

C O N T E N T S

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LOK SABHA DEBATES

LOK SABHA

Wednesday, April 22, 2015/Vaisakha 02, 1937 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

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(Q. 401)**HON. SPEAKER:** Question No. 401, Shri Rajeev Satav.

श्री राजीव सातव : अध्यक्ष जी, मंत्री जी ने जो उत्तर दिया है, सैक्टर 12(1)(सी) के अन्तर्गत right of children to free and compulsory education के बारे में बात हुई है। जो उत्तर है, उसमें उन्होंने कहा है कि 16 राज्यों में इस साल admissions under this Section have begun. मेरा बड़ा स्पेसिफिक सवाल है कि क्या इस साल सभी राज्यों में जो इकोनोमिकली वीकर सैक्शंस के बच्चे हैं, उनके लिए एडमिशन की प्रक्रिया शुरू होगी? दूसरी बात यह है कि इसके लिए क्या ऑन लाइन कोई एडमिशन का प्रोसेस होगा, जिससे इन बच्चों को सहायता मिले सके, क्योंकि, कई स्कूल्स ऐसे हैं कि 10 प्रतिशत से ज्यादा भी एडमिशन इन स्कूलों में होता नहीं है, इसलिए सरकार क्या पद्धति निर्धारित करेगी, जिसके माध्यम से इन बच्चों को एडमिशन लेना इज़्ज़ी रहेगा?

SHRIMATI SMRITI ZUBIN IRANI: Madam Speaker, there have been many States which complained that since there is no reimbursement for this particular Section under the Act, it is very difficult and challenging for the State to implement the same within their jurisdiction. From this academic year, the Government of India, within the Plan of the Budget approved has provided for at least 20 per cent of the Budget specifically for the implementation of this particular EWS strength within the classrooms. Currently 16 States have implemented it. All States will be progressive enough, after this budgetary support, to ensure that the same is done.

श्री राजीव सातव : जो मैंने पूछा था कि जो एडमिशन का प्रोसेस रहेगा, उसके लिए क्या सैण्ट्रल गाइडलाइंस होंगी, उसका जवाब नहीं आया।

SHRIMATI SMRITI ZUBIN IRANI: My apologies to the hon. Member if he feels that the answer is incomplete. I will only add that education being in the Concurrent List, the implementation of this Act is within the jurisdiction of the State, as I said in the answer before.

श्री राजीव सातव : मैडम, इसमें मेरा दूसरा सवाल यह है कि कक्षा एक से पांच के जो बच्चे हैं, उनको एक किलोमीटर के दायरे के स्कूल में और कक्षा 6 से आठ के जो बच्चे हैं, उनका तीन किलोमीटर के दायरे के स्कूल में दाखिला होगा, ऐसा उसमें प्रोवीज़न है। इससे स्लम में रहने वाले बच्चों के साथ यह भेदभाव करता

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है। सरकार इस पर कुछ पहल करना चाहती है कि जो एक किलोमीटर और तीन किलोमीटर की इसमें बात रखी गई है, क्या इसमें कोई पहल करके शहर के किसी भी स्कूल में दाखिला लेने के लिए सरकार इसमें कोई पहल करने के बारे में सोच रही है?

SHRIMATI SMRITI ZUBIN IRANI: Madam Speaker, the Right to Education Act is implemented throughout the State under the vigilance of the State Government. In so far as children in slum and disadvantaged children goes, it is within the jurisdiction of the State to ensure that this particular Act is implemented in all schools across the State. I will also add here, Madam Speaker, that we have done GIS mapping of schools in all the States of the country. Reports for 21 States are available with the Ministry of Human Resource Development in so far as comparative of where the educational institution exists in comparison to habitations. So, we are looking into this issue but we are doing it in cooperation with the States.

SHRI ADHALRAO PATIL SHIVAJIRAO: Madam Speaker, it appears that the right of children of EWS society for admission and education in private un-aided schools which has been mandated under this Act of 2009 is not uniformly protected. The main reasons being, according to the Act, whatever admission they take, fees of the 25 per cent students will be reimbursed by the Government. I do not know what the budgetary provision is from the Central Government, but it is the main problem.

Recently, a lot of Trustees and Associations of the schools have decided that they will not take any such admissions because their reimbursement is pending since last three to four years. So, what is the Government's action in this regard? How much money has been spent by the Central Government in the last three years; and what is the exact problem between the Government of Maharashtra and the Private Education Society there?

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SHRIMATI SMRITI ZUBIN IRANI: Hon. Speaker, as I had said in the answer before that the challenge before the States was that there was no reimbursement for implementing this particular Section under the RTE. But for this academic year, the Government of India has provided, out of the entire Budget, for the Sarva Shiksha Abhiyan, specifically for the implementation of Section 12(1)(c) so that EWS children within the schools can be protected by the States.

श्री ओम बिरला : अध्यक्ष महोदया, वर्ष 2009 में सुप्रीम कोर्ट की तीन खंड की पीठ ने, जो स्कूल सरकारी सहायता प्राप्त नहीं करते हैं, ऐसे अल्पसंख्यक स्कूलों को शिक्षा का अधिकार के अंतर्गत कानूनों से छूट देने का प्रावधान रखा है। इससे छूट देने का प्रावधान इसलिए रखा था कि उसमें अल्पसंख्यक विद्यार्थियों की संख्या ज्यादा हो।

माननीय अध्यक्ष महोदया, मेरा सरकार से निवेदन है कि तमाम स्कूलों का अध्ययन करने के बाद इन अल्पसंख्यक विद्यालयों को भी इस कानून की परिधि में लाना चाहिए, जिससे अल्पसंख्यक बच्चे भी पढ़ सकें और बहुसंख्यक बच्चे भी पढ़ सकें। ये जो अल्पसंख्यक विद्यालय बड़ी संख्या में पूरे देश में चल रहे हैं, इसमें सरकार को पुनरीक्षण करना चाहिए और सुप्रीम कोर्ट में इसके संबंध में अपनी याचिका पेश करनी चाहिए।

माननीय अध्यक्ष : आपका प्रश्न क्या है?

...(व्यवधान)

माननीय अध्यक्ष : इसमें आपका सजेशन है या प्रश्न है?

...(व्यवधान)

श्री ओम बिरला : अध्यक्ष महोदया, मेरा सरकार से निवेदन है कि ऐसे अल्पसंख्यक स्कूलों का एक निरीक्षण करना चाहिए कि उनमें कितने अल्पसंख्यक बच्चे पढ़ते हैं। उसके आधार पर सरकार सुप्रीम कोर्ट में उसके संबंध में एक रिट पेटिशन पेश करे।

HON. SPEAKER: So, you are giving a suggestion

श्रीमती स्मृति ज़ुबिन ईरानी : महोदया, मैं आपके माध्यम से माननीय सदस्य से यही कहना चाहूंगी कि सुप्रीम कोर्ट की कंस्टीट्यूशनल बेंच ने दिनांक 6 मई, 2014 को इस प्रकार का एक आदेश दिया है। माननीय सदस्य ने जो सुझाव दिया है, उसे मैंने सुना है। इसके संबंध में मैं मात्र डाटा कलेक्शन का ही इन्हें आश्वासन दे सकती हूँ।

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SHRI VARAPRASAD RAO VELAGAPALLI : It is indicated that Rs. 79,922 lakhs have been reimbursed so far to 11 States. I would like to know from the hon. Minister as to what is the total amount. Also about the rest of the other five States, when would the amount be distributed?

Secondly, I would also like to know from the hon. Minister whether a proper monitoring mechanism has been evolved at the level of the Government of India to monitor, for each State, whether the EWS children are being properly admitted into the schools.

SHRIMATI SMRITI ZUBIN IRANI: Madam Speaker, I would like to tell the hon. Member that the States are given reimbursement upon production of Utilization Certificates. Eleven States that have been reimbursed this money, have followed proper procedure and completed their paper work.

Insofar monitoring whether EWS is followed in all States, not only do we verbally follow up with all Chief Secretaries and Education Secretaries across the country, if there is any grievance, which is received from any parent, any school, that grievance is referred to the State Government. Additionally at the State level, the State Commission for Protection of Child Rights and at the national level, the National Commission of Child Rights looks into issues with regard to grievances specially of students and parents.

DR. P. VENUGOPAL : Madam, I am afraid that a fundamental flaw in the implementation of Right to Education Act may occur in its implementation. If admissions are not provided to children from Economically Weaker Sections at least to the extent of 25 per cent which may include even forward community students, we will be defeating the very purpose of enacting this law in this august House.

When the Central Government enacts such a law, it is duty bound to ensure that children belonging to weaker sections and disadvantaged groups in the neighbourhood are admitted. It is not right on the part of the Union Government to pass the buck saying that it is a State subject. This Central Act has made all the

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States to reimburse a sum of about rupees eighty thousand lakhs to private schools for admission under Section 12(1)(c). When so much of public money is involved, it is imperative to ensure social justice. I would like to know whether the Government will come forward to ratify this discretion to be made compulsory on the part of the private schools.

SHRIMATI SMRITI ZUBIN IRANI: Madam Speaker, with all due respect to the hon. Member, I completely object to the fact that the Central Government is passing the buck with regard to the States jurisdiction. The Constitution provides that the right of the State is to preside over matters pertaining to education within the State. In so far as the Government of India's responsibility goes, as I have said before, the States were meeting the challenge of not being able to reimburse the money for EWS children and that is why, many of them are finding it difficult to implement the same from this academic year. As I have said before in my answer that 20 per cent of the entire Budget is particularly targeted at this but let it be said Madam Speaker on the floor of this august House that in the sector of education, the Centre and the State are working together as a cooperative mechanism.

डॉ. सत्यपाल सिंह : आदरणीय अध्यक्ष महोदया, विकास का एक बड़ा पैमाना यह भी है कि सब लोग, बड़े लोग भी एक जिले के अन्दर कलेक्टर, एस.पी. और अन्य बड़े लोग भी अपने बच्चों को सरकारी स्कूल में पढ़ने के लिए भेजें। आज देश के अन्दर दोहरी शिक्षा व्यवस्था है। एक तरफ सरकारी स्कूल हैं और दूसरी तरफ पब्लिक स्कूल हैं। पब्लिक स्कूल पब्लिक नहीं हैं, वे प्राइवेट स्कूल हैं, लेकिन उनको पब्लिक स्कूल बोला जाता है। यूनिवर्सिटी के अन्दर एक तरह की शिक्षा व्यवस्था है। इस दोहरी शिक्षा व्यवस्था से बचपन से ही बच्चों के मन में एक हीनता की भावना पैदा की जाती है। क्या भारत सरकार की ऐसी कोई योजना है कि इस देश से दोहरी शिक्षा व्यवस्था खत्म हो ताकि सबका समान विकास हो सके?

SHRIMATI SMRITI ZUBIN IRANI: Madam Speaker, the supplementary question that the hon. Member has put is not related to the main question that has been asked but I will only say that in a democratic nation, it is the right of a citizen to access any kind of educational institution. Yes, under the Government of India, our efforts are to ensure that the Government schools in terms of infrastructure, in

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terms of teachers and learning outcomes are up to the mark and we are working continuously to engage with the institutions and the States to deliver on this promise.

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(Q. 402)

SHRI B. VINOD KUMAR : Madam Speaker, thanks to the hon. Prime Minister for launching the Pradhan Mantri Kaushal Vikas Yojana with an outlay of Rs. 1500 crore for skill development covering 24 lakh persons. Madam, it is focusing on the skill training for entrance to the labour market. This scheme is a demand driven skill training programme. It is good that the scheme provides for monetary reward. However, the National Skill Development Policy, 2009 has recommended for the creation of a Labour Market Information System which would track the data on demand and supply of the labour. I would like to know from the hon. Minister whether this scheme has any plan to develop a single Consolidated Centralized Labour Market Information System so that it can facilitate the placements for the trained persons.

SHRI RAJIV PRATAP RUDY: Madam, as expressed by the hon. Member, the National Skill Development Policy, 2009 is to be revised this year because there was a provision to revise it after five years, so we are looking into the ingredients of what was the success of the policy from 2009 to 2015. We shall be announcing the National Skill Development Policy in the next couple of months and we are working on it.

The question asked is about the LMIS. This is a particular system which was devised and was brought under NSDA - the Labour Market Information System where it was basically a demand based. It is already active under the NSDA site. If you go and visit the NSDA site, you will find the LMIS link which can give you information. But the question arises, whether it is relevant or not, and we have done several sorts of mapping there.

Recently, under the directions of the hon. Prime Minister, we did the skill gap mapping of the country and between the years 2013 and 2022, the immediate requirement in this country for skilled man force is about 119 million. That means, if we can train 119 million people in this country today, in the next five years all

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these would be employable. So, training these people is a great challenge and this is a great potential that we are talking about. We have not only mapped individually the sector-wise requirement in every sector but we have also gone ahead and mapped all the requirements geographical-wise because there could be some difference in the type of labour shortage in Kerala; and there could be a surplus of a particular category of labour in Bihar and Uttar Pradesh. So, this is also an essential element of it and we are trying to skill map the entire country and all this is available on the site of NSDC and NSDA. We have to create this match between demand and supply, and that is the biggest challenge and a common portal is already existing.

SHRI B. VINOD KUMAR : Madam, through the Press we learn that there are going to be Sectoral Skill Councils. There are around 22-25 million domestic workers in our country. Has the Government got any plan to create a Sectoral Skill Council for domestic workers so that we can empower them through skill training?

SHRI RAJIV PRATAP RUDY: Under the new policy, we already have 33 Sector Skill Councils which relate to automotive, health, retail, construction, rubber and so on and so forth. Recently, there is a demand for domestic help, and this issue whether you require a domestic help or not has been going on. I think this is one very important sector. I would love to inform the House that we have already decided to create a Domestic Help Sector Skill Council to address the issue that the hon. Member has raised as the demand in the domestic help sector is not only within the domestic areas but also it required internationally. For example, I had a meeting with the hon. Minister of External Affairs and she has said that 6000 Indians are in various jails in the Middle-East and other places, and some of them have also been subjected to death penalty. It is for the simple reason that they are being recruited from here by agents and taken to foreign countries where they do not know the simple work which is required as a domestic help. As a result, they violate the laws of the land and they are imprisoned. So, this is a very important sector and that is why we are moving in a direction where even the domestic helps,

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who have to go international, have to be certified by the Sector Skill Council. I think the Domestic Help Sector Skill Council will play a big role in this sector.

श्री ए.टी.नाना पाटील : अध्यक्ष महोदया, मैं माननीय प्रधानमंत्री जी के प्रति आभार व्यक्त करना चाहता हूँ कि उन्होंने 'प्रधानमंत्री कौशल विकास योजना' के तहत 1,500 करोड़ रुपये की राशि देकर इसे मजबूती से शुरू किया है। माननीय मंत्री जी ने बताया है कि 'नेशनल स्किल क्वालिफिकेशन फ्रेमवर्क' के अनुसार हर साल 2.4 करोड़ कामगारों की जरूरत है। क्या सरकार ने इसके लिए कुछ मापदण्ड बनाया है? मैं महाराष्ट्र राज्य से निर्वाचित होकर आया हूँ। सरकार द्वारा महाराष्ट्र के लिए क्या योजना बनायी गयी है? जिला स्तर, ब्लॉक स्तर पर और ग्रामीण इलाकों के बेरोजगार युवाओं को ट्रेनिंग देने के लिए, क्या सरकार या मंत्री जी कुछ मापदंड बनाये हैं, हमें उनके बारे में मंत्री जी अवगत करायें?

श्री राजीव प्रताप रूडी : महोदय, आपने 'नेशनल स्किल क्वालिफिकेशन फ्रेमवर्क' से संबंधित सवाल पूछा है। दिसम्बर, 2013 में कैबिनेट के एक डिसिजन से यह निर्णय लिया गया था कि देश में कई प्रकार के प्रशिक्षण दिये जायेंगे, चाहे वह पहले मिनिस्ट्री ऑफ एजुकेशन के माध्यम से, 'नेशनल स्किल क्वालिफिकेशन फ्रेमवर्क' हो या एन.सी.वी.टी. के माध्यम से हो, उस समय यह तय हुआ था कि कौशल विकास के लिए जो प्रशिक्षण दिये जायेंगे उन्हें एन.एस.क्यू.एफ. के तहत लाया जाना है। माननीय सदस्य ने अभी 2.4 करोड़ कामगारों के बारे में कहा है। It is not 2.4 crore. It is about 10 crore people who have to be trained by 2022. The second question which he asked was about Maharashtra. Madam, we have already done the requirement and skill gap study of all the States which has been published. I would like to inform that I can give the figure which has been done sectorally.

As far as the State of Maharashtra is concerned, the population of the State is 11 crore and the people who need to be skilled in the State of Maharashtra is one crore. In Andhra Pradesh, the population is about 8.5 crore and about one crore people have to be trained to match the skill gap. Similarly, we have the figures for Assam, Chhattisgarh, Delhi and even a State like Goa where out of a population of 15 lakhs, we require about 2.2 lakh people who have to be trained. इस प्रकार से पूरे अनुपात में देशभर में मोटे तौर पर होम वर्क कर लिया गया है कि कहां, क्या रिक्वायरमेंट है। इसके लिए साधन की आवश्यकता है। माननीय प्रधान मंत्री जी ने इस कार्यक्रम के लिए पैसे दिए, शुरुआत भी की, लेकिन सबसे बड़ी चुनौती है कि राष्ट्रीय स्तर पर प्लम्बर, कारपेंटर, ऑटोमोटिव सैक्टर

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आदि सबके लिए मानक स्थापित किया जाए। माननीय प्रधान मंत्री जी का भी यह मानना है कि दस वर्ष की शिक्षा आवश्यक है, लेकिन अगर दस वर्ष की शिक्षा रोजगार दिलाने के लिए पर्याप्त नहीं है तो दस हफ्ते का प्रशिक्षण या ट्रेनिंग उसे रोजगार दिलाने की क्षमता पैदा कर दे। यह हमारा उद्देश्य है और हम इस दिशा में काम कर रहे हैं।

HON. SPEAKER: Question nos.411 and 402 are pertaining to the same subject. Shrimati Teacher has requested to club them. I have allowed it. So, Shrimati Teacher can raise her question. Shri Ramdas Tadas would ask question after she completes.

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(Q.402 and 411)

SHRIMATI P.K. SHREEMATHI TEACHER : Madam Speaker, while answering a question in the last Session, hon. Minister informed that the Government will start establishing skill development centers in each Lok Sabha constituency. In my constituency, there is a huge building complex lying idle, which was built by Kerala Industrial Infrastructure Development Corporation (KINFRA), a Kerala Government institution. They are ready to allow the building complex to be used for skill development centre.

Madam, I have already submitted a proposal for establishing such a centre. My question is whether the hon. Minister is ready to sanction a skill development centre in my constituency and start it within two months.

श्री राजीव प्रताप रूडी : अध्यक्ष महोदया, मैडम टीचर का आग्रह मुझे प्राप्त हो चुका है, लेकिन इसमें मैं सिर्फ एक विषय रखना चाहूंगा कि स्किल मंत्रालय के लिए संभव नहीं है कि पूरे देश में भवनों का निर्माण करके स्थापित करे, उसमें पांच वर्ष निकल जाएंगे। इसलिए मेरा आग्रह है और हम प्रयास कर रहे हैं कि अगर राज्य सरकारें सहमत हैं और उनके पास स्कूल शिक्षा के तहत भवन उपलब्ध हैं जो दो बजे के बाद खाली रहते हैं या भारत सरकार के तमाम पब्लिक सैक्टर एंटरप्राइजेस हैं जिनकी क्षमताएं ट्रेनिंग के अतिरिक्त उपलब्ध हैं या इस प्रकार की संस्थाएं जो माननीय सांसद अपने संसदीय क्षेत्र में देना चाहते हैं, हम अगले दो माह के भीतर एक टेम्प्लेट बनाने का प्रयास कर रहे हैं। प्रधान मंत्री कौशल विकास योजना के माध्यम से सांसदों की सहमति से जैसे मैंने कहा, प्रत्येक संसदीय क्षेत्र में यह एक वर्ष में संभव नहीं हो पाएगा, लेकिन जहां-जहां इन्फ्रास्ट्रक्चर मिलेगा, प्रधान मंत्री कौशल विकास की यह योजना पीएमकेवाई और सांसदों के सहयोग से मेरा प्रयास है कि कम से कम एक मॉडल प्रशिक्षण क्षेत्र जिसकी देख-रेख और जानकारी, हर क्षेत्र में औसतन हजार से पन्द्रह सौ नौजवानों को ट्रेड करें ताकि इस योजना में जो कमियां हैं, उन्हें पूरा कर सकें। साथ ही इससे माननीय सांसदों को सीधा जोड़ने का प्रयास है। मैं कोशिश कर रहा हूँ कि दो महीने में जहां भवन उपलब्ध हो वहां और जहां भवन उपलब्ध नहीं हो, जहां पब्लिक सैक्टर अंडरटेकिंग्स का इन्फ्रास्ट्रक्चर चाहे रेलवेज का हो या पब्लिक सैक्टर अंडरटेकिंग्स का हो, माननीय प्रधान मंत्री जी का निर्देश है कि जो भी नेशनल इन्फ्रास्ट्रक्चर है, उसे 24X7 उपयोग किया जाए चाहे वह ऑपरेशन थिएटर हो या रेलवे प्लेटफार्म हो। अगर कौशल प्रशिक्षण के लिए आवश्यक हो तो इन सबका उपयोग किया जाए। हम उस दिशा में कार्यवाही करने का प्रयास कर रहे हैं।

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श्री रामदास सी. तडस : अध्यक्ष महोदया, मंत्री महोदय ने देशभर में कौशल विकास केन्द्र स्थापित करने के बारे में कहा। मैं जानना चाहता हूँ कि अभी तक कितने राज्यों में कौशल विकास केन्द्र खोले गए हैं?

श्री राजीव प्रताप रूडी : अध्यक्ष महोदया, कौशल विकास का काम कल से प्रारंभ नहीं हुआ है, इसका काम चल रहा है। सरकार ने अभी एक बड़ा निर्णय लिया है कि देश के 12 हजार आईटीआईज़ जिनमें 8 हजार निजी क्षेत्र में और 4 हजार सरकारी क्षेत्र में हैं, उन्हें मिनिस्ट्री ऑफ स्किल डेवलपमेंट को ट्रांसफर कर दिया जाए। वह हमारे प्रशिक्षण के काम के लिए एक बड़ा केन्द्र बिन्दु बनेगा। कई राज्य सरकारें जैसे गुजरात, महाराष्ट्र, केरल, उत्तर प्रदेश, छत्तीसगढ़ सरकार देश में पहली सरकार है जिसने राइट टू स्किल एक एक्ट बनाया है। वहां 15 साल से 45 साल की आयु का हर व्यक्ति जिला कलेक्टर के पास जाकर आवेदन दे सकता है कि मुझे स्किल चाहिए और राज्य सरकार प्रोवाइड करती है। यह काम चल रहा है और कौशल विकास केन्द्र देश के कई स्थानों पर हैं। इन्हें एक मानक पर लाने के लिए इसकी इंटरनेशनल ग्रेडिंग हो ताकि सेक्टर स्किल काउंसिल से जो सर्टिफिकेट मिले, अंतर्राष्ट्रीय स्तर पर भी उस मानक को रिकगनाइज करे। डीजीईटी इस विभाग के अंतर्गत आ गया है, जो एनसीवीटी के तहत सर्टिफिकेशन होगा इसको एलाइन करके हम इसे कॉमन स्टैंडर्ड का बनाना चाहते हैं। नेशनल ऑक्युपेशन स्टैंडर्ड क्वालिफिकेशन के बारे में देश को जानकारी मिलनी चाहिए, आने वाले दिनों में हम इसी मानक के तहत पूरे देश को एलाइन करेंगे, यही हमारा प्रयास है।

श्री सतीश चंद्र दुबे : महोदया, हमारा क्षेत्र आदिवासी का इलाका है, आज के दिन भी लोग पेड़ के पत्ते से ग्लास और अन्य खाने-पीने का सामान मशीनों से बना रहे हैं, क्या उस क्षेत्र की महिलाओं के लिए जो पढ़ी-लिखी नहीं हैं, फिर भी काम करती हैं, चरखा चलाकर शॉल, स्वेटर बुनती हैं, उन लोगों को डेवलप करने के लिए बैंक से सहारे की जरूरत है। क्या भारत सरकार की कोई ऐसी स्कीम है जो बैंक के माध्यम से उन मशीनों को खरीद कर उन्हें दिया जाए? क्या सांसद निधि से उन लोगों को मशीन खरीद कर दिया जा सकता है, मंत्री जी से जानना चाहता हूँ?

श्री राजीव प्रताप रूडी: माननीय प्रधानमंत्री जी ने मुद्रा बैंक की स्थापना की घोषणा की है और उसे लागू भी किया है। उसके तहत पांच हजार से लेकर दस लाख रुपये तक का लोन दिया जा सकता है। हमारी सरकार का संकल्प ही है कि हम गरीबों तक पहुंचें। मैं इन लोगों के बारे में जानता हूँ, बिहार में ऐसे कई क्षेत्र हैं जहां काफी गरीब लोग रहते हैं। सरकार को गरीब, मजदूर और किसानों तक पहुंचने के लिए जो भी कदम उठाना पड़े, हम उठाएंगे, जो भी साधन लगाना पड़े, जो भी मेहनत करना पड़े, हम करेंगे। सरकार इसके लिए संकल्प के साथ काम करना चाहती है।

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श्री शेर सिंह गुबाया : महोदया, मैं मंत्री जी से जानना चाहता हूँ कि जहाँ एसी और एसटी पॉपुलेशन की संख्या ज्यादा है, क्या उनको स्कील डेवलपमेंट सेंटर ज्यादा संख्या में दिए जा सकते हैं? हमारे यहाँ बॉर्डर पर कम पढ़े-लिखे लोग हैं, उनके लिए स्कील सेंटर की बहुत जरूरत है। क्या आप स्कील सेंटर सब-डिविजनल लेबल पर देंगे, डिस्ट्रीक्ट लेबल पर देंगे? मैं चाहता हूँ कि ऐसे स्कील सेंटर से कम से कम दो हजार लोग ट्रेनिंग लेकर निकले और अपनी रोजी-रोटी का बंदोबस्त करें। क्या इस तरह का प्रावधान है कि बॉर्डर एरिया, जहाँ एससी लोगों की संख्या ज्यादा है उसे ज्यादा महत्व दिया जाए?

श्री राजीव प्रताप रूडी: महोदया, यह संभव नहीं होगा कि किसी जगह को ज्यादा महत्व दिया जाए, जम्मू-कश्मीर में एक 'उड़ान' योजना है, जिसके तहत वहाँ के नौजवानों को पूरे देश भर से जोड़ने के लिए योजना चलाई जा रही है। पंजाब सरकार भी कई अच्छी योजनाएं चला रही हैं, हम उनके साथ समन्वय स्थापित करेंगे। माननीय सांसद अगर अपनी सहभागिता इस कार्य में दिखाना चाहते हैं तो हम इस योजना को उनके साथ मिलकर लागू करना चाहेंगे। यह संभव है कि प्रथम चरण में यह योजना आपके यहाँ नहीं पहुंच पाए। हमारा प्रयास रहेगा कि थोड़े मात्रा में एमीलैड से इस योजना में जुड़ जाएं, इससे आपकी उपस्थिति इस योजना में दर्ज करने में कामयाबी मिलेगी।

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(Q. 403)

श्री सुखवीर सिंह जौनापुरिया : महोदया, राजस्थान में कितने शौचालय बन रहे हैं इसका जबाव में कोई उत्तर नहीं है। हम देश के अंदर शौचालय बना रहे हैं, जैसा माननीय प्रधानमंत्री जी ने 15 अगस्त, 2014 को शौचालय बनाने के लिए भाषण दिया था। पहले लोग इसका मजाक उड़ाते थे कि क्या इसी से देश को आगे बढ़ाओगे? आज आम आदमी भी समझने लगा है कि शौचालय बनाने का कितना फायदा है? पहले लोग दिल्ली के बारे में भी कहते थे कि पोल्यूशन फ्री हो जाएगा तो इससे देश आगे बढ़ जाएगा? पहले लोग इस बात को उल्टा समझते थे कि गांव में शौचालय बनवा रहे हो, लेकिन अब लोग शौचालय बनाने को लेकर प्रेरित है। इसके साथ-साथ हम सबकी एक समस्या है कि गांव के सरपंच के पास कोई फंड नहीं है। हम जब गांव में जाते हैं, तो देखते हैं कि वहां नालियां सड़ रही हैं और तालाब जो गांव के बीच में होता है, उसमें उन सब नालियों का पानी जाता है। मेरा निवेदन है कि इसे नरेगा से जोड़ा जाये या उसके लिए कोई और प्रावधान किया जाये। हम जब भी गांव में जाते हैं, तो गांव का सरपंच सांसद से सीसी रोड मांगता है, क्योंकि नालियों में गंदगी भरी पड़ी है। इसके साथ-साथ मैं माननीय मंत्री जी से कहना चाहता हूं कि ... (व्यवधान)

माननीय अध्यक्ष : आप अपना प्रश्न पूछिये।

श्री सुखवीर सिंह जौनापुरिया : मैं प्रश्न पर ही आ रहा हूं। इसके लिए हम 12 हजार रुपये दे रहे हैं, लेकिन जहां लोग कंकरीली या पथरीली जमीन पर बसे हुए हैं, वहां गडढ़ा ही नहीं हो सकता। मेरा माननीय मंत्री जी से कहना है कि जहां भी ऐसी जगहें हैं, वहां कुछ प्रावधान किया जाये, राशि बढ़ाकर दी जाये। मेरा दूसरा प्रश्न यह है... (व्यवधान)

माननीय अध्यक्ष : आप अभी एक ही प्रश्न पूछिये। उसके बाद आप दूसरा सप्लीमेंट्री प्रश्न पूछिये। आप मंत्री जी से यह प्रश्न पूछिये कि क्या ऐसी जगह के लिए आप राशि बढ़ायेंगे?

श्री एम. वैकैया नायडू : अध्यक्ष महोदया, 2 अक्टूबर, 2014, यानी गत साल अक्टूबर में स्वच्छ भारत अभियान की शुरुआत हुई है। सब स्टेट्स को इस विषय के बारे में बताया गया है कि इसकी परिधि क्या है, कार्यक्रम क्या है, सेंटर और स्टेट का रोल क्या है, शहरी विकास मंत्रालय में अर्बन लोकल बॉडी का रोल क्या है और ग्रामीण विकास मंत्रालय में पंचायत का रोल क्या है। इन विषयों में थोड़ा सेन्सिटाइज करके फिर बाद में वहां से प्रपोजल आने के बाद ही केन्द्र सरकार अपनी ओर से पैसा रिलीज करती रही है। उसका ब्यौरा अभी हमारे पास है। राजस्थान को कितना पैसा दिया गया, यह मैं सदस्य महोदय को बताना चाहूंगा। स्वच्छ भारत मिशन के संदर्भ में अभी तक राजस्थान सरकार को 60 करोड़ 73 लाख रुपया सेंटर ने

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रिलीज किया है। मैं यह नहीं कह रहा कि यह पैसा पर्याप्त है। इसके साथ-साथ शहरी इलाके में इंडीविजुअल टायलेट के लिए 4 हजार रुपये और ग्रामीण इलाके में 12 हजार रुपये दिये जायेंगे। यह 4 हजार रुपये और 12 हजार रुपये भी पर्याप्त नहीं है। ग्रामीण इलाके में कुछ ज्यादा भी हो सकता है, मगर जितना आटा उतनी रोटी होगी, यानी हमारे पास जितना पैसा है, उस हिसाब से हमें काम करना पड़ेगा। वर्ष 2019 तक हमें सब गांवों तक पहुंचना है, इसलिए सरकार ने सोचा है कि सोशल रिस्पॉन्सिबिलिटी के नाते स्वयं सेवक संगठनों और कारपोरेट्स को भी इसके साथ जोड़ा जाये। सदस्य महोदय ने इसे महात्मा गांधी रूरल इम्प्लायमेंट गारंटी स्कीम के साथ जोड़ने का सुझाव दिया है। मैं इस बारे में कन्सर्न विभाग से चर्चा करूंगा। बहुत लोग यह भी सुझाव दे रहे हैं कि इसे कृषि के साथ जोड़ा जाये। अब यह नया आइडिया आया है कि स्वच्छ भारत मिशन को ग्रामीण विकास के साथ जोड़ा जाये, तो इस बारे में हम ध्यान देंगे।

श्री सुखबीर सिंह जौनापुरिया : अध्यक्ष महोदया, किसान अभी तक काम में जुटा हुआ था, लेकिन अभी वह खाली है। मेरे लोक सभा क्षेत्र टोंक-सवाई माधोपुर में बजट का अभाव है, इसलिए वहां बजट का प्रावधान किया जाये, ताकि लोग इस काम में जुट सकें। किसान अभी दो महीने खाली हैं, इसलिए वह इसमें काम कर देगा। इसी के साथ-साथ मेरा एक और सुझाव है कि जहां कहीं भी बड़े शहर हैं, जो दस-बीस गांवों को जोड़ते हैं, उनमें नगरपालिका न होकर पंचायत ही है। हम वहां जो सार्वजनिक शौचालय बनाते हैं, उसके लिए दो लाख रुपये देते हैं। उस दो लाख रुपये से शौचालय तो बन जाता है लेकिन उसकी साफ-सफाई, रख-रखाव का कोई प्रावधान नहीं हो पाता। मेरा माननीय मंत्री जी से निवेदन है कि उसके लिए कोई प्रावधान किया जाये, ताकि हम उसकी रेगुलर सफाई कर सकें और आम आदमी उसे यूज कर सके।

श्री एम. वैकेंय्या नायडू : अध्यक्ष महोदया, इसमें थोड़ी प्रॉब्लम है क्योंकि सरकार एक है, मगर विभाग दो हैं। शहरी विकास मंत्रालय अलग है और ग्रामीण विकास मंत्रालय अलग है। अब स्वच्छ भारत मिशन शहरी विकास मंत्रालय भी चला रहा है और ग्रामीण विकास मंत्रालय भी चला रहा है। माननीय सदस्य ने जो सुझाव दिया है, वह उन्होंने ग्रामीण विकास के संदर्भ में दिया है। सामूहिक शौचालय की व्यवस्था के लिए हम जो दो लाख रुपये दिये जाते हैं, मेरे ख्याल से वह सब्सिडियल एमाउंट है। वहां की स्थानीय इकाई भी अपने साधन उसके साथ जोड़ सकती है। माननीय सदस्य केन्द्र सरकार से ज्यादा अमाउंट की रिक्वैस्ट कर रहे हैं, तो जब वित्तीय स्थिति में वृद्धि होगी, तो आटोमेटिकली उसमें वृद्धि होगी। स्वच्छ भारत मिशन एक प्रॉयरेटि स्कीम है और प्रधान मंत्री जी ने खुद देशवासियों से इस बारे में अपील भी की है। इसमें पब्लिक भी शामिल हो रही है।

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अध्यक्ष महोदया, आपने बजट में देखा होगा कि 100 per cent deduction for contributions, *other than by way of CSR contributions, to the Swachh Bharat Kosh*. यह भी बजट में प्रोविजन किया है। Clean Energy Cess increased from 100 to 200 per metric tonne of coal, etc. to finance clean environment initiatives. Excise duty on sacks and bags of polymers of Ethylene other than for industrial use increased from 12 per cent to 15 per cent. There is an enabling provision to levy Swachh Bharat Cess at a rate of two per cent on certain services. That has not yet been decided, but there is such a proposal. The problem is, at the end of the day, आपको भी अनुभव है, सदस्यों को भी मालूम है कि ग्रामीण इलाकों में कितनी भी शौचालय की व्यवस्था कर दें लेकिन बाद में मैन्टेनेंस में समस्या आती है। मैंने अपने जिले में देखा कि सब स्कूलों में टाएलेट हैं लेकिन पानी वहां तक नहीं पहुंच पा रहा है क्योंकि मैन्टेनेंस की तरफ ध्यान नहीं दिया जा रहा है। Maintenance of community toilets and public toilets have to be taken up by the local bodies, with the help of NGOs and others. यह काम केंद्र से करना और देखना संभव नहीं है, हम केवल यहां से वित्तीय मदद ही दे सकते हैं।

SHRI DUSHYANT SINGH : I would like to thank the hon. Prime Minister for introducing this visionary scheme to pursue sanitation in the country. I would like to also thank the hon. Urban Development Minister for taking up the implementation work.

There was a survey done by a Research Institute for Compassionate Economics last year called SQUAT. One of the findings of the survey was that the open defecation was not only a problem which was an infrastructure related one, but also a behavioural one. While construction of toilets is definitely a good thing, the larger question which remains is what is being done to maintain the cleanliness and the measures or proposals of the Government to change the behavioural pattern of people to use the toilets, and also to make the disposal of collected waste as a part of the scheme. Has the Ministry considered any plans to convert solid waste into energy as it has been done in western countries like Denmark?

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श्री एम. वैकैय्या नायडू: माननीय अध्यक्ष जी, यहां से सर्कुलर या आदेश देने से मानव प्रवृत्ति नहीं बदलेगी, यह समाज में अवेयरनेस पैदा करने से बदलेगी। इस कार्यक्रम में जागरुकता पैदा करने की भी बात है। Generating awareness about sanitation and its linkage with public health is very important. I would like to share with the hon. Members of the House that recently Mr. Bill Gate met me. When we were discussing, he said “Mr. Naidu, money is not the only issue. The real issue is the mindset.” I agree with him. Over the years, open defecation is a part of our rural life. Now, slowly, people are realizing the effects and side-effects of the same. In those days, as a youth, I also used to go out for open defecation. At that time, it used to be the need; now, you cannot do that.

So, one is about creating awareness; creating capacity augmentation for the urban local bodies is also a part of the scheme; and affecting behavioural change regarding healthy sanitational practices. The Government of India is also going to fund NGOs and also the local bodies, urban as well as local, to create awareness and also to create capacity building. That is also a part of our funding scheme. The Government is doing that.

With regard to the other issue of converting waste into energy and converting waste into compost, these are two favourite items that are being discussed across the globe and also across the country, but it is not that much easy, as I could find. I am in discussion with the Minister of Chemicals and Fertilizers. I am also in discussion with the Minister of Energy. We had two rounds of meetings on how to take it forward and then make it more popular in every urban local body. That is the need of the hour. The Government of India will be focussing more and more on these two aspects, that is, converting waste into energy and converting waste into compost. These two are also important components and we will be funding them.

PROF. K.V. THOMAS (ERNAKULAM): Madam, the hon. Prime Minister has given thrust to two projects. They are (a) Swachh Bharat Abhiyan and (b) Sansad Adarsh Gram Yojana. Very often, it has been stated that the PSUs and other organizations will give adequate assistance. Yesterday, I got a letter from the

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Human Resource Development Minister that three PSUs in my constituency, namely, Cochin Shipyard; Life Insurance Corporation; and Petronet, will give assistance for the Swachh Vidyalaya Abhiyan. When I read the letter, I could not understand as to what this was because all these together would give assistance for 26 toilets whereas I need assistance for 2000 schools alone. Is this the way that we are going to implement the scheme? Name is not important because we had the *Nirmal Gram* Project. Many of my panchayats have got award for the *Nirmal Gram* Projects. Similar is the *Sansad Adharsh Gram* Scheme. My question to the Prime Minister of India is that serious efforts have to be made so that adequate funding is given to implement this programme. I would like to know whether the Prime Minister will give instructions so that this becomes a reality. He has mentioned the year 2019 for this *Swachh Bharat* Programme. Year and changing the name is not important. These projects have to be implemented and adequate financial assistance has to be given for this.

Secondly, very often for the Central Government projects, Vigilance Committees under the MPs are being constituted. So, the MPs should also be taken into confidence and MPs should be given the responsibility.

HON. SPEAKER: Are you giving the suggestion?

PROF. K.V. THOMAS : Yes.

SHRI M. VENKAIAH NAIDU: Hon. Speaker, I can understand the concern of the hon. Member. But this has not happened all of a sudden now. It is a challenge which we have inherited. All of us have to address that issue. With regard to public sector unit, public sector undertakings and the corporates also can spend up to two per cent of their profits for the purpose of CSR activity. Now creation of toilets also is allowed as a CSR activity under the *Swachh Bharat* Programme.

With regard to the specific thing about the PETRONET and the Cochin Shipyard and all that the hon. Member Prof. Thomas has mentioned, I will get in touch with those organizations. I do not think that financial assistance would be given to only 26 toilets. I am acknowledging what he has said. I will pursue with

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them and find out what exactly is the amount of support that they are going to give to that particular constituency.

Secondly, I have already submitted to the House that the Prime Minister has taken it very seriously and taken it at the topmost level. The Prime Minister wanted this to become a people's movement rather than becoming a Government programme. But at the end of the day, you need resources. Whatever resources are available, the priority will be given to *Swachh Bharat* Programme. I have already said that one hundred per cent deduction for contributions to the *Swachh Bharat Kosh* also has been initiated. There is good response coming to that also. The Clean Energy Cess is also being increased. Once you get this adequate revenues and resources, naturally the programme would get further push.

I can also share with the House that yesterday we have taken another new initiative. What is happening is that people have functions in public places. Political parties have rallies in public places. Afterwards, the garbage is left behind. It becomes the duty of the local municipal body and also the Governmental agencies. This is a peculiar problem. Keeping that in mind, we have now taken a serious note of spoiling of public places through littering of water bottles, left over food items, used packing material and wrappers etc. Now we have issued a Standard Operating Procedure to all the concerned by saying that they have to deposit Rs.10,000 for a gathering up to 500 persons, Rs.50,000 for 50,000 persons and Rs.1,00,000 for a gathering above 50,000 persons. The money will be returned if the organizers are able to take up that responsibility of clean up the area. If the organizers do not do that, then this deposit money will be given to the local body or the people who are engaged in cleaning up the area so that the campus, the premises and the public places can be kept neat. We are also now making it mandatory for all the hotels, restaurants, marriage halls and farm houses to keep a particular number of dustbins depending on the capacity. Even the ordinary restaurants, hotels and marriage halls also are mandated to keep certain number of toilets. Even parks and gardens maintained by public authorities as well as private

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bodies have been given certain mandate. I told you in the beginning itself that mere Governmental effort alone will not suffice. Public also have to join this; the local bodies have to join this. We are trying to create awareness. Whatever support is possible and whatever additional resources will come, the Government will definitely give more priority to *Swachh Bharat* and particularly to toilets.

I can assure the hon. Member that many organisations are coming forward. Rotary Governors who met recently have said that per year they will take up construction of 10,000 toilets. Similarly some other organisations are also coming forward. I request the Members of Parliament also to (1) approach the local service organisations, (2) contact the public sector undertakings, (3) contact the private factories also because they also have been mandated, and we can liaison also. Shortly I am going to call a meeting of all the corporates with me and the Rural Development Minister to identify what is their area of interest, and then entrust it to the concerned local body so that we act as a platform to take care of their concerns.

Madam, Thomasji is a very senior person and he has got good knowledge. There is every need for involvement of Members of Parliament also in overseeing the implementation of Swachh Bharat Mission in their respective Constituencies. I will be working out a mechanism shortly. In addition to the Collector, I plan to make the Member of Parliament also the Co-Chairman of the Monitoring Committee. ... (*Interruptions*)

PROF. K.V. THOMAS : We cannot be Co-Chairmen. ... (*Interruptions*)

SHRI M. VENKAIAH NAIDU: Four people need not stand, I can understand through one man.

So, your concern is that Chairman has to be a Member of Parliament. I shall keep it in mind.

PROF. SAUGATA ROY : Madam Speaker, the Swachh Bharat Mission was launched by the Prime Minister with much fanfare on 2nd October, 2014. No doubt it is a good programme though it is a continuation of the Nirmal Gram Yojana in

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the urban areas. What I have discovered is that in spite of all the fanfare and the good publicity that was created, achievement is very little. As compared to a target of 1.04 crore toilets, only 2.7 lakh units have been constructed. My specific question to the Urban Development Minister is as follows.

In Nirmal Gram Yojana we found that in spite of providing one concrete slab for a toilet, the dirt did not go away. In recent times, bio-toilets have been developed where bacteria are used to dissolve the faecal matter. As the Urban Development Minister mentioned, water is a major problem. In normal toilets you need a lot of water which is not available in many areas. I have installed many bio-toilets in my Constituency. Normally it costs between Rs.20,000 to Rs.25,000 for a bio-toilet. DRDO has developed a model. I would like to ask the Urban Development Minister whether he would, instead of just giving Rs.4,000 for a toilet which is insufficient, encourage the use of bio-toilets so that bacteria and scientific methods can be used to dissolve the faecal matter and provide a real Swachh Bharat instead of dirty toilets which have no water supply.

SHRI M. VENKAIAH NAIDU: Madam Speaker, it is a very good suggestion. I would like to assure the hon. Member Saugata Royji - DRDO had made a presentation on these bio-toilets and I myself have seen it – that we have commended it to certain urban local bodies and certain urban local bodies including NDMC in Delhi have started using it also and they have found it to be more useful. So, we will be commending it to the local bodies across the country because that will take care of the other side of this issue and the bacteria etc., also will be useful. DRDO has developed bio-toilets. Hindustan Prefab also has developed it. NBCC have also come forward for the construction of these bio-toilets. Swachh Bharat Mission will be encouraging these bio-toilets in all the States.

PROF. SAUGATA ROY : You can issue a circular to the States asking them to go in for bio-toilets.

SHRI M. VENKAIAH NAIDU: We will definitely issue a circular.

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As the hon. Member has said, we started in October and now by March only 2.79 lakh units of household toilets were completed. The number of community toilets also is only 1022. It needs further push. At the end of the day, as I told you, we can give money but it has to be executed by the States and urban local bodies. I am not trying to pass on the responsibility. We are persuading them from time to time and as I assured, we will be sending this advice also with regard to usage of bio-toilets....(व्यवधान)

माननीय अध्यक्ष : आप इस विषय पर चर्चा मांगिए, चर्चा दे देंगे।

श्री अभिषेक सिंह : अध्यक्ष जी, स्वच्छ भारत अभियान एक बेहद संवेदनशील विषय है। जब भी स्वच्छ भारत अभियान के विषय में चर्चा होती है, हम सामान्यतः देखते हैं कि पैसा कहां से आएगा, मेनटेनेंस कैसे होगी और इन विषयों पर चर्चा होती है। मैं छत्तीसगढ़ से आता हूं और मेरे संसदीय क्षेत्र राजनंदगांव जिले में लगभग सौ गांव ऐसे हैं जिन्होंने स्वयं के प्रयास से पूरे गांव के हर घर में शौचालय का निर्माण किया है और इसमें सरकारी सहायता नहीं ली है।

महोदया, मैं आपके माध्यम से सरकार से जानना चाहता हूं कि ऐसे सकारात्मक प्रयासों का और व्यापीकरण कैसे हो सकता है? ऐसे ग्रामीणों को हम कैसे पुरस्कृत कर सकते हैं? हमें यह भी समझने की जरूरत है कि पैसों के अलावा अभियान की सफलता इस बात पर निर्भर करती है कि देश का हर व्यक्ति इस अभियान को, इस सोच को आत्मसात करके अपने-अपने परिवेश में सकारात्मक बदलाव कैसे ला सकता है। मैं माननीय मंत्री जी से जानना चाहता हूं कि हम इस अभियान को तथा ऐसे सकारात्मक प्रयासों को कैसे लोक व्यापीकरण की तरफ ले जा सकते हैं?

SHRI M. VENKAI AH NAIDU: Hon. Speaker Madam, we can make it people's movement only by the participation of the people. That is why we have got in touch with the icons in various walks of public life, lot of people from cinema, from the industry, from sports etc. They have come forward to lend their names to create awareness among the people. Icons from religious and spiritual field have been contacted and they are also willing to support this programme. Some of them have already joined this programme. This is a continuous process. If the hon. Members have got any good ideas, they are welcome. We will take them into consideration.

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SHRIMATI SUPRIYA SULE : The hon. Minister in para 'c' of his reply has extensively talked about the EDF approved by the Government. It was approved five months ago but there is no detail about the corpus or how you are going to take their programme forward under financial inclusion.

SHRI RAVI SHANKAR PRASAD: Hon. Speaker Madam, electronic manufacturing in India has immense potential. After our Government came into power, we have taken decision to expedite it in all the fields. Till date, in various electronic clusters of India we have approved, nearly 13 applications are pending and 20 have been processed. We have received proposals for manufacturing worth about Rs 20,000 crore in which 20 are multi-nationals and the rest are Indians. I have taken the State Governments also on board. But the Prime Minister rightly thought and the Cabinet decided that we need to encourage innovation and to encourage innovation in nano-technology, in IT, in manufacturing of electronics. To encourage innovation, we need to have a proper Electronic Development Fund. Therefore, the Government has come with a proposal to support 'Daughter Fund', 'Early Stage Angel Fund' and we will have 10 to 50 per cent or 20 per cent, in Government initiative maybe 100 per cent. This proposal is going to be housed in a financial institution. To select financial institutions, we have taken a presentation and those things are in the process. Being a very seasoned Member, you will appreciate that the housing of the fund in a particular institution is of great importance for proper expedition. In that process, we are taking presentations.

SHRIMATI SUPRIYA SULE : My question is, what the corpus would be.

SHRI RAVI SHANKAR PRASAD: As far as the corpus part is concerned, you know that all over the world whenever there is a fund available, the fund is floated and it works to bridge the risk capital whether it is Early Stage Angel Fund or Daughter Fund. I can only tell you that limitation of fund will not be there. It all depends on the kind of funding we need from the angel fund, daughter fund or the

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government funding. Therefore, there will not be any particular cap. What is important is the extent of innovation and the type of project to receive funding.

SHRIMATI SUPRIYA SULE : Madam, in the last part, that is in part (e) of the reply he has said that about 3,000 Ph.Ds would be required and 90,000 people would be required in the ESDM. My only question is this. A lot of States have applied for this. Pune, as a matter of fact, has a big hub which the Government has given to Pimpri Chinchwad. What is the intervention for skill development? The cost of one Ph.D is more than Rs. 15 lakh. So, who will support this? Will the IITs do it? Will the universities do it? If you are going to do it, how will it be integrated with the skill development? At what cost will it come? How will all States benefit equally from it?

SHRI RAVI SHANKAR PRASAD: Just to give a very specific reply, in the first part, 15 per cent to 50 per cent funding will be available in the funding process; subsequent funding can also be considered. As far as the Ph.D part is concerned, this programme has been initiated because electronic manufacturing is an area where we import goods worth \$ 100 billion every year. It is likely to become US \$ 400 billion. Therefore, native manufacturing in India is of great importance. To help that, we need to have proper people who are skilled and also Ph.Ds to give guidance. We have come with that proposal. You may see we have given in the details that the universities can apply. We will give them the subsidy to help them in the entire process. If you have any specific proposal in mind which is creating a problem, I am willing to help you out.

कुँवर हरिवंश सिंह : अध्यक्ष महोदया, यह अत्यंत दुःख की बात है कि हमारा देश इलेक्ट्रॉनिक उत्पादों का इतना बड़ा बाज़ार होने के बावजूद यह चिप निर्माण के क्षेत्र में विश्व के नक्शे पर कहीं नहीं है। हम इलेक्ट्रॉनिक चिप निर्माण के क्षेत्र में आत्मनिर्भर नहीं हो पाये हैं और अभी तक विदेशी आयात पर निर्भर हैं। भारत सरकार के इलेक्ट्रॉनिक एवं प्रौद्योगिकी विभाग द्वारा तैयार की गयी इलेक्ट्रॉनिक नीति, 2012 के अनुसार भारत में इलेक्ट्रॉनिक उत्पादों की मांग वर्ष 2020 तक बढ़कर 400 बिलियन डॉलर की हो जाएगी। मैं माननीय मंत्री जी से जानना चाहता हूँ कि चीन तथा ताईवान, जो चिप निर्माण के क्षेत्र में अग्रणी भूमिका निभाते हैं, के द्वारा उत्पादित चिप के मुकाबले सस्ती तथा अच्छी गुणवत्ता वाली चिप बनाने के लिए सरकार भारतीय कंपनियों को किस प्रकार का प्रोत्साहन देने का विचार कर रही है। क्या सरकारी या कोई प्राइवेट

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क्षेत्र का उपक्रम पूर्वी उत्तर प्रदेश में स्थापित करने की योजना है, क्योंकि पूर्वी उत्तर प्रदेश एक पिछड़ा हुआ इलाका है और हमारे आदरणीय प्रधानमंत्री जी भी पूर्वी उत्तर प्रदेश के वाराणसी संसदीय क्षेत्र का प्रतिनिधित्व करते हैं। जब कोई चिप मैन्यूफैक्चरिंग यूनिट वहाँ पर लगायी जाती है, तो उस क्षेत्र का विकास होने के साथ ही वहाँ रोजगार के नये अवसरों का सृजन होगा।

श्री रविशंकर प्रसाद : अध्यक्ष महोदया, मुझे इस बात को बताने में बहुत हर्ष हो रहा है कि इलेक्ट्रॉनिक मैन्यूफैक्चरिंग के क्षेत्र में सभी प्रदेश सक्रिय हो गये हैं। जैसा कि मैंने बताया 38 आवेदन आये हुए हैं। उत्तर प्रदेश से इलेक्ट्रॉनिक क्लस्टर के लिए और आवेदन आएंगे। मैं आपको आश्वस्त करता हूँ कि हम पूरा सहयोग करेंगे। इलेक्ट्रॉनिक चिप की बात आपने बतायी।

प्रो. सौगत राय : क्या अभी इंडिया में चिप बनता है?

श्री रविशंकर प्रसाद : यह अभी नहीं बनता है। ... (व्यवधान)

माननीय अध्यक्ष : आप क्रॉस क्वेश्चनिंग को न सुनें।

श्री रविशंकर प्रसाद : मेरा सिर्फ यह कहना है कि इलेक्ट्रॉनिक मैन्यूफैक्चरिंग चिप का निर्माण हो, इसके लिए दो प्रस्तावों को कैबिनेट ने अनुमति दी है। उनके साथ हमारी बातचीत चल रही है। उनका प्रोजेक्ट रिपोर्ट आया है। उसमें और काम करने की जरूरत है। उसे हम पूरा कर रहे हैं और कई के एलायंसेज भी हो गये हैं। हमारी पूरी कोशिश है कि भारत में भी फैब (एफएबी) बने और इलेक्ट्रॉनिक चिप बने और बाकी मैन्यूफैक्चरिंग में भी हम आगे प्रयास कर रहे हैं।

SHRIMATI R. VANAROJA: The elaborate reply given by the Minister fails to satisfy the southern States which are in the forefront in the IT sector. It would have been fitting and proper to utilise the electronic development fund to have a chip manufacturing facility in Tamil Nadu to benefit all the three pioneering States in southern India. Hence, I would like to know from the Minister whether the Centre will come forward either to invest or exhort promising investors to set up their CMFs in Tamil Nadu when the Government of Tamil Nadu under the guidance of Makkal Mudhalvar Puratchi Thalaivi Amma is to hold Global Investors Meet in the month of May, 2015 in Chennai.

SHRI RAVI SHANKAR PRASAD: The application for chip manufacturing from Tessolve Semiconductor Manufacturing Industry Private Limited to set up an assembly at Kanchipuram in Tamil Nadu has been received. Whatever further

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steps are needed, we will give our full support. But what is important is the States should become proactive. If the State will demand electronic clusters, the Government of India is willing to give them full support.

HON. SPEAKER: The Question Hour is over.

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12.00 hrs.**REFERENCE BY THE SPEAKER****World Earth Day**

माननीय अध्यक्ष : माननीय सदस्यगण, as you are aware, today is the Earth Day. आज पृथ्वी दिवस है और यह दिवस पूरे विश्व में प्राकृतिक संसाधनों के अंधाधुंध और अनुचित दोहन के कारण हमारी पृथ्वी पर बढ़ती पर्यावरण संबंधी समस्याओं के बारे में जागरूकता पैदा करने के लिए मनाया जाता है। यह अवसर हमें पर्यावरण के हित में ठोस कार्य करने के लिए भी प्रेरित करता है।

हम यह भी जानते हैं कि हमारे देश में, हमारी अपनी संस्कृति में लाखों ऐसे लोग हैं, जो सुबह उठते ही पृथ्वी माता को नमस्कार करते हैं। हम नमस्कार करते हैं, हम क्षमा याचना करते हैं कि विष्णुपत्नी नमस्तुभ्यं, पादस्पर्शतिक्षमस्व मे। मैं तुम्हे पांव से छू रहा हूँ, इसके लिए क्षमा कीजिए। इतना सम्मान हमारे देश में हम पृथ्वी को माता मानकर देते हैं।

आइए, आज के दिन हम सभी प्रकृति प्रदत्त अनन्त प्राकृतिक संसाधनों - वृक्ष आदि कुछ भी हो, हम सभी पंच महाभूतों की एक प्रकार से पूजा करते हैं - जो प्रकृति ने हमें और हमारी आने वाली पीढ़ियों के लिए प्रदान किए हैं, के संरक्षण के लिए अपने प्रयासों में और तेजी लाने के अपने संकल्प को, हम सभी लोग आज दोहराएं।

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12.01 hrs**PAPERS LAID ON THE TABLE**

HON. SPEAKER: Now Papers to be laid on the Table.

संचार और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) दूरसंचार अंतःसंपर्क उपयोग प्रभार (बारहवां संशोधन) विनियम, 2015 जो 24 फरवरी, 2015 के भारत के राजपत्र में अधिसूचना संख्या 409-8/2014-एनएसएल-1 में प्रकाशित हुए थे ।

(दो) दूरसंचार मोबाइल नम्बर पोर्टेबिलिटी (छठा संशोधन) विनियम, 2015 जो 25 फरवरी, 2015 के भारत के राजपत्र में अधिसूचना संख्या 116-19/2014-एनएसएल-11 में प्रकाशित हुए थे ।

[Placed in Library, See No. 2283/16/15]

(2) भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) के अंतर्गत भारतीय तार (2014 का दूसरा संशोधन) नियम, 2014 जो 24 दिसम्बर, 2014 के भारत राजपत्र में अधिसूचना संख्या सा.का.नि. 912(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. 2284/16/15]

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उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे :-

(एक) भारतीय प्रशासनिक सेवा (पदोन्नति द्वारा नियुक्ति) संशोधन विनियम, 2015, जो 17 मार्च, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 196(अ) में प्रकाशित हुए थे

(दो) भारतीय पुलिस सेवा (पदोन्नति द्वारा नियुक्ति) संशोधन विनियम, 2015, जो 17 मार्च, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 197(अ) में प्रकाशित हुए थे

(तीन) भारतीय वन सेवा (पदोन्नति द्वारा नियुक्ति) संशोधन विनियम, 2015, जो 17 मार्च, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 198(अ) में प्रकाशित हुए थे

(चार) भारतीय प्रशासनिक सेवा (चयन द्वारा नियुक्ति) संशोधन विनियम, 2015, जो 17 मार्च, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 199(अ) में प्रकाशित हुए थे

[Placed in Library, See No. 2285/16/15]

(2) वर्ष 2015-2016 के लिए कार्मिक, लोक शिकायत और पेंशन मंत्रालय, केन्द्रीय सतर्कता आयोग और संघ लोक सेवा आयोग की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. 2286/16/15]

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THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamika Shiksha Abhiyan Sikkim, Gangtok, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamika Shiksha Abhiyan Sikkim, Gangtok, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. 2287/16/15]

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मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. रामशंकर कठेरिया): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) (एक) राष्ट्रीय संस्कृत संस्थान, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय संस्कृत संस्थान, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. 2288/16/15]

(3) (एक) नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी कुरुक्षेत्र, कुरुक्षेत्र के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी कुरुक्षेत्र, कुरुक्षेत्र के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. 2289/16/15]

(5) (एक) नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी रायपुर, रायपुर के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी रायपुर, रायपुर के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

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(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. 2290/16/15]

(7) (एक) नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी तिरुचिरापल्ली, तिरुचिरापल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ टेक्नोलॉजी तिरुचिरापल्ली, तिरुचिरापल्ली के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. 2291/16/15]

12.02 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
9th Report**

DR. M. THAMBIDURAI (KARUR): Madam, I beg to present the Ninth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

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12.04 hrs.**PERSONAL EXPLANATION UNDER RULE 357**

सड़क परिवहन और राजमार्ग मंत्री तथा पोत परिवहन मंत्री (श्री नितिन गडकरी) : माननीय अध्यक्ष महोदया, आपने मुझे नियम 357 के अंतर्गत वैयक्तिक स्पष्टीकरण करने का अवसर दिया है, इसके लिए मैं आभारी हूँ।

महोदया, 20 अप्रैल, 2015 को इस सदन में सम्मानित सदस्य श्री राहुल गांधी जी ने लोक सभा के नियम 193 के तहत कृषि संबंधी विषय पर बोलते हुए मेरे बारे में कहा कि मैंने यहां कहा है कि किसान को न भगवान पर और न इस सरकार पर भरोसा करना चाहिए। यह पूरी बात रिकॉर्ड पर है। मैं इस सन्दर्भ में स्पष्ट करना चाहूंगा कि उनके द्वारा संसद में मेरे बारे में गलत बताया गया था। मैंने 10 अप्रैल, 2015 को अमरावती में आयोजित कृषि विकास प्रदर्शनी व कार्यशाला में भाषण दिया था। अपने भाषण में मैंने कहा था कि किसानों पर लगातार संकटों का सिलसिला जारी है, लेकिन किसानों को हताश और निराश नहीं होना चाहिए और न ही आत्महत्या करने का रास्ता अपनाना चाहिए। किसानों को उत्पादन बढ़ाने की कोशिश करनी चाहिए और इसके लिए किसान आधुनिक तकनीक और संसाधनों का उपयोग करें, केवल सरकार और भगवान के भरोसे न बैठें। सरकार अपना काम कर रही है, लेकिन किसानों को भी कृषि क्षेत्र में हो रहे नए-नए प्रयोगों एवं तकनीकों को अपनाना चाहिए। किसान नए प्रयोग एवं तकनीक के जरिए अपना आर्थिक एवं सामाजिक उत्थान कर सकते हैं। मैं स्वयं अपने क्षेत्र में किसानों के साथ मिलकर कृषि को स्वयं-समृद्ध बनाने के लिए कई नए प्रयोग करता रहता हूँ। ... (व्यवधान) किसी भी मराठी मीडिया में, वहां पर यह बात आई नहीं, केवल दिल्ली के एक न्यूज चैनल ने इसे दिखाया। उसके आधार पर सम्मानित सदस्य ने यह बात कही।... (व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया (गुना) : मराठी न्यूज मीडिया में भी यह बात आई है।... (व्यवधान)

श्री नितिन गडकरी : बिल्कुल नहीं आई है। मैं आपको बताऊं।... (व्यवधान)

माननीय अध्यक्ष : प्लीज, आपस में बात नहीं करें।

गडकरी जी, आपस में चर्चा नहीं करनी है।

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श्री नितिन गडकरी : स्पीकर महोदया, यह बात पूरी तरह से स्पष्ट है। मुझे लगता है कि अगर मैं ऐसी बात कहता तो उसके लिए डरता नहीं, लेकिन गलत बात नहीं कहनी चाहिए। यही मैं कह रहा हूँ...(व्यवधान)

माननीय अध्यक्ष : ठीक है।

...(व्यवधान)

माननीय अध्यक्ष: रेफरेंस टू कांटेक्स्ट होता है, इतनी सी बात है। अब आप बैठ जाएं।

श्री राजीव प्रताप रूडी।

12.05 hrs.

**MOTION RE: SIXTEENTH REPORT OF
BUSINESS ADVISORY COMMITTEE**

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): I beg to move:

“That this House do agree with the Sixteenth Report of the Business Advisory Committee presented to the House on 21st April, 2015.”

HON. SPEAKER: The question is:

“That this House do agree with the Sixteenth Report of the Business Advisory Committee presented to the House on 21st April, 2015.”

The motion was adopted.

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HON. SPEAKER: Now, we will take up 'Zero Hour'.

SHRI RAHUL GANDHI (AMETHI): I have given a notice for adjournment motion raised by me. Can I have the permission. It is a matter of urgent public importance?

HON. SPEAKER: All right.

श्री राहुल गांधी: आपकी तो मैं प्रशंसा कर रहा था।

श्री नितिन गडकरी: मैं कृषि मंत्री नहीं हूँ, मुझे आपने कृषि मंत्री बना दिया।

श्री राहुल गांधी : नहीं-नहीं मगर मैंने तो आपकी प्रशंसा की थी। और अब मैं फिर से आपके प्रधान मंत्री की प्रशंसा करना चाहता हूँ।...(व्यवधान) देश के प्रधान मंत्री जी की, आपके नहीं, देश के प्रधान मंत्री की प्रशंसा करना चाहता हूँ।...(व्यवधान) और नहीं, आपको अच्छा लगेगा।...(व्यवधान)

माननीय अध्यक्ष: यह क्या हो रहा है?

श्री राहुल गांधी: आपको अच्छा लगेगा जो मैं कहने वाला हूँ।

माननीय अध्यक्ष: राहुल जी, आप चेयर को एड्रेस करें, ऐसे बात नहीं होगी।

श्री राहुल गांधी: स्पीकर मैडम आपको अच्छा लगेगा जो मैं कहने वाला हूँ। कल शाम को मैं कांग्रेस प्रेजिडेंट के घर में था। वहां मैंने 'टाइम' मैगजीन देखी। 'टाइम' मैगजीन के अंदर ओबामा जी ने, छोटे आदमी नहीं हैं, अमेरिका के राष्ट्रपति हैं। ओबामा जी ने मोदी जी की प्रशंसा की, बहुत लम्बा आर्टिकल लिखा है। दुनिया के सबसे बड़े उद्योग अमेरिका में हैं और अमेरिका के राष्ट्रपति ने पहली बार, 60 साल में पहली बार हिन्दुस्तान के किसी प्रधान मंत्री की ऐसी प्रशंसा की है। शायद गोर्बाचोव से पहले, गार्बाचोव के बाद ऐसी प्रशंसा उन्होंने किसी की नहीं की।

माननीय अध्यक्ष: आप विषय पर आएं।

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12.06 hrs.**SUBMISSIONS BY MEMBERS**

Re : Inadequate response of the Government to the public protest against TRAI consultation papers that violates the premise of Net Neutrality and favours Telecom Operators over the interest of consumers

श्री राहुल गांधी (अमेठी): हाँ, मगर अमेरिका के राष्ट्रपति गोर्बाचोव की प्रशंसा करते थे, क्योंकि गोर्बाचोव जी ने अमेरिका की मदद की थी। मैं नेट न्यूट्रैलिटी पर बोलना चाहता हूँ। मनरेगा की बात होती है, भोजन के अधिकार की बहुत बात होती है, नेट न्यूट्रैलिटी बड़ा कम्प्लीकेटेड शब्द है, मगर इसका मतलब है नेट का अधिकार। हरेक युवा को नेट का अधिकार होना चाहिए।

माननीय अध्यक्ष: वैसे शायद कल यह विषय शून्य काल में उठ चुका है, लेकिन आप अपनी बात कहें।

...(व्यवधान)

श्री राहुल गांधी: हरेक युवा को नेट का अधिकार होना चाहिए। सरकार इंटरनेट को भी बड़े-बड़े उद्योगपतियों को बांटना चाहती है। One million people have registered to fight for net-neutrality. Youths have voted they are asking on Twiter, on Facebook and on all other application, they are fighting for net-neutrality. And this Government is trying to carve out net and hand it over to some corporates. I would request the Government to please stop the TRAI consultation and to look into changing the law or writing a law for net-neutrality. Thank you.

माननीय अध्यक्ष: कुमारी सुष्मिता देव, श्री गौरव गोगोई को श्री राहुल गांधी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

...(व्यवधान)

माननीय अध्यक्ष: आप क्यों बोल रहे हैं, आप बैठ जाएं, क्योंकि आपके मंत्री जी कुछ कहना चाहते हैं।

शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वैकैय्या नायडू) : राहुल जी, इश्यू उठाने का आपको अधिकार है और आपने उठाया, इसमें कोई आपत्ति नहीं है। लेकिन इंसिन्युएशन नहीं करना चाहिए सरकार के ऊपर...(व्यवधान) I think you do not want any response... (*Interruptions*) आप बैठ जाएं। आप उत्तर नहीं सुनना चाहते, ठीक है आपको पोलिटिकल प्रचार चाहिए...(व्यवधान)

22.04.2015

माननीय अध्यक्ष: आप बैठ जाएं, पूरी बात तो सुन लीजिए।

श्री एम. वैकैय्या नायडू: मैडम, उन्हें रिस्पॉंस नहीं चाहिए, सिर्फ पोलिटिकल प्रचार चाहिए, सब देशवासियों को मालूम है। नेट को न्यूट्रल करने के लिए सरकार द्वारा रवि शंकर जी ने आलरेडी बाहर वक्तव्य दिया है। जरूरत होगी तो यहां भी वक्तव्य देंगे। जरूरत पड़ी तो वक्तव्य देंगे।...(व्यवधान)

माननीय अध्यक्ष : राहुल जी को आपके समर्थन की आवश्यकता नहीं है, वे समर्थ हैं।

...(व्यवधान)

संचार और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : अध्यक्ष महोदया, हम इस सदन को बहुत विनम्रता से बताना चाहते हैं कि इस कांट्रोवर्सी के आने के पहले ही मैंने कहा था कि हमारी सरकार इस देश के नौजवानों के इंटरनेट के एक्टीविज़म का अभिनंदन करती है, जिसने हिन्दुस्तान के आई.टी. पावर को आगे बढ़ाया है। हमारे प्रधानमंत्री जी ने डिजिटल इंडिया की कल्पना की है, जिसे हम इम्प्लीमेंट कर रहे हैं। जिसके बारे में उनका निर्देश है कि सारे देश के लोगों को इंटरनेट की सुविधा उपलब्ध होनी चाहिए। हमारे प्रधानमंत्री जी ने कहा है कि हमें ऐसी व्यवस्था करनी है कि नॉन-डिस्क्रीमेट्री रूप से लोगों को इंटरनेट उपलब्ध हो। हमारे प्रधानमंत्री जी का हमें निर्देश है कि हम सिर्फ ई-गवर्नेंस नहीं चाहते हैं, हम मोबाइल गवर्नेंस चाहते हैं कि लोगों के हाथ में मोबाइल गवर्नेंस उपलब्ध होना चाहिए। यह हमारी कल्पना है कि इंटरनेट सभी के लिए उपलब्ध होना चाहिए।

मैं आपको बताना चाहता हूँ, माननीय राहुल गांधी जी आप वरिष्ठ नेता है और मैं पूरे विश्वास से यह बताना चाहता हूँ कि हमारी सरकार न किसी कारपोरेट के दबाव में आती है और न कभी आएगी।...(व्यवधान)

माननीय अध्यक्ष महोदया, मुझे इस हाउस को बताते हुए बहुत गर्व हो रहा है कि स्पेक्ट्रम के आवकशन में हमने एक लाख दस हजार करोड़ रुपए की ऐतिहासिक राशि कमाई है। इससे पहले क्या होता था, इसके बारे में दुनिया जानती है। कोयले में क्या हुआ था? लेकिन पूरे नेट न्यूट्रिलिटी की कांट्रोवर्सी आने से पहले जनवरी, 2015 में ही मैंने अपने विभाग की कमेटी बनाई थी और उस कमेटी को कहा है कि इस पूरे मामले का अध्ययन करो। मई के दूसरे सप्ताह में रिपोर्ट आने की बात कमेटी ने कही है। माननीय राहुल गांधी जी ट्राई को ट्राई एक्ट के बारे में विचार करने का अधिकार है लेकिन निर्णय लेने का अधिकार रवि शंकर प्रसाद का है, नरेन्द्र मोदी की सरकार का है।...(व्यवधान) यह कानून की प्रक्रिया है। जब उनकी अनुशंसा आएगी, टेलीकॉम कमीशन विचार करेगा, फिर मैं निर्णय करूंगा, कैबिनेट निर्णय करेगी।...(व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया (गुना) : आप कब तक निर्णय लेंगे?...(व्यवधान)

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श्री रवि शंकर प्रसाद : माननीय सिंधिया जी, राहुल गांधी जी आपसे प्रखरता से बोले हैं, आप जरा शांत रहिए।... (व्यवधान)

अध्यक्ष महोदया, मेरा कहना है कि मेरी सरकार इस सदन को आश्वस्त करना चाहती है कि जब प्रधानमंत्री जी डिजिटल इंडिया की बात कहते हैं, तो हमारा लक्ष्य है कि देश के 125 करोड़ लोगों के पास इंटरनेट होना चाहिए। इसके लिए हम पूरी तरह से संकल्पित हैं लेकिन जो कानून की प्रक्रिया है, मैंने अपने विभाग को कहा है कि दो हफ्ते में रिपोर्ट दे।

मैं अंत में कहना चाहता हूँ कि आज राहुल गांधी जी इंटरनेट की उपलब्धता की बात कहते हैं, यह बहुत अच्छी बात है, लेकिन अगस्त, 2012 में किन-किन के ट्विटर हैंडल्स रोके गए थे और किन कारणों से रोके गए थे, इस पर भी कभी देश को विचार करना पड़ेगा।... (व्यवधान) हम तो चाहते हैं कि सभी लोगों के पास इंटरनेट की सुविधा उपलब्ध हो। आप चिंता मत कीजिए, इस देश के नौजवानों का, इस देश के लोगों का इंटरनेट का भविष्य हम पूरी तरह से सुरक्षित करेंगे। मैं आपको एक अंतिम बात कहना चाहता हूँ कि उन्होंने अमेरिका के राष्ट्रपति के द्वारा हमारे प्रधानमंत्री के सम्मान की बात कही है। यह अच्छी बात कही है। हम यह भी बताना चाहते हैं कि दुनिया में सोशल मीडिया में सबसे पापुलर लोगों में भारत के प्रधानमंत्री भी हैं और हम सोशल मीडिया का सम्मान करना चाहते हैं।

माननीय अध्यक्ष : मेरा आप लोगों से एक निवेदन है कि अगर विषय से संदर्भित नहीं है तो प्रधानमंत्री जी की भी बात नहीं करनी चाहिए। If it is not related.

श्री सुखबीर सिंह जौनापुरिया जी।

... (व्यवधान)

माननीय अध्यक्ष : ज़ीरो ऑवर में चर्चा नहीं होती है। आप लोग बैठ जाइए।

... (व्यवधान)

श्री सुखबीर सिंह जौनापुरिया : अध्यक्ष जी, आपने मुझे ज़ीरो ऑवर में बोलने का मौका दिया, इसके लिए मैं आपका आभारी हूँ।... (व्यवधान)

माननीय अध्यक्ष : इस तरह से सवाल-जवाब नहीं होते हैं।

... (व्यवधान)

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श्री सुखबीर सिंह जौनापुरिया : सबसे बड़ी बात तो यह है कि जिस बात को यह कह रहे हैं हमें यह ताज्जुब है कि छाछ तो बोले तो बोले, छलनी भी बोले जिसमें 70 छेद हैं। इस देश को लूट कर खा गए हैं और आज वही लोग यहां बोल रहे हैं।...(व्यवधान)

श्री राहुल गांधी (अमेठी): महोदया, मैं केवल एक सवाल पूछना चाहता हूं और केवल दस सैकिंड का समय लूंगा।...(व्यवधान)

माननीय अध्यक्ष : आप मेरी बात सुनिए।

...(व्यवधान)

माननीय अध्यक्ष : आप कृपया मुझे तो बोलने दीजिए। मैं उनसे बात करना चाहती हूं।

...(व्यवधान)

माननीय अध्यक्ष : आप लोग बैठ जाइए। आप बैठ जाएं।

...(व्यवधान)

माननीय अध्यक्ष : राहुल जी, आप मेरी बात समझिए। जीरो आवर में सवाल जवाब नहीं होता है। जीरो आवर में स्वयं मंत्री जी अगर आपकी बात का उत्तर देना चाहें तो मैं अलाऊ करती हूं। अगर दोनों तरफ से सवाल जवाब चलेंगे तो ऐसा नहीं होता है। मंत्री जी ने जो कुछ भी कहा है, उसे आप अन्य तरीके से मत लीजिए।

...(व्यवधान)

माननीय अध्यक्ष : इस तरह से डिस्कशन नहीं होता है। इस तरह से सवाल नहीं होते हैं।

...(व्यवधान)

श्री सुखबीर सिंह जौनापुरिया : महोदया, मैं अपने क्षेत्र की कुछ समस्याएं सदन में रखना चाहता हूं क्योंकि मेरे क्षेत्र में त्रिनेन गणेश जी का मंदिर ... (व्यवधान) चौथ माता का मंदिर और वनस्थली विद्यापीठ में करीब बारह हजार छात्राएं पढ़ती हैं... (व्यवधान) इसलिए रेल ठहराव की बात मैं आपके माध्यम से, रेल मंत्री जी अपने कक्ष में बैठे होंगे, ... (व्यवधान) उनके सामने रखना चाहता हूं।... (व्यवधान)

HON. SPEAKER: I will not allow.

... (Interruptions)

HON. SPEAKER: This is not the way.

... (Interruptions)

श्री सुखबीर सिंह जौनापुरिया : मैं रेल मंत्री जी से मांग करता हूं कि मेरे संसदीय क्षेत्र सवाई माधोपुर के विधान सभा क्षेत्र के गंगापुर सिटी की तरफ दिलाना चाहता हूं।... (व्यवधान)

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माननीय अध्यक्ष : जौनपुरिया जी, आप एक मिनट रुक जाएं।

श्री मल्लिकार्जुन खड़गे (गुलबर्गा) : महोदया, इसमें कोई कॉम्प्लिकेशन नहीं है और हम बार-बार प्रश्न पूछकर दिक्कत में नहीं डालना चाहते हैं। राहुल जी एक स्पष्टीकरण इस बारे में पूछना चाहते हैं क्योंकि बहुत से प्रश्नों से हटकर मंत्री जी ने बात कही है। जब मंत्री जी प्रश्न से हटकर बात करते हैं तो हमें भी हक होता है। आपकी कृपा से हमें भी हक है क्लैरिफिकेशन पूछने का। **Kindly permit one question.... (Interruptions)**

माननीय अध्यक्ष : आप मेरी बात सुनिए। मैं आपकी बात भी कहूंगी। आप लोग भी इस बात को समझिएगा कि यह सब रूल आप लोगों ने ही बनाए हैं। यदि इनको बदलना हो, **Any time you can do that.** आप रूल्स कमेटी को अपने सजैशन्स दे दीजिएगा। शून्य काल में इस तरह से जवाब नहीं लिया जाता है। **If hon. Minister is ready** और वे कुछ बोलना चाहते हैं, यही होता है। सवाल-जवाब नहीं होते हैं। अगर आपको इस बारे में कुछ भी एक्सप्लेनेशन चाहिए, **There are many ways.** वैसे तो कल एम.बी. राजेश जी ने भी सेम बात उठायी थी और वह भी कहेंगे कि मुझे भी कुछ क्लैरिफिकेशन्स पूछने हैं तो इस तरह से नहीं होता है। अगर आप चाहें तो इस पर आधे घंटे की चर्चा मांग सकते हैं, **I will give that.** मैं प्रोसीजर के अनुसार ही बोलने की अनुमति दे सकती हूँ। ज़ीरो ऑवर में इस प्रकार से सवाल-जवाब नहीं होते हैं और न ही किए जाते हैं।

श्री सुखबीर सिंह जौनापुरिया : अध्यक्ष महोदया, आपने मुझे जीरो ऑवर में बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देता हूँ। मैं माननीय रेल मंत्री जी से मांग करता हूँ कि क्योंकि मेरे टोंक, सवाई माधोपुर में तीन ऐसे क्षेत्र हैं, जहां 12 हजार छात्राएं वनस्थली पीठ में पढ़ती हैं। वहां त्रिनयन गणेश जी का मंदिर है, ऐसा मंदिर और कहीं नहीं है और चौथ के बरवाड़े में चौथ माता का मंदिर है। इसलिए वहां कुछ ज्यादा रेल ठहराव होने चाहिए। मैं आपके माध्यम से माननीय रेल मंत्री जी से वहां रेल ठहराव की मांग करता हूँ।

महोदया, मैं एक महत्वपूर्ण विषय सदन के सामने रखना चाहता हूँ और साथ ही रेल मंत्री जी से मांग करता हूँ कि मेरे संसदीय क्षेत्र सवाई माधोपुर के विधान सभा क्षेत्र गंगापुर सिटी के निम्नलिखित दो रेलवे स्टेशनों पर विभिन्न रेलगाड़ियों का ठहराव कराया जाए।

प्रथम रेलवे स्टेशन नारायणपुर टटवाड़ा कोटा मंडल का टिकट बुकिंग के दृष्टिकोण से ग्रामीण क्षेत्र का सबसे अच्छी बुकिंग देने वाला स्टेशन है। इस स्टेशन से लगभग 105 गांव प्रत्यक्ष व अप्रत्यक्ष रूप से जुड़े हुए हैं। साथ ही यह करौली तथा सवाई माधोपुर दोनों जिलों को जोड़ने वाला एक मात्र सबसे बड़ा

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स्टेशन है। इस स्टेशन से तहसील सपोटरा जिला करौली के डांग क्षेत्र के निकटवर्ती लगभग 40 गांव व लगभग 15 ग्राम पंचायतें आती हैं तथा जिला सवाई माधोपुर के लगभग पचास गांव हैं। गंगापुर सिटी की लगभग 20 ग्राम पंचायतें भी इस स्टेशन से जुड़ी हुई हैं। इस क्षेत्र के लगभग 70 हजार व्यक्ति विभिन्न राजकीय क्षेत्र जैसे आर्मी, रेलवे, अर्धसैनिक बल, केन्द्रीय विद्यालय एवं राजस्थान सरकार के विभिन्न विभागों में अपनी सेवाएं दे रहे हैं और अपने निवास पर पहुंचने हेतु ट्रेनों के ठहराव की आवश्यकता महसूस करते हैं।

माननीय अध्यक्ष : शून्य काल में पूरा पैरा पढ़ते नहीं हैं, जो बात उठानी है, वह एक मिनट में उठाइये।

श्री सुखवीर सिंह जौनापुरिया : अध्यक्ष महोदया, मैं इसी में कह देता हूं। मेरी दूसरी मांग है कि जनशताब्दी सुपरफास्ट मेवाड़ एक्सप्रेस तथा निजामुद्दीन ट्रेन कोटा का ठहराव करवाने का कष्ट करें, क्योंकि इससे भी मेरा क्षेत्र जुड़ा हुआ है।

मेरी दूसरी मांग यह है कि ग्राम पंचायत पिलोदा के रेलवे स्टेशन पर अनेक यात्री श्यारोली धाम के लिए ट्रेन से आते हैं तथा वजीरपुर तहसील यहां से मात्र 4 किलोमीटर दूरी पर है। परंतु यहां मुख्य ट्रेनों का ठहराव नहीं होने से अनेक श्रद्धालु धाम के दर्शन से वंचित हो जाते हैं। अतःआपसे अनुरोध है कि उक्त रेलवे स्टेशनों से गुजरने वालों ट्रेन जनता एक्सप्रेस व देहरादून एक्सप्रेस, कोटा-पटना ट्रेन का ठहराव करवाने का आदेश पारित करें। धन्यवाद।

SHRIMATI KIRRON KHER (CHANDIGARH): Madam, I want to raise an extremely important issue that affects over 4.3 million artisans and some of them are women.

There are some murmurs that Handloom Reservation Act might be scrapped by the Government. I do not know whether the Government is planning to do this or when they are going to do it but going by the voices of the powerloom lobbies and the handloom workers in the media, it seems that there is some move in that direction. If that is the case, I request the Government to reconsider it for the sake of not just Indian art and crafts but for the sake of those 4.3 million workers and their families who will be left without any means of livelihood if power looms start mass producing cloth that has been traditionally handmade which you, myself, and many gentlemen and the ladies in the House wear.

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Handloom is the soul of India. Our handloom workers are dying a death anyway because there is not that great market boost given to them. It is more expensive to weave but we have to preserve it because it is a part of actually what India is all about.

There is an argument backed by mills that the Act currently exists only on paper but then if that is the case, why is this urgency and lobby to try and get it repealed?

The truth is that the powerloom lobbies are already without legitimacy weaving these things and they are mass producing. The weavers cannot compete with it. They have the skills of rural India. They cannot reach urban markets. So, the current move to revise the Act is only to seize the demand for the handloom in the market.

Powerloom imitations masquerading as handlooms is the actual issue. They want legitimacy for the present practice of deceit. We need to promote our handloom sector. We need to help our weavers who live below the poverty line.

For this, we need to take several measures. We need to promote entrepreneurship among the weavers and get them access to technology so that they can market their products. Without this protection, the market will be flooded with cheap textiles that the handloom products cannot compete with. Yet, the soul of the traditional items will be changed and altered for ever.

As a nation, as policy makers, we need to give a thrust to our dying arts, culture and crafts.

I strongly believe that the Handloom Reservation Act must stay in order to protect our weavers and I request our Government to give an assurance to this House that nothing will be done which will affect their livelihood negatively. It is because Telangana, Andhra Pradesh, Tamil Nadu, Benaras, which is the constituency of our Prime Minister, are affected. But none of the Ministers seem to have heard what I have said or are pretending not to hear. Thank you.

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HON. SPEAKER: Shri Vinod Khanna, Kumari Shobha Karandlaje, Shrimati Jyoti Dhurve, Shrimati Mala Rajyalakshmi Shah, Shri Gajendra Singh Shekhawat, Shri Sanjay Dhotre, Shri Nishikant Dubey, Shri Shivkumar Udasi and Dr. Kirit P. Solanki are allowed to associate with the matter raised by Shrimati Kirron Kher.

श्री केशव प्रसाद मौर्य (फूलपुर): अध्यक्ष महोदय, मैं विशेष तौर से बीपीएल सूची के संबंध में आज यहां पर विषय उठाना चाहता हूँ। सन् 2001 में एक बीपीएल सूची तैयार की गई थी। उस सूची में बहुत बड़ी गड़बड़ी हुई थी। वास्तव में जिनको उस सूची में शामिल किया जाना चाहिए था, वे बहुत बड़ी संख्या में छूट गए और जिनको शामिल नहीं होना चाहिए था, उनको शामिल कर लिया गया। इसके कारण भारत सरकार सहित प्रदेश सरकारों की जो सुविधाएं मिलती हैं, वे तो संपन्न लोगों को मिलती जा रही हैं, जो कि गरीब लोगों के लिए होती हैं। वास्तविक रूप से जो गरीब हैं, उनका बीपीएल सूची में नाम नहीं होने के कारण वे सुविधाएं नहीं मिल पाती हैं। मैंने अपने फूलपुर लोक सभा क्षेत्र, इलाहाबाद जनपद, कौशांबी जनपद आदि में प्रत्यक्ष रूप से देखा है कि गांव-गांव में गरीब पूरी तरह से टूट गए हैं। मैं सदन के माध्यम से मांग करता हूँ कि सन् 2001 की जो बीपीएल सूची तैयार की गई है, उसे निरस्त कराया जाए और नए सिरे से बीपीएल सूची तैयार कराई जाए और जो कर्मचारी इस काम में लगाए जाएं, जो पीछे भ्रष्टाचार में लिप्त रहे, जिसके कारण गरीबों के साथ बहुत बड़ा अन्याय हो रहा है, आगे जो सूची तैयार कराई जाए, उस सूची को तैयार करने वाले कर्मचारियों के बाद उसकी क्रॉस चेकिंग कराई जाए, अगर कोई कर्मचारी बीपीएल सूची तैयार करने में भ्रष्टाचार करता है, गड़बड़ी करता है, वास्तविक गरीबों को छोड़ता है तो उसको सेवा से बर्खास्त करने का प्रावधान भी किया जाए। अध्यक्ष महोदय, चूंकि मैं गांवों के अंदर गया हूँ। बहुत सारे ऐसे गरीब हैं, जिनको आवास की जरूरत है, भोजन की जरूरत है, उनको राशन नहीं मिल पा रहा है, आवास नहीं मिल पा रहा है, कोई बीमार है तो उसको दवा की सुविधा नहीं मिल पा रही है, बीपीएल सूची में नहीं होने के कारण उसे यह सुविधाएं नहीं मिल पा रही हैं, लेकिन वास्तविक रूप से वह गरीब है। दूसरा, सन् 2001 में बीपीएल सूची बनी थी और आज सन् 2015 के बाद, 14-15 लंबे वर्ष के अंतराल के बाद जो वास्तव में बीपीएल था, वह एपीएल और उससे भी ऊपर पहुंच गया है। इसलिए मैं आपके माध्यम से मांग करता हूँ कि सन् 2001 की बीपीएल सूची को निरस्त कर के नए सिरे से सूची तैयार कराई जाए और वास्तविक रूप से गरीबों को सूची में शामिल किया जाए।

माननीय अध्यक्ष : श्री गजेन्द्र सिंह शेखावत एवं डॉ. किरिट पी. सोलंकी को श्री केशव प्रसाद मौर्य द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

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SHRI FEROZE VARUN GANDHI (SULTANPUR): The National Youth Policy was released in February, 2014 to define the vision of the Indian Government for the youth of the country. They bracketed the youth between the ages of 15 and 29 which constitutes roughly about 28 per cent of the population. The first step in the implementation of this Policy was the creation of a plan of action across various Ministries and Departments within six months of the introduction of the Policy, followed by the constitution of a Youth Council, which will have exceptional young people from across various fields who would not only oversee the implementation of this Policy but also would look after and formulate a set of short-term and long-term success indicators for this Policy.

However, the Ministry of Youth Affairs and Sports, it has been almost a year, is still in the process of formulating this plan of action. It has still not been done. These delays are extremely detrimental to the overall implementation of this Policy because the National Youth Policy calls for a status report after two years. It has been half their time and it has not even started. I just want to raise two issues. One is the implementation of this Youth Policy, the creation of these Youth Councils in States and in Centre; and also the target setting that we measure certain targets and a plan to achieve the same. Thank you.

HON. SPEAKER: Shri Shivkumar Udasi, Shrimati Poonam Mahajan, Kumari Shobha Karandlaje, Shri Gajendra Singh Shekhawat, and Dr. Kirit P. Solanki are allowed to associate with the matter raised by Shri Feroze Varun Gandhi.

श्री कपिल मोरेश्वर पाटील (भिवंडी) : महोदया, मेरे भिवंडी संसदीय क्षेत्र में राष्ट्रीय राजमार्ग 3 पर, भिवंडी बाईपास रोड पर बीओटी पिछले 28 सालों से दिया गया है। उसका कार्यकाल सन् 2018 तक है। लेकिन सन् 2010 में एक सर्वे किया गया, तो सन् 2010 में ही सन् 2017 की ट्रैफिक यातायात यहां पर चल रही है। इसका मतलब यह है कि उस रोड पर बहुत ज्यादा पैमाने पर ट्रैफिक है। अभी यह रोड 4 लेन का है और टोल कलैक्शन भी सन् 2010 की ट्रैफिक सन् 2017 में चलने की वजह से रोजना 55 लाख से 60 लाख की टोल कलैक्शन है। रोड फोर लेने होने की वजह से भी वहाँ हर दिन ट्रैफिक जाम रहता है। वह रोड 8 लेन होना जरूरी है। वहाँ अंडर पास नहीं है। अंडर पास नहीं होने की वजह से जो रास्ते में गाँव आते

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हैं, अगर उन गाँव के लोगों को रास्ता क्रॉस करना है, अगर एक गाड़ी क्रॉस करनी है तो दस मिनट तक वहाँ रुकना पड़ता है। वहाँ सर्विस रोड भी नहीं है। इसकी वजह से वहाँ बड़े पैमाने पर एक्सीडेंट्स होते हैं और सालाना डेढ़ सौ से दो सौ लोगों की मौत होती है।

महोदया, मेरी आपके माध्यम से सरकार से गुजारिश है कि जल्द से जल्द यह टेंडर वाइंड अप करके नया टेंडर आमंत्रित करके 8 लेन रोड बनाने की शुरुआत की जाए और सर्विस रोड, अंडर पास बनाकर वहाँ होने वाले एक्सीडेंट्स को रोका जाए और लोगों को राहत दी जाए।

SHRI K. ASHOK KUMAR (KRISHNAGIRI): I would thank you, Madam Speaker, for calling me to raise this important issue.

In my constituency Krishnagiri, Uthangarai is a main town and there are 34 villages in its surrounding. The population is two lakhs and above. Moreover, Uthangarai is a biggest business place, which is running successfully mills like rice mills, oil mills, spinning mills and many essential shops. There are many agencies like gas, cement, marble, steel, tiles and also Government offices, schools and colleges.

Madam, at present, there are two nationalized banks that are functioning in this town and the total turnover of the business is about Rs. 20 crore per day. There is always heavy rush in these two banks. So, people are suffering much while carrying out their banking transactions.

Madam, on the request of the general public of Uthangarai town, I would request, through your good offices, the hon. Finance Minister to sanction and open two more nationalized bank branches in Uthangarai town.

Thank you Madam.

श्री सत्यपाल सिंह (सम्भल) : अध्यक्ष महोदया, बहुत-बहुत धन्यवाद। मैं आपका ध्यान अत्यंत महत्वपूर्ण अपने सम्भल लोक सभा क्षेत्र की ओर आकृष्ट कर रहा हूँ। यह एक ऐतिहासिक नगर है, यह पृथ्वीराज चौहान की राजधानी भी रहा है और यहाँ पर कल्कि भगवान का अवतरण भी होगा। यह आज एक अत्यंत पिछड़ा हुआ क्षेत्र है। यहाँ बूचड़खाने से उत्पन्न समस्याओं का अंबार लगा रहता है। यहाँ वैध-अवैध सैकड़ों की संख्या में बूचड़खाने हैं, जो किसी भी मानक को पूरा नहीं करते हैं। इनसे उत्पन्न समस्याओं के कारण यहाँ स्वास्थ्य संबंधी परेशानियाँ आम हो गई हैं। बूचड़खाने में अवशेष के निष्पादन की कोई ठोस व्यवस्था भी नहीं है। खुले

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आम माँस के टुकड़े और अन्य अवशेष खुले में फेंक दिए जाते हैं। इसके कारण तमाम रोगों को आमंत्रण मिलता है। सड़ांध के कारण लोगों का निकलना मुश्किल हो जाता है। बूचड़खाने में गंदगी निकलने की कोई ठोस अंडर-ग्राउंड ड्रेनेज व्यवस्था नहीं है। इस व्यवस्था के न होने के कारण खुले नाले में इसके व्यय पदार्थ को कचरे के साथ बहा दिया जाता है। इससे जहाँ तक नाले का पानी जाता है, वहाँ तक वातावरण विषाक्त हो जाता है। नाले का पानी पीने से पशु-पक्षी भी इसके शिकार हो रहे हैं।

महोदया, मेरी आपके माध्यम से सरकार से प्रार्थना है कि इसकी रोकथाम के लिए ठोस कदम उठाने चाहिए, ताकि मनुष्य के साथ-साथ पशु-पक्षी और वातावरण पर मंडराते खतरे को रोका जा सके। धन्यवाद।

12.33 hrs.

SUBMISSIONS BY MEMBERS...Contd..

(ii) Re : Communally motivated statement made by some right-wing organisation regarding churches

SHRI K.C. VENUGOPAL (ALAPPUZHA): I would thank you, Madam, for calling me to raise this issue.

I would like to speak on a highly dangerous trend happening in our country that puts the secular sentiments in fear and danger. Targeting the minority community institutions and sentiments has become the order of the day. It is highly condemnable that day after day, the Right Wing Movements are making statements that hurt the sentiments of the minority people. The continuous attack on the churches has become a daily incident. Churches were targeted in Delhi, Haryana and Agra. Even now, not a single person has been booked or arrested in connection with that. These incidents have provided much confidence to the Right Wing elements to come into public and justify such attacks.

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The Hindu Mahasabha General Secretary on Monday said:

“Attacking a church is not illegal and violates no law. The Narendra Modi-led NDA Government should award and provide legal and administrative protection to Hindus who attack churches across the country. Churches are no longer places of worship but factories for conversion of Hindus into Christianity – * Hindu Mahasabha General Secretary.”

He also said that the outfit would give awards and protection for Hindu youths who attack churches and marry Muslim girls. He also said that Taj Mahal was a Shiva temple and not a museum and would meet the same fate as Babri Masjid. Why this kind of statements are made on a daily basis? I admit the Government has condemned such statements both inside and outside the House. Even our hon. Prime Minister at a function to commemorate Saint Kuriakose Elias Chavara and Sister Euphrasia has assured us that such statements and action will be curtailed. But what we see is that, Right Wing elements are making day after day inflammatory statements. Recently one MP belongs to **demanded to remove the voting rights of Muslims. Another MP, our colleague, ...** support it. ... (व्यवधान) माननीय अध्यक्ष : फिर से आप वही बात रोज़ रोज़ करते हैं। नाम नहीं लेना है। Such allegations will not go on record.

... (Interruptions)... *

HON. SPEAKER: No, I am sorry.

... (व्यवधान)

HON. SPEAKER: Day before yesterday also you raised the same issue. Every day it should not be. किसी का नाम लेकर नहीं कहना है। मैं बात कर रही हूँ। मैंने बस कहा, इसीलिए बस हो गया। रोज़ रोज़ इस तरीके से कहना! आप बैठिए न प्लीज़! मैंने बोला कि Now, it is okay. That is why, माइक बंद हो गया। फिर रोज़ रोज़ वही बात, प्लीज़। एक बार हो गया है।

... (व्यवधान)

* Not recorded.

** Expunged as ordered by the Chair.

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माननीय अध्यक्ष : वेणुगोपाल जी का माइक स्टार्ट कीजिए।

...(व्यवधान)

SHRI K.C. VENUGOPAL : What is happening now a days? These things are happening only after....* ...(व्यवधान)

माननीय अध्यक्ष : ऐसा कुछ नहीं है। पहले भी होता था। I am sorry.

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): You have to hear this.

HON. SPEAKER: No. Nothing will go on record like this. आप बैठिये।

... (Interruptions)... **

HON. SPEAKER: मैंने कल ही बोला। Try to avoid. I am sorry. It is okay. Every day, it should not be like that – this Government and that Government. इस पर मैं बहस थोड़ी करा रही हूँ। सहयोगी बनना हो तो you can, but not to make your comments.

... (Interruptions)

SHRI RAJIV PRATAP RUDY: Just listen to the sentence what he has spoken. जिस प्रकार का बयान वेणुगोपाल साहब दे रहे हैं, अगर इसी प्रकार से निरंतर इस सदन का उपयोग इस तरह के बयान के लिए किया जाएगा तो निश्चित रूप से इनके बयान से देश बँटेगा। ...(व्यवधान)

महोदया, इन्होंने एक विषय कहा है जिसे रिकार्ड से बाहर निकाला जाए। इन्होंने कहा है कि देश के

माननीय अध्यक्ष : मैंने एक्सपंज करने के लिए कहा है।

श्री राजीव प्रताप रूडी : इसे रिकार्ड से बाहर निकाला जाए और न ही इसका प्रकाशन हो, और इस प्रकार के आरोप लगाकर देश को इस प्रकार की ताकतें बाँटना चाहती हैं, हम इसका पूरे तौर पर विरोध करते हैं।

* Expunged as ordered by the Chair.

** Not recorded.

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HON. SPEAKER: I have already said that every now and then प्रधान मंत्री का नाम हर चीज़ में लेना गलत है और इसमें भी जिस तरीके से..., No, it will not go on record. I am sorry.

... (Interruptions)... *

HON. SPEAKER: यह कोई बात नहीं होती है। Everyday, you are doing this. I am sorry.

... (Interruptions)

HON. SPEAKER: Shri Sumedhanand Saraswati.

... (व्यवधान)

HON. SPEAKER: Shri P.K. Biju, Shri P. Karunakaran, Shri Sankar Prasad Datta, Adv. Joice George are allowed to associate with the issue raised by Shri K.C. Venugopal.

श्री सुमेधानन्द सरस्वती (सीकर): माननीय अध्यक्ष महोदया, मैं आपका धन्यवाद करता हूँ कि आपने मुझे शून्यकाल में बोलने का मौका दिया। ... (व्यवधान)

माननीय अध्यक्ष : आप नेता भी हैं तो भी मैं बार बार हर चीज़ को अलाऊ नहीं करूँगी। यह क्या है, रोज़ उठकर बोलते हैं? आप बैठिये।

... (व्यवधान)

श्री सुमेधानन्द सरस्वती : मैं एक बहुत ही महत्वपूर्ण विषय की ओर आपका ध्यान आकृष्ट करना चाहता हूँ। कृषि विषय पर बहुत सारी चर्चा हुई, माननीय सदस्यों ने बहुत अच्छे सुझाव दिये। माननीय प्रधान मंत्री जी ने और कृषि मंत्री जी ने बहुत अच्छी सहायता किसानों को दी। ... (व्यवधान)

माननीय अध्यक्ष : इस पर कोई क्या करेगा? इसलिए प्रधान मंत्री को बार बार नहीं ला सकते हैं। No, I am sorry.

... (व्यवधान)

माननीय अध्यक्ष : Nothing will go on record. Only Shri Sumedhanand Saraswati's statement will go on record.

... (Interruptions)... *

* Not recorded.

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श्री सुमेधानन्द सरस्वती : परंतु एक विषय ऐसा है जिसकी ओर माननीय वक्ताओं का, माननीय सदस्यों का और माननीय सरकार का ध्यान भी नहीं गया है। मैं उसकी ओर आपका ध्यान आकृष्ट करना चाहता हूँ। मेरे क्षेत्र सीकर में प्याज की खेती होती है। ... (व्यवधान)

माननीय अध्यक्ष : प्लीज़ आप बैठ जाइए, आपकी बात रिकार्ड पर नहीं जा रही है।

... (Interruptions)... *

माननीय अध्यक्ष : यह रोज़ रोज़ अच्छा नहीं है, आप बैठिये। Everyday it should not be done like that. I will not allow.

... (Interruptions)...

श्री सुमेधानन्द सरस्वती : राजस्थान और गुजरात दो ऐसे प्रांत हैं, अन्य प्रांतों में भी खेती होती होगी जिसमें जीरा और ईसबगोल की खेती होती है। मैं निवेदन करना चाहता हूँ कि ... (व्यवधान)

माननीय अध्यक्ष : आप बैठिए, यह क्या हो रहा है?

... (व्यवधान)

HON. SPEAKER: Nothing is going on record. When I am saying only Shri Sumedhanand Sarswati's statement will go on record, then why all of you are having cross statements? You go to your room and have it.

... (Interruptions)... *

श्री सुमेधानन्द सरस्वती : माननीय अध्यक्ष जी, मैं आपसे निवेदन कर रहा था कि मेरे क्षेत्र में प्याज होता है। ... (व्यवधान)

माननीय अध्यक्ष : मैं हाथ जोड़ती हूँ, आप प्लीज़ बैठिये।

... (व्यवधान)

श्री सुमेधानन्द सरस्वती : राजस्थान और गुजरात का बहुत सारा क्षेत्र ऐसा है कि जिसमें ... (व्यवधान)

माननीय अध्यक्ष : आप बैठिये, इनको कंप्लीट करने दो।

... (Interruptions)... *

HON. SPEAKER: Let him complete his submission.

... (Interruptions)

* Not recorded.

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HON. SPEAKER: When I have taken his name, let him complete.

...(व्यवधान)

माननीय अध्यक्ष : कुछ तो चेयर की बात सुनिए। आप बैठिये, मैं इनको कम्पलीट करने के बाद आपकी बात बाद में सुनूंगी। ऐसा नहीं होता है।

...(व्यवधान)

श्री सुमेधानन्द सरस्वती : मैं आपसे निवेदन कर रहा था कि कृषि पर बहुत चर्चा हुई, बहुत सारे माननीय सदस्यों ने बहुत दिन तक यहां बहस की, परन्तु एक विषय ऐसा था जो शायद ध्यान में नहीं आया, मैं उस ओर ध्यान आकर्षित करना चाहूंगा।

मेरे सीकर क्षेत्र में प्याज की बहुत बड़े पैमाने पर खेती होती है। राजस्थान और गुजरात में जीरा और इसबगोल की फसल होती है। ओला पड़ने से और फसलों को नुकसान होता है, परन्तु ये तीन फसलें ऐसी हैं कि प्याज के ऊपर लगातार दो-तीन तक बारिश हो जायेगी तो प्याज का छिलका गल जाता है, तब न उसका भण्डारण हो पाता है, न वह ठहर पाती है। इसी तरीके से जीरे के ऊपर अगर थोड़ी सी भी बारिश हो जाती है तो जीरा खत्म हो जाता है, जबकि इसबगोल मामूली गीला होने पर ही खत्म हो जाता है।

मैं माननीय मंत्री जी से और सरकार से निवेदन करना चाहूंगा कि जीरे और इसबगोल के किसानों की ओर ध्यान दिया जाये। उनकी बर्षा के नुकसान से ही पूरी फसल बर्बाद हो जाती है, उनकी एक रुपये की फसल भी नहीं बचती है। इसी तरह से प्याज का छिलका गलने के बाद उसका कुछ नहीं बचता है, इसलिए उसको आपदा में लिया जाये। माननीय कृषि मंत्री जी ने कल कहा था कि दस परसेंट पैसा राज्य सरकार दे सकती है। महोदया, दस परसेंट में कुछ भी नहीं होता है। पूरे प्रदेश में जब फसल होती हो तो उस राशि को बढ़ाया जाये, यह मेरा निवेदन है।

यही मैं कहना चाहता हूँ, धन्यवाद!...(व्यवधान)

माननीय अध्यक्ष : खड़गे जी, आप क्या कहना चाहते हैं। ऐसा है कि आप भी समझिये, मैं जिसका नाम लूँ, वही माइक ऑन होगा, You know the practice. तो उनकी बात पूरी होने के पहले आपका माइक ऑन नहीं हो सकता है।

श्री मल्लिकार्जुन खड़गे (गुलबर्गा) : उनका विषय भी महत्व का है, हम उसको इग्नोर नहीं कर सकते हैं।

माननीय अध्यक्ष : और मैंने उनका नाम लिया था।

श्री मल्लिकार्जुन खड़गे : हम सभी का कन्सर्न वही है, जो अभी माननीय एम.पी. साहब बोले हैं। हम तो उनकी समस्या से सहमत हैं, लेकिन समस्या यह है कि कल यह बात यहां पर उठाई गई थी, यहां पर आई

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थी तो माननीय गृह मंत्री जी ने उत्तर भी दिया था और आज भी फिर से नई समस्या यहां पर आई है। हमारे माननीय वेणुगोपाल जी ने उसे उठाया है और बाद में पार्लियामेंटरी अफेयर्स मिनिस्टर यह कहते हैं कि ये रोज-रोज उठा रहे हैं, हो यह रहा है कि आपके कहने के बावजूद भी संविधान के तहत हम चलने वाले हैं और इस देश में संविधान ही सबसे श्रेष्ठ है, उसके अनुसार ही शासन चलेगा, यह आपका आश्वासन है, लेकिन बार-बार, दूसरे लोग कोई नहीं बोल रहे हैं, आपके लोग ही, आपके सिम्पैथाइज़र, आपके सपोर्टर्स, आपके संगठक यह कह रहे हैं कि इस देश में ...(व्यवधान) यह क्या है? जब आर्टिकल 25 के तहत सब को एक्सप्रेस करने का और अपने फेथ में विश्वास रखने का समान अधिकार है तो ऐसे वक्त यह जो हो रहा है तो उसके ऊपर होम मिनिस्टर साहब ऐसी रिपोर्ट लाकर एक-दो को सजा दें, ताकि उनको शिक्षा मिले। जब शिक्षा नहीं होती तो यह ठीक नहीं है, ये बोलते ही जाते हैं, उनको आप शिक्षा दीजिए, उनके ऊपर केस डालिये। ...(व्यवधान)

माननीय अध्यक्ष : प्लीज़ बैठिये। गृह मंत्री जी स्टेटमेंट दे रहे हैं।

...(व्यवधान)

माननीय अध्यक्ष : अरविन्द जी, बैठिये, गृह मंत्री जी बोल रहे हैं। मैं समझ रही हूँ, मैंने उसको निकाल दिया है।

...(व्यवधान)

माननीय अध्यक्ष : बैठिये, शून्यकाल में पाइंट ऑफ ऑर्डर नहीं होता है, बैठिये। हाउस में सब डिस-ऑर्डर ही है। आप बोलिये।

गृह मंत्री (श्री राजनाथ सिंह) : अध्यक्ष महोदया, मेरी सरकार की यह मान्यता है कि चाहे वह किसी भी धर्म को मानने वाला क्यों न हो, उसके पूजा-स्थल पर अगर कहीं कोई आक्रमण होता है, उसकी आस्था और विश्वास पर यदि कोई चोट पहुंचाने की कोशिश करता है, तो उसे उससे पूरी सुरक्षा मुहैया करायी जानी चाहिए। यह हमारी सरकार की सोच है। हम यह मानकर चलते हैं कि घटना किसी के द्वारा हो, लेकिन इस देश की संसद का एक सदस्य होने के नाते, एक जागरूक नागरिक होने के नाते हमारी यह जिम्मेदारी बनती है कि हम अपनी तरफ से यह भरपूर कोशिश करें कि हिन्दुस्तान की माइनोंरिटीज़ के अन्दर एक सेंस-ऑफ-फियर डेवलप न करने पाए, बल्कि हमारी कोशिश तो यह होनी चाहिए कि सेंस-ऑफ-फियर के स्थान पर हम उनके अन्दर एक सेंस-ऑफ-कॉन्फिडेंस डेवलप करें। इसके लिए हमारी तरफ से प्रयत्न होना चाहिए।...(व्यवधान)

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अध्यक्ष महोदया, मैं बराबर यह देखता हूँ कि यदि चार महीने पहले की भी कोई घटना हो, देश के किसी राज्य में घटित यदि कोई भी घटना हो तो जान-बूझकर इस सदन में उस मामले को उठाने की कोशिश की जाती है।... (व्यवधान) यह कोशिश कम्युनल डिवाइड की कोशिश है।... (व्यवधान)

माननीय अध्यक्ष : बैठिए।

... (व्यवधान)

माननीय अध्यक्ष : आप सुनने की हिम्मत रखिए।

... (व्यवधान)

माननीय अध्यक्ष : बैठिए।

... (व्यवधान)

माननीय अध्यक्ष : केवल गृह मंत्री का स्टेटमेंट रिकॉर्ड में जाएगा, बाकी किसी को जितना भी चिल्लाना है, उन्हें चिल्लाने दें। सभी लोग सुनने की हिम्मत रखें।

(व्यवधान)...*

श्री राजनाथ सिंह : अध्यक्ष महोदया, अगर आपकी इज़ाजत होगी तो मैं कभी भी इस संबंध में एक फुल-फ्लेज्ड स्टेटमेंट के साथ इस सदन में आ सकता हूँ और मैं यह बता सकता हूँ कि पहले यहां कितनी सांप्रदायिक घटनाएं घटित हुई हैं। कितनी बार चर्चेज पर अथवा अन्य धर्मावलम्बियों के धार्मिक स्थलों पर हमले हुए हैं, उसकी जानकारी मैं संसद को दे सकता हूँ, ताकि सारा देश इससे अवगत हो सके कि इस प्रकार की घटनाएं किसके शासनकाल में सर्वाधिक होती हैं।... (व्यवधान)

माननीय अध्यक्ष : मेरा इतना ही निवेदन है कि यह बहस का विषय नहीं है।

... (व्यवधान)

माननीय अध्यक्ष : बैठिए।

... (व्यवधान)

HON. SPEAKER: Only Shri Subba Reddy's speech will go on record.

... (Interruptions)... *

* Not recorded.

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SHRI Y.V. SUBBA REDDY (ONGOLE): Madam Speaker, my matter is regarding concern over near extinction of Ongole cattle and request to the Government of India to take immediate measures to increase its population and stop giving permission for its germplasm to other countries.... (*Interruptions*)

Ongole cattle are world famous for their toughness, frugality, rapid growth rate, natural tolerance to tropical heat and disease resistance. Andhra Pradesh is proud that Ongole bull is the first Indian breed recognized all over the world.... (*Interruptions*)

With lactation period of 279 days, Ongole cow is known for giving about 40 litres of milk a day which contains rich A2 Casein protein that protects us from heart disease and diabetes. But, due to negligence by the State Government and the Central Government, it is on the verge of extinction with only 1000 left in Andhra Pradesh.... (*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, in protest, we walk out.

12.48 hrs

At this stage, Shri Mallikarjun Kharge and some other hon. Members left the House.

SHRI Y.V. SUBBA REDDY : I think, the Agriculture Ministry has undertaken a National Programme for Bovine Breeding and Dairy Development to increase the breed of indigenous Ongole cow from Andhra Pradesh for better milk productivity. I want that this scheme be implemented vigorously in Andhra Pradesh for increasing its population and greater milk production in the country.

Secondly, Ongole cattle is ruling the roost in countries like the US, Brazil, Australia, Holland, Africa, Malaysia, Mexico etc. in the name of Brahmana. Brazil has millions of Ongole bulls and it has second bred it by millions and it is exporting them to various other countries at a very high price ranging between Rs. 3 to Rs. 4 crore.

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Recently, Brazil has sought permission from the National Biodiversity Authority for its germplasm since the National Biodiversity Act, 2000 prevents taking its germplasm outside India and it requires approval, and each unit of germplasm costs 5,000 dollars in the international market. I am given to understand that a Committee has been constituted for this. I urge the Government not to give Brazil the semen of this great bull. Instead, the Government itself should take it up, increase the population of Ongole bull and export to other countries where it has a huge demand.

Thirdly, Brazil, the USA, Australia and other countries have taken germplasm from India, breeding it by millions and not paying a single penny to Andhra Pradesh as royalty. I also request the Government of India to start the process of getting Geographical Indicator for Ongole bull which will not only save it from extinction but also help in increasing its population.

Thank you, Madam.

श्री कौशलेन्द्र कुमार (नालंदा) : महोदया, आपने मुझे अवसर दिया, इसके लिए बहुत-बहुत धन्यवाद। मेरे संसदीय क्षेत्र नालन्दा के अन्तर्गत चण्डी प्रखण्ड के रूखाई गांव में पुरातत्व विभाग ने खुदाई के दौरान तीन हजार वर्ष पुराने इतिहास का पता लगाया है। खुदाई के दौरान मिले अवशेष में जो मिट्टी के बर्तन मिले हैं, कई और ऐसी चीजें मिली हैं, उनसे पता चलता है कि इसका तकरीबन तीन हजार वर्ष पुराना इतिहास रहा होगा। बी.एच.यू. का पुरातत्व विभाग अपनी पूरी टीम के साथ बौद्धकाल से पूर्व की सभ्यता, संस्कृति व रहन-सहन की जानकारी के लिए वहां पहुंचा है। खुदाई में जो अवशेष मिले हैं, उससे लगता कि यह 25 सौ वर्ष पुराना रहा होगा। इस तरीके के कई स्थान नालन्दा में और भी हैं, जैसे तेलहाड़ा, जो अंतर्राष्ट्रीय विश्वविद्यालय नालन्दा है, उससे भी पुरानी यूनिवर्सिटी का पता चला है। इसकी खुदाई राज्य सरकार ने कराई है। बेसमक की खुदाई का प्रस्ताव भी राज्य सरकार ने दिया है।

मैं केन्द्र सरकार से मांग करना चाहता हूं कि नालन्दा में पुरातत्व विभाग द्वारा एक टीम भेजकर जो भी इस तरह की ऐतिहासिक जगह हैं, उनकी खुदाई कराए, जिससे जो हमारा इतिहास रहा था, बुद्ध का, महावीर का, मकदूम साहेब का, उनके अवशेष का पता लगाया जाए। आपका बहुत-बहुत धन्यवाद।

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12.51 hrs.**SUBMISSIONS BY MEMBERS - Contd...****(iii) Re : Need to send invitation in time to the Members of Parliament for inauguration of works/projects in their constituencies**

श्री अरविंद सावंत (मुम्बई दक्षिण) : महोदया, मैं व्यथित होकर एक अलग सा विषय शून्य प्रहर में आपके सामने रख रहा हूँ। मेरे क्षेत्र में मुम्बई पोर्ट ट्रस्ट आता है, मेरे क्षेत्र में मझगाँव डॉक लिमिटेड है। मुम्बई पोर्ट ट्रस्ट ने एक गेट का उद्घाटन किया, जब यहाँ पार्लियामेंट का सेशन चालू था। ऐन वक्त पर, मतलब कल उद्घाटन है, शाम को दिल्ली में मुझे फोन आया, मैंने कहा कि दिल्ली में लोक सभा का सत्र शुरू है, ऐसी स्थिति में आप उद्घाटन कैसे कर रहे हो? उसके बाद में एक और प्रोग्राम हुआ, उसका मुझे पता नहीं चला। फिर मझगाँव डॉक ने एक कोलकाता नाम की एक शिप का उद्घाटन किया, डिस्ट्रायर वेसल, उसके बाद में एक सबमरीन कलवरी का उद्घाटन किया और एक बड़े जहाज का भी कल उद्घाटन हुआ।

ये सारे उद्घाटन इस तरह से किए जाते हैं कि ऐन वक्त पर हमें बताया जाता है। उसी तरह से टाटा हॉस्पिटल में एक प्रोग्राम हुआ, हमारे हेल्थ मिनिस्टर वहाँ आए। शाम के वक्त मुझे यहाँ दिल्ली में फोन आया कि कल उद्घाटन है, टाटा हॉस्पिटल मेरे क्षेत्र के बाजू में है। वहाँ से किसी का फोन नहीं, इसमें अधिकारी लोग बहुत राजनीति खेल रहे हैं। ऐसा बार-बार हुआ, तो मुझे इतना सदमा पहुँचा कि आखिर में आपके पास मैंने प्रिविलेज मोशन दे दिया। ऐसा बार-बार हो रहा है। खासकर मेरी पार्लियामेंट्री अफेयर्स मिनिस्टर से विनती है कि हमारा प्रोटोकॉल क्या है? निमंत्रण छपता है तो उसमें हमारा नाम नहीं होता है, टाटा हॉस्पिटल में तो फिर भी मैं गया क्योंकि मेरी सरकार के मंत्री आए हैं, मैं गया, मंत्री जी का स्वागत किया और बैठा, लेकिन मंच पर जाते समय मुझे कहा कि आप नीचे बैठो। मेरे क्षेत्र में प्रोग्राम हो रहा है, मेरी केन्द्र सरकार का प्रोग्राम हो रहा है और मुझे नीचे बैठने के लिए कहा गया। कल, परसों रेल के एक डिपार्टमेंट ने जो आश्वासित किया था, मैं उनका सही मायनों में अभिनन्दन करना चाहता हूँ। दिधी पोर्ट से उन्होंने एक करार किया, एग्रीमेंट किया और उसके बाद रेल के बजट में जो कहा था कि रेल यूनिवर्सिटी प्रस्थापित करेंगे तो रेल यूनिवर्सिटी और मुंबई यूनिवर्सिटी का टाईअप करने का एक प्रोग्राम राजभवन में हुआ। प्रोग्राम सुबह 11 बजे है, 18 तारीख को सुबह 10 बजे मेरे घर पर आदमी आता है, बोलता है कि 11 बजे सहयाद्री में प्रोग्राम है, जहाँ मुझे मेरे घर से पहुँचने में दो घंटे लगने वाले हैं। मैंने अपनी नाराजगी व्यक्त की तो फिर एस.एम.एस. आता है, सॉरी। ऐसा बार-बार हो रहा है। इसलिए मैं आपके पास प्रिविलेज मोशन भी दे रहा हूँ।

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मैं चाहता हूँ कि मेरी सरकार, मेरे मंत्री इसके ऊपर खास ध्यान दें। खासकर पार्लियामेंट्री अफेयर्स मिनिस्टर इस पर ध्यान दें। आज सुबह भी एक बात हुई, छोटा टॉयलेट वाला विषय आया तो ऐसी जो चीजें होती हैं, उससे आप व्यथित होते हो, लोगों के सामने जाते समय शर्मिन्दा होते हैं। मैं चाहता हूँ कि आप इसमें थोड़ा इनीशिएटिव लेकर निर्देश दे दें कि ऐसा आगे न हो।

माननीय अध्यक्ष : मेरे पास इस संदर्भ में आपका पत्र आया था, प्रोटोकाल का पत्र भी आया था कि क्या प्रोटोकाल होता है और उसका पालन क्यों नहीं हुआ है? I have called a factual note from the Government in this matter and we will take the decision accordingly. मैंने वैसे बुलाया है, लेकिन अगर पार्लियामेंट्री अफेयर्स मिनिस्टर कुछ कहना चाहते हैं तो वह कह सकते हैं।

शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वैकैय्या नायडू) : यह शिकायत केवल सावंत जी की ही नहीं है, कुछ और सदस्यों की इधर-उधर से कुछ शिकायतें आ रही हैं। सदन चलते समय आफिशियल कार्यक्रम अगर वहां होते हैं, तो सदन छोड़कर सदस्य वहां नहीं जा सकते हैं। अपने क्षेत्र में कुछ विकास के कार्यक्रम हो रहे हैं, कोई शुभारम्भ हो रहा है, उसमें जनप्रतिनिधि शामिल नहीं हो तो उससे गलत मैसेज जाएगा। हमें अलग-अलग जगहों से चार-पांच लोगों ने यह बताया है। एक बार इसे पूरा रिव्यू करके हम सभी स्टेट्स को यह निर्देश भेजा जायेगा कि ऑफिशियल प्रोग्राम्स/केन्द्र सरकार द्वारा होने वाले कार्यक्रमों को संसद चलते समय अवाइड कर, उन्हें शनिवार और रविवार को करें।

उन्होंने दूसरा प्वाइंट कहा है कि जहां केन्द्र सरकार का कार्यक्रम होता है, वहां अनिवार्य रूप से माननीय संसद सदस्य को मंच पर बुलाना चाहिए, उनका नाम शिलान्यास के समय भी होना चाहिए। उसके लिए प्रोटोकॉल होता है, सी.एम. और उसके नेकस्ट जो है, रूटीन प्रोटोकॉल को फौलो करना चाहिए। पार्लियामेंट में जो हुआ, उसका जिक्र करते हुए, हम दोनों के बारे में स्टेट्स को यहां से रिमाइण्ड करायेंगे और गाइडेन्स भी देंगे। यह अध्यक्ष महोदया का भी आदेश है।

माननीय अध्यक्ष : यह उन सबके लिए हो गया, जिनके कई पत्र हमारे पास आये हैं।

श्री रमेश बिधुड़ी (दक्षिण दिल्ली) : अध्यक्ष महोदया, आपने मुझे दिल्ली की एक बहुत ही गंभीर समस्या के बारे में बोलने के लिए अवसर दिया है, इसके लिए मैं आपको धन्यवाद देता हूँ। दिल्ली में लगभग 17,000 टीचर्स कॉन्ट्रैक्ट बेसिस पर नियुक्त किये गये हैं। वे 10 वर्षों से कार्य कर रहे हैं। दिल्ली में चलने वाली सरकार ने यह वायदा किया था कि जब वह अपनी सरकार बनायेंगे तो उनको नियमित करेंगे, ऐसी

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लॉलीपॉप उनको दी थी। यह केवल टीचरों की बात नहीं है बल्कि डी.टी.सी. कंडक्टरस, सफाई कर्मचारियों, एम.सी.डी., एन.डी.एम.सी., डी.डी.ए., सभी विभागों में कॉन्ट्रैक्ट बेसिस पर काम करने वाले लोगों से यह वायदा किया गया था कि हम सबको परमानेंट करेंगे। कांग्रेस के 10 वर्षों के शासन काल में उनको कॉन्ट्रैक्ट बेसिस पर नियुक्त किया था, पिछले 6 महीने से टीचर्स इसकी मांग को करते आ रहे हैं। नयी सरकार उनके साथ अन्याय कर रही है। उनकी बात को वह नहीं सुन रही है। उन्हें सचिवालय के अंदर जाने का मौका ही नहीं दे रही है। जो लोग सरकार में चुनकर आये हैं, वे 10 वर्षों से काम करने वाले लोगों की जगह कॉन्ट्रैक्ट बेसिस पर कुछ नये लोगों को नियुक्त करने का प्रयास कर रहे हैं। दिल्ली देश की राजधानी है। मैं इसको इसलिए कह रहा हूँ कि यहां पर गवर्नर का डायरेक्ट इंटरफेयरेंस है क्योंकि एल.जी. दिल्ली सरकार का मुखिया होता है।

मैं आपके माध्यम से कहना चाहता हूँ केन्द्र सरकार लेफ्टिनेंट गवर्नर से इसमें इंटरफेयर करें और उन टीचर्स एवं ऐसे 1,00,000 कर्मचारियों को स्थायी किया जाये। अगर टीचर्स के साथ ऐसा व्यवहार होगा जो लोगों के मार्गदर्शक होते हैं? भारत की संस्कृति में कहा गया है :-

“गुरु गोविन्द दोहु खड़े, काके लागू पाय,
बलिहारी गुरु आपने, गोविन्द दियो मिलाय।”

लोगों को भगवान से मिलाने का माध्यम टीचर्स हैं लेकिन उन अध्यापकों को दर-दर की ठोकरें खानी पड़ रही है तो वे आने वाले जेनरेशंस को क्या शिक्षा देंगे? उनके साथ यह अन्याय हो रहा है। इसलिए गवर्नर के माध्यम से सरकार के ऊपर दबाव होना चाहिए कि सरकार ने अस्थायी टीचर्स से जो वायदे किये हैं, उन्हें स्थायी किया जाना चाहिए, जिससे स्कूल में बच्चों को सुचारू रूप से शिक्षा दी जा सके।

HON. SPEAKER: Actually it is a State matter.

डॉ. नैपाल सिंह (रामपुर) : अध्यक्ष महोदया, मैं आपके माध्यम से कृषि बीमा योजना के बारे में बोलना चाहता हूँ। इतिहास में पहली बार बेमौसम बरसात और ओला वृष्टि से किसानों की फसलों का काफी नुकसान हुआ है, जिससे किसान आर्थिक रूप से टूट चुका है। उनके दिमाग में सिर्फ एक ही सवाल है कि बच्चों का पालन-पोषण कैसे करें, कहां से करें और अगली फसल के लिए धन कहां से लाये? किसानों की फसलों से होने वाले नुकसान की भरपाई के लिए कृषि बीमा योजना चलायी गयी थी ताकि इस योजना के अंतर्गत किसान अपनी फसलों के नुकसान की भरपाई के लिए धन प्राप्त कर सकें। यह बड़ी दुर्भाग्य का विषय है कि किसानों की कृषि बीमा योजना से बड़ी उम्मीद थी लेकिन संशोधित राष्ट्रीय कृषि बीमा योजना

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की तस्वीर बिल्कुल उल्टी है। बीमा कम्पनियां किसानों और सरकार से मोटा प्रीमियम लेकर मालामाल हो रहे हैं। आज किसानों की फसलों के नुकसान की भरपाई कहीं से नहीं होने के कारण, वे आत्महत्या करने पर मजबूर हो गये हैं और यह संख्या दिन-प्रतिदिन बढ़ती जा रही है। आत्महत्या जैसे कदम उठाने को मजबूर अन्नदाता को अपने खून-पसीने से अदा किये गये प्रीमियमों के बराबर भी मदद नहीं मिल पा रही है। मौजूदा कृषि बीमा योजना के तहत किसानों को रबी फसलों का 2136 करोड़ रुपये का बीमा कराया गया है। यह स्कीम 65 जिलों में लागू है। इसके लिए केन्द्र सरकार व राज्य सरकार के साथ मिलकर किसानों ने 141 करोड़ रुपये का प्रीमियम दिया है। योजना के मुताबिक किसी आपदा के दौरान 50 प्रतिशत फसलों के नुकसान होने पर किसानों को तत्कालीन बीमा राशि का 25 प्रतिशत फीसदी सहायता मिलनी चाहिए। इस लिहाज से अब तक 534 करोड़ रुपये से ज्यादा रकम किसानों के हाथों में होनी चाहिए लेकिन 7581 किसानों तक कुल 1.65 करोड़ रुपये ही पहुंचे हैं।

13.00 hrs.

ऐसे में मेरा सरकार से आग्रह है कि बीमा कम्पनियों से स्पष्टीकरण मांगे कि किसानों का जिस उद्देश्य से बीमा होता है, उसकी सहायता न होने से बीमा कम्पनियों की मानसिकता का क्या कारण है। मैं बीमा कम्पनियों के विरुद्ध कड़ी कार्रवाई की मांग करता हूं।

माननीय अध्यक्ष : श्री भैरो प्रसाद मिश्र और श्री सुमेधानन्द सरस्वती को डा. नेपाल सिंह द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

श्री विनायक भाऊराव राऊत (रत्नागिरी-सिंधुदुर्ग) : अध्यक्ष महोदया, महाराष्ट्र राज्य पिछले तीन वर्षों से बड़ी मुसीबतों से गुजर रहा है। पहले दो वर्ष सूखा पड़ा और इस वर्ष बेमौसम बरसात हुई। खरीफ और रबी की फसल पूरी तरह नष्ट हो चुकी है। इस वजह से गरीब किसानों को खाने की मुसीबत हो रही है। महाराष्ट्र शासन पिछले दो वर्षों से केन्द्रीय अन्न सुरक्षा योजना के अंतर्गत उपलब्ध अनाज के लिए कोशिश कर रहा है। दुर्भाग्य से वह आज तक नहीं मिला। फिर भी महाराष्ट्र शासन ने 14 मार्च को वहां के लाभार्थियों की संख्या केन्द्र शासन के पास भेजी है। उसके बावजूद 21 अगस्त, 2014, 18 नवम्बर, 2014 और 12 जनवरी, 2015 को एक बार फिर महाराष्ट्र शासन ने केन्द्र शासन को लिखा और विनती की कि केन्द्रीय अन्न सुरक्षा योजना के अंतर्गत जो अनाज महाराष्ट्र को मिलना चाहिए, वह तुरंत रिलीज़ करने का प्रावधान किया जाए। दुर्भाग्य से वह भी आज तक नहीं हुआ। मैं आपके माध्यम से मंत्री जी से प्रार्थना करता हूं कि इस पर ध्यान दें और महाराष्ट्र के गरीब लोगों के घर में अनाज भिजवाने का कार्य करें। धन्यवाद।

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श्री प्रतापराव जाधव (बुलढाणा) : अध्यक्ष महोदया, मैं शून्यकाल के माध्यम से निवेदन करता हूँ कि महाराष्ट्र के कई हिस्सों में छत्रपति शिवाजी महाराज द्वारा कई किले बनाए गए थे और उनके माध्यम से छत्रपति शिवाजी महाराज ने सुशासन प्रस्थापित किया था। बाहर से आए हुए मुस्लिम शासकों को महाराष्ट्र से खदेड़ने का काम भी इन्हीं किलों के माध्यम से छत्रपति शिवाजी महाराज द्वारा उस समय किया गया। इन किलों के माध्यम से छत्रपति शिवाजी महाराज के शासन में किसानों के हित, किसानों के बारे में सोचना कि उनका कुछ नुकसान नहीं हो, ऐसा काम होता था। छत्रपति शिवाजी महाराज का शासन बहुत ही कड़ा था और उसमें सब तरह के लोग सुखी थे। हमारे महामहिम पंत प्रधान नरेन्द्र मोदी जी ने कहा था कि छत्रपति शिवाजी महाराज के अनुरूप महाराष्ट्र और केन्द्र में सुशासन चलाएंगे। सुशासन की धरोहर महाराष्ट्र के सभी किले हैं। लेकिन मुझे यहां बताते हुए बहुत खेद होता है कि इन किलों की अवस्था बहुत ही दयनीय हो चुकी है। वहां पुरातत्व विभाग द्वारा कोई काम नहीं किया जा रहा है। उन किलों में कला के जो बहुत अच्छे नमूने हैं, उनका संरक्षण भी नहीं हो पा रहा है। मेरा सदन के माध्यम से सरकार से अनुरोध है कि पुरातत्व विभाग द्वारा छत्रपति शिवाजी महाराज के सभी किलों का जीर्णोधार करने के स्तर पर धन उपलब्ध कराने के लिए प्रयास किया जाए और जो किले छत्रपति शिवाजी महाराज के सुशासन और वीरता के संकेत देते हैं, उन्हें सही रखने के लिए यहां से निधि आवंटित की जाए।

माननीय अध्यक्ष : श्री विनायक भाऊराव राऊत और श्री अरविंद सावंत को श्री प्रतापराव जाधव द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

SHRI JAYADEV GALLA (GUNTUR): Madam, I am thankful to you for giving me this opportunity to raise an important matter of urgent public importance. The recent acid attack on a doctor in Delhi reminds us once again the gravity of the problem of acid attacks in the country.

As per the Home Ministry, nearly 400 acid attacks are reported every month in the country. These are only the reported cases, but there are many more unreported cases as well. The long-term consequences of these attacks may include blindness as well as permanent scarring of the face and body.

In spite of taking the slew of measures like regulating the sale of acids, increasing penal provisions, bringing awareness among the people, etc., this menace is not coming down; and in many cases, the perpetrators either go scot-free or escape with minor penalty.

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According to the Law Commission Report, acid attack is an extremely violent crime to which the perpetrator seeks to inflict severe physical and mental suffering on the victim. This kind of violence is often motivated by a deep-seated jealousy or feelings of revenge against women.

So, I request the Government of India to categorize acid attack as heinous crime and make necessary amendments to the Criminal Procedure Code, ensure time-bound investigation and speedy trial of such cases.

Secondly, I also request the Government of India to take steps to include acid attack victims under physically challenged category which will allow them some benefit in reservation like getting loans etc. and help them to come out of this trauma and stand on their own legs.

Madam, the Supreme Court, just ten to twelve days ago, ruled that all acid attack victims should be treated free of cost even in private hospitals. So, I would request the Government to expedite this and issue instructions to all hospitals to please include this. Thank you Madam.

HON. SPEAKER: Kumari Shobha Karandlaje is permitted to associate with the matter raised by Shri Jayadev Galla.

श्रीमती जयश्रीवेन पटेल (मेहसाणा) : माननीय अध्यक्ष जी, आप पृथ्वी दिवस है। आपने सदन को संबोधित भी किया है। आज 22 अप्रैल, पृथ्वी दिवस है। आज के दिन पृथ्वी के प्रति प्रेम, आत्मचिंतन और संजीदगी का दिन है। पृथ्वी जीवन का केन्द्र है, इसलिए महज सिर्फ एक दिन इसे याद करके इतिश्री नहीं की जा सकती। पिछली सदी में बड़े पैमाने पर पर्यावरण का संरक्षण हुआ। नए दशक तक विकासशील देशों और विकसित देशों में वायु प्रदूषण और ट्रैफिक की समस्या नहीं देखी गई। आठवें दशक के अंत तक ग्रीन हाऊस गैसों के उत्सर्जन को गंभीरता से देखना शुरू किया गया। ओजोन परत के संरक्षण के अलावा पिछली सदी में बड़े पैमाने पर पर्यावरण संरक्षण भी हुआ। लगभग 80 प्रतिशत उपभोग की वस्तुएं जैसे जीवाश्म ईंधन, स्टील, एल्युमिनियम और तांबा का उपयोग विकसित देशों की 20 प्रतिशत आबादी कर रही है। आज इन्हीं सब कारणों की वजह से ओजोन परत का क्षरण हुआ है। आज मानव लोभ के कारण धरती के संसाधनों का क्षय और क्षरण जारी है। प्राणवायु दमघोंटू हो गई है, अमृत समान जल मौत और रोगों की बड़ी वजह

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बन गई है। आज हमारी पृथ्वी विषैले रसायनों से नष्ट होती जा रही है। प्राकृतिक आपदाओं की आवृत्ति और आकार में वृद्धि होती जा रही है।

धरती पर बढ़ते इन खतरों ने जन-जीवन पर अपना दुष्परिणाम डालना शुरू कर दिया है तो इंसान को चेतना आई है। बढ़ता हुआ तापमान केवल इंसानी जीवन पर ही प्रभाव नहीं डाल रहा है बल्कि इसका असर फसलों पर भी पड़ रहा है। आदरणीय प्रधान मंत्री श्री नरेन्द्र भाई मोदी जी ने बीते सप्ताह एयर क्वालिटी इंडेक्स को प्रारंभ करवाया। अमेरिका, चीन, फ्रांस और मैक्सिको के बाद भारत पांचवां देश बना, जहां यह तय होगा कि हवा लेने लायक है या नहीं। सरकार अच्छे कदम के साथ आगे बढ़ रही है। पन्द्रह साल पुराने वाहनों पर रोक लगाई जाए। इसके साथ ग्लोबल वार्मिंग, वायु प्रदूषण और कार्बन उत्सर्जन घटाने के लिए सोलर सेल जैसी टेक्नोलॉजी को बढ़ावा दिया जाना चाहिए और कोयला-जीवाश्म आधारित ईंधन का इस्तेमाल कम किया जाए।

माननीय अध्यक्ष: श्री अर्जुन राम मेघवाल को श्रीमती जयश्रीबेन पटेल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

श्री राम चरित्र निषाद (मछलीशहर): आदरणीय अध्यक्ष महोदया, मैं आपका आभारी हूँ और सदन के सभी सदस्यों से निवेदन है कि जिस विषय पर बोलने वाला हूँ अगर आपको सही लगे तो आर्शीवाद जरूर दीजिएगा। आज हिन्दुस्तान बहुत धूमधाम से श्रीमद्भगवद्गीता का 5,191 वर्ष मना रहा है। देश के लोगों की यह अपेक्षा रही है कि श्रीमद्भगवद्गीता को राष्ट्रीय पवित्र ग्रंथ घोषित किया जाए। श्रीमद्भगवद्गीता हरेक समस्याओं का निदान और निवारण प्रदान करता है। आज के वैश्विक युग में हम जो कुछ देखते और अनुभव करते हैं और जिन समस्याओं से जूझते हैं, ऐसे में भागवत गीता उन परिस्थितियों से निपटने के लिए मार्गदर्शक के रूप में हमारे समक्ष उपलब्ध है। यह पवित्र ग्रंथ इस देश व विश्व की नयी युवा पीढ़ी के लिए एक मार्ग दर्शन की तरह है। यह उन्हें वैसे ही प्रेरित करता है जैसे भगवान कृष्ण ने अर्जुन को युद्ध क्षेत्र का सामना करने के लिए प्रेरित किया था। विदित है कि जब माननीय प्रधान मंत्री जी ने अमेरिकी राष्ट्रपति बराक ओबामा व दूसरे राष्ट्राध्यक्षों को गीता भेंट की थी, तब इस ग्रंथ को वह सम्मान मिला, जो आज तक नहीं मिला। इस पहल के लिए हम सब भारतीय अति गौरवान्वित महसूस करते हैं। देश के अन्य लोगों के साथ मैं श्री माननीय प्रधान मंत्री के समक्ष यह अपेक्षा और मांग रखता हूँ कि श्रीमद् भागवत गीता को राष्ट्रीय पवित्र ग्रंथ घोषित किया जाये। मैं उम्मीद करता हूँ कि इस सदन के सभी सदस्य मेरी इस मांग से सहमत होंगे।

अतः मेरी यह विनम्र विनती है कि भारत सरकार श्रीमद् भागवत गीता को पवित्र ग्रंथ घोषित करे।

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माननीय अध्यक्ष : श्री भैरों प्रसाद मिश्र तथा श्री अजय मिश्रा टेनी को श्री राम चरित्र निषाद द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

कुँवर पुष्पेन्द्र सिंह चन्देल (हमीरपुर): अध्यक्ष महोदया, मैं एक बहुत महत्वपूर्ण विषय आपके संज्ञान में लाना चाहता हूँ। बुन्देलखंड एक बहुत पिछड़ा क्षेत्र है, जिसकी आबादी लगभग दो करोड़ के आसपास है। उत्तर प्रदेश के सात जनपद और मध्य प्रदेश के कुछ जनपद इसमें आते हैं। इस दो करोड़ की आबादी वाले क्षेत्र में खेती का बहुत बुरा हाल है। किसी जमाने में यह वीर भूमि मानी जाती थी, लेकिन वर्तमान में यह स्थिति है कि वहां पर लोग लाचारी और परेशानी के कारण आत्महत्या करने पर मजबूर हैं। इस कारण वहां के लोग अपने बच्चों की पढ़ाई, इलाज और अपनी बेटी के हाथ पीले नहीं करा पा रहे। मेरे पास जो आंकड़े हैं, उसके अनुसार इस दो करोड़ की आबादी वाले क्षेत्र में 2 प्रतिशत लोग हृदय रोग के शिकार हैं। बुन्देलखंड का हर पांचवां व्यक्ति हृदय रोग से पीड़ित होने के साथ-साथ हर चौथा व्यक्ति ब्लडप्रेसर और हर तीसरा व्यक्ति शुगर का मरीज है। पूरे क्षेत्र में आसपास कहीं भी जाने के लिए लगभग पांच घंटे की यात्रा करनी पड़ती है तब जाकर वह व्यक्ति किसी मेडिकल कालेज में पहुंच पाता है।

जुलाई, 2014 में तत्कालीन स्वास्थ्य मंत्री आदरणीय डा. हर्षवर्धन जी से मिलकर हमने अपनी मांग को बहुत अच्छे ढंग से रखा था। हमारी यह मांग बहुत लंबे समय से चली आ रही है। इसके लिए हमारे यहां एक लाख पोस्ट कार्ड का अभियान चल रहा है जिसके तहत गांव-गांव से लोग पोस्ट कार्ड लिखकर माननीय प्रधान मंत्री जी, महामहिम राष्ट्रपति जी समेत सब जगह भेज रहे हैं। वहां लोग बहुत परेशान हैं। मैं एक घटना बताकर अपनी बात समाप्त करना चाहूंगा। यह अभी की घटना है। एक किसान ने इसलिए आत्महत्या की, क्योंकि वह अपनी पत्नी का इलाज नहीं करा पाया। वह यहां एम्स में आया और तीन दिन पड़ा रहा, लेकिन उसे डेट नहीं मिल पायी। बहुत प्रयास करने के बावजूद भी वह उसे नहीं बचा पाया। यहां से लौटने के बाद उसने अपनी पत्नी का अंतिम संस्कार किया और उसके बाद उसने खुद अपने आपको फांसी लगा ली और मर गया।

मेरा आपसे विनम्र निवेदन है कि यह बहुत पिछड़ा और गरीब क्षेत्र है, इसलिए इस पर विशेष रूप से सदन की कृपा रहे। मेरा प्रधान मंत्री महोदय से निवेदन है कि बुन्देलखंड क्षेत्र में, विशेष रूप से हमीरपुर, महुआ में मेडिकल कालेज एम्स की स्थापना की जाये।

माननीय अध्यक्ष : श्री भैरों प्रसाद मिश्र को कुँवर पुष्पेन्द्र सिंह चन्देल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

22.04.2015

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Hon. Speaker, Madam, all of us know that people of the country are concerned about the BSNL employees who are on strike for the last two days, yesterday and today. What is their demand? Their demand is for the survival of the BSNL. Their main demand is to save the BSNL. It is a PSU, Public Sector Undertaking. The BSNL employees are demanding to save the BSNL. They have 20-point demands. We know that earlier when the BSNL was started, there were 3.5 lakh employees. In the meantime, 1.4 lakh employees have retired. At present, the BSNL is having 2.25 lakh employees. BSNL was a profit making body upto 2006- 2007 and near about 48,000 had been profited by BSNL. That is why, the employees of BSNL are demanding that no merger should be done with MTNL which is a loss making body. Their other demands are: vacant posts of Directors should be filled up; refund of spectrum charges to the tune of Rs.6,700 crore should be done; free spectrum should be allotted to BSNL and there should be a recruitment drive for filling up of vacant posts in BSNL.

With these words, I conclude my speech and hope that the Government will look into the issues pertaining to the BSNL employees. Thus, it would save the BSNL and save the nation.

HON. SPEAKER: S/Shri Adv. Joice George, P.K. Biju, Jitendra Chaudhury, A. Sampath, and P. Karunakaran are allowed to associate with Shri Shankar Prasad Datta.

श्री रवनीत सिंह (लुधियाना) : माननीय अध्यक्ष जी, मैं आपका ध्यान सिखों के अहम तख्त श्री हुजूर साहब के प्रबंधक बोर्ड की तरफ दिलाना चाहता हूँ जिसमें सरकार ने सीधी दखलंदाजी की है।...(व्यवधान)

महोदया, हुजूर साहब बोर्ड में 17 मैम्बर्स हैं। महाराष्ट्र सरकार ने तख्त श्री हुजूर साहब का कंट्रोल अपने हाथ में लेने के लिए वहां के एमएलए साहब को मैनेजमेंट बोर्ड का प्रधान और चेयरमैन बनाया है।...(व्यवधान)

माननीय अध्यक्ष : यह स्टेट मैटर है।

...(व्यवधान)

22.04.2015

श्री रवनीत सिंह : यह बहुत बड़ी बात है। इससे दुनिया भर के सिखों में बहुत रोष है।... *

माननीय अध्यक्ष : यह और गलत बात है।

... (व्यवधान)

HON. SPEAKER: Nothing will go on record.

... (Interruptions)... *

HON. SPEAKER: Every now and then, such things will not be allowed.

... (Interruptions)

माननीय अध्यक्ष : आप बैठ जाइए।

... (व्यवधान)

श्री रवनीत सिंह : अगर ये टोकाटाकी करेंगे तो मैं ऐसे बोलूंगा।... (व्यवधान)

माननीय अध्यक्ष : आप बैठ जाइए।

... (व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 2:15 pm.

13.17 hrs

*The Lok Sabha then adjourned till Fifteen Minutes past
Fourteen of the Clock.*

* Not recorded.

14.18 hrs

*The Lok Sabha re-assembled at Eighteen Minutes
past Fourteen of the Clock.*

(Hon. Deputy Speaker in the Chair)

HON. DEPUTY SPEAKER: Now, we will take up Item No. 9.

SHRI MALLIKARJUN KHARGE (GULBARGA): Sir, the Minister concerned is not there.

HON. DEPUTY SPEAKER: We are taking up Matters under Rule 377.

14.20 hrs.

MATTERS UNDER RULE 377

HON. DEPUTY SPEAKER: Hon. Members, we will now take up the Matters under Rule 377. Shri Ramdas C. Tadas.

(i) Need to promote sports in the country

श्री रामदास सी. तडस (वर्धा) : उपाध्यक्ष महोदय, आपके माध्यम से देश के नौनिहाल युवा वर्ग बच्चे को स्वस्थ रहने हेतु खेल को बढ़ावा देने की आवश्यकता है। इसके लिए सम्पूर्ण भारत वर्ष में जिला स्तर पर खेल अकादमी खोलने की आवश्यकता है। कुश्ती को भी बढ़ावा मिलना चाहिए, इसके लिए देश में जितनी भी व्यायामशालाएं हैं उनमें पानी, बिजली एवं साफ-सफाई की व्यवस्था के लिए सरकार की तरफ से अनुदान देने की आवश्यकता है। खेल कार्यक्रमों को बढ़ावा देने के लिए 'खेल जागरूक सप्ताह' मनाने हेतु एक नियत सप्ताह का चयन कर खेलों का प्रचार-प्रसार करने की आवश्यकता है। साथ ही साथ बच्चे, नौजवान सभी को मिलकर जागरूक करने की आवश्यकता है जिससे खेल की ओर लोगों का रुझान बढ़े।

**(ii) Need to provide loan to farmers for purchase
of agricultural machinery**

श्री सुनील कुमार सिंह (चतरा) : महोदय, भारत एक कृषि प्रधान देश है। देश की अर्थव्यवस्था का बहुत बड़ा हिस्सा कृषि पर निर्भर है। देश में कृषि विकास की काफी संभावना है और यह जनसंख्या के एक बड़े हिस्से को रोजगार देने की क्षमता रखता है। हमें कृषि उत्पादकता एवं किसानों की आमदनी बढ़ाने के लिए नए-नए तरीके तलाशना माननीय प्रधानमंत्री जी की कृषि विकास के क्षेत्र में एक स्पष्ट सोच है। कृषि में नई तकनीकों का निरंतर प्रयोग बहुत जरूरी है। किसानों के पास कृषि यंत्रों की कमी एक बड़ी समस्या है। किसान स्वयं का कृषि यंत्र जैसे - ट्रैक्टर, ट्राली, हल, थ्रेसर आदि नहीं होने के कारण किसी दूसरे से किराए पर उपयोग करता है जिससे किसान को समय एवं धन दोनों का नुकसान उठाना पड़ता है। लोक सभा में वित्त राज्य मंत्री द्वारा अतारांकित प्रश्न 883, दिनांक 27 फरवरी, 2015 के जवाब के अनुसार वर्तमान में केंद्र सरकार की विभिन्न कृषि उपकरणों हेतु ऋण एवं अनुदान के लिए कोई योजना नहीं चलाई जा रही है।

अतः सदन के माध्यम से मेरा केंद्र सरकार से आग्रह है कि सभी राष्ट्रीयकृत बैंकों सहित ऋण देने वाले सभी वित्तीय संस्थानों को ऐसा निर्देश प्रदान किया जाए या नियम बनाया जाए ताकि किसानों को कृषि यंत्र खरीद के लिए कम से कम ब्याज दर पर कृषि उपकरण की लागत का 90 प्रतिशत तक राशि ऋण के रूप में उपलब्ध करवाएं। कृषि यंत्र खरीद के ऋण पर अनुदान की व्यवस्था संबंधी नीति भी बनाई जाए। कृषि यंत्र संबंधी ऋण एवं अनुदान की प्रक्रिया पूरी तरह आनलाइन हो ताकि किसानों को सुगमता से सुविधा उपलब्ध हो सके।

HON. DEPUTY SPEAKER: Shri Ashok Mahadeorao Nete -- not present.

Shri Nishikant Dubey:

22.04.2015

(iii) Need to set up an AIIMS-like Institute at Deoghar, Jharkhand

SHRI NISHIKANT DUBEY (GODDA): Deoghar is one of the Central points of Santhal Pargana region. The entire Santhal Pargana region is backward and deprived. This area does not have any medical facilities at all and needless to say that the reduction on public health spending and the growing inequalities in health and health care are taking their toll on the marginalized and socially disadvantaged population of Santhal Pargana. This area is prone to malnutrition, with an estimated 75 per cent of children and mothers being anemic.

Setting up of an AIIMS-like Institute at Deoghar is mainly on account of its geographical central location and ease of commuting for patients from Dumka-Godda and entire Santhal Pargana region. Deoghar is on the Kolkata-Patna main rail route and also connected with three National Highways. Further, Deoghar is a District in the State, and home to the famous *Dwadash Jyotirling* and *Shaktipith*, where 5 crore pilgrims visit every year as well as the site for an upcoming airport. There is also more than 200 acres of land available at this place. So, Deputy-Speaker, Sir, through you, I would request that this request of mine may be considered by the Central Government.

HON. DEPUTY SPEAKER: Shri Om Birla -- not present.
Shri Rattan Lal Kataria

22.04.2015

(iv) Need to formulate programmes for tackling child malnutrition based on latest malnutrition figures

SHRI RATTAN LAL KATARIA (AMBALA): I would like to bring to the kind notice of the hon. Health Minister that hon. Prime Minister has vowed that child malnutrition would be tackled on a mission mode. But for the last 8 to 9 years, the policy-making was dependent on malnutrition data from 2005-2006 with the data from the rapid survey on children carried out by UNICEF and the Women and Child Development Ministry in 2013 is yet to be made available.

There is an urgent need to monitor nutrition figures for advocacy and scientific policy-making. There is an urgent need for comprehensive national survey on nutrition so that the problem of malnutrition can be solved. More than one lakh twenty two thousand children in India die every year due to malnutrition. In such a situation why not have the latest data on the subject in the country whereas other countries do have such National Surveys every three years?

22.04.2015

(v) Need to extend Ahmedabad-Vadodara highway up to Mumbai

श्रीमती जयश्रीबेन पटेल (मेहसाणा) : माननीय उपाध्यक्ष महोदय, माननीय श्री अटल बिहारी वाजपेयी सरकार द्वारा देश में सर्वप्रथम अहमदाबाद वडोदरा एक्सप्रेस बनाया गया था। उसको एन.एच.डी.पी. फेज-6 में नवंबर, 2006 में समावेश किया गया है। वित्तीय वर्ष 2006-07 सामान्य बजट के भाषण में माननीय वित्त मंत्री द्वारा वडोदरा से मुम्बई तक बनाया जाएगा, ऐसी घोषणा की गई थी और उसके निर्माण का कार्य 'नेशनल हाइवे अथारिटी ऑफ इण्डिया' को दिया गया है। वर्तमान परिस्थिति के मुताबिक उनका प्राथमिक प्रोजेक्ट पूर्ण कर लिया गया है और भूमि अधिग्रहण का काम भी शुरू कर दिया गया है। वर्तमान नेशनल हाइवे नं. 48 (पुराना राष्ट्रीय राजमार्ग नं. 8) अहमदाबाद-मुम्बई देश में सबसे ज्यादा यातायात घनत्व वाला हाइवे है। आर्थिक दृष्टि से पूर्ण सुगम रास्ता उपभोक्ताओं के लिए अत्यन्त जरूरी है। इस प्रकार का प्रथम मर्यादित प्रवेश वाला एक्सप्रेस हाइवे वर्तमान समय में अहमदाबाद और वडोदरा के बीच योग्य लगता है लेकिन यदि उसको भारत की आर्थिक राजधानी मुम्बई तक उचित समय में जोड़ा न गया तो उससे मिलने वाले लाभों में विलम्ब हो जाएगा। गुजरात सरकार ने इसके तहत केन्द्र सरकार के साथ कई बार पत्राचार किया है।

अतः सदन के माध्यम से मेरा माननीय सड़क परिवहन तथा राजमार्ग मंत्री से आग्रह है कि इस प्रोजेक्ट के सर्वांगीण विकास को प्राथमिकता दी जाए।

22.04.2015

(vi) Need to address the problem of frequent mobile call drops

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): Sir, consumers are facing difficulties due to frequent call drops in all cell phone networks in the country. The condition is worst in Vodafone Network, especially in Delhi and Mumbai. As a result, the consumers have no other option but to pay two times, sometimes, even three times for a single call due to two to three call drops for a single conversation. Is it not indirectly a trick of extorting money from consumers to make more profit illegally?

In India, there is no standard definition of call drops. Internationally, the limit for dropped cell phone calls is two per cent. Mostly, the actual average disconnection rate is far lower. Though, officially, the Indian operators claim that the call drop rate is within two per cent, actually, one out of every five calls drop in India. In our neighbouring country, Bangladesh, the cell phone operator offering subscribers a minute of free talk time for every dropped call due to strict laws of that country on quality of cell phone service with stiff fines for violations. The operators there offer money back to customers for dropped calls with its 'Minute back on call drop' offer.

I urge upon the Government to take strict measures on call drops and tighten its rule for quality of service by cell phone operators by inserting a clause of fine for every call drop so that operators would seriously redress the issue of call drops.

22.04.2015

**(vii) Need to set up Career Counselling Centres in Maharajganj
Parliamentary Constituency, Bihar**

श्री जनार्दन सिंह सीग्रीवाल (महाराजगंज) : मेरा संसदीय निर्वाचन क्षेत्र महाराजगंज, बिहार राज्य का एक अत्यन्त पिछड़ा क्षेत्र है। यहाँ आधारभूत संरचना का नितान्त अभाव है। कृषि ही जीवनयापन का एकमात्र साधन है। शिक्षा के माध्यम से ही यहाँ के नवयुवक अपने जीवन स्तर में गुणात्मक परिवर्तन ला सकते हैं, लेकिन अच्छे शिक्षण संस्थाओं के अभाव के कारण यहाँ के निर्धन किन्तु मेधावी छात्रों को दस-दस भटकना पड़ता है। उचित मार्गदर्शन के अभाव में वे विभिन्न प्रतियोगिता परीक्षाओं से वंचित रह जाते हैं और उनका भविष्य अंधकारमय हो जाता है।

अतः सदन के माध्यम से मेरा केन्द्र सरकार से आग्रह है कि मेरे संसदीय निर्वाचन क्षेत्र के महाराजगंज, माझी, जलालपुर, गोरयाकोठी, बसंतपुर, लकड़ी नवीगंज, भगवानपुर हाट, पानापुर, मशरख, इसुआपुर, तरैयां, लहलादपुर, बनियापुर एवं एकमा प्रखंडों के मुख्यालयों पर अविलम्ब 'कैरियर काउंसिलिंग सेंटर' स्थापित किए जाएं, जिसका लाभ उठाकर मेरे संसदीय क्षेत्र के छात्र अपना भविष्य संवार सकें।

22.04.2015

(viii) Need to relax the norms of assistance from National Disaster Response Fund and State Disaster Response Fund to enable farmers to avail financial relief in the event of crop loss due to natural calamities.

श्री अर्जुन राम मेघवाल (बीकानेर): उपाध्यक्ष महोदय, देश के कई भागों में बेमौसम बरसात, तूफान, चक्रवात, ओलावृष्टि आदि से किसानों की फसलें चौपट हुई हैं तथा भयंकर नुकसान भी हुआ है। राजस्थान भी इसकी चपेट में रहा है। मेरे बीकानेर संसदीय क्षेत्र के प्रायः सभी विधान सभा क्षेत्रों में मौसम की मार से किसानों की फसलें बर्बाद हुई हैं। राज्य सरकार एवं केन्द्र सरकार ने संवेदनशीलता का परिचय देते हुए किसानों की मदद करने का पूरा प्रयास किया है, लेकिन एनडीआरएफ और एसडीआरएफ के नियमों में दो हेक्टेयर की सीमा के कारण किसानों को पूरा मुआवजा नहीं मिल पाता है और किसान परेशानी में आकर आर्थिक तंगी महसूस करने लगता है। मेरे द्वारा माननीय कृषि मंत्री जी से भी चर्चा की गयी। माननीय वित्त मंत्री जी को भी सारे तथ्यों से अवगत कराया गया। माननीय वित्त मंत्री जी का दौरा भी राजस्थान के कई हिस्सों में हुआ है। केन्द्रीय टीम भी राजस्थान का निरीक्षण करके आ चुकी है।

इन परिस्थितियों में भारत सरकार के माननीय कृषि मंत्री, माननीय गृह मंत्री एवं माननीय वित्त मंत्री जी से मेरी मांग है कि एनडीआरएफ और एसडीआरएफ नियमों में आज की परिस्थिति के अनुसार संशोधन किया जाए, जिससे मौसम की मार से किसानों को हुए नुकसान की भरपाई की जा सके।

HON. DEPUTY SPEAKER: Shri Gutha Sukender Reddy – Not present

22.04.2015

(ix) Need to implement the One Rank-One Pension scheme.

SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA): Respected Deputy-Speaker, Sir, one Rank-One Pension to serving defence personnel and Ex-Servicemen has been a long pending demand. The successive Governments had promised that this genuine demand will be fulfilled in letter and spirit. The last UPA Government had set apart an amount of Rs. 500 crore for implementing the pension scheme. The present Government has also promised to the Army Personnel and Ex- Servicemen to implement the scheme at the earliest. But, it is shocking to note that no allocation whatsoever has been made in the last Budget for this purpose. Justice delayed is justice denied. I, therefore, request the Government to complete all the formalities after having consultations with three chiefs of defence forces and other stakeholders so that the issue is resolved and justice is done.

22.04.2015

(x) Need to upgrade district hospital, Kallakurichi and Taluk hospital, Attur in Tamil Nadu.

DR.K. KAMARAJ (KALLAKURICHI): Sir, Kallakurichi and Attur municipalities are located on the National Highway No. 68. These municipalities are receiving many cases of traumatic injuries due to accidents on National Highway No. 68 and also Medical Emergencies due to Heart Attacks, Stroke, Hypertension, Diabetes, Snake and unknown bites, Poisonings and Obstetrics and Pediatric Emergencies etc. from in and around the villages of Villupuram, Cuddalore, Thiruvannamalai, Salem and Perambalur districts. Some of these patients are referred to Higher medical institutions in Villupuram, Puducherry and Salem which are about 75 to 100 Kilometres from the above said municipalities. Due to inadequate medical facilities many patients die on the way to hospitals and some of them get delayed medical care resulting in increased morbidity. The District Hospital in Kallakurichi and Taluk hospital in Attur has to be upgraded to treat all the above said emergencies and also requires adequate medical specialists like Neuro surgeons, Orthopedicians, Anesthetists, Cardiologists, Paramedical personnel and medical equipment so as to handle medical, surgical, obstetrics and pediatric emergencies. So, I kindly request the Minister for Health and Family welfare to upgrade above said Kallakurichi District hospital and Attur Taluk hospital and allocate necessary funds to upgrade the said hospitals to Regional Trauma and Emergency Care Centres.

22.04.2015

(xi) Need to construct over bridges on N.H. – 47 at Kumarapalayam, Chithode and Nasiyanoor in Erode Parliamentary Constituency, Tamil Nadu.

SHRI S. SELVAKUMARA CHINNAYAN (ERODE): Hon. Deputy-Speaker, Sir, the stretch of National Highway No. 47 from Salem to Cochin, via. Coimbatore passes through Erode, which is my parliamentary constituency. This stretch of the NH intersects the local village roads near Kumarapalayam, Chithode (Sellappampalayam) and Nasiyanoor (Samyoundampalayam).

The general public is using these village roads frequently which intersect the National Highway No. 47. More than 25,000 vehicles per day ply on these roads. Several college buses and school buses are also crossing these places.

Due to non-availability of over-bridges in these places, more often, road accidents are taking place leading to the death of several people.

Hence, I urge upon the hon. Union Minister of Road Transport and Highways to issue instructions to the officials of the National Highways Authority of India to construct three over-bridges at the three places, namely, Kumarapalayam, Chithode and Nasiyanoor.

22.04.2015

**(xii) Need to provide civic amenities
to various slum clusters in and around Paradip Port, Odisha**

DR. KULMANI SAMAL (JAGATSINGHPUR): Hon. Deputy-Speaker, Sir, I would like to state that over a period of forty years, especially after establishment of Paradip Port, the manual workers from different regions of the State as well as from other parts of the country migrated to Paradip region in search of job, and the people belonging to the fishermen community of nearby region involved with sea fishing and dry fishing activities got settled in various slum dwellings at Sandhakud, Atharbanki, Lockpara, Brindaban Colony, Loknath Colony, etc. It is a matter of concern that these slum dwellers are living in the above mentioned places for years without the basic amenities like drinking water, sanitation and electricity. In spite of many appeals made from time to time to the concerned authority, the problems faced by these slum dwellers are not being taken into consideration.

Hence, I would like to urge upon the Minister of Shipping to direct the concerned authority of Paradip Port Administration to ensure supply of drinking water, sanitation and electricity in above mentioned slum dwellings in Paradip, Odisha at the earliest.

HON. DEPUTY SPEAKER: Shri Gajanan Kirtikar	-	Not present.
Shri M. Srinivasa Rao	-	Not Present.
Shri Rama Kishore Singh	-	Not present.

22.04.2015

(xiii) Need to provide a special financial package to farmers of Bihar distressed due to loss of crops due to unseasonal rains and hailstorms

श्री कौशलेन्द्र कुमार (नालंदा) : उपाध्यक्ष जी, बेमौसम हुई बरसात और ओलावृष्टि के कारण उत्तर भारत के किसानों की हजारों एकड़ खड़ी फसल पूरी तरह बर्बाद हो गई है। किसान हताश और निराश हैं। बहुत से किसान बर्बाद हुई फसल का मंजर देखकर आत्महत्या कर रहे हैं। यह सिलसिला थमने का नाम नहीं ले रहा है। लगातार किसान आत्महत्या कर रहे हैं। मैं बिहार राज्य से आता हूँ। हमारे यहां भी किसानों की फसलें नष्ट हो गई हैं। मैं क्षेत्र में जाकर किसानों से मिला हूँ। उनकी लहलहाती फसलें नष्ट हो गई हैं। किसान बेहाल हैं। उनकी फसल की लागत बरसात और ओलावृष्टि की भेंट चढ़ चुकी है। राज्य सरकार अपने सीमित संसाधनों से किसानों को राहत देने का कार्य कर रही है। मगर किसानों को पर्याप्त मुआवजा और सहायता राशि देने की आवश्यकता है।

अतः सदन के माध्यम से मेरा केन्द्र सरकार से आग्रह है कि बेमौसम हुई बरसात और ओलावृष्टि के कारण बर्बाद हुई किसानों की फसलों की भरपाई के लिए केन्द्र सरकार विशेष आर्थिक पैकेज बिहार सरकार को यथाशीघ्र उपलब्ध कराए ताकि प्रभावित किसानों को सही समय पर आर्थिक मदद पहुंचाई जा सके।

22.04.2015

**(xiv) Need to set up examination centres in Kerala
for various entrance tests being conducted
by English and Foreign Languages University and other Central Universities**

SHRI N.K. PREMACHANDRAN (KOLLAM): Sir, English and Foreign Languages University (EFLU) is one of the prominent universities which provide various courses in foreign languages and humanities. Every year a good number of students from Kerala take admission in different courses in EFLU. There was an entrance test centre in the State for years. This year the university closed down the entrance test centre in Kerala. Similarly, a large number of students from Kerala appearing for entrance for courses conducted by Central universities faced difficulty due to lack of centres in the State. It is the duty of the Government to provide equal opportunity to students from all States. The students from Kerala are not being provided opportunity to appear in the entrance tests in their home State. Therefore, sanctioning centres for entrance tests to all courses of Central universities is highly essential.

Hence I urge upon the Government to initiate action to sanction centres for entrance examination of EFLU and other Central universities.

22.04.2015

(xv) Need to provide adequate financial assistance to farmers in Rajasthan distressed due to loss of crops caused by recent unseasonal rains and hailstorms.

श्री ओम बिरला (कोटा) : मैं आपका ध्यान कोटा संभाग सहित सम्पूर्ण राजस्थान में इस वर्ष असमय भीषण ओलावृष्टि के कारण हुई तबाही की ओर आकर्षित करते हुए निवेदन करना चाहता हूँ कि उक्त अवधि के मध्य हुई असमय ओलावृष्टि के कारण हाड़ौती संभाग विशेषकर कोटा, बूंदी जिले में किसानों की गेहूँ, धनिया, सरसों सहित अन्य फसलों को भारी नुकसान पहुंचा है। कोटा संभाग सहित समस्त प्रदेश के अधिकांश किसान इस असामयिक प्राकृतिक विपदा के कारण गहरी आर्थिक विपत्ति में फंस गए हैं। प्रकृति की यह विपदा किसानों पर उस समय पड़ी है जब वह खेती संबंधित समस्त लागत लगा चुका है और फसल लगभग पक कर कटने को तैयार थी। उक्त खराब फसल का आकलन माननीय वित्त मंत्री श्री अरुण जेटली जी, केन्द्रीय कृषि राज्य मंत्री श्री मोहनभाई कुण्डारिया व केन्द्रीय सूक्ष्म लघु एवं मध्यम उद्योग मंत्री श्री कलराज मिश्र जी द्वारा भी क्षेत्र का दौरा करके नुकसान का जायजा लिया गया व किसानों की पीड़ा को समझा गया तथा प्रभावित किसानों को शीघ्र राहत प्रदान करने के उद्देश्य से केन्द्र सरकार की टीम को प्रभावित इलाकों में भेजा गया।

मैं माननीय प्रधानमंत्री जी का आभार प्रकट करता हूँ कि किसानों के नुकसान के प्रति संवेदनशीलता प्रकट करते हुए इतिहास में पहली बार आपदा राहत के मानदण्डों में शिथिलता देते हुए फसल नुकसान की सीमा 50 प्रतिशत की जगह 33 प्रतिशत की है, जिससे बड़ी संख्या में किसानों को मुआवजा मिलेगा, किन्तु उस क्षेत्र के हालात इतने खराब हैं कि आकंठ कर्ज में डूबे किसानों के घर में इस वर्ष खुद के खाने के लिए भी गेहूँ नहीं है और उसके समक्ष पूरे एक वर्ष तक इसी परिस्थिति में गुजारा करने का संकट आ खड़ा हुआ है। रबी की फसल उगाने के लिए किसानों द्वारा विभिन्न बैंकों एवं सहकारी संस्थाओं द्वारा जो अल्पकालीन फसली ऋण उपलब्ध कराए गए थे, उनको चुकाने में किसान सर्वथा असमर्थ हैं। ऐसी स्थिति में 'किसान क्रेडिट कार्ड' के माध्यम दिए गए ऋणों पर ब्याज माफ करके उन्हें चुकाने की अवधि 30 जून 2016 तक बढ़ाया जाना आवश्यक है और ग्राम सेवा सहकारी समितियों के माध्यम से दिए गए ऋणों सहित अन्य फसली ऋणों को माफ किया जाना चाहिए तभी किसान इस आपदा से उबर पाने में सक्षम हो सकेगा। साथ ही अत्यधिक प्रभावित क्षेत्र में जहां इस वर्ष किसान के पास खाने का गेहूँ भी नहीं बचा है, वहां निःशुल्क खाद्यान्न वितरित कराए जाने की व्यवस्था की जाए। अतः सदन के माध्यम से मेरा केन्द्र सरकार से आग्रह है कि राजस्थान के पीड़ित किसानों को अधिकाधिक सहायता राशि उपलब्ध कराने के लिए केन्द्र सरकार विशेष आर्थिक राहत प्रदान करे।

22.04.2015

(xvi) Need to review the decision to shift the office of the Controller General of Patents, Design and Trade Marks from Mumbai to Delhi.

श्री गजानन कीर्तिकर (मुम्बई उत्तर पश्चिम): माननीय उपाध्यक्ष महोदय, केंद्र सरकार का जागतिक दर्जा प्राप्त महानियंत्रक पेटेंट, ट्रेडमार्क और डिजाइन, जिओग्राफिकल इंडीकेशन (Intellectual Property) कार्यालय किसी भी प्रकार का नोटीफिकेशन/पूर्व सूचना न देते हुए अचानक मुम्बई से दिल्ली लाए जाने की खबर है। सन् 1972 से पिछले 43 वर्षों से देश की आर्थिक राजधानी मुम्बई में यह कार्यालय सफलतापूर्वक कार्यरत है। विदेशी पेटेंट-ट्रेडमार्क-डिजाइन एटर्नी, विदेशी कारखानेदार, जागतिक बौद्धिक संपदा (World Intellectual Property Organization) कार्यालयों के वरिष्ठ अधिकारी, तज्ञ और अमेरिका, चीन, जापान, अफ्रीका और यूरोपीय देशों के प्रतिनिधि महत्वपूर्ण चर्चा हेतु मुम्बई में सदर कार्यालय में आकर देश के महानियंत्रक और स्थानिक विचारवंत, कायदेतज्ञ, वैज्ञानिक और व्यापारियों से मिलते और विचार-विनिमय करते थे जिससे राज्य की अर्थव्यवस्था व पर्यटन को काफी लाभ हो रहा है परन्तु अचानक सदर कार्यालय मुम्बई से दिल्ली जाने के निर्णय से महाराष्ट्र को काफी नुकसान होने वाला है। यहां के औद्योगिक, बौद्धिक, पर्यटन और सामान्य लोगों को नुकसान होने वाला है।

अतः सदन के माध्यम से मेरा केंद्र सरकार से आग्रह है कि किसी भी राज्य से जागतिक दर्जा प्राप्त महत्वपूर्ण कार्यालयों को किसी भी प्रकार की पूर्व सूचना दिए बगैर हटाना अनुचित है। इससे राज्यों की औद्योगिक, आर्थिक और सांस्कृतिक पिछेहाट होने वाली है। इससे राज्यों में आक्रोश निर्माण होगा। इस पर पुनर्विचार किया जाए।

HON. DEPUTY SPEAKER: I request hon. Members to be silent. I do not want any discussion going on because we are going to take up a serious issue now.

... (Interruptions)

HON. DEPUTY SPEAKER: If at all you want, please go outside and talk. I request all of you to please co-operate. We are taking up a serious matter for discussion now.

22.04.2015

14.45 hrs.

DEMANDS FOR GRANTS (GENERAL), 2015-16

Ministry of Drinking Water and Sanitation

HON. DEPUTY-SPEAKER: The House will now take up discussion and voting on Demand No. 30 relating to the Ministry of Drinking Water and Sanitation.

Hon. Members present in the House whose Cut Motions to the Demand for Grants in respect of the Ministry of Drinking Water and Sanitation for the year 2015-16 have been circulated may, if they desire to move their Cut Motions, send slips to the Table within 15 minutes indicating the serial numbers of the Cut Motions they would like to move. Only those Cut Motions, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

A list showing the serial numbers of Cut Motions treated as moved will be put up on the Notice Board shortly thereafter. In case members find any discrepancy in the list, they may bring it to the notice of the Officer at the Table immediately.

Motion moved:

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2016, in respect of the head of Demand entered in the Second column thereof against Demand No. 30 relating to the Ministry of Drinking Water and Sanitation.”

**Demands for Grants (2015-16) in respect of the Ministry of Drinking water
and Sanitation submitted to the vote of Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grants submitted to the vote of the House	
(1)	(2)	(3)	
		Revenue (Rs.)	Capital (Rs.)
30	Ministry of Drinking Water and Sanitation	1041,10,00,000	-

CUT MOTION

PROF. SAUGATA ROY (Dum Dum) : I beg to move :

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF DRINKING WATER AND SANITATION (PAGE 102) BE REDUCED BY RS. 100.

Need to provide arsenic free drinking water in the affected villages of West Bengal.(4)

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SHRI ABHIJIT MUKHERJEE (JANGIPUR): Thank you, Sir, for giving me this chance. I am also thankful and grateful to our Leader for giving me this chance to speak first.

The total Budgetary allocation for Swachh Bharat, which substituted the erstwhile National Rural Drinking Water Programme and Nirmal Bharat Abhiyan has been reduced from Budget Estimate of Rs. 15,266 crore for 2014-15, while the actual Revised estimate of 2013-14 was Rs. 11,941 crore, to Budget Estimate of Rs. 6,243 crore for 2015-16. This is more than 50 per cent reduction. With this reduced budget, I do not know how the Government is going to meet the target of Clean India by 2nd October, 2019.

It has been mentioned in the Budget Documents that the State funding pattern is being modified in view of the larger devolution of tax resources to the States as per the recommendations of the Fourteenth Finance Commission whereby in this section, that is Drinking Water and Sanitation, the revenue expenditure is to be borne by the State. We know the financial condition of the States. They are mostly dependent on the Central Government's Central Assistance. This change has been brought in without any modalities being worked out for making States expand their share of revenue expenditure. If the States do not share their part of expenditure, how can the scheme be implemented?

There is nothing new in the NDA's programme of Swachh Bharat as it is a copy of Bharat Nirman with a slight tweaking. I appreciate that all good things done by the UPA has been adopted by the NDA.

There is not much leverage in term of finances with the Centre to control the programme as was done earlier. It has been given to the States and there is no control or monitoring mechanism in the hands of the Central Government.

It is noted that the budgetary allocation for sanitation and Nirmal Bharat Abhiyan of the UPA has been cut. This is also going to have a major impact on the rural populace as there is no alternative proposal in the present Budget. This

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Government is only following the principle of doing away with the good job done by the earlier Government.

Though announcements have been made for construction of toilets for 100 per cent rural folks by 2019, effectively no work has started yet. In the earlier session, the figure came out that only 2,14,000 toilets against 20 lakh toilets have been made. With this pace, I do not know how they are going to keep up with this target in the four years left and how the Government will be able to achieve their target with respect to construction of toilets.

There are new announcements. These new announcements are being made without any concrete result on the ground which is the characteristic of the present Government.

To begin with, I can make a submission. I can make a suggestion. Let us take the Gangetic plains. Right from Uttarakhand to Bay of Bengal, covering all the States, either side of the Ganges, whether it is east or west or any other side, on both the banks, all the villages should be made *nirmal* villages. This means, 100 per cent sanitation and drinking water should be provided, in these villages/localities. Though the Swachh Bharat outlines construction of toilets, as I said earlier, there is no comprehensive outline for disposal of sewage; besides water availability is not being factored keeping in view nation-wise, region-wise constraints of availability of water. Without running water these toilets will be practically useless. In our experience we have seen toilets being constructed under different schemes but people are not habituated to use toilets. Therefore, firstly, sensitisation and motivation has to be made for using toilets. That is also a part of the Government's job. I think Central Government, State Governments, MPs, MLAs, NGOs all of them should be involved while implementing this project.

The disposal of effluent from sewer is another problem for the municipalities and towns, villages situated besides Ganges or other rivers. Most of the municipalities, as old as 100 years, do not have any effluent treatment plant in their vicinity and sewage is directly flown into the rivers. There is no

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comprehensive plan to construct effluent treatment plant in different municipalities, towns and other village panchayats.

There are several issues involved in construction of toilets. Toilet construction has been taken up in my constituency, Jangipur, West Bengal, through CSR programmes of different companies. I feel that first schools, particularly the girl schools, should have these toilets. Without toilets the rate of drop out of girl students is very high. But after construction of toilets that rate has come down substantially. As I mentioned earlier, it is also found that usage of toilets is dependent on the sense of hygiene and so it also require some kind of motivation and sensitisation.

Drinking water also needs attention throughout the country. Nowadays we are facing two basic problems with respect to contamination of water with Fluoride and Arsenic. Particularly in the Gangetic plain, right from UP to Bengal on either side of Ganges, the presence of Arsenic in water is too much. Even the ground water taken out from either hand pump or deep tubewell is also contaminated. A lot needs to be done to arrest this Arsenic contamination.

The Budget has not come out with specific or definite measures for purification of drinking water in the areas where the arsenic and fluoride content is abnormally high. It is a well known medical fact that presence of these chemicals in water produce various skin diseases and other deformities in human bodies and people come to know of it only when they are affected. The Central Government has allocated only Rs.6,243 crore towards drinking water and sanitation. In the existing schemes of water purification not much has been done as the fund allocated is much less and the State Governments and other Government agencies are unable to implement the schemes due to various reasons. There should be a separate entity to monitor and implement it. PHE, Public Health Engineering Departments of different State Governments are mainly responsible for supplying drinking water in rural areas where municipal corporations or municipalities are not there.

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Some initiative under CSR has been taken in my constituency. Ground water has been extracted through pump and through filter it has been cleaned and provided in a community kind of services. The water collected in this way is being given to a group of people who have formed an NGO society for further distribution. They collect some money, maintain it and supply water to each household. Such a thing can also be implemented throughout the country.

The proposal for piped water after purification, as I said earlier, in most of the rural areas is not available. Even if there is piped water that also gets contaminated due to various reasons like leakage of pipes, absence of taps, opened mouths, etc. It attracts a lot of other impurities which get mixed up once the water supply starts. Water quality monitoring including water safety plan for supplying water from catchment or source to consumer has to be taken care of. It has to be looked after by the competent authorities comprising health services officers and municipal officers.

I would like to just mention a few figures. In India, in 216 districts more than 34 per cent of population has got affected due to arsenic and fluoride problem. Throughout India, almost 70 million people, *i.e.*, 20 per cent of population of India is also affected by both fluoride and arsenic.

The low cost and effective Arsenic Removal Unit which has been developed by the School of Water Resources Engineering of Jadavpur University, West Bengal is to be adopted where piped water supply cannot be made. It is a very simple thing and it is cheap also.

Now I would conclude by saying that the arsenic sludge can be arrested by fixing paver block, concrete block, etc. Sir, I thank you for giving me this chance.

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श्री प्रहलाद सिंह पटेल (दमोह) : महोदय, मैं पेयजल और स्वच्छता मंत्रालय की अनुदान मांगों पर अपनी बात कहने के लिए खड़ा हुआ हूँ। आपने अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

पृथ्वी दिवस पर एक महत्वपूर्ण विषय पर सदन चर्चा कर रहा है। मेरी पहली प्रार्थना है कि पेयजल और स्वच्छता सिर्फ राजनीति का विषय नहीं है, सरकारें लगातार चलती हैं, अपने ढंग से सारे लोग अच्छे काम करते हैं, लेकिन कुछ आँकड़े हैं जो देश की संसद के सामने आने चाहिए। भारत सरकार के पास जो आँकड़े हैं, जो कुल बसावटें बताई गईं कि जहाँ पर पेयजल चाहिए, वे 16 लाख 96 हजार 664 हैं। जिनको पूर्णतया कवर माना गया है, वह लगभग 13 लाख 6 हजार 436 हैं। जो आंशिक रूप से बसावटें बताई गईं हैं, वे 3 लाख 2 हजार 887 हैं।

महोदय, मैं ये आँकड़े इसलिए दे रहा हूँ, क्योंकि ये आँकड़े स्थिर रहने वाले नहीं हैं। देश की आजादी के बाद, वर्ष 1981 के बाद से जितनी भी सरकारें आईं, उन्होंने निश्चित रूप से कुछ न कुछ काम किया है, लेकिन जो आँकड़े बताते हैं, वे दिल दहला देने वाले हैं। जिनको हमने पूरी तरह से कवर माना कि यहाँ पर पानी मुहैया करा दिया गया है, लेकिन जो हमारी भौगोलिक परिस्थितियाँ हैं और मानवीय कारणों के कारण जो प्रदूषण फैला, जो आबादी बढ़ी, एक गाँव में पूरी तरह से मान लिया गया कि यहाँ पर पेयजल की व्यवस्था हो गई है, लेकिन आबादी बढ़ गई और वह कवर से बाहर हो गया और वह आंशिक कवर के रूप में आ गया। इस पर कभी बहुत गंभीरता से विचार नहीं किया गया कि हम वास्तव में किसको परिभाषित करें। शायद यह पहली चुनौती हमारे सामने है।

दूसरा आँकड़ा परिसरों के भीतर जल आपूर्ति का है, वह कुल देश का 35 प्रतिशत है। जो दूसरे आँकड़ें हैं, वे बेहद दुःख देने वाले हैं कि पाँच सौ मीटर से कम दूरी से जो आबादी पानी लेने के लिए जाती है, वह लगभग 43 फीसदी है। जो पीने का पानी लेने के लिए पाँच सौ मीटर से आगे जाते हैं, वे 22 प्रतिशत आज भी देश के भीतर हैं।

महोदय, हमारी कमेटी तमिलनाडु गई थी। यह बात मैं सदन के सामने इसलिए कहना चाहता हूँ, मैं गाँव से आता हूँ, मैं बुंदेलखंड से आता हूँ, जहाँ पर पानी का भीषण संकट है। मुझे तमिलनाडु में एक गाँव में ले जाया गया था। वहाँ हमने व्यवस्था देखी कि ग्राम पंचायत पूरे गाँव को पानी दे रही है और बाकायदा एक्वा वाटर के हिसाब से दे रही है। एक्वा वाटर पूरी तरह से हैंड्रेड परसेंट शुद्ध पेयजल है। एक चीज जिसने वास्तव में मुझे प्रभावित किया कि एटीएम की तर्ज पर उन्होंने हर परिवार को एक एटीएम कार्ड जैसा दिया है। व्यक्ति जाएगा, वहाँ लगाएगा और बीस लीटर पानी तीन रूपए में लेगा, उसके तीन रूपए डिडक्ट हो

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जाएंगे और वह अपने घर चला जाएगा। मेरा आशय सुविधा भर से नहीं है। मेरा आशय है कि इससे कम से कम शुद्ध पेयजल की एक बूंद भी उस गाँव का सरपंच अपनी मर्जी से नहीं ले सकता है, उसका दुरुपयोग नहीं हो सकता है। मैं इस बात की सराहना करता हूँ कि यह बहुत अच्छा कदम है। पानी को बचाना सबसे अहम सवाल है, शुद्ध जल को बचाना सबसे अहम सवाल है। ... (व्यवधान) माननीय सदस्य कुछ कह रहे हैं?

15.00 hrs.

HON. DEPUTY SPEAKER: He is appreciating.

श्री मल्लिकार्जुन खड़गे (गुलबर्गा) : मैं डिप्टी स्पीकर साहब को आपकी तारीफ कर रहा था।

श्री प्रहलाद सिंह पटेल : महोदय, जो सच है, जो मैं देखकर आया हूँ, वह कह रहा हूँ। मैं यह बात इसलिए कह रहा हूँ क्योंकि आज सबसे बड़ी चुनौती है कि जो पैसा आया, क्या वह राज्य सरकारों ने खर्च किया? हम एक दूसरे के आँकड़ों की अवहेलना करते रहते हैं। अभी मुखर्जी जी बोल रहे थे, उन्होंने पेयजल और स्वच्छता अभियान का आँकड़ा मिलाकर कह दिया, जो मैं समझता हूँ कि संसद के आँकड़े से मेल नहीं खाता। लेकिन मैंने जब एन.आर.डी.डब्ल्यू.पी. की राशि के बारे में देखा तो उत्तर प्रदेश, राजस्थान, महाराष्ट्र, कर्नाटक, जम्मू-कश्मीर, पश्चिम बंगाल और बिहार ने राशि खर्च नहीं की। 90 फीसदी राशि खर्च नहीं की गई और ये राज्य वे राज्य हैं, जहाँ आज भी पीने के पानी का संकट है। आलोचना के लिए नहीं, लेकिन यदि हमने राज्य सरकारों को इस बात के लिए मानसिक रूप से तैयार नहीं किया और सदन में हम दलों के आधार पर एक दूसरे की आलोचना करते रहे तो मुझे नहीं लगता कि हम कभी पेयजल की इस समस्या का समाधान खोज सकते हैं। इस कारण से मैंने उस आँकड़े को कहा है। फिर मैं मानता हूँ कि इस संसद की चर्चा की पहली चुनौती यह है कि सरकार में चाहे केन्द्र में कोई हो या राज्य में कोई हो, पेयजल का मामला राज्य से जुड़ा है, लेकिन अभी जो चौदहवें वित्त आयोग ने रिपोर्ट दी है, जिसके आधार पर राज्य सरकारों को पैसा दिया गया है, लेकिन राज्य सरकारों की प्रवृत्ति क्या ऐसी होगी कि पैसा लेने के बाद वे ईमानदारी से खर्च करेंगे? अभी केन्द्रीय सरकार के पैसे को पूरी ईमानदारी के साथ खर्च नहीं किया गया। क्या सदन इस बात के दबाव के लिए तत्पर होगा कि चाहे किसी भी पार्टी की राज्य में सरकार हो, उसको जो पैसा दिया जाए, ईमानदारी के साथ उसको समय सीमा के भीतर अपनी योजना के तहत खर्च करेगा, यह संदेश निश्चित रूप से सदन की चर्चा के माध्यम से जाना चाहिए।

चौथी चुनौती जो मैं मानता हूँ कि भूमिगत जल, जिसकी रिपोर्ट मैं बाद में आपके सामने रखूँगा, हो सकता है कि वह जल संसाधन विभाग की रिपोर्ट हो, लेकिन इस समस्या से जुड़ती है कि जो हमारा भूमिगत जल है, वह दिनोंदिन घटता जा रहा है। आज भी हमारे पास पीने के पानी के समाधान के लिए तीन ही रास्ते हैं। या तो हम भूजल का उपयोग करें, या समुद्री जल का उपयोग करें या ग्लेशियर के पानी

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का उपयोग करें या जो बांध हमने बनाए हैं, उनके आधार पर हम दें। क्योंकि लगातार जो जल स्तर गिर रहा है, उसके कारण हमारे जो छोटे तालाब हैं, बहने वाली छोटी मोटी नदियाँ या जो कुएँ थे, उनका जल स्तर खत्म हो गया और आज उनका पानी पीने के लायक नहीं है। उसके दूसरे कारण भी हैं। उसका कारण प्रदूषण भी है, रासायनिक उर्वरक है, सीवेज है और औद्योगिक कचरा भी है। एक लैवल पर हमारा 200 से 300 फीट तक का अंडरग्राउंड वाटर खराब हुआ है। यह दूसरी बड़ी चुनौती है जिस पर सदन को विचार करना पड़ेगा। ये आँकड़े मैं नहीं कह रहा हूँ। देश की आज़ादी के बाद से जितने आँकड़े आए, वे इस बात के गवाह हैं कि हम उस गिरावट को रोक नहीं पा रहे हैं। मैं उसमें एक आँकड़े को आपके सामने रखूँगा। जब देश आज़ाद हुआ था तो हमारे पास प्रति व्यक्ति उपलब्धता 5177 लीटर प्रति व्यक्ति थी। 1991 में वह 2200 रह गई, 2001 में वह 1869 हो गई। आशंका है कि 2025 में वह 1341 रह जाएगी। मैं आपसे बड़ी विनम्रता के साथ कहना चाहता हूँ कि यह आँकड़ा साथ में यह भी बताता है कि देश में जहाँ आबादी का घनत्व है, वहाँ हमारे पास पानी नहीं है। पानी वहाँ है, जहाँ ग्लेशियर हैं। जहाँ आबादी का घनत्व कम है, वहाँ पर पानी ज्यादा है, लेकिन जहाँ पर नदियाँ हैं, जैसे नार्थ ईस्ट है, सबसे ज्यादा अगर किसी बेसिन में पानी है तो वह ब्रह्मपुत्र और बराक बेसिन में है। लेकिन सबसे कम पानी साबरमती बेसिन में है। और भी तीन बेसिनों का उल्लेख मैं करना चाहता हूँ - माही और पैनर है, जहाँ पानी पूरी तरह से सिकुड़ गया है। इसको बताना मुझे इसलिए उपयुक्त लगता है कि हम पानी कहाँ से लाएँगे? एक लक्ष्य रखा गया कि ग्रामीण क्षेत्र में प्रति व्यक्ति 40 लीटर से 55 लीटर तक शुद्ध पानी देने का प्रबंध सरकार करे, यह लक्ष्य है। एक सदस्य के नाते मैंने कहा कि मैं जिस पठारी भूमि से आता हूँ, यह लक्ष्य 40 से घट सकता है, 40 से बढ़ नहीं सकता। यदि हमने पूरी ईमानदारी के साथ विचार नहीं किया तो आप पानी कहाँ से लेकर आएँगे? मैं फिर चेन्नई की बात करूँगा कि समुद्र से जब हम पीने का पानी या अन्य उपयोग के लिए पानी लेना चाहें तो उसके अलावा दूसरा रास्ता हमारे पास नहीं है। लेकिन जहाँ पर भूजल नहीं रहा, वहाँ आबादी का घनत्व बढ़ गया है, वहाँ आप पानी कहाँ से लेकर आएँगे, यह बड़ी चुनौती देश के सामने है, जिस पर सदन को विचार करना चाहिए।

मैं पाँचवीं बात यह कहता हूँ कि जो मैंने आदर्श गांव लिया है, चूंकि हम कम पानी वाले क्षेत्र हैं तो जो उपयोग किया हुआ पानी है, उसका रीट्रीटमेंट करके कम से कम बगीचे में और फ्लश में तो उपयोग कर सकते हैं। यह प्रावधान अभी निचले स्तर पर गांवों में नहीं है। हो सकता है कि महानगर के किन्हीं होटलों में हो, लेकिन मुझे लगता है कि यह बड़ी चुनौती है। यह दूसरी चुनौती है, जिस पर विचार करना चाहिए।

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छठवीं चुनौती मैं मानता हूँ कि 1,01,73,950 करोड़ रुपया अभी तक वास्तविक रूप से रिचार्जिंग के लिए खर्च हुआ है, ताकि हम फिर से पानी को जमीन के भीतर भरने का काम करें, इसके लिए हमने 1,01,73,950 करोड़ रुपये अभी तक खर्च कर दिये हैं, लेकिन वाटर लेवल बढ़ा नहीं, वाटर लेवल घटा है। मैं तीन बातें कहूंगा, आज के वर्तमान स्तर पर जो जमीन में वाटर लेवल है, क्या हम उसे इस देश में कायम रख पाएंगे, यह चुनौती है, लेकिन वह तो घट रहा है, बढ़ाने की तो छोड़ दीजिए। आबादी बढ़ रही है, लेकिन पानी का स्तर घट रहा है, उसकी क्वाण्टिटी घट रही है, इन दोनों के विपरीत दिशा में जाने का काम आज देश के सामने चुनौती के रूप में खड़ा है। इसलिए मैं आपसे बड़ी विनम्रता के साथ कहूंगा कि जो लेवल कम है, जिसके कारण जो नई बसावटें हैं, उनमें सूखे के कारण, भूजल में रासायनिक अवयवों, सीवेज और औद्योगिक अपशिष्टों के रिसाव के कारण जो पानी खराब हो रहा है, जो कल तक पीने लायक था, आज से 10 साल पहले जो पानी पीने लायक था, वह आज पीने लायक नहीं है। हमारे मित्र आर्सेनिक की बात कर रहे थे, आर्सेनिक का क्षेत्र आज देश में बढ़ता जा रहा है, घटने का नाम नहीं ले रहा है, जो आपके वश का नहीं है। आप आर्सेनिक के क्षेत्र को रोक नहीं सकते, लेकिन आप घटा भी नहीं पा रहे हैं। एक गांव की पहले परिधि आर्सेनिक से प्रभावित थी, अब पूरा गांव प्रभावित हो गया। दस सालों के बाद इस चुनौती का मुकाबला करने के लिए हम सब को मिलकर प्रयास करना पड़ेगा।

मैं सातवीं चुनौती मानता हूँ, जो मैंने आपसे पहले भी कहा है कि कम से कम हम कितने लीटर शुद्ध पानी एक परिवार को दे पाएंगे, हम पारदर्शी ढंग से आपस में मिल-बैठ कर, राज्यों में किसकी सरकार है, केन्द्र में किसकी सरकार है, इसकी परवाह किये बगैर हमें इस बात की चिन्ता करनी पड़ेगी कि हम वास्तव में प्रति परिवार शुद्ध पानी दे पाएंगे कि नहीं दे पाएंगे। पांचवीं चुनौती है कि 12वीं पंचवर्षीय योजना में जो भी चिरस्थायी जल स्रोत हैं, कहा गया था कि 12वीं पंचवर्षीय योजना में, उस समय सरकार किसी की भी रही होगी, लेकिन उन्होंने कहा था कि हम गुणवत्ता के लिए इसे प्रिजर्व करके रखेंगे। मैं आज चिन्ता के साथ, दुख के साथ कह रहा हूँ कि इन पांच वर्षों में जो चिरस्थायी जल स्रोत थे, उनमें से 70 प्रतिशत से ज्यादा प्रदूषित हो गये, हम उनको बचा नहीं पाये। जो लक्ष्य हमने रखा था, हम उसको संभालकर नहीं रख पाये। यह शायद हम सब के सामने बड़ी चुनौती है, लेकिन मैं किसी को आरोपित करना नहीं चाहता। देश की 17 लाख से अधिक बसावटें ऐसी हैं, जहां पीने के योग्य पानी नहीं है। यह भी एक बड़ी चुनौती है। इसके लिए राशि कितनी है, अगर हम गुणवत्ता, मोनेटरिंग और निगरानी गतिविधियों के लिए जो राशि भारत सरकार देती है, वह कुल पैसे का तीन प्रतिशत है। उसमें आपको मोनेटरिंग भी करनी है, गुणवत्ता भी देखनी है, निगरानी गतिविधियों को भी संचालित करना है, क्या यह पर्याप्त होगी, इस पर भी हमें ईमानदारी के साथ विचार करना होगा। रहा सवाल फ्लोराइड का, टी.डी.एस. का या लौह तत्व का, जो भारतीय

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मानक है, वह फ्लोराइड के लिए 0.05 है, जो टी.डी.एस. है, वह 2000 है, लौह तत्व के लिए 0.3 है, लेकिन डब्ल्यू.एच.ओ. कहता है कि नहीं, फ्लोराइड के लिए 0.01 है और टी.डी.एस. के लिए वह कहता है कि 1200 है और लौह तत्व के बारे में वह चुप है। ये सब बातें आंकड़ों की बाजीगरी हो सकती हैं, लेकिन मुझे लगता है कि इस सब के बावजूद भी हमको इस बात की चिन्ता करनी पड़ेगी कि...(व्यवधान)

HON. DEPUTY SPEAKER: There are ten Members to speak from your Party and only 35 minutes are allotted.

श्री प्रहलाद सिंह पटेल: नहीं, मैं पार्टी के समय के साथ ही बोलूंगा। आप मुझे बता दें। ...(व्यवधान)

HON. DEPUTY SPEAKER: Each Member can speak for only three to five minutes. If you do not conclude, then I have to cut short the list.

श्री प्रहलाद सिंह पटेल: आप मुझे बता दें कि कितना टाइम है। ...(व्यवधान)

श्री अर्जुन राम मेघवाल (बीकानेर): ये लॉजिकल बोल रहे हैं और सबजैक्ट पर बोल रहे हैं। ...(व्यवधान)

श्री प्रहलाद सिंह पटेल : जिन अन्य प्रभावित जिलों की चर्चा की जा रही थी, प्रभावित जिलों में आर्सेनिक से प्रभावित जो जिले हैं, उनकी संख्या 37 है, उनके राज्य अलग हो सकते हैं। फ्लोराइड से जो जिले प्रभावित हैं, वे 175 जिले हैं। लौह तत्व से प्रभावित 225 जिले हैं, जिनको डब्ल्यू.एच.ओ. भले ही न मानता हो, लेकिन हिन्दुस्तान की सरकार मानती है कि लौह लवण अगर उसके भीतर है तो वह मानव जीवन के लिए दुखदाई है, उसको नुकसान करेगा। लवणता 121 जिलों में है, जहां पर बहुत बड़ी जनसंख्या है, नाइट्रेट 105 जिलों में है। उसकी तुलना में देश में प्रयोगशालाएं कितनी हैं। राज्य स्तर पर कुल 25 प्रयोगशालाएं हैं। जिला स्तर पर कुल 725 प्रयोगशालाएं हैं। ब्लॉक स्तर पर 537 प्रयोगशालाएं हैं। 82 प्रयोगशालाएं चलित प्रयोगशालाएं हैं। जम्मू-कश्मीर, ओडीशा, तेलंगाना, उत्तराखण्ड, अरुणाचल प्रदेश, नागालैण्ड, चंडीगढ़, दिल्ली, लक्षद्वीप, पुडुचेरी, दमन एवं दीव, दादरा एवं नगर हवेली में प्रदेश स्तर पर कोई भी प्रयोगशाला नहीं है। आर्सेनिक इत्यादि से प्रभावित जितने भी जिले हैं, वे इन राज्यों में आते हैं और वहां पर कोई प्रयोगशाला ही नहीं है। उसके बाद अगर हम चाहें कि हम बहुत आसानी से इसे रोकने में सफल हो जाएंगे, यह सरकार के सामने एक चुनौती है और संसद के सामने भी एक बड़ी चुनौती है। मुझे लगता है कि हमें एक-दूसरे पर आरोप-प्रत्यारोप करने की जरूरत नहीं है, बल्कि इसका रास्ता खोजने की जरूरत है। सरकार ने वर्ष 2022 तक देश की 90 फीसदी आबादी को पाइपलाइन से जलापूर्ति देने और 80% लोगों को जल कनेक्शन देने का लक्ष्य रखा है। यह बड़ा लक्ष्य है। इस बात के लिए मैं सरकार को बधाई देना चाहता हूं। लेकिन, मुझे लगता है कि हम सब को उस मनःस्थिति को बदलना पड़ेगा। वर्तमान में 51.5% की ग्रामीण आबादी है, जो

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व्यक्तिगत और पारिवारिक कनेक्शनों या घरों के निकट लगे स्टैंड पोस्ट से पानी पीती है। यह करीब आधी आबादी है और आधी आबादी के लिए पानी का प्रबंध करना हम सब की जिम्मेदारी है।

उपाध्यक्ष जी, मैं पर्यावरण विभाग की एक रिपोर्ट की तरफ आपका ध्यान दिलाना चाहूंगा। मैं बस तीन-चार मिनट के भीतर स्वच्छता की बात को समाप्त करूंगा। स्वच्छता का मामला भी पानी से जुड़ा हुआ है। अगर हम शौचालय बनाने का दावा करते हैं तो जितने भी पहाड़ी राज्य हैं, जहां पहले ग्रैविटी से पानी आता था, वहां अब उस ग्रैविटी से पानी आना बंद हो गया है। वहां एक शौचालय बनाने की लागत 70-80 हजार रुपये है। वहां पानी नहीं है और शौचालय बनाने की लागत बढ़ गयी है। आज हमें दूसरा रास्ता, बायो टॉयलेट का खोजना पड़ेगा। सारे पहाड़ी राज्य, चाहे वे नॉर्थ-ईस्ट के हों या फिर जम्मू-कश्मीर या किसी क्षेत्र के हों, अगर वहां पानी नहीं होगा तो वहां के शौचालय साफ नहीं रह सकते। इसलिए मुझे लगता है कि यह एक बड़ी चुनौती है, जिसका हमें कोई-न-कोई रास्ता निकालना चाहिए। मैं अपनी तरफ से यह सुझाव देता हूँ कि राज्य सरकारों को अपनी-अपनी समस्या पर विचार करके केन्द्र की राशि के साथ समायोजन करके अपना एक स्वतंत्र तंत्र स्थापित करना चाहिए, क्योंकि उनकी अपनी समस्या को वे ही अच्छी तरह समझते हैं। मैं मानता हूँ कि देश में एक समान नीति नहीं हो सकती है, न ही शौचालय के लिए और न ही पीने के पानी के लिए। मैं बुंदेलखण्ड से आता हूँ। मेरे यहां इस महीने में मवेशी को पिलाने के लिए पांच लीटर पानी भी नहीं है। फिर मैं शौचालय में पानी कैसे डालूंगा? यह चुनौती मेरे सामने है। इसलिए मैं पूरी ईमानदारी के साथ कह सकता हूँ कि इस पर जरूर विचार करना चाहिए। हम इसके बारे में बातें तो कर दें। लेकिन, ऐसा न हो कि शौचालय बन जाएं और उनमें डालने को पानी न हो। हमारे यहां तो उनमें भूसे भरे जाते हैं, क्योंकि हमारे पास पानी नहीं होता है। मैंने आंकड़े देखे हैं। उसमें निष्क्रिय शौचालयों की संख्या एक करोड़ 39 लाख है। वहां पर शौचालय हैं, लेकिन उनका कोई उपयोग नहीं करता है। शौचालय की सुविधा रहित जो परिवार हैं, उनकी संख्या आठ करोड़ 84 लाख है। कुछ ए.पी.एल. के लोगों ने शौचालय तो बना लिए, पर बी.पी.एल. का न होने के कारण उन्हें इसके लिए पैसे नहीं मिले। ऐसे लोगों की संख्या भी थोड़ी बहुत नहीं है। ऐसे लोगों की संख्या 88 लाख है। कुल मिलाकर ऐसे 11 करोड़ लोग हैं, जिनके पास शौचालय नहीं हैं।

उपाध्यक्ष महोदय, मैं पर्यावरण विभाग की एक रिपोर्ट पढ़ रहा था। यह हो सकता है कि मुझ से कई लोग सहमत न हों और उन्हें लगे कि मैं कोई दकियानूसी बात कर रहा हूँ। हमारे भारत की आयुर्वेद की जो व्यवस्था है, उसमें लिखा है कि यदि मल मिट्टी के साथ मिलता है तो जल्दी निष्क्रिय होता है, राख के साथ और तेजी से निष्क्रिय होता है। लेकिन, अगर मल जल के साथ मिलेगा तो अगर वह एक किलोग्राम भी होगा तो वह कम से कम दस लीटर को नुकसान पहुंचाएगा। वह दस लीटर पानी अगर 500

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लीटर पानी में मिल जाएगा तो फिर वह पूरे 500 लीटर पानी को प्रदूषित करेगा। हमने किस तकनीक को स्वीकार किया है, यह मुझे नहीं पता। लेकिन, हमने जो बायो-टॉयलेट का कॉन्सेप्ट रखा है तो उसमें भी हम कोयले की राख डाल कर ही अपना रास्ता निकाल रहे हैं। यही तो भारतीय परम्परा कहती थी। हम खुले में शौच करने का विरोध जरूर करें, लेकिन मुझे लगता है कि हमें हमारी कोई अपनी सस्ती पद्धति को स्वीकार करना चाहिए, ताकि हम इतने पैसे में भी लोगों के सामने कोई रास्ता दे सकें।

उपाध्यक्ष महोदय, हमने अपनी तकनीकों को कई बार बड़ी हीन भावना के साथ देखा है और शायद इसीलिए यह परिस्थिति पैदा हुई है। इसलिए, मैं आपसे प्रार्थना करना चाहता हूँ कि इस चर्चा को राजनीतिक न होने दें। देश के सामने यह एक बड़ी चुनौती है। सरकार उसकी अगुवाई करने के लिए तैयार है। समय के भीतर हम उस लक्ष्य को प्राप्त करें, ऐसा मैं विश्वास करता हूँ। मैं सदन से प्रार्थना करता हूँ कि आपके राज्यों की परिस्थितियाँ भिन्न-भिन्न होंगी, लेकिन आप जिस आधार पर अपनी समस्या का समाधान खोज सकते हैं, उसे सदन के सामने रखना चाहिए और सरकार को उसका समर्थन करना चाहिए।

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SHRI V. ELUMALAI (ARANI): Hon. Deputy-Speaker, Sir, I am happy to speak on the Demands for Grants pertaining to the Ministry of Drinking Water and Sanitation on behalf of the AIADMK Party headed by Makkalin Muthalvar Puratchi Thalaivi Amma.

I am happy because I have got an opportunity to speak on this Demand which gives thrust to “Swachh Bharat Mission” (Gramin). Under this Mission, Tamil Nadu has identified 1,10,000 BPL beneficiaries and one lakh APL beneficiaries apart from 1,482 schools which will get toilets and also the construction of 35 sanitary complexes in the financial year 2014-15. We witness physical progress in the execution.

I am also not happy because I have to express my disappointment that the Budgetary allocation for Drinking Water and Sanitation has been drastically reduced this year. In the last year’s Budget, Rs.15,260 crore was earmarked, but in the Revised Budget Estimate, it came down to Rs.12,100 crore and it was further reduced to Rs.11,934 crore, actual. When we are all worrying about it, this year’s allocation has come as a rude shock because the total allocation has come down to Rs.6,243.87 crore. The Centre has washed its hand off from about 89 Centrally-Sponsored Schemes. In some cases, the 25:75 ratio between the States and the Centre has been changed without prior notice to 60:40. Even this 40 per cent from the Centre will be withdrawn over the years leaving them entirely with the State Governments. The reason given by the Centre was that 10 per cent of increase has been provided to the States by the Fourteenth Finance Commission from the shareable revenue of the Centre. Many economists point out that this overnight change may affect the interests of all the States. The new formula of sharing the Centre’s revenue based on the size and population of the State and also the enumerated figures of the BPL people is not satisfying. This has been already pointed out by our dynamic leader Puratchi Thalaivi Amma.

When we are yet to complete the National Rural Drinking Water Programme, a component of the ‘Bharat Nirman’ with an objective of ensuring

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safe and adequate drinking water supply to all rural areas and households, we are focusing attention on 'Swachh Bharat Mission.' All the 607 districts in 31 States and Union Territories are yet to get the start-up funds under the earlier 'Nirmal Bharat Abhiyan.' When that being the case, the Centre, without any forewarning, has thrown the major burdens on the States. I urge upon the Centre with a parched throat that the basic drinking water programme must be fully funded by the States. This is necessary because we have failed our rural masses in all these 68 years after Independence.

When drinking water itself is a problem in 85 per cent of the rural areas, the sanitation programme throws a big challenge to the Panchayati Raj Institutions. The 'Swachh Bharat Mission' calls for a mass awareness campaign with capacity building programme. Though not directly linked with the Ministry of Drinking Water and Sanitation, yet I must point out that the Ministry of Panchayat Raj is facing a huge cut of funds in this year's Budget from Rs.1761 crore to a mere Rs.64 crore. This will greatly affect the ongoing projects. Hence, I urge upon all the Ministries involved in handling and providing water must go in for a co-ordinated mission to provide water to the needy millions.

The drastic reduction in allocation of funds to the Ministries associated with water scarcity areas, especially the rural areas, must be revised. It calls for a revisit because it covers 76 per cent of our population. More than 22.10 per cent of the rural population have their drinking water sources at the distance of more than 500 metres from their homes. Right from the beginning of the Five Year Plan, more than Rs.1,73,950 crore have been invested in the drinking water supply sector both by the Centre and the States.

Now at this stage if the Centre abdicates its responsibilities towards drinking water facilities it may end up at the great disappointment to the common man. So, I urge upon the Centre to read clearly the writing on the wall. The deliverables, particularly the essentials among them must be delivered at any cost. Drinking water is part of food, the basic need of the humans. So, I urge upon the

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Centre not to shirk upon its responsibility towards a national mission of providing drinking water.

While providing a Central share of about Rs. 1 lakh crore towards an estimated fund requirement of Rs. 1,34,386 crore the centre seeks to enlist corporates under Corporate Social Responsibility and mobilise additional funds through cess of two per cent on services. I am afraid how the Mission will be accomplished when there is lack of clarity on mobilising funds and inadequate funds.

Time and again we have been pointing out that our State Tamil Nadu is water deficient state. It has very little surface water with fast depleting ground water resources. There is no scope to increase the existing supply or to create new sources through conventional methods. Hence, Tamil Nadu next only to Punjab would like to go in for desalination plant in a big way. Chennai City alone has a projected demand of 1584 MLD of water by 2017. The present supply is only 831 MLD. So there is an imperative need to go for major desalination plants to convert sea water into drinking water. Though there are two desalination plants with 100 MLD capacity each, the huge demand-supply mismatch is alarming. That is why the Government of Tamil Nadu guided by our hon. *Puratchi Thalaivi Amma* has proposed Nemmeli 150 MLD desalination plant at a cost of Rs. 1,271 crore and Perur desalination plant with 400 MLD capacity at a cost of Rs. 4,070 crore, and 100 MLD capacity desalination plant both at Ramanathapuram and Tuticorin at a cost of Rs. 1,500 crore. The detailed project reports have been already submitted to the Centre and we expect the Centre to meet at least 50 per cent of the cost involved in these proposed projects.

When major river systems have got surplus water, inter-linking of rivers will help to transfer much needed water to deficit areas. In order to benefit the southern States, the National Water Development Agency proposed this. Unfortunately, Mahanadi-Godhavari link has not been taken up because of non-cooperation and opposition from the States concerned. It would have been better

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that surplus from those river systems were transferred to River Cauvery. Unfortunately, the concerns from Kerala, Odisha and Karnataka are yet to come. Even intra-basin transfer must not be at the cost of tail end States like Tamil Nadu. That is why, we are asking for reconsidering the move of Karnataka to go in for Mekedatu Reservoir Project which they intend to take up. We hope the newly constituted Task Force on inter-linking of rivers will look into it. ... *(Interruptions)* Tamil Nadu wants drinking water. ... *(Interruptions)* Not only the need for drinking water but also the requirement of water for other personal needs like cooking, bathing and farming must also be taken care of.

Hence, linking of even small rivers across the borders of States must be taken up. For instance, National Water Development Agency decided to recommend the linking of Acchankovil-Pampai-Vaiparu as part of avoiding wasteful flow of westerly direction rivers. As early as in 1978, these recommendations came forth. But even after so many years, we have not translated them into action. If we delay any further, apart from cost overrun, we will run into more trouble even to acquire land for the needed infrastructure meant for such schemes. Here, I would like to point out at the *Swachh Bharat* Mission which lays stress on sanitation for which water sources are a must. I urge upon the Centre to evolve a coordination mechanism.

Sir, last but not least, I would like to impress upon the need to increase the ground water potential in the country. All over the country, the water sources are fast depleting. Hence, we must go in for rain water harvesting in a big way. This was done at a massive scale in Tamil Nadu ably guided by our beloved leader, *Makkalin Mudalvar Puratchi Thalaivi Amma*. This successful scheme yielded the best results by improving the ground water table in a significant way. I urge upon the Centre to give incentive to such pioneering States like Tamil Nadu for taking up such mission with a vision. Even our Prime Minister appreciated our leader *Amma* for the success the Government of Tamil Nadu could get in rain water

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harvesting. The Centre may evolve a plan to introduce this scheme all over the country to augment drinking water potential to begin with.

With these words, I conclude. Thank you.

HON. DEPUTY SPEAKER: Hon. Members, those who want to lay their written speeches are allowed to lay them on the Table. Sometimes Members may not get sufficient time to make all their points. So, if they want, they can lay their prepared speeches on the Table of the House.

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PROF. SAUGATA ROY (DUM DUM): Mr. Deputy Speaker, Sir, I rise to speak on the Demands for Grants of the Ministry of Drinking Water and Sanitation. I have given my Cut Motion also to the Demands. But what will I speak on the Demands? I have full sympathy for the Minister. Please look at the way his Ministry has suffered Budget cuts. The actual allocation for this Ministry in 2013-14 was Rs. 11,941 crore, in 2014-15 it was Rs. 12,107 crore and this year it is Rs. 6,243 crore. The Government which speaks of supplying drinking water and a clean India has halved the Budget of this most crucial Ministry of Drinking Water and Sanitation. I strongly criticize this. You may have seen the Report of the Standing Committee. The Standing Committee has decried this cut in the Budget of the Ministry and has said that the Government should still consider increasing the Budget of this very vital Ministry.

15.29 hrs

(Shri Hukmdeo Narayan Yadav *in the Chair*)

Sir, it is most unfortunate that 67 years after Independence, still only 40 per cent of the country has piped water supply as per 2011 Census and water supply has many problems. One is the supply of water and the second is the quality of water supplied. There are various problems associated with different States. There are States like Rajasthan which is largely arid where people have to carry water from miles away to a State like Maharashtra where people collect water from percolation tanks to a State like West Bengal which has got surplus water. Maybe nature balances this. We have surplus surface water in West Bengal. But in our State, nine districts are affected by arsenic and fluoride content in water, mainly arsenic. Arsenic belt has extended from West Bengal to Bangladesh and a part of Assam. You know, if you drink arsenic contaminated water, then you develop blisters on your body. This may turn into skin cancer. We have still not been able to provide arsenic free water to the State.

What is the way to improve the water quality? The main way is to supply surface water and reduce dependence on ground water. All projects for supplying surface water are very capital intensive. So far, the Centre has been funding the

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schemes for supplying surface water in arsenic affected districts. But, with this cut in the Budget – minimum Rs. 300 crore is necessary for a big project – they will not be possible any more. The Government is pushing our people towards suffering from arsenicosis. You may say, the Government has only one explanation; we have to increase the devolution to the States from 32 per cent to 42 per cent. That does not mean that you cut money on water supply and sanitation. It does not mean that you cut money on NREGA. It does not mean that you cut money on the schemes which affect the rural people. So, I would urge, especially for my State, in all the areas affected by arsenic and fluoride poisoning, people must be supplied piped water through large surface water schemes.

The other thing is, this Ministry is not still fully ready. It was set up only in 2011. Now, all over the world, research is going on whether we can take ground water and free it from arsenic. There have been many projects in which arsenic-affected water is passed through a chemical which takes out the arsenic. There is serious research and investment in research to find out the ways since you cannot give everybody piped water. That sort of research is not happening in our country. I demand the setting up of a National Water Quality Laboratory in the arsenic affected State of West Bengal. The earlier Government had promised such a scheme as to how to mitigate arsenic poisoning. That is not happening.

There are also other processes of producing pure water. Our friend from Tamil Nadu has spoken of desalination. In Saudi Arabia, they are using nuclear energy for desalinating sea water. We must find out what is the way which is possible by which we can produce pure water from sea water. Large portions of Tamil Nadu are arid especially if we go north of Madras, the North Arcot and all these districts. Where will they get ground water? There is already a plant in Tamil Nadu where they are producing drinking water by reverse osmoses process. When Mr. Chidambaram was the Finance Minister, he had sanctioned that. Another one has come in Chennai itself.... (*Interruptions*) I am no admirer of Chidambaram. I am just mentioning a historical fact. ... (*Interruptions*)

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Sir, the other thing that is to be considered is how we can produce pure water in this country. Ultimately, we have to shift from ground water and go into surface water. We have to purify it by any means including sea water. The Ministry has not formulated any scheme for going into it in a big way. Even today, Sir, villagers in our country drink water from the ponds. Practically they are drinking poison. We are forcing people to drink poisoned water even after 67 years of Independence. We should seriously think of it. I do not understand it. I have full sympathy with the helpless Minister. He finds his hands tied and his budget halved. What will he do with this budget? The way they have cut the Budget, it is a matter of shame. They have cut money like anything in this country for drinking water. Only Rs. 2200 crore has been allocated for drinking water. There is a cut of around Rs. 9000 crore. So, what will he do?

Now, I come to sanitation problem. It was discussed. Mr. Naidu was replying in the morning that the open defecation is a big problem in this country. यह जरूरी बात है। देश में एक ही आदमी, एक ही नेता ने इस बारे में आवाज उठायी थी और वह थे महात्मा गांधी। महात्मा गांधी जी बराबर अपना लेबेटरी खुद साफ करते थे। वे लोगों से कहते थे कि ओपन डेफिकेशन भी हो और उस पर मिट्टी डाली जाये। इसका मतलब है कि गांधी जी इतने साल पहले समझ गये थे कि अगर इसे हम दूर नहीं करेंगे, तो देश का सत्यानाश हो जायेगा। ड्रिंकिंग वाटर का डेफिकेशन के साथ कनेक्शन है। If you leave night soil on the ground that will leach to the sub-soil water and your own drinking water will be affected. Now, the Prime Minister has launched the Swachh Bharat Abhiyan. Of course, it is nothing new. There was a total sanitation campaign. Before that there was the Nirmal Bharat Abhiyan. The villages were being declared *nirmal grams* even at that time. What Mr. Modi has done is that being the Prime Minister he has given a big fillip and it is a good thing. I see on the television everyday one advertisement by Vidya Balan. Vidya Balan is looking at a newly married wife who is wearing a *ghunghat*. वह लोगों को बोलती हैं कि आप घूंघट हटाइये, तो उससे कहा जाता है कि हमारे यहां यह नहीं चलता। उसके बाद विद्या बालन पूछती हैं कि आप घूंघट नहीं उठाने देना चाहते, लेकिन क्या आपके घर में शौचालय है? वे कहते हैं कि

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नहीं, हम तो मैदान में जाते हैं। उसके बाद विद्या बालन बोलती है कि आप घूंघट नहीं उठाने देते, लेकिन अपनी बहू को शौच के लिए मैदान में भेजते हैं। आप अभी शौचालय बनाइये। यह एडवर्टाइजमेंट अच्छी है, लेकिन कुछ काम नहीं हो रहा है। जैसा मैंने कहा कि 2,600 करोड़ रुपये देकर क्या स्वच्छ भारत अभियान हो पायेगा? हमने यह भी कहा था कि हमने बहुत सारे निर्मल ग्राम देखे हैं। वहां एक बहुत बड़ा कंक्रीट का स्लैब दिया जाता है और कहा जाता है कि इसके ऊपर एक घर बनाओ, तो टायलेट बन जायेगा। लेकिन पानी का प्रोविजन नहीं होगा, तो यह गंदा हो जायेगा। मैंने आज सुबह सजैस्ट किया कि आप लोग बायो टायलेट चालू कीजिए, जहां हम बैक्टीरिया फिकल मैटर को डिजाइव कर सकते हैं। अगर आप पानी नहीं देंगे तो कुछ दिन बाद नया शौचालय खराब हो जायेगा। वहां लोग नहीं जायेंगे और शौच के लिए बाहर मैदान में जायेंगे। यह बहुत जरूरी है। हम लोग अच्छे घर में रहते हैं। एमपी क्वार्टर में अच्छा टायलेट है, लेकिन हमारे देश में मां-बहन को बाहर जाना पड़ता है। वे लोग शाम को जब अंधेरा होता है, तभी जा सकती हैं। यह हमारे लिए शर्म की बात है। मैं सपोर्ट करता हूं कि वर्ष 2019 तक we should stop open defecation. लेकिन इसके लिए पैसा और टेक्नोलाजी चाहिए।

We have to think about the technology that is available through which we can have clean toilets. I had suggested bio-toilets. There are many varieties of toilets that DRDO designed. डीआरडीओ ने टायलेट डिजाइन किया जो सियाचीन ग्लेशियर में यूज किया जाएगा। मेरा कहना है कि क्यों नहीं डीआरडीओ का मॉडल सारे देश में अपनाया जा सकता? आप 4000 रुपए देंगे जबकि एक बायो टायलेट बनाने में कम से कम 20,000- 25,000 रुपए लगते हैं। आप कुछ इंतजाम कीजिए। मैं चौधरी बीरेन्द्र सिंह जी से कहना चाहता हूं आप जाट नेता के परिवार से हैं, किसानों के लीडर है, जाटों के लीडर हैं। सर छोटू राम बहुत बड़े नेता थे, आप कुछ करके दिखाइए, सर छोटू राम जैसा साहस दिखाइए और इस मिनिस्ट्री के लिए और बजट लाइए। आप केवल इसी बात पर जोर दे रहे हैं कि लैंड बिल लाएंगे और बड़े लोगों को जमीन दे देंगे। यह आपका काम नहीं है। लोगों को स्वच्छ पानी दीजिए, स्वच्छ भारत दीजिए।

मैं इन्हीं शब्दों के साथ अपनी बात समाप्त करता हूं और इसका विरोध करता हूं।

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***SHRI NISHIKANT DUBEY (GODDA):** The Prime Minister, Shri Narendra Modi exhorted people to fulfill Mahatma Gandhi's version of Clean India. Launching the Swachh Bharat Abhiyan at Rajpath in New Delhi, The Prime Minister paid Homage to two great sons of Mother India, Mahatma Gandhi and former Prime Minister Lal Bahadur Shastri, on their birth anniversary. He recalled how the nation's farmers had responded to Shri Shastri's call of "Jai Jawan, Jai Kisan", and made India self-sufficient in food security. He said that out of Gandhiji's two dreams - Quit India, and Clean India, the people had helped to ensure that the first became a reality. However, the second dream - Clean India - still remained unfulfilled. The Prime Minister said it was our social responsibility as citizens of India to help fulfill Gandhiji's vision of Clean India, by his 150th birth anniversary in 2019. The Prime Minister, Shri Narendra Modi exhorted people to fulfill Mahatma Gandhi's vision of Clean India. Launching the Swachh Bharat Abhiyaan at Rajpath in New Delhi, the Prime Minister paid homage to two great sons of Mother India, Mahatma Gandhi and former Prime Minister Lal Bahadur Shastri, on their birth anniversary. The Prime Minister, Shri Narendra Modi, today exhorted people to fulfil Mahatma Gandhi's vision of Clean India. Launching the Swachh Bharat Abhiyaan at Rajpath in New Delhi, the Prime Minister paid homage to two great sons of Mother India, Mahatma Gandhi and former Prime Minister Lal Bahadur Shastri, on their birth anniversary.

With a landmass of 3.29 million square kilometres and a population of just over a billion, India is a mosaic at pluralistic diversity. Endowed with enormous natural resources, it also has the second largest pool of technical and scientific personnel in the world. The Indian economy has grown steadily, and economic liberalisation has unleashed the vast potential of the private sector, which today accounts for nearly 75 per cent of GDP. Human development has improved significantly, by nearly 26 per cent in the '80s and by another 24 per cent during

* Speech was laid on the Table.

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the '90s. However, significant HDI disparities exist between various states and between rural and urban India.

In the five decades since independence, India has witnessed phenomenal development of water resources and self sufficiency in food grains, rapid expansion in the urban, energy and industrial sectors, and drinking water infrastructure for about 85 per cent of India's urban and rural population. However, this achievement has been at the cost of ground water depletion, water logging, water quality degradation and pollution and increasing salinity levels affecting large areas. Sectoral demands for water are growing rapidly in line with urbanisation (estimates suggest that by 2025, more than 50 per cent of the country's population will live in cities and town), population increases, rising incomes and industrial growth, and urban India is fast emerging as centres of demand growth. As a result, per capita water availability has been falling. Water supply and sanitation were added to the national agenda during the first five-year planning period (1951-1956), and increasing investments have been made in subsequent plans. A new National Water Policy was adopted in 2002, according primacy to drinking water, as in the earlier policy. Some states such as Karnataka, Madhya Pradesh, Orissa, Rajasthan and Tamil Nadu have already drafted state policies based on the new national policy. The primary responsibility for providing drinking water and sanitation facilities in the country rests with the State Governments, and, more specifically, the local bodies in the urban areas. The Centre allocates funds and also ensures that funds are provided in State budgets, and progressively larger allocations have been made for water supply and sanitation in the various Five Year Plans. National policy guiding India's approach to water supply and sanitation in Eighth, Ninth and now the Tenth Plan broadly follow the guiding principles of the New Delhi declaration, adopted by the United Nations General Assembly in December 1990. While the nodal agencies for rural and urban water supply and sanitation are the Rajiv Gandhi National Drinking Water Mission and the Minister of Urban Development and Poverty

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Alleviation respectively, a variety of other institutions play direct and indirect roles. These include various ministries and departments, financial institutions, external support agencies, NGOs, and the private sector.

The agriculture sector accounts for between 90 to 95 per cent of surface and ground water in India, while industry and the domestic sector account for the remaining. Wide regional disparities in water availability also exist. Between 69 to 74 per cent of India's rural population take their drinking water from protected sources, leaving an unserved population of 26 to 31 per cent. Between 91 to 93 per cent of India's urban population take their drinking water from protected sources, leaving an unserved population of between seven to nine per cent. Water quality problems include Fluoride (66 million people across 17 states are estimated to be at risk), excess Arsenic in ground water (nearly 13.8 million people in 75 blocks are reported at risk), varying iron levels, presence of nitrates and heavy metals, bacteriological contamination and salinity.

Analysis of sanitation coverage data from various sources shows that despite the acceleration of coverage under the Eighth Plan, only between 18 to 19 per cent of all urban rural households have a toilet. However, there has been increase in coverage, from around 10 per cent in 1990. At the same time, between 75 to 81 per cent of all urban 9 households in India have toilets, an increase from the 1990 figures of around 64 per cent. As in the case of water supply, disparities across states exist. On the urban front, while access to household toilets in urban India is relatively high, sanitation beyond home toilets is a different story. Out of 300 Class-1 cities, about 70 have partial sewerage systems and sewage treatment facilities. Of the waste water generated in the metropolitan cities, barely 30 per cent is treated before disposal. Thus, untreated water finds its way into water systems such as rivers, lakes, ground water and coastal waters, causing serious water pollution. There has also been a significant increase in MSW generation in India in the last few decades. This is largely because of rapid population growth and economic development in the country, and solid waste management has

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become a major environmental issue in India. At the same time, several important measures are being taken to deal with the above issues. On the water resources management front, the National Water Policy, 2002 recognises the need for well-developed information systems at the national and state levels, places strong emphasis on non-conventional methods for utilization such as inter-basin transfers, artificial recharge, desalination of brackish or sea water, as well as traditional water conservation practices such as rainwater harvesting, etc to increase utilisable water resources. It also advocates watershed management through extensive soil conservation, catchment area treatment, preservation of forests and increasing forest cover and the construction of check dams.

The policy also recognises the potential need to reorganise and reorient institutional arrangements for the sector and emphasises the need to maintain existing infrastructure. Under the NRAP, certain stretches of major rivers with high or intermediate levels of pollution have been identified by the Central Pollution Control Board, and action is underway to reduce the pollution load. Many other similar measures are underway. In line with the 73rd Constitutional Amendment and increasing recognition that centralised, government controlled, and supply driven approaches need to be changed to more decentralised, people centric and demand responsive approaches has led to the revamping of the ARWSP, and the inception of the Sector Reforms programme. This major paradigm shift in thinking and policy, launched in 1999, incorporates the principles of (a) adoption of demand responsive approaches based on empowerment, to ensure full participation in decision making, control and management by communities, (b) shifting the role of governments from direct service delivery to that of planning, policy formulation, monitoring and evaluation, and partial financial support, and (c) partial capital cost sharing, in either cash or kind or both, and 100 per cent responsibility of O & M by users. Sector Reforms are currently being undertaken in 67 districts across the country, and is likely to increase to 75 soon. Likewise, keeping in view the relatively poor sanitation

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coverage and the past experiences of the central government, the RCRSP that came into being from 1st April 1999 advocates shift from a high subsidy to a low subsidy regime, advocates in greater household involvement and demand responsiveness, provides for the promotion of a range of toilet options to promote increased affordability, has strong emphasis on IEC and social marketing, provides for stronger back up systems such as trained masons and building materials through rural sanitary marts and production centres and includes a thrust on school sanitation as an entry point for encouraging wider acceptance of sanitation by rural masses. The TSC also provides assistance for construction of individual household toilets, sanitary complexes for women, school sanitation, construction of drains and garbage pits and alternative delivery systems such as rural sanitary marts. The TSC is being carried out in 29 states/UTs.

In addition, recognising that water and sanitation in schools are critical to the formation of proper attitudes and habits for hygiene, sanitation and safe water use and that schools are powerful channels for communicating hygiene messages to households and communities, school sanitation programmes are being given high priority in the Tenth Plan. Likewise, important measures are being undertaken to enhance HRD, to mitigate water quality problems, and to raise awareness levels and improve hygiene behavior. The currently on-going reform processes in the RWSS sector are important policy steps in the right direction. These should be sustained, and where necessary, augmented by more reform measures. It is also important to continue to build the capacities of states to better appreciate and better implement the reform programmes and the devolution of powers, including financial to PRIs in line with the 73rd Constitutional Amendment. While the importance of and need for intersectoral collaboration has already been stressed upon in earlier sections, it is important to reiterate the need for RWSS agencies to operate hand-in-hand with their health and education counterparts to jointly monitor indicators of RWSS, health, education, poverty, and equity in order to make significant headway in the respective sectors. With

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the new policy agendas in these sectors, such intersectoral collaboration is now possible, more than ever before. Terminology such as NC, PC and FC need to be re-examined and redefined to take into account the issues discussed in earlier sections as also the rapid demographics changes that we are witnessing. Use of other 'norms' such as poverty line' also needs to be seriously re-examined. These are more often than not rather flawed, one sided, and do not reflect reality. There needs to be a rethinking of poverty norms based on access to and control of resources. The high degrees of systemic and non-economic inequities that exist in India present a problem to widespread and sharing of benefits from many changes that the current approaches may bring. Careful consideration and incorporating these concerns into planning must be done to ensure equitable distribution of benefits. Considering the increasing importance of water quality, there is a need to invest in modernising the network of government water testing laboratories at all levels and by providing additional support in terms of training and capacity building in order to establish an effective water quality surveillance network.

Along with the reforms agenda, it is important to start developing and using frameworks for minimum standards and benchmarking for all levels of RWSS work. As in the case of RWSS, the UWSS sector has begun to take important measures towards sectoral reforms. These need to be strengthened and sustained so that ULBs become efficient and viable entities and in turn are able to offer better levels of services. In addition to the transfer of powers to ULBs under the 74th Constitutional Amendment, there is a need to undertake substantial training of personnel to implement and sustain reform agendas. There is an urgent need for a comprehensive, reliable, cross-sectoral, continually updated system for collection and analysis of water supply and sanitation metadata, including on financial information.

The twelfth Plan document identifies the key issues facing the sector. The main ones are deteriorating source sustainability resulting from over-extraction of ground water in large part due to irrigation demand for agriculture, water quality

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problems including arsenic and fluoride contamination and bacteriological contamination due to lack of sanitation which kills hundreds of children every day from diarrhea, and poor operation and maintenance including neglect of replacement and expansion resulting in rapid deterioration in the quality of water services. The other major challenges are related to inter-sector coordination, continuous professional support to GPs/ communities and emerging climate change challenge.

One of the most critical challenges that face rural villages is to secure an adequate source of water in terms of quantity and quality. Since 1947, with increasing growth of the population the per capita water availability has fallen from over 5,000 m³/year to about 1,700 m³/year. This is due to massive over-exploitation of ground water mostly to meet irrigation demand and increasing scarcity in drinking water during summer months. The status of ground water development is more than 100% in the States of Delhi, Haryana, Punjab and Rajasthan. More than 15% of the total blocks in the States of Andhra Pradesh, Delhi, Gujarat, Haryana, Karnataka, Punjab, Rajasthan and Tamil Nadu are over-exploited or critical in terms of ground water development. Due to deeper drilling of aquifers, drinking water sources are increasingly becoming contaminated with natural contaminants like fluoride, arsenic and salinity.

In terms of water resources regulation, critical issues facing the sector concern inter-sectoral distribution, bulk water tariffs and water resource management. In particular, ensuring that drinking water receives priority especially during scarcity and drought is a challenge because irrigation demand dominates water demand. The current distribution of water resources in the country is about 86% for agriculture, 6 percent for industries and 8 percent for domestic uses. With increasing industrialization the share of industry is set to rise. The comparable share of domestic water use will also rise with increasing urbanization and demands of rural households for urban levels of amenities and services.

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There is lack of a holistic approach to water resources management with communities taking the lead in preparing their own water balance to ensure that they manage their available surface water, ground water and rain water resources and competing demands for drinking water, irrigation and industry. The Planning Commission in its Mid-Term Appraisal of the 12th Plan progress and the 14th Finance Commission Report recommend establishment of independent water resources regulatory bodies at state level. The 14th Finance Commission has earmarked a condition grant to states for this purpose.

As indicated earlier, as of 1/4/2014 about 9% of habitations remain that face water quality issues due to chemical contamination. Out of the 1,44,064 remaining quality-affected habitations, arsenic contamination is reported in 6,548 habitations of 8 States, fluoride contamination in 26,131 habitations of 19 States, salinity, both in inland and coastal areas, in 28,398 habitations of 15 States, iron contamination in 79,955 habitations of 21 States and nitrate contamination is reported in 3,032 habitations of 12 States. These contaminations are either natural or associated with over-exploitation of ground water.

Many more sources report bacteriological contamination, especially during rainy season due to poor sanitation, poor O&M and hygiene leading to water borne diseases impacting on maternal and child morbidity and mortality. The main issues in dealing with water quality are related to : weak legislation and enforcement of water quality standards and testing protocols, exploitation of sources contaminated due to deteriorating ground water levels, poor Operation & Maintenance, weak provider accountability with respect to quality of water provided and lack of awareness amongst rural citizens about the importance of safe water and poor environmental and domestic hygiene.

Another major challenge is to move from a project mode which focuses on creating infrastructure, to a programme mode which focuses on providing, improving and sustaining high standards of drinking water supply services. Decentralization puts planning, implementation, operation and maintenance in the

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hands of beneficiaries. This creates ownership and commitment to action. It has been the goal of successive rural water reform programmes in India since 1999. The Sector Reform Programme (1999-2002) and Swajaldhara (2002-2008) have promoted a bottom up, "demand responsive" community based approach that has now been mainstreamed in the National Rural Drinking Water Programme (2009).

The PHEDs have been concerned with physical progress and financial disbursement, not longer term sustainability. There has been poor interaction with communities to involve them in planning, implementation and managing their own schemes. As a result, the dominant approach to service delivery has remained supply driven and characterized by large investments in schemes and works, followed by deterioration of the infrastructure and long periods with low levels of service while communities wait for the government to rebuild the schemes.

It is clear that local governments and communities cannot succeed on their own. They need to be given clear-cut roles and responsibilities. These include Panchayat Raj institutions, line departments, training institutions, and the local private sector and NGOs. Before the NRDWP Support fund was created there was no provision for regular funding of Support activities under the main programme. It is now possible to take up capacity building programmes on redefining roles and responsibilities using these funds.

Government of India has established many flagship development programmes to improve rural health and livelihoods and provide sustainable infrastructure. These include MNREGS, Watershed Development Programmes, BRGF, NRHM, ICDS, TCS, SSA and NRLM. However, there are multiple institutions involved, varying 'rules of the game' and replication of projects which overwhelm village communities. There is an urgent need for convergence towards common objectives.

The rural water sector has suffered so far from a lack of continuous institutionalized support and a programme for strengthening professional capacity. By focusing on a project mode of delivery, capacity building in rural water has

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been directed at infrastructure planning and implementation. State Governments have generally adopted a top down approach to identify 'shelves' of schemes and works for financing, based loosely on priorities for uncovered habitations and quality affected areas. But while many GPs and VWSCs have had facilities handed over to them, they have mostly lacked the financial and technical skills to independently manage and operate their new sources and systems. In addition, they have lacked the knowledge and experience to contract these skills. More recently, progress is being made through the establishment of Water and Sanitation Support Organisations, District Water and Sanitation Missions and Block Resource Centres.

Perhaps the most important lesson over the past twenty years of rural water supply is that local government and communities should not be abandoned once project infrastructure has been built. They need continuous support including training, technical support, access to professional services and financing to supplement their own resources.

The 2009 Conference of the Parties to the United Nations Framework Convention on Climate Change meeting in Copenhagen, and the latest Intergovernmental Panel on Climate Change (IPCC) Report (2007), has confirmed the consensus amongst scientists and policy makers that human-induced global climate change is now occurring. The Copenhagen meeting also confirmed the need for action to mitigate and adapt to climate change. India has recently signed the Copenhagen accord, agreeing to work with other nations to address the issues and threats posed by climate change. The major threats from climate change are rising temperatures, increased droughts, increased flooding, long-term wastage of the region's snow and ice stores, saline intrusion from rising sea levels, and a more variable monsoon with unpredictable intermittent breaks in the monsoon.

Among all the problems faced by the entire country, one of the key issues is the lack of adequate drinking water in this country. I represent the Santhal Parganas region of Jharkhand, which is an extremely backward and Naxalism

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affected region of this country, and among all the problems that the tribals and backward people of the region face, the lack of proper drinking water is a HUGE issue. The truth is that after every one year of rainfall in the region, two years of drought follow! There is very little infrastructure for potable drinking water and the constant lack of proper programs and implementation has meant that this problem has only deepened. It is not only an issue of the 15 million populations of the six districts of the Santhal Parganas - but also the 50 million pilgrims that visit the extremely revered Dwadash Jyotirling and Shaktipeeth at Deogarh every year. It is these 65 million people who face huge problem of drinking water in the region.

May I thus request you to undertake an urgent review of this issue. As part of this exercise, you may also seek details from the Jharkhand State Government of Rs 14,000 crore GANGA GRID in the Santhal Parganas region, which involves sourcing Ganga water from Sahebganj and supplying it to the region, an exercise that ends this problem in the region. Among rural areas of bigger states, Uttar Pradesh had the highest (97.1 percent) and Jharkhand, the lowest (70.3 percent) proportion of households having sufficient drinking water. Similarly among urban areas of bigger states, Uttar Pradesh had the highest (96.6 percent) and Madhya Pradesh, the lowest (76.2 percent) proportion of households having sufficient drinking water.

During 2012 a person in rural India who had to go outside the premises for fetching drinking water had to spend, on an average, 20 minutes in a day for this purpose. Similarly at all India level a typical urban household member, on an average, took 15 minutes to fetch drinking water from outside the premises. Among the bigger states, if one considers rural areas only, Jharkhand was the State with the highest (40 minutes) and Assam, the lowest (10 minutes) average time a person spent in fetching drinking water. Similarly among urban areas of bigger states, Jharkhand exhibited the highest (40 minutes) and Delhi, the lowest (6 minutes) average whose members had to go outside the premises to fetch drinking

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water not only required to travel a little bit (and spend time) to reach the respective source of drinking water and return from it but also had to wait for some time in a queue before they got the opportunity of collecting drinking water from the source. Therefore for a typical household, the average waiting time (in minutes) in a day spent by its members at the principal source of drinking water can be thought of as an important indicator associated with drinking water facilities.

In collecting information on bathroom facilities available to the members of the household, two categories of bathroom facilities were distinguished for the households that had bathroom facilities, viz., attached bathroom detached bathroom. A bathing place which does not satisfy the criteria distinguishing a room was not considered as a bathroom. If the dwelling unit had one or more bathrooms attached to the dwelling unit (i.e., with direct access from its rooms, veranda or corridor), it was considered to have an attached bathroom. On the other hand, if the households had a bathroom within the premises but not attached to the dwelling units, they were considered to have a detached bathroom.

One of the important indicators is the availability/non-availability of bathroom facility. Various data shows the number per 1000 households without any bathroom facility during 2012. The table shows that 62.3 percent and 16.7 percent of households in rural India and urban India respectively did not have any bathroom facility. Among rural areas of bigger states, Jharkhand had the highest (89.4 percent) and Kerala, the lowest (9.7 percent) proportion of households without any bathroom. This situation is relatively better in urban areas. Among all bigger states in urban areas, Bihar had the highest (39.0 percent) and Uttarakhand, the lowest (2.4 percent) proportion of households without any bathroom.

Participatory Integrated Water Resource Management at village, district and State levels including Conjunctive Use of rainwater, groundwater and surface water and provision of Bulk Water Supply as needed. Water security planning and

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implementation by ensuring cost-effective, optimal scheme design to reduce O&M requirements is required. Water Source Sustainability measures including Sustainability Plans implemented at block, watershed and village level including Water Harvesting and Groundwater Recharge measures need to be adopted.

Source Protection with Water Safety Plan be implemented at village level to prevent contamination before it happens. Monitoring, Surveillance and Testing through Water Quality Testing including field test kits and district and sub-divisional water quality testing laboratories be established. Treatment of water from contaminated sources with cost-effective, appropriate technologies, safe distribution and household hygiene be explored. Legal, Institutional and Regulatory measures be adopted to make water quality standards mandatory and enforceable in a phased manner.

Operation and Maintenance measures implemented at village level to ensure skills and finance for operation and maintenance, replacement, expansion and modernisation. Incentivise States to take measures for decentralising functions, funds, functionaries using a Management Devolution Index. Focus on metering, bulk and individual, to reduce unaccounted for Water and Service agreements for handpump mechanics and piped water supply operators.

Institutional Roles and Responsibilities to support water security Planning and implementation (source sustainability, water quality and O&M). Convergence of different development programmes. Result Based Financing of drinking water security plans and Oversight and Regulation including value for money and monitoring of progress and performance. Further training to capacitate new roles and responsibilities and technical support is needed. Housing is a basic requirement of human well-being. Along with the requirement of shelter, other facilities in the micro environment of housing such as type of dwelling unit, drinking water, sanitation, hygiene, etc. form vital components of overall quality of life of the population. The objective of the survey on 'Drinking water, Sanitation, Hygiene and Housing condition' was to collect information on the

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different aspects of living conditions necessary for decent and healthy living of the household members and develop suitable indicators.

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***श्री दइन मिश्रा (श्रावस्ती):** देश के प्राकृतिक संसाधनों पर लगातार गहराते संकट को मुख्य रूप से तीन हिस्सों जल, जंगल और जमीन में बांटकर देखा जाता है। इनमें जीवन के लिए अति ही आवश्यक जल पर आया संकट सर्वविदित है। कहा तो यहां तक जाता है कि दुनिया में अगला विश्वयुद्ध जल को लेकर ही होगा। इसकी बानगी देश के अलग-अलग हिस्सों में हम जब-तब देखते भी रहते हैं। कहीं जल को लेकर हाहाकार मचता है तो कहीं जल लेने की लड़ाई में हत्याएं तक हो जाती हैं। लेकिन इन सबके बावजूद देश में जल को लेकर पर्याप्त जागरूकता नहीं देखी जा रही है। ऐसे में जल के प्रति हमारी उदासीनता इस संकट को भयावह बनाने में ही योगदान कर रही है। उल्टे कई हलकों में जल पर कब्जे को लेकर सतत चेतना के स्तर पर प्रयास होते रहते हैं।

व्यावसायीकरण के दौर में बुरी नजर इस प्राकृतिक संसाधन पर भी है। शहरी इलाकों में इसका व्यवसाय शुरू हो चुका है। नदियों पर कब्जे के प्रयास पूरे मनोयोग से व्यावसायिक प्रतिष्ठानों द्वारा चल रहे हैं। जल पर अधिकाधिक कब्जे की होड़ का ही परिणाम है कि संसाधन लोगों की पहुंच से दूर होता जा रहा है। शुद्ध पेयजल शायद ही आम लोगों के लिए बचा है। उस पर भूमि के अंदर के गिरते जलस्तर और उसमें जहरीले तत्वों के सम्मिश्रण से हो रहा प्रदूषण रही-सही कसर को भी पूरा कर रहा है।

वर्तमान में देश में भूजल स्तर की स्थिति बहुत ही भयावह हो चुकी है। कहीं इसमें भारी गिरावट है तो कई राज्यों में इसमें आर्सेनिक और फ्लोराइड जैसे खतरनाक तत्वों की मात्रा बढ़ती जा रही है। केन्द्रीय भूमि जल बोर्ड और अन्य संगठनों की रिपोर्टों के अनुसार, उत्तर भारत में बिहार, उत्तर प्रदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में इसमें काफी गिरावट देखी जा रही है। उधर पंजाब, हरियाणा को देखें तो हरित क्रांति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मात्रा में सिंचाई वाली किस्मों का चलन हुआ। इसमें बड़ी मात्रा में बोरवेल द्वारा गहराई से पानी से दोहन हुआ। इसका परिणाम है कि इन राज्यों में भूजल का स्तर काफी नीचे चला गया है या कई स्थानों पर खत्म ही हो गया है। दक्षिण की चट्टानी जमीन के अंदर तो जल उपलब्धता का और बुरा हाल है।

हाल ही में रिपोर्ट आई है की दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर प्रदेश की शान कहे जाने वाले ग्रेटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी है। इन मौतों की वजह है कैंसर। जहरीले पानी की वजह से गांव के गांव कैंसर की कब्रगाह में तब्दील हो रहे हैं। जहरीले पानी से सबसे ज्यादा त्वचा की बीमारियां हो रही हैं। लिवर और आंत का कैंसर हो रहा है। पेट की और भी कई बीमारियां हो रही हैं।

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गंगा किनारे बसे कानपुर से लेकर बनारस, आरा, भोजपुर, पटना, मुंगेर, फरुखा और पश्चिम बंगाल तक के कई शहरों में गंगा के दोनों तटों पर बसी आबादी में आर्सेनिक से जुड़ी बीमारियां बढ़ रही हैं। उत्तर प्रदेश के बलरामपुर, श्रावस्ती, बहराईच, चन्दौली, गाज़ीपुर, गोस्वपुर, बस्ती, सिदार्थनगर, संत कबीर नगर, उन्नाव, बरेली और मुरादाबाद जिलों में पानी में आर्सेनिक की मात्रा खतरे के निशान को पार कर गई है जबकि रायबरेली, मिर्ज़ापुर, बिजनौर, मेरठ, संत रविदास नगर, सहारनपुर और गोंडा में भी पानी में आर्सेनिक की मात्रा बढ़ रही है। पश्चिमी यूपी में हिंडन की सहायक नदियां काली और कृष्णा के किनारे बसे गांवों में कैंसर का कहर है। इस पानी को पीने से एनीमिया, मुंह में जलन, लकवा, याददाश्त की कमी, लिवर और फेफड़ों का कैंसर जैसी गंभीर बीमारियां हो रही हैं। उत्तर प्रदेश में कुल सात हजार से ज्यादा बस्तियों में पानी पीने के लायक नहीं है। कहीं पेयजल में फ्लोराइड है तो कहीं नाइट्रेट की मात्रा ज्यादा है। राज्य में कुल 1 लाख 27 हजार बस्तियों में से 26 जिलों की 7 हजार से ज्यादा बस्तियों में 11569 जल स्रोतों में फ्लोराइड की मात्रा जरूरत से ज्यादा है।

हाल ही में हमने विश्व जल दिवस (22 मार्च) मनाया है, संयुक्त राष्ट्र सहस्राब्दी लक्ष्य घोषित किए जा रहे हैं, लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही है। उच्चतम न्यायालय ने भी शुद्ध पेयजल को जीवन के मौलिक अधिकार का विस्तृत आधार माना है पर दूषित पेयजल की वजह से मौत की ऐसी खबरें आने वाले गंभीर जल संकट के खतरे का संकेत दे रही है।

आर्सेनिक के जहर वाला पानी नमकीन हो जाता है। अगर आर्सेनिक मिले पानी को लम्बे समय तक पीया जाए तो इससे कई भयंकर बीमारियां होनी शुरू हो जाती है। पानी में घुलित आर्सेनिक कैंसर के कई रूप, त्वचा कैंसर और किडनी फेल होने जैसी बीमारियों का कारक है। आर्सेनिक के प्रभाव से गॉल ब्लैडर में कैंसर हो सकता है। आर्सेनिक और नाइट्रेट के कारण मनुष्य का इम्यून सिस्टम प्रभावित होता है। इससे समय से पहले वृद्धावस्था के लक्षण नजर आते हैं। इम्यून सिस्टम प्रभावित होने पर मस्तिष्क में कैंसर का खतरा बढ़ जाता है। आर्सेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता है। आर्सेनिक से प्रदूषित जल के सेवन से धमनियों से संबंधित बीमारियां होने और परिणामस्वरूप दिल का दौरा पड़ने और पक्षाघात के खतरे बढ़ जाते हैं। वैज्ञानिकों के अनुसार उन्होंने शरीर में आर्सेनिक के निरन्तर प्रवेश का मस्तिष्क से जुड़ी धमनियों में सिकुड़न और अलचीलेपन से प्रत्यक्ष संबंध पाया है। अमेरिकन हार्ट एसोसिएशन में छपी अनुसंधान रिपोर्ट में आर्सेनिक और कई जल अशुद्धियों को रक्तवाहिनियों से जुड़े रोगों का कारण बताया गया है।

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ऐसी भयावह स्थिति में एक खाई शहरी और ग्रामीण इलाकों के बीच, अमीर और गरीब के बीच बढ़ती जायेगी, जहां आने वाली नयी पीढ़ी आर्सेनिक के खतरों से पीड़ित होगी। संभवतः उनका बौद्धिक स्तर निम्न एवं शारीरिक और मानसिक विकलांगता उन्हें सक्षम और सुविधा सम्पन्न शहरी अमीर लोगों के मुकाबले आज के प्रतियोगी युग में पीछे रहने को मजबूर करेगी। शिक्षा, स्वास्थ्य एवं रोजगार की अंधी दौड़ में ऐसे लोग पिछड़ जायेंगे, जिससे आने वाले समय में सामाजिक सद्भाव का माहौल निश्चित रूप से बिगड़ सकता है।

मैं अपनी सरकार से मांग करता हूं कि गरीब एवं ग्रामीण जनता को स्वच्छ एवं आर्सेनिक आदि विषैले तत्वों से मुक्त पेयजल मुहैया कराने का एक व्यापक देशव्यापी कार्यक्रम तत्काल शुरू किया जाए जिसमें प्रत्येक ग्राम सभा में एक पानी की टंकी के द्वारा उन्नत तकनीक से स्वच्छ किया गया पेयजल उपलब्ध कराया जा सके तो जनता को भी काफी सुविधा रहेगी। हर घर में शौचालय के साथ-साथ हर गांव में स्वच्छ पेयजल की उपलब्धता सुनिश्चित कर हम देश को भविष्य के खतरे से बचाने में कामयाब हो सकें तो एक स्वस्थ, सुंदर और साक्षर भारत का हमारा सपना साकार हो सकेगा और हम अपने स्वच्छ भारत अभियान को सम्पूर्ण स्वच्छ भारत अभियान बनाकर और भी कारगर एवं प्रभावी बना सकेंगे।

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***SHRI SHIVKUMAR UDASI (HAVERI):** Provision of safe drinking water is one of the basic necessities of life. Rural drinking water supply is a State subject and it has been included in the Eleventh Schedule of the Constitution among the subjects that may be entrusted to Panchayats by the States. The Government of India's first major intervention in the rural drinking water sector, started in 1972-73, through the Accelerated Rural Water Supply Programme (ARWS). The goal of the Ministry is to provide every rural person with adequate safe water for drinking, cooking and other domestic needs on a sustainable basis.

While the Nirmal Bharat Abhiyan (NBA) has been successful to some extent, the fact that there are still a large number of rural households without access to safe sanitation facilities, which is an issue that needs to be tackled on water footing in a time bound manner, the Swachh Bharat Mission has been launched on 2nd October, 2014, which aims at attaining a 100% Open Defecation Free India by 2019. Swachh Bharat Mission removes that hindrance in the implementation of NBA by enabling the entire funding for assistance of Individual Household Latrine (IHHL) from the source besides enhancing the assistance. The reasons for huge unspent balances to the tune of Rs. 2105.36 crore in the States of Bihar, Karnataka, Maharashtra, Rajasthan, Uttar Pradesh and West Bengal combined together under NRDWP and Rs. 1504.38 crore together in the States of Andhra Pradesh, Bihar, Madhya Pradesh, Odisha, Tamil Nadu and Uttar Pradesh under Swachh Bharat Mission (Gramin) during the year 2013-14, the Ministry has stated the main reasons as : Slow progress due to change in Guidelines seeking convergence with MGNREGS for additional assistance, existence of working capital down to the District/Block/GP level in States, Lack of institutional structure.

It is pertinent to note that even after 60 years of implementing the programmes with different nomenclature and delivery mechanism, there is no uniformity with respect to figures on the coverage of providing drinking water to

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the rural populace. As per NSSO 69th Round Survey covering household conditions and amenities in India for the period of July 2012 to December 2012, 88.5% of the rural households had access to drinking water from protected sources. The Census 2011 figures however revealed that about 30.8% of rural households had access to piped drinking water from taps and 22.10% of rural population had drinking water sources at a distance of more than 500 meters from their homes. I suggest that an independent evaluation study may be carried out to determine the actual coverage of drinking water in the rural areas so that the planning process may be properly calibrated for taking corrective measures to cover the entire rural populace at the earliest.

While appreciating the steps being taken by the Ministry during the 12th Five Year Plan for providing piped water supply to the rural households, I urge that the Ministry should speed up the pace of implementation of the programmes to achieve the objectives in a minimum possible time. Being well aware that water is a State subject and NRDWP is a Scheme of Union Government which is meant to supplement the efforts of the State Governments, I suggest that Government should make indefatigable efforts to accelerate coverage of rural habitations by way of proper planning so that rural populace have access to clean and safe drinking water and the targets set for the 12th Five Year Plan are fully achieved. Though there is an absolute requirement for larger coverage of habitations for providing adequate drinking water, it also becomes imperative at the same time that the supply of water should be from the secured and safe sources to ensure that the water so supplied is free from pollutants and contaminants. Hence, I urge the Ministry to have close and effective coordination with the States for according high priority to ensure adequate and safe water availability to the habitations affected by poor quality water.

Contaminated water is a serious health hazards for the population residing in rural habitations and therefore I urge the Ministry that this alarming issue of water quality affected habitations should be given the due focus it requires. I also

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urge that proper planning should be made to ensure availability of clean potable drinking water through a special campaign in the areas which are affected by high level of arsenic and other contaminants leading to serious health hazards and efforts should also be made for purification of water from arsenic and other contaminants.

I also request that the Ministry should ensure timely commissioning of Community Water Purification Plants, explore the feasibilities of installing similar plants in all water quality affected habitations in the country and setting up a desalination plants to provide clean drinking water in coastal regions.

The practice of open defecation in India is due to combination of factors, the most prominent of them being the traditional behavioural pattern and lack of awareness of people about the associated health hazards. My considered view is that to bring about behavioural change in the rural population, media should be effectively used to communicate the message of adverse socio-hygienic impact of open defecation and also the benefits of sanitation with special emphasis on not only constructing the toilets but also to using them. For this purpose, Mass Media, Digital Media, Print Media (Hoardings, posters etc.) and documentary films, Melas, Ralies etc. apart from involving Self Help Groups (SHGs), Non-Governmental Organisation (NGOs) and PRIs could be effectively utilised.

I wish to express serious concern raised by social media over the drastic 66% reduction in budgetary allocation for the Ministry of 2015-16 so I urge the Ministry to approach NITI Aayog and the Finance Ministry to seek additional allocation, if it is to achieve the aim of providing piped water supply to at least 50% of rural households by 2017.

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***SHRI NALIN KUMAR KATEEL (DAKSHINA KANNADA):** It is a matter of great concern that a large number of people of the country are consuming contaminated water. As per some reports about 1600 people die every day from water borne diseases. People both in urban and rural areas are not getting safe water for drinking. A recent report of Union Ministry of Health and Family Welfare stated that the fluoride contain in the water has gone beyond permissible level in nearly 14,132 habitations in 19 states of the country. Thousands of people in various states including my state Karnataka are suffering from diseases such as skeletal fluorosis. Every other day there are reports of individuals or students in hostel and so on becoming terribly sick after consuming contaminated water. For example a water- borne disease like Jaundice is affecting large number of people, but it is neglected by the authorities to control and save the health of common people with proper preventive measures. Industries, Railways, Chemicals and Fertilizers etc. are practicing unsafe methods in their day-to-day activities and causing huge pollution to water resources of the country. The National Human Rights Commission has taken suo motu cognizance of a media report of Water in 14132 habitations are contains fluoride above permissible level and directed 27 state government to take steps to address the problem of fluorosis in drinking water and submit the report to the Commission in this regard.

There is sheer lack of coordination among various authorities and agencies leading to multiple pollutions of water. In order to tackle the problem there is a need to have a effective Central Regulatory Agency to design, control and coordinate national programmes for drinking water. Therefore I would like to urge the union government that there is an urgent need to take measures to save the life of our people by providing safe drinking water. There should be simultaneous Campaign for Clean Drinking Water and Clean India campaign in the country. There is also need for Digitization of water management to streamline

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the information on water consumption, leakage, demand and supply of it. Recent studies in International cognitive and neuro-sciences have established the fact that chronic low-level exposures to arsenic and fluoride can cause IQ deficiencies among children. Deadly effect of environmental arsenic water is that it can damage the organs of unborn child. It causes undernourishment in children and malnourishment in mothers. Therefore immediate effective measures should be taken to ensure that our children and women are consuming safe drinking water so that the future of our nation would be strong and strengthened forever.

Water is essential to fulfil the basic needs such as drinking and sanitation purpose. It is the most fundamental need for the survival of the human beings. Providing better access to safe drinking water and sanitation will help to reduce the problems like poverty, hunger, malnutrition, child mortality and gender inequality in the country. Keeping this in view, the United Nations has launched the international decade for action 'Water for life' from 2005-2015 with the objectives to promote efforts to fulfil the international commitments related to water issues. The specific target in this regard is to bring down the proportion of people who do not have access to safe drinking water and basic sanitation to half.

We are in last year (2015) of International Decade for action 'Water for Life'. However, the target is still not achieved in our country. The UPA Govt, under the Bharat Nirman flagship programme made a very significant progress from 2005-06 to 2011-12. About 55,100 uncovered, 3,31,604 partially covered and 81,962 quality affected habitations have been covered. But still there is a long way to go in this regard.

Due to various reasons like excessive use of fertilizers, insecticides, pesticides, industrial pollution, disposal of untreated or partially treated domestic sewage overexploitation of ground water are leading to contamination of drinking water sources. The availability of drinking water becomes problematic especially during summer seasons due to depleted ground water level. The NRDWP guidelines defines safe drinking water as the water in which chemical and

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bacteriological parameters falls within the prescribed limit under the Bureau of Indian Standards. It is very unfortunate that BIS parameters are not being maintained by even major packaged mineral water companies. There are instances that packaged drinking water bottles are contaminated and the water is unfit to consume.

Therefore I urge upon the union government to issue instructions that periodical review of the maintenance of the parameters of BIS for drinking water is conducted and ensure that people would get access to safe drinking water. It is the need of the hour to take measures for providing access to safe drinking water.

- The Govt should provide sufficient fund to improve the quality of water in all the equally affected habitations.
- Strengthen the water quality monitoring and surveillance including setting up of new/up gradation of water quality testing laboratories in all blocks of the country with adequate manpower and laboratory equipments.
- Installation of Water - ATM equipments in all the villages.

As per the provisions of the national water policy, the first priority is for drinking water while allocating the available water. However it is often seen that in surface water harvesting or water impounding projects, the requirements of drinking water are not given appropriate priority. Therefore, I would like to request the union govt. to conduct a comprehensive review of the national water policy to ensure that sufficient safe drinking water is allotted to all states particularly wherever interstate water disputes are there.

As per information provided by the ministry of drinking water and sanitation, for the year 2014-15, the target to provide safe drinking water is 20,000 quality affected habitations and 75000 habitations that are partially covered. However till 31st December 2014, the achievement is below 50% as far as the quality affected habitations are concerned. At this juncture, I would like to point out that the budget estimates for the drinking water (NRDWP) is only 2611 crores this year. It is very inadequate to provide access to drinking water to target of

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26,400 habitations. Therefore I request the union Govt to enhance the allocation to at least 10000 crore as drinking water is very essential for the survival of the human beings. As far as sanitation is concerned, India is lagging behind in sanitation coverage, open defecation, lack of personal and food hygiene, improper disposal of solid and liquid waste are causing many diseases in the country. It is the need of the hour to create adequate awareness among people about necessity of sanitation to safeguard the health. Keeping this in view, the central Govt. in the year, 1986 launched a nationwide programme for rural sanitation by our Late. Prime Minister Shri. Rajiv Gandhi ji, with the objective of improving the quality of life of the rural people and to provide privacy and dignity to women.

Now the NDA Govt has also launched Swachh Bharat mission with the similar objectives on 2nd October, 2014 and set targets to achieve the vision of Swachh Bharat including access to toilets to all by 2nd October, 2019. Major constraints to achieve the objective are lack of fund to provide financial support and lack of access to water. Therefore, the Govt should allocate more funds taking into account the supply of water and increasing cost of construction of toilets. Apart from this, sufficient number of Sewage Treatment Plants (STP) should be installed at appropriate places to ensure the proper management of solid waste and liquid waste.

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***SHRI PRALHAD JOSHI (DHARWAD):** Hon'ble Finance Minister announced the devolution of 42% share of the divisible pool of taxes to States. The total devolution to the states in 2015-16 will be Rs 5.26 lakh crore, as against Rs 3.48 lakh crore in 2014-15, representing an increase of Rs 1.78 lakh crore. The total devolution to states during the five year period up to 2019-20 will be 39.48 lakh crore. With more money and resources at discourse the State Governments can spend the money as per their needs and requirements.

As per the 7th schedule of the Indian Constitution Water and Sanitation are the items of the state list. Which means that state has the power to make laws and govern on these matters. Under this Karnataka state would get Rs 24,790 crore by way of Central devolution in 2015-16, a growth of 49.6 per cent compared to Rs 16,560 crore in 2014-15. However, the opposition has been complaining about how the cuts have taken place in the drinking water and Sanitation programs in the country.

Karnataka is the second most drought prone state after Rajasthan. In June 2014, the RDPR Minister of Karnataka had admitted that Karnataka requires a staggering Rs 52,000 crore to tide over its drinking water crisis. Of the 59,753 habitations in the state, 32,000 face a shortage. However, the State Government has not given enough fund for drinking water and sanitation. He further stated that we are completely dependent on borewells, which are either drying up or supply contaminated water. Despite all these figures, during 2013-14, total availability of central funds under this program was Rs. 1153.93 crores however, 225.12 crores were unspent. For the year 2014-15, as on 31 December 2014, total available funds were Rs. 472.45 crores which remained unspent.

Further, total target habitation under NRDWP which was to be covered was 10,381 however only 6,545 got covered. 3,836 habitations are yet to be covered under NRDWP by State Government. For the year 2013-14, the total available

* Speech was laid on the Table

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funds for SBM-G with the State of Karnataka were Rs. 229.31 crores but only Rs. 158.40 crores were spent. Rs. 70.91 crores were unspent. As on 31st December 2014, for the year 2014-15, Rs. 86.88 crores remained unspent.

As on 01 April 2014, there were 78,506 rural habitations affected with different chemical contaminations in rural drinking water sources, which include excess fluoride in 14,132 habitations in one or more drinking water sources. Rajasthan has the highest number of such habitations (7,670), affecting 48,84,613 people. Telangana has 1,174 such districts with 19,22,783 affected people. Karnataka has 1,122 such districts and Madhya Pradesh 1,055. Assam, Andhra Pradesh, Bihar, Chattisgarh, Maharashtra, Odisha, West Bengal and Uttar Pradesh too face the problem.

As on 1st April 2014, in Karnataka there are total 2,373 habitations which are using unfit drinking water. Total habitations affected by fluoride content in drinking water is 1122, by arsenic content is 12, by Iron content is 473, by Salinity is 308 and by Nitrate content is 458.

Where, High fluoride content in drinking water affects teeth and bones, Long-term exposure to arsenic in drinking water can cause cancer in the skin, lungs, bladder and kidney. Polluted drinking water has been affected the health of people especially in rural areas.

However people would be forced to drink contaminated water. As on 1st April 2014, there are 12,95,984 fully covered habitations i.e. those habitations where supply of drinking water is more than 40 litres per capita per day (ipcd) 3,31,422 partially covered habitations i.e. habitations where supply of drinking water is less than 40 ipcd.

Of the partially covered habitations there are 67,125 habitations (as on 01.04.2014) where the population are getting water less than 25% of the existing norm (i.e. 40 lpcd) which can be categorized having scarcity of drinking water.

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As 4,638 villages are facing acute shortage of drinking water and the State Government is expecting 24 of the 30 districts in the state will be facing severe drinking water scarcity in the coming months.

In my Dharwad Constituency, there is a lack of drinking water source in 9 villages. The drinking water is getting supplied through tanker.

Rural Water supply is a State Subject. Union Government provides financial assistance and technical assistance to the States to provide Drinking Water to the Rural Population in the country. Therefore, I urge the state governments to use the financial resources judiciously and improve the livelihood of the population.

As per the 12th five year plan, total sanitation campaign has increased the sanitation coverage from 22% in 2001 to 31% in 2011. The progress of roughly 1% every year for a decade is far from satisfactory.

As per 2011 census the percentage of households having access to telephones or televisions in rural India in 2011 exceeds the percentage of households having access to toilet facilities. In the decade of 2001-2011, the number of telephone users increased 3.8% to 54.3%. However, the toilet facilities increased from 21.9% to 30.7%.

A World Bank report in 2013 stated that with over 600 million people in India or 53 per cent of Indian households defecating in the open, absence of toilet or latrine is one of the important causes of malnutrition in India.

As per the WHO UNICEF Joint Monitory Programme (JMP) for water supply and sanitation estimated that in 2008 the reported usage of sanitation coverage of sanitation facilities was only 30.7% as compared to the total sanitation coverage figure of 57%.

The JMP also revealed that 58% of the world's population defecating in the open in 2008 was in our country.

In a study for the ministry of drinking water and sanitation, the centre for Media Studies(2010) found that the total incentive provided under total sanitation

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Program to individual household toilet construction was only Rs. 3000 which was a key factor explaining the poor quality of construction and unfinished toilets. We are aware that "Cleanliness is next to Godliness".

This Government taken the goal of sanitation very seriously. That is why on 2nd October 2014, on the birth anniversary of Mahatma Gandhi, Swachh Bharat Abhiyan was launched by the Prime Minister. This mission not only reflects the commitment of the Government but is inspiring the Aam Janta to participate and take forward the cleanliness mission.

Under this mission, the Government has planned to build 12 crore toilets in rural India until October 2019 which would require an investment of Rs. 1.96 crore over the next 5 years. The Government is committed towards making India "Open defecation free" by 2019 when we will celebrate 150th anniversary of Mahatma Gandhi.

According to the World Health Organization, an average of Rs. 6500 per person was lost in India due to lack of cleanliness and hygiene. Swachh Bharat would make a significant impact on public health and in safeguarding income of the poor, ultimately contributing to the national economy.

In addition, the incentive provided under SBA in rural parts is Rs. 15,000 to SCs, STs and Rs. 12,000 to others to keep them motivated to construct and utilize the toilets.

From decades together, we are hearing "Garibhi hatao" - Remove Poverty, but no significant change we could see. But our beloved Prime Minister Shri Narendra Modi ji has encouraged people with this innovative command "Swachh Bharat Abhiyan". You keep your surroundings clean and remove filthy 'gandgi hatao - swasthaya bachao' automatically Garibi Hatt Jayegi.

Water-borne diseases are infectious disease spread primarily through contaminated water. Though these diseases are spread either directly or through flies or filth, water is the chief medium for spread of these diseases and hence they are termed as water-borne diseases.

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About 70 per cent of India's water supply, is seriously polluted with sewage effluents. The UN reported that India's water quality is poor. It ranks 120th among the 122 nations in terms of quality of water available to its citizens. Delhi water supply is among the worst in many big cities of the developing world. The Central Pollution Control Board has found that the tap water in Delhi contains carcinogenic substances and the toxic quotient five times higher than the WHO standards. It is reported that out of the 1.42 million villages in India, 1,96,813 villages are affected by chemical contamination of water. Water-borne diseases are infectious diseases spread primarily through contaminated water. Though these diseases are spread either directly or through flies or filth, water is the chief medium for spread of these diseases and hence they are termed as water-borne diseases.

The World Health Organisation reported that out of the 10 million annual deaths in India, 7.8 lakh are due to lack of basic health care amenities like effective sewage system, safe drinking water supply, elementary sanitary facilities and hygienic conditions. Almost 90 per cent of diarrhoea cases are due to contaminated water. Out of 1.42 million villages in India, 1,96,813 are affected by chemical contamination of water.

A recent United Nations report says that more than three million people in the world die of water-related diseases due to contaminated water, which includes 1.2 million children. In India, over one lakh people die of water-borne diseases annually. It is reported that groundwater in one-third of India's 600 districts is not fit for drinking as the concentration of fluoride, iron, salinity and arsenic exceeds the tolerance levels.

The UPA government has committed to provide drinking water to all habitations by 2012 under the millennium development goals. But, it could reach its targeted goals.

So far water-related diseases have plagued many Indians. There is still concern for the availability of fresh and good quality drinking water to all Indians.

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If water supply, sanitation, hygiene and water resource management can be improved then at least 15 percent of diseases countrywide could be avoided.

India's huge and growing population is putting a severe strain on all of the country's natural resources. Most water sources are contaminated by sewage and agricultural runoff. India has made progress in the supply of safe water to its people, but gross disparity in coverage exists across the country. Although access to drinking water has improved, the World Bank estimates that 21% of communicable diseases in India are related to unsafe water. In India, diarrhea alone causes more than 1,600 deaths daily - Hygiene practices also continue to be a problem in India. Latrine usage is extremely poor in rural areas of the country; only 14% of the rural population has access to a latrine.

Forty five per cent of India's children are stunted and 600,000 children under five die each year, largely because of inadequate water supply and poor sanitation, read a report by UNICEF and Food and Agriculture Organisation (FAO). The report, *Water in India: Situation and Prospects*, is the first cross-sectoral assessment of the state of water resources in the country.

It is estimated that around 37.7 million Indians are affected by water-borne diseases annually, 1.5 million children are estimated to die of diarrhoea alone, and 73 million working days are lost due to water-borne diseases each year. In 2002, unsafe water and poor sanitation contributed 7.5 per cent of total deaths and 9.4 per cent of total disability-adjusted life years in India, according to a 2008 WHO study.

Rural poverty is higher in India than in most parts of Africa, but children in the country are shorter and more underweight because their bodies use up all energy to fight frequent infections because of waterborne disease, lowering their strength and growth," said Aidan Cronin, Child's Environment Programme, UNICEF.

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67 per cent of Indian households do not treat their drinking water. Likewise, in urban areas water supply pipelines and open drainage channels running side by side put the safety of drinking water at stake.

As PM Modi ji said "It takes time to change an established mindset. It is a difficult task but we have 5 years. Sanitation should not be seen as a political tool but should only be connected with patriotism and commitment to public health".

However, I would like to make some suggestions as well to the Government. The home of 18% of world's population but has only 4% of the world's fresh water resources. Therefore it is important that we plan, develop and manage water resources through a common integrated perspective taking the regional, state and national context in consideration.

In the last decade, per capita average annual water availability has been reduced by 15%, from 1,816 cubic meter in the year 2001 to 1,545 cubic meter in 2011. It is projected that by 2025, India's annual per capita availability of water will further reduce to 1,340 cubic meter and by 2050, to 1,140 cubic meter.

Therefore it is important to promote climate change adaptation strategies like increase water storage, promoting water harvesting, proper demand management, improving usage of rainwater and controlling the exploitation of groundwater.

Removal of disparities in water supply to urban and rural areas, tapping surface water for urban domestic water use and integrating water supply and sewage treatment schemes should be given priority. At the end I would like to thank the Government for bringing a forward looking budget for drinking water and sanitation. I hope that we together walk on this road of progress. After all "we are all equal in our need for water".

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***SHRI K. PARASURRAMAN (THANJAVUR):** Under the guidance of our Hon'ble Makkalin Muthalvar Puratchi Thalaivi Amma, I would like to say few words about the demands for Drinking Water Supply and Sanitation. A potable domestic water supply is one of the fundamental requirements of human life. It is well known fact that safe drinking water is necessary for living a healthy and hygienic life for each and every individual. Access to toilet is crucial for sanitation and it is reckoned that about 50% of the Indian population is still using open air for defecation. Rs. 12,107 crores had been allotted by the Central Government in 2014-15 budget for the drinking water and sanitation and Rs. 6,243.87 Crores only allotted during 2015-16 Budget. It is 50% decreased compared to the last budget. So, I request the Hon'ble Minister, kindly consider in this matter. Under the guidance of our Hon'ble Makkalin Muthalvar Puratchi Thalaivi Amma 186.35 crores allotted for the drinking water scheme during the 2015-16 budget in Tamilnadu. Rs.1,947 crores have been allotted for desalination plant from sea water to drinking water with 60 million litre capacity every day. Also 1371.86 Crores have been allotted for desalination plant from sea water to drinking water scheme, that is in Nemveli village.

Though our Puratchi Thalaivi Amma has ably introduced the Rain Harvesting system in 2003, we need more canals, ponds and wells to save rain waters. In Tamil Nadu we had, according to 2005-2006 survey, there were 1,55,378 canals and ponds, and in my constituency 1000 tanks and well in 14 blocks of our District and they were useful for 1,93,670 hectares of area for irrigation. Sanitation and environment sustainability is one of the goals during 2015. I am pleased to state, that the State Government has accorded priority for implementation of sewage schemes in the district quarters and all municipalities and places of tourism importance. Every year the allotment of fund for the drinking water supply and sanitation are increasing in our Tamil Nadu Budget.

* Speech was laid on the Table.

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But at the same time, in the Central Government budget, allotment fund for the drinking water supply and sanitation is decreasing. I request our Hon'ble Minister for Water Resources to take urgent steps to recover those disappeared ponds and wells to make them useful for water recharge. Kindly allot additional fund to Tamil Nadu, towards the silver lining scheme of drinking water supply and Sanitation.

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***श्री शरद त्रिपाठी (संत कबीर नगर):** जल पर्यावरण का अभिन्न अंग है। यह भी मनुष्य की मूलभूत आवश्यकताओं में से एक है। मानव स्वास्थ्य के लिए स्वच्छ जल का होना नितांत आवश्यक है। जल की अनुपस्थिति में मानव कुछ दिन ही जिन्दा रह पाता है क्योंकि मानव शरीर का एक बड़ा हिस्सा जल होता है। अतः स्वच्छ जल के अभाव में किसी प्राणी के जीवन की क्या, किसी सभ्यता की कल्पना नहीं की जा सकती है। यह सब आज मानव को मालूम होते हुए भी जल में बिना सोचे-विचारे अर्थात् हमारे जलस्रोतों में ऐसे पदार्थ मिला रहा है जिसके मिलने से जल प्रदूषित हो रहा है। जल हमें नदी, तालाब, कुएं, झील आदि से प्राप्त हो रहा है। जनसंख्या वृद्धि, औद्योगिकीकरण आदि ने हमारे जलस्रोतों को प्रदूषित किया है जिसका ज्वलंत प्रमाण है कि हमारी पवित्र पावन गंगा नदी जिसका जल कई वर्षों तक रखने पर भी स्वच्छ व निर्मल रहता था लेकिन आज यही पावन नदी गंगा सबसे अधिक प्रदूषित है तथा कई अन्य नदियाँ व जलस्रोत भी प्रदूषित हो रहे हैं। यदि हमें मानव सभ्यता को जल प्रदूषण के खतरों से बचाना है तो इस प्राकृतिक संसाधन को प्रदूषित होने से रोकना नितांत आवश्यक है, वरना जल प्रदूषण से होने वाले खतरे मानव सभ्यता के लिए खतरा बन जायेंगे।

हाल ही में यूनिसेफ ने उत्तर प्रदेश में एक सर्वे करवाया, जिसमें उत्तर प्रदेश के बीस से अधिक जिलों का भूजल "आर्सेनिक" प्रदूषित पाया गया है। सर्वे की प्राथमिक रिपोर्ट के मुताबिक लगभग 31 जिले और ऐसे हैं जहां यह खतरा हो सकता है। यूनिसेफ द्वारा यह अध्ययन प्रदेश के 20 जिलों के 322 विकासखंडों में किया गया, जहां आर्सेनिक अपनी मान्य मात्रा 0.05 माइक्रोग्राम प्रति लीटर से कहीं अधिक पाया गया है।

डब्ल्यूएचओ के मानकों के अनुसार पानी में आर्सेनिक की मात्रा प्रति अरब 10 पार्ट से ज्यादा नहीं होनी चाहिए या प्रति लीटर में 0.05 माइक्रोग्राम से ज्यादा नहीं होनी चाहिए। लेकिन शोध बताते हैं कि इन क्षेत्रों में 100-150 पार्ट प्रति बिलियन तक पानी में आर्सेनिक पहुंच चुका है। बलिया और लखीमपुर जिले सबसे अधिक प्रभावित पाए गए। बहराईच, चन्दौली, गाजीपुर, गोर्खपुर, बस्ती, सिदार्थनगर, बलरामपुर, सन्त कबीर नगर, उन्नाव, बरेली और मुरादाबाद जिलों में भी आर्सेनिक की मात्रा अधिक पाई गई है, जबकि रायबरेली, मिर्जापुर, बिजनौर, मेरठ, सन्त रविदास नगर, सहारनपुर और गोंडा आंशिक रूप से प्रभावित जिले हैं।

औद्योगिकीकरण के परिणामस्वरूप आज कारखानों की संख्या में वृद्धि हुई है लेकिन इन कारखानों को लगाने से पूर्व इनके अवशिष्ट पदार्थों को नदियों, नहरों, तालाबों आदि किसी अन्य स्रोतों में बहा दिया

* Speech was laid on the table.

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जाता है जिससे जल में रहने वाले जीव जन्तुओं व पौधों पर तो बुरा प्रभाव पड़ता ही है साथ ही जल पीने योग्य नहीं रहता और प्रदूषित हो जाता है। जनसंख्या वृद्धि से मल-मूत्र हटाने की एक गंभीर समस्या का समाधान नासमझी में यह किया गया कि मल-मूत्र को आज नदियों व नहरों आदि में बहा दिया जाता है, यही मूत्र व मल हमारे जलस्रोतों को दूषित कर रहे हैं। जब जल में परमाणु परीक्षण किए जाते हैं तो जल में इनके नाभिकीय कण मिल जाते हैं और ये जल को दूषित करते हैं। गांव में लोगों द्वारा तालाबों, नहरों में नहाने, कपड़े धोने, पशुओं को नहलाने, बर्तन साफ करने आदि से भी ये जलस्रोत दूषित होते हैं। कुछ नगरों में जो कि नदी के किनारे बसे हैं वहां पर व्यक्ति के मरने के बाद उसका शव पानी में बहा दिया जाता है। इस शव के सड़ने व गलने से पानी में जीवाणुओं की संख्या में वृद्धि होती है, जल सड़ांध देता है और जल प्रदूषित होता है।

समुद्रों में होने वाले परमाणु परीक्षण से जल में नाभिकीय कण मिलते हैं जो कि समुद्री जीवों व वनस्पतियों को नष्ट करते हैं और समुद्र के पर्यावरण संतुलन को बिगाड़ देते हैं। प्रदूषित जल पीने से मानव में हैजा, पेचिस, क्षय, उदर सम्बन्धी आदि रोग उत्पन्न होते हैं। दूषित जल के साथ ही फीताकृमि, गोलाकृमि आदि मानव शरीर में पहुंचते हैं जिससे व्यक्ति रोगग्रस्त होता है। जल में कारखानों से मिलने वाले अवशिष्ट पदार्थ, गर्म जल, जलस्रोत को दूषित करने के साथ-साथ वहां के वातावरण को भी गर्म करते हैं जिससे वहां की वनस्पति व जन्तुओं की संख्या कम होगी और जलीय पर्यावरण असंतुलित हो जाएगा। स्वच्छ जल जो कि सभी सजीवों को अति आवश्यक मात्रा में चाहिए, इसकी कमी हो जाएगी।

यह बात गौर करने की है कि प्रकृति हमें इतना पानी देती है कि अगर हम उस पानी को ठीक ढंग से सहेज कर रखें तो कभी भी हमारे सामने जल संकट की स्थिति उत्पन्न नहीं होगी। जब बरसात होती है तो बरसात का यह पानी बेकार न जाए इसके हमें मजबूत व पुख्ता इंतजाम करने होंगे। हमें अपने घरों की छतों का निर्माण इस प्रकार करें कि बरसात का सारा पानी घर में ही बने एक कुंड में इकट्ठा हो जाए। सभी पक्के घरों की छतों की नालियों को पाइपों की सहायता से कुओं, बावड़ियों और तालाबों से जोड़कर इनका पुनर्भरण किया जा सकता है। इससे बरसात के पानी की एक भी बूंद बेकार नहीं जाएगी और यह पानी हमारे काम भी आएगा। हमारे पूर्वजों ने ऐसी व्यवस्था कर रखी थी और परम्परागत जलस्रोतों का विकास किया था लेकिन हमने इन परम्परागत जलस्रोतों की अनदेखी की और इनको तुकराया। हमें अपने आस-पास के परम्परागत जलस्रोतों को सुधारना होगा और इनके पायतन व आगोर की रक्षा करनी होगी ताकि जल संरक्षण के ये साधन मानव जाति के लिए वरदान साबित हो सके। हमारा दायित्व है कि हम अपने खेतों में व खुले क्षेत्रों में ऐनिकट का निर्माण करें और अपने आस-पास जल पुनर्भरण संरचनाओं का निर्माण करें ताकि बरसात का सारा पानी भूमि के अंदर जा सके और भूमिगत जल का स्तर भी बढ़ सके

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क्योंकि भूमिगत जल अब समाप्त होता जा रहा है और डार्क जोन का क्षेत्र हमारे देश में बढ़ता ही जा रहा है।

हमें अपनी दैनिक दिनचर्या में भी परिवर्तन करने होंगे। जैसे कुल्ला करते वक्त टोंटी या नल बंद करके पानी काम में लें और अच्छा तो ये हो कि हम मग में पानी लेकर कुल्ला करें, इसी तरह सीधा नल से नहाने की बजाय हम बाल्टी में पानी भरकर नहाएं, इसी तरह पाखाने में पानी फ्लश से न चलाकर बाल्टी भरकर पानी फेंक दें और अपने बाग-बगीचों में पाइप की बजाय बाल्टी से पानी दें, इसी तरह कार, मोटरसाईकिल, स्कूटर जैसे अपने वाहनों को पाइप की बजाय बाल्टी भर कर धोयें। हम अपने घरों में पानी को लीक न होने दें, अगर किसी भी प्रकार का लीकेज हो रहा हो तो उसे तुरन्त सुधारें क्योंकि लीकेज से दिन भर में सैकड़ों लीटर पानी व्यर्थ बह जाता है। हमारे किसान भाईयों को भी हालात को समझते हुए अब कम पानी की फसलों का उत्पादन करना होगा जैसे बाजरा, मूंग, मोठ आदि आदि। किसान भाई बूंद-बूंद सिंचाई पद्धति व फव्वारा सिंचाई पद्धति अपनाकर भी पानी की बचत में अपना महत्वपूर्ण योगदान दे सकते हैं।

इसी के साथ यह भी महत्वपूर्ण है कि हम एक ही जल का बार-बार प्रयोग करें जैसे जिस पानी से नहाते हैं उससे कच्चा फर्श धोया जा सकता है और ऐसे पानी से ग्रामीण क्षेत्रों में उपले बनाए जा सकते हैं। इसी प्रकार औद्योगिक इकाईयों में पानी को साफ करने के प्लांट लगाए जा सकते हैं ताकि खराब पानी वापस काम आ जाए। इस तरह दैनिक जीवनचर्या में छोटे-छोटे सुधार करके मानव जाति के इस महान व पुनीत कार्य में प्रत्येक व्यक्ति अपना योगदान दे सकता है।

अंत में यही कहना चाहूंगा कि जल के प्रति स्वामित्व का भाव रखें और यह बात समझे कि जल का विकल्प नहीं है। समाज का हर वर्ग इसके लिए आगे आए। शिक्षक व विद्यार्थी अपने प्रयासों से समाज में उदाहरण पैदा करें, पत्रकार इस संबंध में लोगों को ज्यादा से ज्यादा जागरूक करें, राजनैतिक दल जल के इस मुद्दे को देश की केन्द्रीय राजनीति में लाए, समाजसेवी संगठन लोगों को जागरूक कर आम जन की सहभागिता इस कार्य में ले और इस तरह प्रत्येक वर्ग अपने-अपने दायित्व को समझकर उसका निर्वहन करें तथा जल संरक्षण की इस बात को घर-घर पहुंचाएं। जीवन के इस अमूल्य तत्व की सुरक्षा का दायित्व देश के प्रत्येक नागरिक पर समान भाव से है। एक प्रसिद्ध विद्वान ने कहा था कि विश्व में तीसरा विश्वयुद्ध पानी के कारण होगा और रावला घडसाना जैसे आन्दोलन व कावेरी जल विवाद जैसी समस्याएं कहीं इस भावी विश्वयुद्ध की प्रतिध्वनि तो नहीं है। हमें जल संकट की इस आहट को पहचानना होगा और इसके लिए सतत प्रयास करने होंगे।

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***SHRI P.R. SUNDARAM (NAMAKKAL):** We are all aware that water scarcity is one of major challenges haunting in our mind. It is the major responsibility on the party of the Government to ensure safe water availability in the country for both drinking and agricultural purposes. We could not deny that even though the Government achieved the Millennium Development Goal of halving the population without access to drinking water and sanitation by this year 2015, still our country is witnessing significant water scarcity.

I would like to urge that the Government should segregate the factors which cause the rise of water shortage for agricultural and other purposes. The recent UN report on water has rightly underlined the pressing need for proactive policy to avert a likely crisis in the offing in India given population pressures, pollution and the real possibility of long-term climate change.

As the National Water Policy, 2012, reiterates, India has more than 18% of the world's population, but barely 4% of the renewable water resources. Per-capita water availability has steadily declined, and is further expected to drop in the future.

And the grim reality is that 90% of the waste water discharged into rivers is not really 'treated' at all, even as there is rising unsustainable dependence on groundwater both for domestic and irrigation purposes. Also, despite rainfall concentrated in only a few weeks in a year, lack of sufficient storage infrastructure; its maintenance is also routinely neglected. Hence there is a vital need for recharge of aquifers and rainwater harvesting.

At this crucial stage of water scarcity, the Government had announced launching of 'Hamara Jal-Hamara Jeewan', in every district of the country during India Water Week, 2015- from January 13 to 17 in a bid to create awareness on water conservation and planning.

* Speech was laid on the Table.

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It was informed that this initiative will engage scientists, engineers, water communities, PRIs, NGOs and other stakeholders to address the issues of water resource planning at the local level and to generate awareness regarding need for water conservation. I appreciate the endeavours taken by the Government to curtail water scarcity across the country. Hon. Minister has announced that there will be one day workshop in every district to find out indigenous solutions for water related demands and I request you Hon. Minister to inform about the progress of this scheme.

Further, the Government should also come forward to find out areas or districts across the country in which the ground water level is contaminated or depleted at alarming level and should give special attention along with adequate fiscal allocation for conservation of water sources.

In this programme getting the participation of school students is also a welcome move as it would be an integral part of the programme for sensitizing the next generation for water conservation.

At this moment, I would like to urge the Government to take action for making rain water harvesting system mandatory in every new or existing building as it would play a vital role in developing ground water sources in the country. In this connection, I would like to inform about the visionary efforts taken by our Hon. Puratchi Thalaivi Amma who had made to set up water harvesting system mandatory first time in the country for all existing and new building structure.

Therefore, I request the Government once again to take model of this initiative of the Government of Tamil Nadu and instruct all state governments to make compulsory setting up of rain water harvesting system. The Government may also provide subsidy along with technological assistance for this system.

You are aware that the state of Tamil Nadu is continuously deprived of water rights because its neighbouring states are independently constructing dams and diverting the river water lines. The Government of Tamil Nadu is forced to

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get every drop of water for agriculture and drinking purposes only through prolonged legal struggle in the Supreme Court of India.

Therefore, I would like to inform here that in this world's biggest democracy every state or region has the equal rights, and the Government should allow states to wretch the riparian rights of other states which were benefited by the river for generations to generations. Now, because of climatic change and unseasonable rain, failure of monsoon will worsen the inter-state relationship as the one state fully overflowed water whereas the others are striving with acute drought.

In conclusion, I once again urge the Government to take initiative to bring water issue under Central list and expedite linking internal rivers programme immediately before it was too late.

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***SHRI S.R. VIJAYA KUMAR (CHENNAI CENTRAL):** I thank our revered leader Hon. Makkalin Mudalvar Idhaya Deivam Puratchi Thalavivi Dr. Amma for having sent me to this august House to represent Central Chennai Lok Sabha Constituency and also enabling me to express my views on the Demands for Grants for the Ministry of Drinking Water and Sanitation for the year 2015-016.

It is unbelievable that this important Ministry of Drinking Water and Sanitation has been allocated only Rs.5243.87 crores (Plan component Rs.5236 crores and Non Plan component Rs.7.87 crores) for the current year 2015-16. There is a huge reduction from the last year's allocation even though this Ministry administers two important flagship schemes viz. National Rural Drinking Water Programme (NRDWP) and Clean India Movement/Swachh Bharat Mission (Gramin)-(SBM-G).

It is a sad 'surprise' that against the total proposed outlay of Rs.1,66,686 crore (Rs.1,22,570 crore for NRDWP and Rs.44,116 crore for SBM-G) for the 12th Five Year Plan, only Rs.1,05,945 crore (Rs. 68,786 crore for NRDWP and Rs.37,159 for SBM-G) was allocated.

The importance attached to the National Rural Drinking Water Programme (NRDWP) is very important because it involves the health of the millions of our rural population. It is very difficult to comprehend as to how the Government is going to provide safe drinking water to the deserving and poor rural masses of the country with this small allocation of funds.

Another flagship programme of the Ministry is Clean India Movement/Swachh Bharat Mission (Gramin). This programme's noble aim of open defecation-free rural areas will be very difficult to achieve with a paltry allocation of funds. The task of achieving open defecation-free rural areas is an

* Speech was laid on the Table.

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onerous one and that should have been fully supported with huge budget allocation but that was not done in this year.

In this context, I would like to refer to the recently submitted report of the Parliamentary Standing Committee on Rural Development headed by our eminent and learned member Dr. P. Venugopal Sir. The Parliamentary Committee has expressed complete dissatisfaction over the poor allocation made to this important Ministry of Drinking Water and Sanitation. The Committee, as a sequel to its dissatisfaction, has gone further and suggested that the Ministry should approach the NITI Ayog and Ministry of Finance with apt justifications to ensure allocation of additional funds for the current financial year so that future development plans are not hampered and the targets fixed are achieved on time.

State Governments in their endeavour to provide safe drinking water in the rural areas of the country and achieving 100% rural sanitation coverage by 2019 are supported by the two major Centrally Sponsored Schemes of National Rural Drinking Water Programme (NRDWP) and Swachh Bharat Mission (Gramin) SBM(G). Huge reduction in Plan allocation will strain the state Governments and will affect implementation of the Schemes. Thus the noble aims will remain a distant dream with the present allocation and it would be for the Government to rethink so that the allocation is increased substantially at least to the previous years Budget allocation. The Government should also ensure that the Budget allocation is actually spent unlike the last year where the revised estimates have shown non spending of huge portion of the budget estimates.

I, therefore, urge upon the Government to rethink about the allocation to the Ministry and raise it at reasonable levels in line with the requirement of quantum of funds required for plan allocation to State Governments to meet the objectives of safe drinking water to rural population and open defecation-free rural areas at the earliest.

Tamil Nadu Government is promoting 'Green Toilets' much before the launch of the Central Schemes like Swachh Bharat Mission etc. and the good

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works of the State Governments like Tamil Nadu should also be observed so that they can be included and implemented under Central Government programme also.

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***साध्वी सावित्री बाई फूले (बहराइच):** देश के प्राकृतिक संसाधनों पर लगातार गहराते संकट को मुख्य रूप से तीन हिस्सों - जल, जंगल और जमीन में बांटकर देखा जाता है। इनमें जीवन के लिए अति ही आवश्यक जल पर आया संकट सर्वविदित है। कहा तो यहां तक जाता है कि दुनिया में अगला विश्वयुद्ध जल को लेकर ही होगा। इसकी बानगी देश के अलग-अलग हिस्सों में हम जब-तब देखते भी रहते हैं। कहीं जल को लेकर हाहाकार मचता है तो कहीं जल लेने की लड़ाई में हत्याएं तक हो जाती हैं। लेकिन इन सबके बावजूद देश में जल को लेकर पर्याप्त जागरूकता नहीं देखी जा रही है। ऐसे में जल के प्रति हमारी उदासीनता इस संकट को भयावह बनाने में ही योगदान कर रही है। उल्टे कई हलकों में जल पर कब्जे को लेकर सतत् चेतना के स्तर पर प्रयास होते रहते हैं।

व्यावसायीकरण के दौर में बुरी नजर इस प्राकृतिक संसाधन पर भी है। शहरी इलाकों में इसका व्यवसाय शुरू हो चुका है। नदियों पर कब्जे के प्रयास पूरे मनोयोग से व्यावसायिक प्रतिष्ठानों द्वारा चल रहे हैं। जल पर अधिकाधिक कब्जे की होड़ का ही परिणाम है कि संसाधन लोगों की पहुंच से दूर होता जा रहा है। शुद्ध पेयजल शायद ही आम लोगों के लिए बचा है। उस पर भूमि के अंदर के गिरते जलस्तर और उसमें जहरीले तत्वों के सम्मिश्रण से हो रहा प्रदूषण रही-सही कसर को भी पूरा कर रहा है।

वर्तमान में देश में भूजल स्तर की स्थिति बहुत ही भयावह हो चुकी है। कहीं इसमें भारी गिरावट है तो कई राज्यों में इसमें आर्सेनिक और फ्लोराइड जैसे खतरनाक तत्वों की मात्रा बढ़ती जा रही है। केन्द्रीय भूमि जल बोर्ड और अन्य संगठनों की रिपोर्टों के अनुसार, उत्तर भारत में बिहार, उत्तर प्रदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में इसमें काफी गिरावट देखी जा रही है। उधर पंजाब, हरियाणा को देखें तो हरित क्रांति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मात्रा में सिंचाई वाली किस्मों का चलन हुआ। इसमें बड़ी मात्रा में बोरवेल द्वारा गहराई से पानी से दोहन हुआ। इसका परिणाम है कि इन राज्यों में भूजल का स्तर काफी नीचे चला गया है या कई स्थानों पर खत्म ही हो गया है। दक्षिण की चट्टानी जमीन के अंदर तो जल उपलब्धता का और बुरा हाल है।

हाल ही में रिपोर्ट आई है की दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर प्रदेश की शान कहे जाने वाले ग्रेटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी है। इन मौतों की वजह है कैंसर। जहरीले पानी की वजह से गांव के गांव कैंसर की कब्रगाह में तब्दील हो रहे हैं। जहरीले पानी से सबसे ज्यादा त्वचा की बीमारियां हो रही हैं। लिवर और आंत को कैंसर हो रहा है। पेट की और भी कई बीमारियां हो रही हैं।

* Speech was laid on the table.

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गंगा किनारे बसे कानपुर से लेकर बनारस, आरा, भोजपुर, पटना, मुंगेर, फरुखा और पश्चिम बंगाल तक के कई शहरों में गंगा के दोनों तटों पर बसी आबादी में आर्सेनिक से जुड़ी बीमारियां बढ़ रही हैं। उत्तर प्रदेश के बलरामपुर, श्रावस्ती, बहराईच, चन्दौली, गाज़ीपुर, गोस्वपुर, बस्ती, सिदार्थनगर, संत कबीर नगर, उन्नाव, बरेली और मुरादाबाद जिलों में पानी में आर्सेनिक की मात्रा खतरे के निशान को पार कर गई है जबकि रायबरेली, मिर्जापुर, बिजनौर, मेरठ, संत रविदास नगर, सहारनपुर और गोंडा में भी पानी में आर्सेनिक की मात्रा बढ़ रही है। पश्चिमी यूपी में हिंडन की सहायक नदियां काली और कृष्णा के किनारे बसे गांवों में कैंसर का कहर है। इस पानी को पीने से एनीमिया, मुंह में जलन, लकवा, याददाश्त की कमी, लिवर और फेफड़ों का कैंसर जैसी गंभीर बीमारियां हो रही हैं। उत्तर प्रदेश में कुल सात हजार से ज्यादा बस्तियों में पानी पीने के लायक नहीं है। कहीं पेयजल में फ्लोराइड है तो कहीं नाइट्रेट की मात्रा ज्यादा है। राज्य में कुल 1 लाख 27 हजार बस्तियों में से 26 जिलों की 7 हजार से ज्यादा बस्तियों में 11569 जल स्रोतों में फ्लोराइड की मात्रा जरूरत से ज्यादा है।

हाल ही में हमने विश्व जल दिवस (22 मार्च) मनाया है, संयुक्त राष्ट्र सहस्राब्दी लक्ष्य घोषित किए जा रहे हैं, लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही है। उच्चतम न्यायालय ने भी शुद्ध पेयजल को जीवन के मौलिक अधिकार का विस्तृत आधार माना है पर दूषित पेयजल की वजह से मौत की ऐसी खबरें आने वाले गंभीर जल संकट के खतरे का संकेत दे रही है।

आर्सेनिक के जहर वाला पानी नमकीन हो जाता है। अगर आर्सेनिक मिले पानी को लम्बे समय तक पीया जाए तो इससे कई भयंकर बीमारियां होनी शुरू हो जाती है। पानी में घुलित आर्सेनिक कैंसर के कई रूप, त्वचा कैंसर और किडनी फेल होने जैसी बीमारियों का कारक है। आर्सेनिक के प्रभाव से गाल ब्लैडर में कैंसर हो सकता है। आर्सेनिक और नाइट्रेट के कारण मनुष्य का इम्यून सिस्टम प्रभावित होता है। इससे समय से पहले वृद्धावस्था के लक्षण नजर आते हैं। इम्यून सिस्टम प्रभावित होने पर मस्तिष्क में कैंसर का खतरा बढ़ जाता है। आर्सेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता है। आर्सेनिक से प्रदूषित जल के सेवन से धमनियों से संबंधित बीमारियां होने और परिणामस्वरूप दिल का दौरा पड़ने और पक्षाघात के खतरे बढ़ जाते हैं। वैज्ञानिकों के अनुसार उन्होंने शरीर में आर्सेनिक के निरन्तर प्रवेश का मस्तिष्क से जुड़ी धमनियों में सिकुड़न और अलचीलेपन से प्रत्यक्ष संबंध पाया है। अमेरिकन हार्ट एसोसिएशन में छपी अनुसंधान रिपोर्ट में आर्सेनिक और कई जल अशुद्धियों को रक्तवाहिनियों से जुड़े रोगों का कारण बताया गया है।

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ऐसी भयावह स्थिति में एक खाई शहरी और ग्रामीण इलाकों के बीच, अमीर और गरीब के बीच बढ़ती जायेगी जहां आने वाली नयी पीढ़ी आर्सेनिक के खतरों से पीड़ित होगी। संभवतः उनका बौद्धिक स्तर निम्न एवं शारीरिक और मानसिक विकलांगता उन्हें सक्षम और सुविधा सम्पन्न शहरी अमीर लोगों के मुकाबले आज के प्रतियोगी युग में पीछे रहने को मजबूर करेगी। शिक्षा, स्वास्थ्य एवं रोजगार की अंधी दौड़ में ऐसे लोग पिछड़ जायेंगे, जिससे आने वाले समय में सामाजिक सद्भाव का माहौल निश्चित रूप से बिगड़ सकता है।

मैं अपनी सरकार से मांग करती हूं कि गरीब एवं ग्रामीण जनता को स्वच्छ एवं आर्सेनिक आदि विषैले तत्वों से मुक्त पेयजल मुहैया कराने का एक व्यापक देशव्यापी कार्यक्रम तत्काल शुरू किया जाए जिसमें प्रत्येक ग्राम सभा में एक पानी की टंकी के द्वारा उन्नत तकनीक से स्वच्छ किया गया पेयजल उपलब्ध कराया जा सके तो जनता को भी काफी सुविधा रहेगी। हर घर में शौचालय के साथ-साथ हर गांव में स्वच्छ पेयजल की उपलब्धता सुनिश्चित कर हम देश को भविष्य के खतरे से बचाने में कामयाब हो सकें तो एक स्वस्थ, सुंदर और साक्षर भारत का हमारा सपना साकार हो सकेगा और हम अपने स्वच्छ भारत अभियान को सम्पूर्ण स्वच्छ भारत अभियान बनाकर और भी कारगर एवं प्रभावी बना सकेंगे।

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***श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह):** आजादी के बाद पहली बार देश में प्रधानमंत्री आदरणीय श्री नरेन्द्र मोदी जी के नेतृत्व में स्वच्छ भारत के ऊपर बहुत ध्यान दिया गया है जिसके नतीजन आज गांव-गांव, नदी-नाला, शहर-शहर की सफाई का एक जूनून आज लोगों में आ गया है, जिसे भारत सरकार ने बढ़ाया है।

आज हमारे देश के जो विद्यालय हैं वहां भी शौचालयों का निर्माण चल रहा है। हमारे प्रधानमंत्री जी का जो स्वप्न है कि देश के सभी विद्यालयों में शौचालयों का निर्माण हो उसके अंतर्गत आज देश के शौचालय विहीन घरों में तथा जो बहुत ही गरीब है उनके घरों में भी भारत सरकार/राज्य सरकार योजना बनाकर शौचालयों की व्यवस्था बहाल करे।

खासकर मेरा प्रदेश झारखंड जो भारत का बिल्कुल नया राज्य है उस पर सरकार का ध्यान देना अति आवश्यक है, क्योंकि यह आदिवासी बाहुल्य क्षेत्र है। मेरे गिरिडीह लोक सभा के अंतर्गत बहुत सी मलिन बस्तियां हैं, बहुत से गरीब गुरबा रहते हैं। वहां शौचालयों की बहुत जरूरत है। भारत सरकार वहां भी योजना बनाकर शौचालयों का निर्माण कराए। जनहित में अति आवश्यक है।

इसके साथ-साथ पेयजल की गंभीर समस्या है। पेयजल उपलब्ध कराए जाने हेतु योजना बने। श्री अटल बिहारी वाजपेयी जी ने कहा था कि यदि भविष्य में किसी चीज के लिए युद्ध होगा तो वह पीने के पानी के लिए होगा।

खासकर पीने का पानी, जहां-जहां ग्रामीण क्षेत्र है वहां मिनी जलापूर्ति की व्यवस्था की जाए; ताकि वहां के लोगों को शुद्ध पेयजल मिले और मेरे गिरिडीह क्षेत्र में जो भारत सरकार की कोल कंपनियां हैं - भारत कोकिंग कोल लि., सेंट्रल कोल्ड फील्ड लि. की बंद पड़ी खदानों में जल का भंडार है। मैं भारत सरकार से मांग करता हूं कि वह योजना बनाकर इन खदानों से भी जल उपलब्ध कराने की व्यवस्था करें और दामोदर वेली कारपोरेशन के कोनार डेम से आस-पास के ग्रामीण क्षेत्रों में जलापूर्ति की योजना बनाकर वहां के ग्रामीणों के लिए भी जलापूर्ति की व्यवस्था की जा सकती है एवं तेनूघाट डेम से भी ग्रामीण क्षेत्रों में और सरकार के सीसीएल के कालोनी क्षेत्रों में भी जल की व्यवस्था सुचारू की जा सकती है। किंतु विडम्बना यह है कि आज आजादी मिले 66 वर्ष हो गए फिर भी आज ग्रामीण लोगों को शुद्ध पेयजल उपलब्ध नहीं हो पा रहा है, किंतु मुझे विश्वास है कि आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में देश की पेयजल समस्या समाप्त हो जाएगी और मेरे द्वारा भी समय-समय पर कोल्ड लि. के पदाधिकारियों के साथ बैठक कर इस योजना संबंधी चर्चाएं की गई, किंतु दुर्भाग्य है कि इस पर अभी तक

* Speech was laid on the table.

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कोई कार्यवाही नहीं की जा सकी है। इसे लोक सभा में भी उठाया जा चुका है। मैं भारत सरकार से मांग करता हूँ कि मेरे लोक सभा क्षेत्र में इस समस्या का निदान किया जाए।

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SHRI TATHAGATA SATPATHY (DHENKANAL): Hon. Chairperson, Sir, I would like to thank you for allowing me to speak on the on-going discussion on the Demands for Grants in respect of the Ministry of Drinking Water and Sanitation for the year 2015-16.

The attendance in the House proves that most of our very revered and respected Members probably do not give much importance to this subject. It is a pity because this, I believe, is something very important for this nation. I did not give a Cut Motion primarily because of one reason. I believe, a Government without any rhyme or reason has cut down nearly 50 per cent of the Budget for this very vital lifesaving one, humanity exists not lifesaving, that is, water. It has cut down 50 per cent of the Budget and very easily says that there is devolution to the States. A new word, 'devolution', has come about. Apart from *vikas* there is also devolution. So, there is devolution to the States and the States will create revolution. So, you pass on the buck for others to create revolution, which is fine. So, I thought that even cutting one rupee from this Budget would be a criminal act on my part, and I refrained.

Sir, if you browse the Demands for Grants for this year, you will notice that the sectors like coal, steel, infrastructure, power have all got a lot of money whereas very vital sectors like health, HRD, water, about which we are talking now – I will deal with sanitation separately – have not been drawn the attention of the Government. Therefore, we are left with the present scenario.

Let me start with two very small instances of what has happened in our country and what is happening at the international level. On the night of 15th May, 2009, in a city called Bhopal, a family – the head of the family, Jeevan, his wife Sita and their son, Raju – went to steal water because they were not getting water in an area called Shahjahanabad, inside the Bhopal town. The neighbours of that area, who spotted this family, came, armed with sticks, daggers and knives and beat this family till death. They killed all the three – father, mother and son. ...

(Interruptions)

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SHRI P. KARUNAKARAN (KASARGOD): For stealing water.

SHRI TATHAGATA SATPATHY : They killed all the three for stealing water. This happened on the night of 15th May, 2009. This is the situation that is prevailing today, after about six years, across the nation. I do not know, may be Sub-Himalayan Regions, there might still be enough, sufficient water. But rest of the country, there is a terrible dearth of water specially, drinking water.

My very learned colleague Prof. Saugata Roy and others have spoken about arsenic poisoning and fluoride. My Constituency, Angul suffers a lot from fluoride because there is a plant of the National Aluminium Company and they are merrily letting out their chemicals into the ground. I will not go into those details because many people are very knowledgeable and they have given details about how many programmes the Government has carried out in the last 29 years; how many names have changed; and finally, we have landed up with Swachh Bharat. But over a period of time, many programmes and millions – nowadays everybody is saying dollars –and billions of rupees have gone into development of this sector. Where the money has gone, how it has been invested is anybody's guess. So, this one story of Bhopal that I just narrated.

Sir, you must be aware, the other terrible situation that is unfolding right now, is in one of the biggest cities of Brazil called Sao Paulo. A city with nearly 20 million residents has no water supply now. So much so that people are battling on the streets, those who can access water are hoarding water for 10 days, 15 days. They are drinking and cooking using stagnant water, thereby, creating and multiplying waterborne diseases. The interesting fact is this. We can laugh at it also. But the interesting fact is that the people have stopped using the toilets in their plush houses. The plush houses do not have the flush because there is no water. So, instead of using the toilets, they are going out and defecating on the gutters along the roadside hoping that if some household lets out water, all the dirt would get washed away. This is the situation in Sao Paulo as of today. And, Sao Paulo is where? Brazil. What is Brazil? Brazil is the B of your BRICS, about

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which you are boasting. So, it is the first letter of your BRICS nations, and this is what is happening in Brazil! India comes in the third position. Here, we are sitting without any concern, without any plan or programme on how do we want to address the future of this country, how do we want to address the water problem and what do we want to do with it.

The glaciers are melting. There is global warming. Everything is very technical. I do not wish to get into that. It is a simple thing as to how to store fresh water, how to make desalination plants and what can be possible with our resources. But broadly speaking, there is no Water Policy that the Government has thought of. I am not talking about this BJP lead Damodardas Modi Government. I am talking about Government, in general. They have never ever thought it necessary to think of what should be done with this huge problem.

Sir, it is said that rivers groom our civilisations, and in return we doom them. It is not only the Ganga but there are Indus, Euphrates, Tigris, Nile, Congo, Amazon, Yangtze Kiang -- you name all of them. There are so many rivers. Human civilisation has grown all along these rivers because we needed the water. And today, we are destroying our rivers! We are doing the Ganga Cleaning Programme, which is a sham. You are from the Ganga *Kinare* leader. You know nothing is happening. You are an honest man. You are a hardworking person and you know that it is all a sham, it is all a show. Nothing is happening.

With industrialisation, okay on one hand, we are talking about getting a Nuclear Plant from France. We are getting Rafale Jets. Sir, have you heard of any other country in the world buying Rafale Jets from the factory that was actually going to close down in the next two-three months? Nobody in the world wanted to touch those fighter planes. We went round and round and landed plunk there. When nobody else was buying, we wanted to buy that jet. We wanted to buy the rejected jet and we are buying defecated jets and we are saying that we will stop defecation.

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I would stop here by saying this. I would give an example. There is one little thing that I have a bias against Magsaysay award winners because they are always suspect in my eyes. I must commend two people. One is Rajendra Singh for what he has done in Alwar and the other person is our dear Anna Hazare Sir who has worked wonders in Ralegan Siddhi and he is probably the lone sane voice against the Land Acquisition Bill. I support him on that. We have to take models and we have to work and these are two models of watershed development that the Government should very seriously think, not play jokes, not push things around the States and say that the States have to implement. There has to be a national policy. This is part one.

Sir, part two is very short. Part two is about sanitation. As I mentioned earlier, if in Brazil rich people with toilets at home are compelled to go out and defecate on the streets, it is primarily because there is no water there. Your sanitation programme is clearly visible that it is a programme which is going to die suddenly and a terrible death. It is primarily because you are not planning the background for which one can consider that it will succeed.

We need to focus on eradication of open defecation. Open defecation is linked to the health of our children and it is linked to infant deaths. Due to diarrhoea, it is linked to hygiene standards of our population. It is linked to the contamination of drinking water and it is also linked to the security of our women like our Professor just mentioned. We are the largest democracy and onus is on us that we should perform better and we should show to ourselves, I am not talking about showing it to anybody outside, that we can perform. Unfortunately, for the past so many years after independence, we have not done anything. We have not even tried to change the habits of people by promoting a culture. I would like to thank you for allowing me this time.

At the last moment, I would only pray that we have to correlate water preservation, supply of good clean drinking water to our population and sanitation. If taken together, then your Swachh Bharat movement will be honestly successful.

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If not, you will only be taking money from the PSUs and God knows where you will be spending it. Thank you so much Sir.

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श्री श्रीरंग आप्पा बारणे (मावल): सभापति महोदय, जल स्वच्छता का स्वस्थ पोषण और मानव कल्याण के बीच सीधा संबंध है। स्वच्छ पर्याप्त पेयजल उपलब्ध कराना वर्तमान सरकार का प्राथमिक लक्ष्य है और इस लक्ष्य के लिए सरकार ने स्वच्छ भारत मिशन और राष्ट्रीय पेयजल कार्यक्रम के तहत अनेक योजनाओं की घोषणा की है। स्वच्छ भारत अभियान के अंतर्गत माननीय प्रधानमंत्री जी ने नदी सुधार तथा स्वच्छ पेयजल कार्यक्रम बनाया। यह देश के लिए गर्व की बात है और इसके लिए सरकार को मैं बधाई देना चाहता हूँ।

सभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से मांग करना चाहता हूँ कि स्वच्छ पेयजल योजना में किसी तरह की कटौती न करें जिसके कारण भविष्य में किसी तरह की आपत्ति न उठाई जा सके। जब तक देश का हर राज्य, शहर, गांव स्वच्छ नहीं होगा, हमारी समस्या का निदान नहीं हो सकता है। आज पानी को लेकर लोगों के बीच लड़ाई की खबरें अखबारों में आती हैं। आगे चलकर यह लड़ाई प्रत्यक्ष रूप में होगी लेकिन अगर इस समस्या के ऊपर ध्यान दिया गया तो निश्चित रूप से पानी की समस्या हल हो सकती है। आज शहर पानी को तेजी से प्रदूषित कर रहे हैं क्योंकि शहरों से निकला गंदा पानी नदियों और भूजल में मिल कर शुद्ध पानी की उपलब्धता को कम कर रहा है। पृथ्वी का 70 प्रतिशत हिस्सा जल से घिरे होने के बावजूद भी देश में स्वच्छ पेयजल की उपलब्धता की समस्या खड़ी हो रही है। यह बहुत चिंता का विषय है। आज देश की सभी नदियां ऐसी हैं, जिनका पानी पीने लायक नहीं है। पानी का प्रदूषण रोकने की कोशिश सभी को करनी चाहिए, जो कि सभी का कर्तव्य है।

महोदय, मैं आपके माध्यम से कहना चाहता हूँ कि मेरा चुनाव क्षेत्र महाराष्ट्र में शहरी और ग्रामीण भागों से जुड़ा है। शहरी भागों में महापालिका, नगरपरिषद के माध्यम से शहरी लोगों के लिए पानी की व्यवस्था हो सकती है। लेकिन जो ग्रामीण भाग हैं, वहाँ आज तक लोगों को पानी अच्छी तरह से नहीं मिलता है। यदि सरकार की तरफ से ग्रामीण लोगों को पीने के पानी के लिए स्वच्छ पानी की व्यवस्था हो जाती और उसके लिए धनराशि केन्द्र और राज्य सरकार से मिलती, तो निश्चित रूप से ग्रामीण लोगों को अच्छी तरह से पानी मिल जाएगा। महाराष्ट्र में कई जिले ऐसे हैं, जहाँ गर्मी शुरू होते ही पानी की समस्या खड़ी हो जाती है। जब पानी की समस्या खड़ी हो जाती है, तो जो पानी पशुओं के पीने लायक नहीं रहता है, वह मनुष्यों को पीना पड़ता है।

मैं आपके माध्यम से सरकार से विनती करता हूँ कि महाराष्ट्र में टैंकर से जो पानी दिया जाता है, वह कुएं या बोरवेल से लेते हैं और अशुद्ध पानी लोगों को पीना पड़ता है। महाराष्ट्र के विदर्भ और मराठवाड़ा जिले में ऐसा हर साल होता है।

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मैं दूसरी बात यह कहना चाहता हूँ कि महाराष्ट्र में छत्रपति शिवाजी महाराज के समय 16वीं सदी में पानी के भंडारण की योजना बनायी थी, उसी योजना को मद्देनजर रखते हुए महाराष्ट्र शासन ने ग्रामीण पेयजल योजना में शिवकालीन पानी योजना, साटवन योजना को मुख्य घटक बनाएं। यदि हर राज्य में इस योजना का प्रसार किया जाता है, तो महाराष्ट्र, राजस्थान आदि जिन राज्यों में भी पानी की समस्या है, वहाँ यह समस्या दूर हो सकती है। देश के कई ऐसे गांव हैं, जहाँ मीलों तक पैदल जाकर गांव की महिलाओं को पानी सिर पर लाना पड़ता है। आज देश में 17 प्रतिशत ग्रामीण इलाकों में पाँच सौ मीटर तक की दूरी से पैदल पानी लाना पड़ता है। यदि सरकार की तरफ से ग्रामीण इलाकों में नल-पानी योजना के लिए धनराशि दी जाती तो यह समस्या दूर हो जाती। अभी नदियों और कुओं का पानी तो पीने लायक नहीं है, फिर भी ग्रामीण इलाके के लोग मजबूरी में वह पानी पीते हैं। यदि सरकार इसके ऊपर ध्यान देकर पेयजल योजना का अच्छी तरह से नियोजन करती, तो ग्रामीण इलाकों में रहने वाले लोगों की पानी की समस्या दूर हो जाती। देश में बढ़ती आबादी को देखते हुए चल रही पानी की समस्या पर ध्यान न दिया जाए और शहर तथा गांवों के बीच पानी को लेकर और लोगों तथा राज्यों के बीच लड़ाई हो सकती है।

अंत में, मैं आपके माध्यम से सरकार से गुजारिश करता हूँ कि इस समस्या को देखते हुए, सरकार देश के हर नागरिक को स्वच्छ पानी उपलब्ध कराने के लिए व्यापक कार्यक्रम चलाए।

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***श्री पी.पी. चौधरी (पाली):** प्रकृति ने इस जगत को अनेकानेक वरदान दिए हैं जिसमें प्रमुख है - वायु व जल। जहां वायु सीमित है, वहीं दूसरी और शुद्ध जल सीमित है। जल सृष्टि का मूलाधार है, जिसमें चाहे वनस्पति हो या प्राणी प्रजातियां। "जल ही जीवन है तथा जल का विकल्प मात्र जल है" इस बात को भी हम सभी जानते हैं।

वर्तमान में तेज गति से बढ़ती जनसंख्या, अनियोजित शहरी विकास, कृषि एवं औद्योगिक विकास, कृषि में बढ़ते रासायनिक उर्वरकों का उपयोग आदि के कारण पानी की मांग तेजी से बढ़ रही है। वर्षा के न होने पर सूखे की स्थिति पैदा हो जाती है, जिसके कारण महंगाई तो बढ़ती ही है साथ ही साथ भुखमरी और अनेकों गंभीर बीमारियां फैलने का खतरा उत्पन्न हो जाता है। हरित क्रांति को सफल बनाने के लिए सिंचाई हेतु जल की उपलब्धता का अपना महत्व है आज नहरों, नलकूपों के माध्यम से सिंचाई की सुविधाएं उपलब्ध हैं, लेकिन पानी की कमी निरंतर बढ़ती जा रही है। बढ़ती जनसंख्या के लिए पीने योग्य पानी उपलब्ध करवाना भी सभी सरकारों के लिए किसी चुनौती से कम नहीं है। आंकड़ों से पता चलता है कि अधिकांश बीमारियां दूषित पीने के पानी के कारण हो रही हैं। स्वास्थ्य विभाग का बजट भी निरंतर इन गंभीर बीमारियों से निपटने के लिए बढ़ता जा रहा है। हमें पानी की मांग और आपूर्ति के बीच समन्वय बनाने की आवश्यकता है। जल सीमित है इसके प्रयोग में मितव्ययता बरतने की तथा जागरूकता फैलाने की अत्यंत आवश्यक है। आज पूरा देश पीने के पानी की किल्लत से जूझ रहा है, प्रतिवर्ष ग्रीष्मकाल में देश की राजधानी दिल्ली भी इससे अछूती नहीं रहती।

राजस्थान प्रदेश में सतही जल संसाधनों की सीमितता के कारण 94 प्रतिशत पेयजल तथा 70 प्रतिशत सिंचाई योजनाएं भूजल संसाधनों पर निर्भर करती हैं। जनता द्वारा घर-घर में हैंडपम्प एवं खेत-खेत में बोरिंग खोदे जाने से भूजल का अंधाधुंध दोहन होने लगा है, जिसके परिणामस्वरूप भूजल स्तर प्रतिवर्ष गिर रहा है एवं भूजल की गुणवत्ता में भी गिरावट हो रही है।

मैं बताना चाहूंगा कि इस जल संकट के समाधान में अधिकाधिक वर्षा जल का पुनर्भरण किए जाना एक महत्वपूर्ण उपलब्धि हो सकती है। वर्षा का जल संचय करने के लिए सरकार द्वारा विशेष कदम भी उठाए गए हैं। सरकार द्वारा बनाए जा रहे नए भवनों/कॉलेजों/विद्यालयों व कार्यालय भवनों में वर्षा का जल संचय करने के लिए प्रावधान भी किए जाते हैं। किसानों को भी वर्ष भर खेत में जल की आवश्यकता रहती है। सरकार द्वारा वर्षा के जल संचय को लेकर जागरूकता अभियान चलाए जा रहे हैं, लेकिन वे सभी निरर्थक हैं। वर्षा के जल संचय के लिए आवश्यक समाधान किए जाने के लिए अतिरिक्त धन की

* Speech was laid on the table.

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आवश्यकता होती है। वर्षा का जल संचय करने हेतु निर्माण किए जाने वाले संसाधनों पर आर्थिक मदद स्वीकृत किए जाने की आवश्यकता है, ताकि इस प्रोत्साहन के माध्यम से जागरूकता फैलाई जा सके।

मैं सरकार का ध्यान अपने लोक सभा क्षेत्र पाली की अति गंभीर समस्या की ओर ध्यान आकर्षित करना चाहूंगा कि मेरे लोक सभा क्षेत्र में स्थित बांडी नदी व नेहडा बांध लगातार प्रदूषित होता जा रहा है। वर्तमान में स्थिति बद से बदतर हो रही है। पीने के लिए भू-जल का पानी खराब हो चुका है। पानी के किनारे बसने वाले पशु-पक्षी भी नगण्य के बराबर दिखते हैं, क्योंकि वे भी जानते हैं, इस पानी को पीने के बाद उनकी मृत्यु तय है।

इस संबंध में राज्य सरकार, उच्च न्यायालय, राज्य मानवाधिकार आयोग, राज्य प्रदूषण नियंत्रण मंडल व केन्द्रीय ग्रीन ट्रिब्यूनल आदि द्वारा उठाए गए कदम व दिए गए निर्देश नाकाफी रहे हैं। यहां रहने वाले लोगों के स्वास्थ्य में भी निरन्तर गिरावट देखी जा सकती है। पाली जिले के किसानों की जमीन बंजर होती जा रही है और यदि उस जमीन पर कुछ उग भी जाता है, तो उसकी गुणवत्ता बहुत ही निचली किस्म की होती है, जिसे बाजार भाव में बेचा जाना संभव नहीं होता। राज्य पशुपालन विभाग की रिपोर्ट के अनुसार यहां विचरण करने वाले पशुओं में बांझपन, प्रतिरोधक क्षमता व उत्पादन क्षमता में कमी आदि दर्ज की गई है। हालांकि प्रदूषण नियंत्रण करने के अनेकों उपायों पर विचार किया जा चुका है जो काफी नहीं रहे।

ट्रीटमेंट प्लांट लगाए जाने की आवश्यकता है, लेकिन उसकी लागत बहुत अधिक है राज्य सरकार और औद्योगिक इकाईयां इसे वहन करने में असक्षम है। केन्द्र सरकार द्वारा इस संबंध में आवश्यक बजट जारी करने के बाद ही इस समस्या को दूर किया जा सकता है।

मैं सरकार का ध्यान विलुप्त हुई सरस्वती नदी की ओर भी आकर्षित करते हुए बताना चाहूंगा कि राजस्थान सरकार और भारतीय अंतरिक्ष अनुसंधान संस्थान के वैज्ञानिकों के प्रमाणों के आधार पर प्रतिपादित किया गया है कि प्राचीन सरस्वती नदी जो वर्तमान में विलुप्त हो चुकी है, का भू-प्रवाह राजस्थान से होकर गुजरात के कच्छ क्षेत्र में जा रहा है। वैज्ञानिकों द्वारा यह भी बताया गया है कि प्रवाह क्षेत्र के नलकूपों में 11 हजार से 35 हजार लीटर प्रति घंटे पानी की आवक के आंकड़े दर्ज किए गए हैं।

पश्चिमी राजस्थान और गुजरात का कच्छ क्षेत्र देश के अति सूखे क्षेत्र में गिना जाता है, और इस नदी के भू-प्रवाह क्षेत्र भी यही है। पश्चिमी राजस्थान में पशुधन की बाहुल्यता है, यहां के पशुपालक ग्रीष्मकाल के दौरान पशुओं को सूखे से बचाने के लिए दूसरे स्थानों पर पलायन करते हैं। मंत्रालय द्वारा विस्तृत योजना बनाकर पश्चिमी राजस्थान के पशुबाहुल्य एवं सूखे प्रभावित क्षेत्र को नई जीवन रेखा प्रदान

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की जा सकती है। बूंद-बूंद/फंवारा सिंचाई पद्धति से फसल/घास आदि का उत्पादन कर राज्य की आर्थिक व्यवस्था को भी सुदृढ़ बनाने में सहयोग किया जा सकता है।

सरस्वती नदी का वर्णन हिन्दू धर्म के इतिहास, पौराणिक कथाओं आदि में किया जाता है। राजस्थान में भी हरियाणा के आदि बंदी में स्थित सरस्वती जल कुंड की तर्ज पर सरस्वती नदी के जल पर आधारित धार्मिक पर्यटक स्थल विकसित किया जा सकता है।

अतः मेरा भारत सरकार से अनुरोध है कि विलुप्त हुई सरस्वती नदी को पुनर्जीवन प्रदान करते हुए इसके भू-प्रवाह के जल को प्रयोग में लाने हेतु विस्तृत योजना बनाने की कृपा करें, ताकि देश के सूखे प्रभावित क्षेत्र को इस प्राचीन सरस्वती नदी का अमृतरूपी जल वरदान के रूप में मिल सके।

मेरा सुझाव यह भी है कि भविष्य में पाईपड वाटर सप्लाई पर ज्यादा जोर होगा, पानी की टंकी सप्लाई की जाएगी, लेकिन ग्रामीण क्षेत्र में बिजली की समस्या रहती है, जिससे जलापूर्ति में बाधा उत्पन्न होगी। मेरा सुझाव है कि इन योजनाओं की कुल लागत में सोलर पम्प का प्रावधान भी है।

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***DR. KULMANI SAMAL (JAGATSINGHPUR):** First of all I would like to put my views on aspects of drinking water, its availability, the problems caused due to unavailability of water both in urban as well as rural regions of different states of the country, then I will come to the aspects of sanitation as both the subjects are interrelated to each other.

In Budget 2015-16, around 12243 crore rupees have been estimated for planned expenditure on the various projects of drinking water and sanitation. In this regard, I would like to state that in 2014-15, the expenditure on this was estimated at around 15000 crores of rupees. There is clear cut decrease in the planned expenditure on the projects of drinking water and sanitation in this budget compared to the budget 2004-15. I would like to state that despite massive outlays for drinking water and sanitation in India time to time, access to safe drinking water remains a challenge both in urban and rural areas of the country. Why it has become a challenge? Are we really lack of water or we are failing ourselves to use the proper technology and planning to implement the programmes to provide safe drinking water and sanitation. As we know the aspects of drinking water has always become an issue which evokes strong response in the electoral political discourse of the country. And despite increasing allocation of financial resources, especially for drinking water, the crisis is becoming intense day to day as now two-third of our country is drought prone and the affected population is rural mass, especially the tribal people. Further, the increasing demands of water for intensive modern agriculture and industry have polluted the ground water as well as surface water. So, it is necessary to have a proper planning and technology with a developmental mindset to access and deliver safe drinking water.

Over a period of last two to three decades, there is rapid expansion and development in the urban energy and industrial sector. But I feel it has happened at the cost of depletion of ground water level, water logging, water quality

* Speech was laid on the Table.

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degradation and increase in salinity level as well. We added water supply and sanitation in the national agenda during the first five year planning period. Then a new National Water Policy was adopted in 2002. But what we achieved and how far we have become successful in providing drinking water to each and every house hold in the country. In the metro cities the problem is becoming more acute as the level of pollution is increasing day to day thereby affecting the sanitation and health of the people. The rural areas especially in respect of the states namely Rajasthan, Madhya Pradesh, western parts of Odisha are facing drinking water problem severely.

I would like to mention that certain parts of my state, Odisha are facing acute shortage of drinking water which forces them to drink contaminated water subsequently putting them to face the water-borne diseases like cholera, dysentery and diarrhoea. The poverty stricken tribal people of western parts of Odisha are affected most and to tackle the problem of drinking water, the State Government has set-up tube wells in various places but most of them have dried up due to decreasing ground water level which is the direct result of mining activities and the industrialization process as well as lack of sufficient funds. I would like to mention here that according to the Ground Water Census Report, there has been a substantial depletion of ground water in 24 out of the 30 districts in the state. So it is necessary to provide adequate amount of funds under drinking water and sanitation programmes to provide water in these areas by adopting proper planning and technology. We are talking about Make in India and I would like to add that Make in India with technology that to with a mindset to develop the poor especially the tribal poor. The threat of Maoists is also one of the reasons for scarcity of potable drinking water in these tribal areas. Many projects initiated by the State Government for the development of these areas are being delayed due to threats from the left wing extremists in the west and southwest parts of Odisha. So to address the problems of drinking water and sanitation and other related

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problems in my State, I request the Government to sanction more amount of funds in respect of Odisha.

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16.00 hrs(Shri K.H. Muniyappa *in the Chair*)

*SHRI N. KRISTAPPA (HINDUPUR): Thank you, Chairman Sir, for giving me this opportunity to speak on demands for grants for Drinking Water and Sanitation. Sir, when we speak about problem of drinking water, people of Anantpur district in Andhra Pradesh will be listening attentively to know, what solution we are going to offer for this problem, which is more prevalent in Rayalaseema and other regions of Andhra Pradesh. Sir, if we go back to the times of independence, the areas surrounding tributaries of rivers like Krishna and other rivers used to find water by digging only 20 to 30 feet deep. These wells used to be the main source of water for drinking, construction and other purposes. During these 67 years of independence upper riverine states constructed many reservoirs to store water. As a result, tributaries dried up. There used to be water for 10 months in these tributaries, but now water do not flow even for 10 days. All those 30 feet deep wells dried up and for ten years we have to drill bore wells up to the depth of 100-110 feet. Hand pumps used to be source of drinking water. Now these hand pumps are defunct. We are not getting water even after digging 1000-1500 feet deep. There are around 3000 villages in my constituency and all these villages are facing severe water scarcity.

Government is providing water through transportation but the question is where the source of water is? In such a scenario, the water crisis is further deepening in Anantpur, Chittoor and other districts of Rayalaseema. Central Government should show due concern about resolving this problem. If the Central Government does not address this problem, there is a serious threat to lives of common people in our region. People are not in a position to pull on with their lives anymore and we are staring at mass exodus due to scarcity of water.

* English translation of the Speech originally delivered in Telugu.

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Sir, there are many other problems due to scarcity of drinking water. School children will have to carry 1 ltr or 2 ltr water bottles along with already burdened school bags. Due to water bottles their schools bags have become much heavier. This is due to non-availability of drinking water in schools. Some of these schools are 2-3 kms away from the villages. How these school children are going to study in these schools where there is no drinking water? For drinking water, these children are leaving their schools mid way. This problem is hampering studies of these children.

We all know about our dependence on washer men. When we don't have drinking water, we can imagine the fate of washer men. Our agriculture is mainly rain fed and cattle rearing is second major profession after agriculture. There are around 50 lakh sheep and goats in our region. We are more concerned about water than cattle fodder, for our cattle. Our region constantly battles with drought. In last 15 years, the Government of Andhra Pradesh declared 12 years as years of drought, in my district. In such a scenario, imagine how people can live without drinking water? Washer men do not get water to wash clothes, children do not get drinking water in schools, and cattle grazers do not have water to feed their cattle.

I request the Government to view this problem seriously. When NT Rama Rao became Chief Minister of Andhra Pradesh in 1983, people in our state were starving for food. He introduced a scheme to provide rice at Rs.2 per kilogram. Now there is no starving, but people are thirsty for water. Our Chief Minister Shri N.Chandra Babu Naidu is sincerely working to address this problem by planning to bring water from Krishna and Godavari to Pattiseema and thereon to Rayalaseema. And I request Union Government to support efforts of our Chief Minister in realizing this mission.

We should give priority to drinking water. To improve ground water levels in areas where water is not available even after boring thousands of feet deep, the Union Government should support what our Chief Minister N.Chandra Babu Naidu is doing. Rivers should be inter-linked, and water should be pumped to

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upper lands, only then, our districts can survive. Sir, please view our problem seriously.

For inter-linking of rivers if there are any clearances that are required Union Government may facilitate such clearances. Union Government may convince all concerned states to facilitate inter-linking of rivers. Please provide water to dry districts like ours, so that people can carry on with their lives in our districts. Please support and fund, efforts that are being made by our Chief Minister N.Chandra Babu Naidu to provide drinking water to our districts. With these words I conclude, thank you.

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***KUMARI SHOBHA KARANDLAJE (UDUPI CHIKMAGALUR):** In India more than 70% of the population resides in rural areas in different hydro-geological regions. Quality of drinking water is a major concern in our villages. Chemical contamination and microbiological contamination is of serious concern in India. Many parts of country are affected by contamination like arsenic, fluoride, iron, salinity and pesticides etc.

The first is insufficient water per person as a result of population growth. The total amount of usable water has been estimated to be between 700 to 1,200 billion cubic meters. With a population of 1.2 billion according to the 2011 Census, India has only 1,000 cubic meters of water per person, even using the higher estimate. A country is considered water-stressed if it has less than 1,700 cubic meters per person per year.

The second cause is poor water quality resulting from insufficient and delayed investment in urban water-treatment facilities. Water in most rivers in India is largely not fit for drinking and in many stretches not even fit for bathing. Despite the Ganga Action Plan, which was launched in 1984 to clean up the Ganges River in 25 years, much of the river remains polluted with a high coliform count at many places. The facilities created are also not properly maintained because adequate fees is not charged for the service. Moreover, industrial effluent standards are not enforced because the State Pollution Control Boards have inadequate technical and human resources.

The third problem is dwindling groundwater supplies due to over-extraction by farmers. This is because groundwater is an open-access resource and anyone can pump water from his or her own land. India extracted 251 bcm of ground water in 2010, whereas the United States extracted only 112 bcm.

Providing safe drinking water resources to large population having different physical, socio-cultural and economic background is difficult for any state. There

* Speech was laid on the Table.

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are about 60 lakhs of drinking water sources in the country. It includes public drinking water sources and private drinking water sources. It is estimated that about 40 million people in India are affected by waterborne diseases. More than 1.5 million children die of diarrhoea and around 75 million working days are lost due to water born diseases annually. It is estimated that around 65 million Indians are at risk due to excess fluoride and around 10 million people due to excess arsenic in ground water. In India around 1.96 lakh habitations are affected by poor water quality which is likely to increase in future because of draught situation in some parts of the country and more chemical usage in other parts of India. Rapid industrialization, increasing urbanization and rampant irrigation are leading to water quality problems. Many people in rural India don't have access to safe sources of water. Water quality is a major challenge in India. Those having access to safe sources of water, contamination of water during transport and in the household leads to significant health risk. In problematic areas, use of sustainable technologies for community and household water treatment and storage will directly benefit to affected areas. The simple low cost and sustainable treatment technologies at the household and community level are capable of improving the microbial quality of household stored water. But the treatment technologies are temporary solutions to the major problem. India is blessed with many lively rivers, using these Godly rivers we have to plan for providing surface water to all Indians. Because of water borne diseases many children lose their life before seeing the world. Millions of people lose their working days and spending money in the hospitals because of contaminated water. Considering all these, Central and State Government has to provide surface water to every Indian to save India by healthy Indians.

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***DR. SATYA PAL SINGH (BAGHPAT):** Sanitation is the other name of divinity. Our Yoga system emphasis on internal and external cleanliness. 'Sauch' is the first out of the five niyams in the eight organs of yoga. If you are not clean physically, mentally or environmentally you cannot progress on the path of evolution. In ancient India there was so much of cleanliness in homes, villages that Kalidas writes 'that only pollution was of the smoke of Yagya'.

Over the decades our emphasis on cleanliness has reduced very considerably because our education system has not stressed on this aspect of value system. The Government should think of providing incentives for maintaining environmental cleanliness and punishing heavily for creating pollution. Our pollution Control Boards have miserably failed because of inadequate law and rampant corruption.

Regarding drinking water facilities to our people in villages as well as in towns we must devise the ways to keep our sources of water clean especially the lakes, rivers. Most of our rivers have become polluted because of our criminal neglect of the rivers whom we once served as deities. The industries on the banks of rivers have blatantly violated the licensing condition in connivance with pollution control boards and other authorities. There is so much of poison flowing that even the underground water in many of the villages has become contaminated. I would like to quote two villages from my Baghpat constituency where people are dying of Cancers. In one village Gangnoli in last three years there have been 112 deaths because of Cancer and 47 people are still suffering. In another village called Duttnagar many people are suffering because of Cancer. This happened because all the three rivers Krishna, Kali and Hindon are badly polluted. There are around 1600 villages whose sewage are directly flowing into river Ganga. If you want to provide clean drinking water to our people we must check this polluting industries.

* Speech was laid on the Table.

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Similarly our lakes and ponds have also been either encroached upon or badly polluted.

For providing a safe and potable drinking water, let us emphasize on rain water harvesting. Let us bring out a mandatory rule in our town and village planning that no houses can be constructed without having the provision for rain water harvesting and simple and inexpensive technology to be developed to keep this water potable.

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***SHRI D.K. SURESH (BANGALORE RURAL):** Water is the most essential component for mankind to survive. Without water there would be no life. Providing water to mankind for drinking and sanitation is one of the biggest challenges in the country. Though various governments have made attempts to provide safe and adequate water to the people, the effort to provide water for drinking and sanitation has to be taken up on a war footing. In the very near future, non availability of water will be one of the main reasons for unrest in the country unless urgent and immediate steps are taken to address the issue of water scarcity.

People in rural areas especially in drought stricken regions are suffering due to the lack of availability of safe water for drinking and sanitation purposes. In towns and urban areas drinking water supply is unpredictable with most people having to rely on purchasing water from tankers. There is gross disparity over drinking water coverage everywhere in the country. Industries are using more water than the permitted levels and are also polluting rivers and ground water, as a result of which people are suffering from a shortage of safe drinking and sanitation water.

The Swatch Bharat Mission (SBM) vision is one of the corner stone of the new Union Government. The SBM is an umbrella programme which includes National Rural Drinking Water Program (NRDWP) and Swatch Bharat Abhiyan (SBA). In his budget speech the Finance Minister Shri Arun Jaitley described SBM as a programme not just for hygiene and cleanliness but a programme to provide preventive health care and awareness generation. However, the Union Budget 2015-16 did not match or reflect the government's intention with adequate funds for the purpose of drinking water and sanitation. The NDA government is high on rhetoric but clearly lacks clarity on its own flagship programs.

In view of the larger devolution of tax resources to States as per the recommendations of the Fourteenth Finance Commission the funding pattern of

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SBM, like many other Centrally Sponsored Schemes, is being modified and reduced significantly. In the pretext of this development, the Union Government has almost halved the budget for SBA from Rs. 12,100 crores in 2014-15 (RE) to Rs. 6,236 crores in 2015-16 (BE).

Due to the devolution in 2015-16 the Karnataka Government would get Rs. 24,790 crores compared to Rs. 16,560 crores in 2014-15. However, Karnataka would get Rs. 8,146 crores for Central Schemes in 2015-16 as against Rs. 16,626 in 2014-15 which is a 51% reduction than the previous year. The devolution has not helped states like Karnataka and as a result will face hardships in implementing many of the Centrally sponsored schemes including drinking water projects.

Total allocation of funds in the budget to the Ministry of Drinking Water and Sanitation (MDWS) for 2015-16 (BE) is Rs. 6,243.87 crores. For National Rural Drinking Water Programme it is Rs. 2,611 crore, for SBA (Rural) Rs.2,625 and SBA (Urban) is Rs. 1,000 crore. The budget allocated for these schemes is woefully inadequate to achieve all the targets set out by the Union Government. Therefore I urge upon the Union Government to at least double the budget allocation for these schemes in order to make progress to achieve set targets.

In Karnataka more than 70% of the state is drought prone. Drinking water crisis is severe in over 4000 villages and 38 towns in 12 districts. Drinking water in 8,079 villages has been contaminated with nitrates and fluoride. Though drinking water supply facility is in place in 733 villages, it is not fit for consumption due to ground water contamination. This drastic situation is not unique to Karnataka only. Most states are facing the same problem of scarcity of safe water.

The people including women and children are the most affected by the lack of safe drinking water in our country. Children are the most affected by water borne diseases. Reduction and containment of medical problems has been a major health issue in our country. All the efforts made so far have not achieved

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significant result. It is highly impossible for state governments to tackle the problem on its own. Therefore, I would like to urge the union government to extend 100% financial support to state governments to make safe drinking water accessible to all people.

Exploitation of groundwater for irrigation, drinking and other purposes in the country including coastal areas is increasing steadily. In order to avoid a full blown water crisis, intelligent management of the ground water resource is required. We need to have a well -regulated, ground water usage system to ensure balanced consumption which allows for recharging of the water table. Therefore, I would like to suggest the union government to take steps to regulate ground water usage in the country.

An important step to address the issue of water scarcity is Rain Water harvesting. Rain water harvesting is still in its infancy stage in our country. Over 65 per cent of rain water goes into the sea. National Policies on Rain Water Harvesting not only in urban areas but also in rural areas must be established. RWH is not just a state related matter, but one of the national importance matter. For e.g. storage capacity of ponds, tanks and lakes in rural areas has gone down due to accumulation of silt. There should be a uniform policy through the country regarding de-silting along with adequate resources.

Wastage of water is one of the major reason for Water scarcity. Nearly 40 to 50 per cent of water is lost due to leakages. Prevention of municipal supply wastage, by curbing pipeline leakage would save huge amounts of water. Although it is a state related matter, the Union Government should take steps to provide guidelines and policies for water conserving techniques. Providing funds for computerised management of all water supply pipelines will help resolve many issues with leakages including cases of water theft.

The National Human Rights Commission has taken suo motu cognizance of media reports of water contamination in 14132 habitations. Fluoride content is well above permissible level and hence they have directed 27 state governments to

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take steps to address the problem of fluorosis in drinking water and submit the report to the Commission in this regard. The Union Government should ensure that the issue of fluoride content in water is monitored regularly by ensuring adequate funds for water quality management.

We are in last year (2015) of International Decade for action Water for Life. However, the target is still not achieved in our country. The UPA Government, under the Bharat Nirman flagship programme made a very significant progress from 2005-2006 to 2011-12. About 55,100 uncovered, 3,31,604 partially covered and 81,962 quality affected habitations have been covered. But still there is a long way to go in this regard.

It is the need of the hour to take measures for providing access to safe drinking water.

- The Government should provide sufficient funds to improve the quality of water in all the quality affected habitations.
- Strengthen the water quality monitoring and surveillance including setting up of new/upgradation of water quality testing laboratories in all blocks of the country with adequate manpower and laboratory equipments.
- Installation of Water ATMs facilities in all villages.

As per information provided by the ministry of drinking water and sanitation, for the year 2014-15, the target to provide safe drinking water is 20,000 quality affected habitations and 75,000 habitations that are partially covered. However till 31st December 2014, the achievement is below 50% as far as the quality affected habitations are concerned.

As far as sanitation is concerned, India is lagging behind in sanitation coverage, open defecation, lack of personal and good hygiene, improper disposals of solid and liquid waste are causing many disease in the country. It is the need of the hour to create adequate awareness among people about necessity of sanitation to safeguard their health.

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The central Government in the year, 1986 launched a nationwide programme for rural sanitation by our Late Prime Minister Shri Rajiv Gandhi ji, with the objective of improving the quality of life of the rural people and to provide privacy and dignity to women. Now the NDA Government has also launched Swach Bharat Mission with the similar objectives on 2nd October, 2014 and set targets to achieve the vision of Swach Bharat Including access to toilets to all by 2nd October, 2019. The SBM aims to make India open defecation free by the year 2019. The objective is to construct 11.11 crore Individual Household Latrines (IHHL) in the country. The targets achieved so far under the NDA Government is below average. It is not only important to build toilets, but it is necessary to provide the necessary infrastructure that goes along with maintaining toilets. In many states, even though toilets have been built, they are unused because of proper planning and availability of water and sanitation. Solid Waste management systems are not in place and consequently all the efforts of building mere toilets will go to waste unless the entire infrastructure is put in place.

Karnataka Government under the leadership of Chief Minister Shri Siddaramiah ji has made significant progress in providing drinking water. Supply of adequate and safe drinking water to all the 59,575 rural habitations of Karnataka is given utmost importance in order to improve the living standards of the rural masses. Potable drinking water is being supplied to rural areas through various schemes like Tubewells fitted with hand pumps, Saraljal, Mini Water Supply Scheme, Piped Water Supply Scheme and Multi-Village Supply Scheme. It is programmed to provide 40-55 liters of drinking water to each person per day.

The Government of Karnataka's "Jal Nirmal Project" started in June 2001 with World Bank assisted Karnataka Integrated Rural Water Supply and Environmental Sanitation Project which aimed to promote equitable distribution of safe water, improving sustainability of water supply and drainage systems, increasing public and private investment in environmental sanitation and creating

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greater community awareness of water related health problems and the need for a cleaner environment.

The project is demand-driven with the a decentralized participatory approach to ensure transparent decision-making. The projects main target was to improve the quality of rural water supply and sanitation service delivery and to achieve sustainable development, poverty reduction, sustainable health and hygiene benefits to the rural population and strengthening democratic decentralization process. The main principles of the project were community based, capital cost sharing, integrated approach to water and sanitation and operation and maintenance by the community. This project is successfully implemented in 3061 villages with the habitations of 744 Gram Panchayat in 11 northern districts of Karnataka.

The Karnataka Government in its Budget of 2015-16 has allocated Rs. 25 crore for DPR of the Mekedatu reservoir project across the river Cauvery. The implementation of the Mekedatu project is crucial to tackle the drinking water problems in several drought stricken districts in Karnataka like Ramanagara, Kolar, Chikkaballapura, Bengaluru Rural, Tumkur and other districts. The Mekedata project is exclusively for drinking water purposes. I urge upon the Central Government to support this critical project both financial and legally.

Total amount for sanitation under Nirmal Bharat was 312 crores for the year 2014-15. Under Swachh Bharat Mission the target given to the state of Karnataka was 7,98,000 and Karnataka is the first state which achieved the target and it achieved 8,76,000. Hon. Chief Minister Shri Siddaramaiah ji and Hon'ble Rural Development Minister Shri H.K. Patil Ji have taken steps to create awareness among the people to achieve the targets covered under this program.

Karnataka is a state in which, in 950 villages water is supplied through tankers due to severe drought conditions. In earlier days there used to be adequate rains and people usually depended on surface water for drinking and sanitation. Due to ground water depletion, borewells were dug. Initially borewells would

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yield water at 10 metre, then 20 metre, 30 metre, 50 metre and now over the years even after 100 metres there is no water. Even if water source is found after 100 metres, there will be the presence of minerals and chemicals in the water. Fluoride, nitrate, arsenic will be there in the ground water and will create health problems. In order to overcome this, we need to use advanced technology to provide drinking water. Before, I became MP, in Kanakpura Taluk, MLA Shri D.K. Shivakumar had installed over 30 Water ATMs each costing 10-15 lakh rupees. The Water ATM plants are essentially RO plants which purify the borewell water by removing toxic minerals and make it fit for human consumption. The Water ATM's provide safe drinking water at a very low rate of 10 paisa/ litre. Due to this initiative, people in Kanakpura are now getting safe drinking water at a very nominal cost and are very happy with the innovative facility provided to them.

After I became an MP in 2014 by-elections, I am continuing the good work done by Mr. D.K. Shivakumar by using my MPLAD funds to install more Water ATMs. So far 100 Water ATMs have been installed and operational throughout my Bangalore Rural Parliamentary Constituency.

Karnataka State is a model for the entire country in providing Water ATMs. Seeing the success of Water ATMs in Kanakapura, Hon'ble Chief Minister Shri Siddaramaiah ji has made provisions to provide funds for 1000 RO systems per year in the last two years and already installed 2000 RO plants in areas where fluoride, nitrate, arsenic content is more. These Water ATMs have made a big difference for people to access safe drinking water. The Union Government should support this innovative initiative taken up by Karnataka by allocating funds specially for Water ATMs.

National Rural Drinking Water Programme, in the year 2014-15 has given 536 crores for the state of Karnataka but in 2015-16 it is reduced to 472 crores. In a drought affected state like Karnataka, we need to ensure the life of the people by providing safe water. Karnataka is implementing several schemes including Multi Village Schemes. Karnataka has taken up Schemes for 445 areas to provide

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surface water and out of which 224 have been completed for the completion of the remaining, there is a need of 1500 crores. I urge the Union Government to make these funds available for Karnataka to continue the good work it is doing to provide water for drinking and sanitation.

In addition, another key issue which I would like to point out is that the Members of Parliament have no role in implementing drinking water projects. The nodal agencies which are responsible for the implementation of drinking water projects and state governments are not giving importance to the voice of Members of Parliament while setting up bore wells, reservoirs etc. I request the hon'ble Minister to give directions in this matter and to take necessary steps to ensure the participation of members of parliament while setting up such projects. The NDA Government has made many promises to the people of this country. Drinking water and sanitation is of paramount importance for the well being of the country and people. As we all know Water is life. The NDA Government has not shown its intention of providing adequate water supply for the people of this country in the Union Budget. Unless this is addressed immediately by at least doubling the budget for drinking water purposes the country will face acute shortages in water wars in the very near future. Therefore, I urge upon the Union Government to cognizance the seriousness of this issue and provide better facilities for the people of this country.

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SHRI B. VINOD KUMAR (KARIMNAGAR): Sir, we are discussing and going to vote on Demands for Grants under the control of the Ministry of Drinking Water and Sanitation. The overall budgetary assessment for the year 2015-16 is Rs. 5,243.87 crore. The Plan budget is Rs. 5,236 crore and Non-Plan budget is Rs. 7.87 crore for the Ministry. In this, the National Rural Drinking Water Programme has been allocated a sum of Rs. 2,611 crore and Swachh Bharat Mission Rs. 2,625 crore. There is a huge reduction in the allocation of the budget. The budget allocation for the last year was Rs. 15,260 crore. So, this is coming to 66 per cent while many of my friends were talking about 50 per cent. When we compare the revised estimates with this allocation, it is Rs. 12,100 crore less.

When we come to the 12th Five Year Plan, the total amount recommended is Rs. 1,66,686 crore for the 12th Five Year Plan, out of which Rs. 1,22,570 crore are for the National Rural Drinking Water Programme and Rs. 44,116 crore for Swachh Bharat Mission. We are in the year 2015-16. There is only one more Budget to be introduced in the 12th Five Year Plan. The total amount, till now, spent is Rs. 1,05,000 crore. So, only 63 per cent of the 12th Plan's amount is spent till today and 40 per cent more has to be spent in the 12th Five Year Plan. I do not know how the Government is going to fill this gap. In comparison to the projections for the 12th Plan, the amount spent this year and the total amount spent for the last four years come to only Rs. 1,05,000 crore. So, there is a big gap to be filled up. I would request the hon. Minister to respond to this point when he replies. Coming to the point of devolution of funds, the hon. Prime Minister, through the increase of 10 per cent in the devolution of funds to the States from 32 per cent to 42 per cent, gave an impression to the States as if much amount is coming to the States. I do not know under which shape they are going to introduce this scheme. Would it be in the ratio of 75:25, 50:50 or 60:40? Nobody knows this. The hon. Minister should also tell us about this while replying to the debate. He should give a message to the State Governments in this regard. Otherwise, in the coming days,

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the respective State Governments may not allocate money on this aspect in their Budgets. When I raised this question a few days back, the hon. Minister replied stating that through devolution, the State Governments are getting money and they have to spend it in the coming days. So, the ratio that the Central and State Governments have to share needs to be clearly clarified by the hon. Minister. Coming to the problem of drinking water, every State is facing it and many of our friends have already stated about it.

Coming to my State of Telangana, our Chief Minister, Shri K. Chandrashekar Rao, had taken an initiative with a programme under the name and style 'water-grid'. We have already allocated Rs. 2,000 crore in this Budget, and we are trying to give water to every household in every village, that is, 10,000 villages in the State of Telangana in the coming years. Through this water-grid, we are lifting water from two mighty rivers, namely, river Godavari and river Krishna and we have already proposed to create some reservoirs in 10 Districts of Telangana whereby we want to give water to every household in every village in the State of Telangana. The estimate for this is around Rs. 36,000 crore. Anyhow, our State Government has allocated Rs. 2,000 crore in the first year for the sake of digging intake wells. We are approaching financial institutions like HUDCO, NABARD and also some foreign institution. I would request the hon. Minister and the Government at least to facilitate us to get such loans in the coming days.

The other issue is with regard to sanitation. The amount allocated for toilet is only Rs. 12,000, but as on today, the expenditure that is incurred for it is around Rs. 18,000 for each such toilet. My friend, Mr. Sathpathy, has already said that water is the main issue in this, and nobody will use those toilets by simply constructing these toilets without water facility and this amount -- that we are going to spend -- may not be useful in the coming days. Why cannot we think of bio-toilets and e-toilets even if it is a little bit expensive as it is costing around Rs. 30,000 for the bio-toilets? In the morning there was a Question on it, and the hon. Minister had also replied to it. Let us think on those lines because constructing

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toilets with some RCC roof, etc. and if it does not come into use in the coming days, then it will become a wasteful expenditure.

As regards toilets in my States, around 10 years back, when these toilets were constructed, they were not put to use. The same is the case in every part of the country. So, the TV channels, radio stations, the Government and DAVP should at least take necessary steps to sensitize people at large. Thank you.

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SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Hon. Chairperson, Sir, I rise to speak on the Demand for Grants under the control of the Ministry of Drinking Water and Sanitation in the General Budget.

Sir, with about 5,000 daily deaths of children in India due to water-borne diseases, the Department of Drinking Water and Sanitation is having a pioneer role in a country like India, but this expectation falls in vain. As per the Millennium Development Goals, India is bound to provide improved sanitation to at least half of its urban population by 2015 and 100 per cent by 2025. Based on this ground, the Central Government took up the programme of '*Swachh Bharat Abhiyan*'. However, cleaning streets and Government offices will not suffice because it is also a matter of right for a large number of urban and rural people who are deprived of basic necessities of life like access to safe drinking water, toilet and drainage facilities. As per the 2011 census, only 32 per cent rural households have access to toilets.

According to World Health Organization and UNICEF's estimate, 66.5 crore people of rural India are defecating in the open, whereas 31 per cent of the rural world population defecates in the open. Even countries like Vietnam, Bangladesh and Peru have reduced open defecation to single digits. Our neighbouring country, Bangladesh, is having only five per cent of rural population who defecate in the open. But in our country, according to one estimate, more than 37 per cent of the total human excreta generated in urban areas is being disposed of in an unsafe manner. This causes public health and environmental hazards. Out of 5,161 cities and towns in India, 4,861 cities and villages do not have sewerage network. The increase in sanitation facilities during the last ten years, from 2001 to 2011, was at the rate of just one per cent. At this rate, India could achieve universal sanitation only by 2081. This is a matter of shame for us.

Similarly, the proportion of households with tap water and drainage facilities remain at one-thirds level. In India, only two cities are having continuous

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water supply, and an estimated 69 per cent of Indians lack improved sanitation facilities. The bottom-level six States, like Bihar, Jharkhand, Assam, Odisha, Chhattisgarh and Madhya Pradesh, have less than 10 per cent coverage of households with piped water supply, though India is rich in drinkable fresh water resources and falls among those ten countries which possess 60 per cent of the world's available fresh water supply. However, African countries like Tanzania and Namibia have improved their drinking water access to the people from 38 per cent and 58 per cent in 1990 to 73 per cent and 80 per cent in 2002 respectively.

Under these shameful circumstances, when our Prime Minister, hon. Narendra Modi, comes out and sweeps the roads with a broom wearing a fashionable dress, people started thinking that their demand for sanitation and drinking water would take shape and that he would cater to the needs of the people of our country. However, what we see in the drinking water and sanitation budget is a mockery of the people, who have no access to drinking water and sanitation.

At the national level, in the National Rural Drinking Water Programme, for the years 2013-14 and 2014-15, the allocation was Rs. 15,260 crore, but this has been drastically cut down in 2015-16 budget estimates and it now stands at Rs. 6,236 crore only. In the case of Swachh Bharat Abhiyan, formerly known as Nirmal Bharat Abhiyan, this is not a new thing, the budget estimate for 2014-15 was Rs. 3,709 crore, but in 2015-16 estimates, it is only Rs.3,148 crore. With a meagre amount in the budget, how would India achieve the Millennium Development Goal in the year 2025 of providing safe drinking water and sanitation for all, irrespective of rural or urban population?

Hence, I strongly demand and urge upon the Government for allocation of more grants to the Ministry of Drinking Water and Sanitation, and the funds should percolate down and given to the weaker States of our country, especially to the weaker North Eastern States. With these words, I conclude my speech. Thank you.

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***श्री अजय मिश्रा टेनी (खीरी):** मैं पेयजल व स्वच्छता मंत्रालय की अनुदान मांगों का समर्थन करता हूँ तथा कटौती प्रस्ताव का विरोध करता हूँ।

मेरा लोक सभा क्षेत्र लखीमपुर खीरी, नेपाल से जुड़ा सीमावर्ती क्षेत्र है, जहां कोड़ियाला सहित कई नदियां नेपाल से आती हैं तथा लखीमपुर में शारदा सहित अन्य कई नदियों के कारण अक्सर बाढ़ आ जाती है तथा जलस्तर ऊपर होने के कारण पीने का स्वच्छ जल उपलब्ध नहीं है तथा इस क्षेत्र के पानी में आर्सेनिक की मात्रा खतरनाक स्तर तक बढ़ गयी है जिसके कारण क्षेत्र में दिमागी बुखार (आई.ई.) सहित अन्य कई गंभीर बीमारियों से लोग परेशान हैं, इस कारण क्षेत्र में शुद्ध पेयजल उपलब्ध कराना एक बड़ी चुनौती है। चूंकि लखीमपुर खीरी उत्तर प्रदेश का एक बेहद पिछड़ा जिला है जहां साक्षरता दर कम होने व सामाजिक जागरूकता कम होने के कारण घरों में शौचालयों का अभाव है तथा गांवों में पानी का उचित निकास न होने के कारण भी गंदगी व्याप्त रहती है। क्षेत्र में बीमारों की संख्या में वृद्धि का यह भी एक प्रमुख कारण है। मनरेगा में भी पारदर्शिता के साथ स्थायी कार्यों को वरीयता देने की जरूरत है एवं गांवों को प्रधानमंत्री ग्रामीण सड़क योजना द्वारा मुख्य मार्गों से जोड़ने हेतु एक बड़ी योजना बनाने की आवश्यकता है मैं सरकार से मांग करता हूँ कि मेरे क्षेत्र में गांवों में शौचालय का निर्माण तथा जल निकासी की उचित व्यवस्था की जाए। बाढ़ को रोकने हेतु विशेष प्रयास किए जाएं जिससे जल की गुणवत्ता बढ़ सके। जल में आर्सेनिक की जांच तथा उक्त जल को पीने से होने वाली बीमारियों के रोकथाम की विशेष योजना बनाने के साथ संबंधित जांच व उपचार हेतु प्रबंध किए जाएं तथा एक अभियान चलाकर क्षेत्र के सभी गांवों में पानी टंकियों का निर्माण करके पाईप द्वारा आर्सेनिक मुक्त शुद्ध पेयजल उपलब्ध कराने हेतु मेरे लोक सभा क्षेत्र खीरी लखीमपुर (उत्तर प्रदेश) हेतु एक प्रभावी व समयबद्ध योजना बनायी जाए।

* Speech was laid on the table.

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SHRI Y.V. SUBBA REDDY (ONGOLE): Mr. Chairman, Sir, at the outset, I express my heartfelt thanks to the hon. Speaker for permitting the discussion on Demands for Grants of the Ministry of Drinking Water and Sanitation. I am thanking you not only because it relates to drinking water and sanitation, which are the bare minimum needs of a human being, but also because this subject is very close to my heart as I am representing in this House a constituency where the first ever endemic skeletal fluorosis cases in the world were recorded in 1937.

Since then the people of Prakasam District in AP have been screaming not for gold, not for housing, not for education, but for a pot full of safe drinking water. And, it is unfortunate that even after nearly a century we have not been able to fulfil this basic need for these people. Fluorosis is equally a problem in Nalgonda District in Telangana State also. There is some improvement here with regard to providing drinking water to villagers since Nagarjuna Sagar Canal water is available. But, still, as per the Integrated Management Information System, 90 rural habitations in Nalgonda District are still suffering from fluorosis.

The Budget for this Ministry has been reduced this year by more than 50 per cent of the Revised Estimates of 2014-15. It speaks volumes about it. With 50 per cent reduction I do not know how the hon. Minister will be able to achieve his targets. If this is the pace at which money is given, then I have no hesitation to say that we will achieve what we had achieved in providing toilet facility during the last 10 years, that is, from 2001 to 2011. During this period we have been able to provide toilet facilities at the rate of just one per cent every year. And, at this rate, we would be able to achieve universal sanitation only by 2081. Similarly, with just Rs. 6,243 crore, which is half of Rs. 12,187 crore provided at RE stage, what can we achieve? The hon. Minister can enlighten this House on this issue.

Coming back to contamination of water by fluorosis, I wish to submit that fluorosis has been ruining generations in my Prakasam District. According to one survey, 48 Mandals out of 56 in Prakasam District are affected with fluorosis.

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People are suffering from dental and skeletal fluorosis, deformation of bones, kidney malfunctioning, apart from other diseases, in the early years of their life due to presence of excessive fluorine, strontium and uranium. The source is not only the groundwater but it is also from whatever we grow from this soil. Even the cattle eating grass is suffering from fluorosis; people eating rice or wheat are also suffering from fluorosis since crops are grown with the help of the same groundwater which contains fluorine and it is passing through crops to humans and cattle. This is peculiar to Prakasam district in Andhra Pradesh.

It is pertinent to mention and I have no hesitation to say that our former beloved Chief Minister of Andhra Pradesh late Dr. Y. S. Rajasekhar Reddy, had taken personal interest and thought of drinking water from Krishna River through Veligonda Project to fluoride-affected Mandals of Prakasam District. Had he been alive, I am confident that by now fluorosis would have been wiped out from the map of Prakasam District. The present Government in Andhra Pradesh is not giving sufficient funds for this project. The total requirement was Rs.5,600 crore, but so far, we have spent only Rs. 3,800 crore. So, I would request the Government of India to provide sufficient grants to complete the project to cater to the drinking water needs of the Prakasam District, Nellore District and Kadapa District. If it is not possible to provide it in one go, I would request the hon. Minister that at least 12 worst affected Mandals in Prakasam District should be taken up on priority and provide them with borrowed drinking water from nearby Nagarjuna Sagar Project canals through pipelines. Secondly, kidney dialysis centres have to be established in these Mandals otherwise people have to travel for nearly 100 kilometres for routine kidney dialysis.

There is no doubt that a National Programme for Prevention and Control of Fluorosis was started on 16th April, 2012. But it has not yielded tangible results. I am saying this because, under this Programme, 787 villages were selected for survey. But, even after nearly three years, that is, as on 1st January, 2015 only 470

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villages have been surveyed and 317 are yet to be surveyed. If survey itself takes these many years, I failed to understand, at this pace, how many more generations have to wait for implementation of this programme at ground level. So, the pace of National Programme has to go up and whatever physical targets set have to be achieved without fail.

So, mere piecemeal or cosmetic measures would not do. This Ministry, in coordination with the Government of AP, Ministries of Health, Water Resources, and Rural Development, has to take steps on war footing to address this issue. With these short-term and long-term measures, I am confident that we will together be able to remove the stigma of 'fluorosis-affected district' on my Prakasam district which will bring back smiles on the faces of people. This would help in ameliorating their living conditions.

I congratulate the Government for taking up sanitation work in a big way under Swachh Bharat Abhiyan. A provision of Rs.2,625 crore has been made under Swachh Bharat Abhiyan for rural areas, Rs.1,000 crore for urban areas this year. The vision, objective and the roadmap proposed is very laudable and needs to be achieved because as per the 69th round of NSSO survey more than 60 per cent of rural households still do not have toilets. I welcome the point that Government first wants to launch projects in all 607 Districts of the country by the end of the 12th Plan and then achieve the objective of 100 per cent sanitation by 2nd October, 2019.

If you look at the state of affairs in Andhra Pradesh, as per Census 2011 more than 65 per cent of rural households in Andhra Pradesh do not have toilets, which makes it about 92.77 lakh. It is equally true that improved sanitation will sweep away infectious diseases. So, there is an urgent need to lay a special emphasis on this. With this I conclude. Thank you very much.

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SHRIMATI SUPRIYA SULE (BARAMATI): Mr. Chairman, I stand on behalf of my party with pure disappointment with the budget that has been allocated. We are all aware that for various flagship programmes which are social causes this Government has reduced allocation under the pretext of the Finance Commission's decision of federal system. We are all concerned and quite confused and at times we have reached out even to our States to find out what really is the plan and what are going to be the outflows of finances. And there is no clarity on what the Central Government is going to do, what kind of money is going to come, and how the money is going to be distributed among all these various schemes.

Water is a very important subject. It is a basic human right. I think sanitation and water programmes are run by several governments for decades. To talk about the State that I come from, Nirmal Gram was one of the flagship programmes of Maharashtra Government. It was initiated by my late colleague Shri R.R. Patil who unfortunately is no more. The whole idea was to have a clean village which has good sanitation, good drinking water which is a basic right, by making the entire programme within the Panchayat, and the Panchayat has the accountability and it is like a public movement. It did very well. We are happy that the Rural Development Mantralaya at that time adopted this programme from Government of Maharashtra and today we see it happening. Obviously the name has just changed into Swachh Bharat. The entire programme is very well accepted by the country but there are a lot of hitches besides finance which are discussed by most of my colleagues.

I think the biggest problem we have is, we have an effective service plan but the delivery system is very weak. People's life styles are changing in the country. Urbanization is happening. Pollution is on the increase. I think that our country has unfortunately failed on the basic commitment that we made for Millennium Development Goals. My colleagues Tathagata Satpathy and Professor Roy extensively talked about diarrhoea, malnutrition and issues related to health of various children and people in our country.

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If we have to reduce the basic cost of public health, the first intervention that we really need to make is to get our water and sanitation in place. What I experienced in my own Constituency after doing Nirmal Gram is that it was a very good initiative of giving awards. Maharashtra used to top the list on Nirmal Gram Puraskars. All the Sarpanchs used to come, the President of India used to felicitate all these people. It was a wonderful initiative. People like encouragement. But after a village got Nirmal Gram Puraskar, which was connected to incentives, there was no follow-up. In most places it does happen that once they get the award, the follow-up is zero, and there is a problem in basic infrastructure of the toilet. Water connectivity is a big problem. Even if there are toilets, they are not kept clean.

Hon. HRD Minister has appealed to most of us to sanction toilets even in schools. I see that in my Constituency most schools have toilets for girls but they are not used because there is either no water or the toilets are not kept clean.

What really concerns me about this entire project is that constantly this Government is asking us for everything from the MPLADS funds. Even for Swachh Bharat Abhiyan they asked us for money under MPLADS. Every Minister writes to us weekly saying that MPLADS funds should be given for any new programme that the Government has. Today even hon. Rudyji in his speech was saying that for skill development MPs should give funds. MPs barely get Rs.5 crore. If everything we get is put in every flagship programme of the Government, then it is better they stop the MPLADS and make it Government fund. Let them spend it, because anyway there is no authority for us. At the rate we are going, we have to give money for Adarsh Gram, we have to give money for toilets etc. We do appreciate that these are necessities and we definitely want to be participants to this growth story of India but I think the Government must decide what their priorities are.

With urbanisation, pollution is becoming one of the biggest challenges today. In my constituency, there is a very big lake called the Khadakwasla lake

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which supplies drinking water to Pune. What is happening is that all the Gram Panchayats are allowing new construction. There is no control over this because there is no FSI law for Gram Panchayats. This is something I would like the hon. Minister to look into because it is the biggest challenge not only for me, but for most of us whose constituencies comprise rural-urban population. In my constituency, all the big tall buildings are not in Pune city limits any more. They are in adjoining villages and all the pollution, waste water etc goes all over the area. There is no control because there is no money. Even if you ask the Gram Panchayat to do a water scheme, they have no solution for waste water management. All that water is left alone and it goes into lakes or water storages which is indirectly polluting drinking water. I think this is a very complex issue.

I would urge that we have to have some solution because urban drinking water problem is different from that in rural areas and urbanisation is the biggest challenge today. Unless we have a waste management programme in place, it is going to be totally polluted today. If you go to a village or some other place, you will find the use of plastic everywhere. There was a time, when there were festivals in our villages, people used to eat in banana leaves. Gone are those days. There is so much plastic everywhere which is polluting our temples, our villages and cities. So I think the Government in Swachha Bharat Abhiyan has to look into the solutions and some good success stories that we had.

There have been three good success stories in Maharashtra. I will tell about just one or two initiatives. In Buldhana district, it is a harsh idea that they gave, but what they have done can be replicated in the entire country. They have connected all the PDS shops. So everybody who has a card, if he does not have a toilet, will not get his food.

In Hiware Bazar, they have done a good project of ground water conservation which was being discussed by most of my earlier speakers. But that is the biggest challenge which is harming our drinking water and sanitation programme. In Jalgaon, we have the entire self-help group of women who have

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taken charge in Gram Panchayat and they run this entire programme of drinking water and sanitation under a group which is the Village Water Supply and Sanitation Committee. If committees are formed like this, they are effective and if some of the women run them, it will be a very effective programme which we have successfully done in various districts.

There is one more aspect. In this entire Swachha Bharat Abhiyan, there are many people who work. The skilled workers need to know exactly how to build a toilet and how to manage waste water. They are all hired and they are not paid very well. They are all contract workers. Like Sarva Siksha Abhiyan, if these people are empowered by imparting skill, this programme will be far more successful.

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***SHRI RABINDRA KUMAR JENA (BALASORE):** To begin with, let me underscore the extreme importance of this Ministry, with regard to the very issue that it aims to tackle - the need for drinking water and good sanitation in this country. Needless to point out, this has been a topic that has come to the forefront as far as political discourses are concerned, especially with the Swachh Bharat Abhiyan, whose good intentions, on the forefront, must be applauded. However, as is clear from the statistics available, as well as from the Ministry's Demands for Grants the Financial Year 2015-16, such a Mission as the Swachh Bharat runs the risk of becoming only an advertisement gimmick, unless implemented properly. The same hold true for all the programmes of the Ministry, especially since the issues they deal with safe drinking water for the people and the healthy and effective sanitation - are issues that are crucial and basic to a primary standard of human subsistence.

Many experts and various surveys done in the last few years have suggested that India may soon face a dangerous water crisis. It is estimated that around 37.7 million Indians are affected by waterborne diseases annually, 1.5 million children are estimated to die of diarrhoea alone and 73 million working days are lost due to waterborne disease each year. A study by Water Aid cities that the resulting economic burden is estimated at 600 million USD a year. The problems of chemical contamination is also prevalent in India with 1,95,813 habitations in the country are affected by poor water quality. The major chemical parameters of concern are fluoride and arsenic. Iron is also emerging as a major problem with many habitations showing excess iron in the water sample.

37.7 million people - over 75% of who are children afflicted by waterborne diseases every year. Overdependence on groundwater has brought in contaminants, fluoride being one of them. Nearly 66 million people in 20 states are at risk because of the excessive fluoride in water. While the permissible limit of fluoride in water is 1 mg per liter in states like Haryana it is as high as 48 mg in

* Speech was laid on the Table

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some places. Delhi water too has 32 mg. But the worst hits are Rajasthan, Gujarat and Andhra Pradesh. Nearly 6 million children below 14 suffer from dental, skeletal and non-skeletal fluorosis. Arsenic is the other big killer lurking in ground water putting at risk nearly 10 million people. The problem is acute in Murshidabad, Nadia, North and South 24 Paraganas, Malda and Vardhaman districts of West Bengal. The deeper aquifers in the entire Gangetic plains contain arsenic.

High nitrate content in water is another serious concern. Fertilizers, septic tanks, sewage tanks etc are the main sources of nitrate contamination. The groundwater in MP, UP, Punjab, Haryana, Delhi, Karnataka and Tamilnadu has show traces of nitrates.

However, it is bacteriological contamination which leads to diarrhoea, cholera and hepatitis which is widespread in India. A bacteriological analysis of the water in Bangalore revealed 75% borewells were contaminated. Iron, hardness and salinity are also a concern. Nearly 12,500 habitats have been affected by salinity. In Gujarat it is a major problem in coastal districts. Several districts in my state of Odisha, including my constituency of Balasore, are affected by the brackish quality of the water. Often babies die of dehydration and there are major fights in villages for fresh water. Some villages have been 80% migration due to high salinity. Sometimes, access to drinking water is also hurdled by sheer distance. In Odisha, as per census 2011, around 38.5% families travel at least half a km to fetch drinking water in Odisha villages. The number of such families was 32.5% in 2001, which increased by 6 % in 10 years.

The average availability of water is reducing steadily with the growing population and it is estimated that by 2020 India will become a water stressed nation. Groundwater is the major source of water in our country with 85% of the population dependent on it. The 2001 Census reported that only 68.2 per cent of households in India have access to safe drinking water. The condition, though improved, did not change drastically even in the Census 2011 report, which stated

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that only 30.80% of the Rural Households in the country get tap water and only 70.60% of the urban Households of the country are covered with tap water supply. Again, as per the 2011 Census, 13% of rural India still have drinking water from an untreated tap source, and another 11% of rural India has untreated, uncovered well water for drinking. In absolute terms, this amounts to a significant number, and puts in perspective the daunting nature of the task in front of the Ministry.

While the Government figures show that much progress has been made - even before 2011, Government data suggested that of the 1.42 million rural habitations in the country, 1.27 million are fully covered (FC), 0.13 million are partially covered (PC) and 15,917 are not covered (NC). However, here it is important to note that this coverage refers to installed capacity, and not average actual supply over a sustained period or the quality of water being supplied which is the most essential part. This gap between planning of targets and their implementation is made clear by the performance of the National Rural Drinking Water Programme (NRDWP). The NRDWP goal was that by 2017, at least 50% of rural households will be provided with piped water supply; at least 35% of rural households have piped water supply with a household connection; less than 20% use public taps and less than 45% use handpumps or other safe and adequate private water sources. And even more long term goal under the same NRDWP is that by 2022, at least 90% of rural households are provided with piped water supply; at least 80% of rural households have piped water supply with a household connection; less than 10% use public taps and less than 10% use handpumps or other safe and adequate private water sources.

The Annual Report of the Ministry of Drinking Water and Sanitation for 2014-15 shows that for the year 2013-14, against the target of coverage of 21771 quality affected habitations, the government could actually cover only 16 649 of them. For 2014-15; against the coverage of 114479 partially covered and 22562 quality affected habitations, it could cover only 69111 partially covered

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habitations and only 8195 quality affected ones. Thus, we seem to be nowhere near completing the target set for ourselves.

On top of this, Japanese Encephalitis/Acute Encephalitis Syndrome have been reported from 60 high priority districts all over the country. The Annual Report 2014-15 states that Assam (10 districts), Bihar (15), Tamil Nadu (5), Uttar Pradesh (20) and West Bengal (10 districts) are severely affected by this.

Coming to the specifics of the current Budget's Demands for Grants by this Ministry, special attention must be drawn to the Swachh Bharat Abhiyaan, to which I had referred earlier as well. While the initiative is extremely needed and what it wants to achieve should be a primary necessity in our society, its implementation does come under scrutiny. Even while talking of the very system of its implementation, one has to wonder about how the monitoring or the evaluation system of a "Swachh Bharat" should work. What has the government done as of now, in order to prevent open defecation? How has it incorporated solid waste management effectively into this Abhiyan?

While steps in this direction have indeed been taken, the work has barely begun, compared to the task we have at hand. In this context, it becomes very relevant to look at the Budget cuts under this programme for 2015-16. Now, while it is understood that the cut is primarily because Drinking Water and Sanitation are both state subjects in the Seventh Schedule of the Constitution, and so it makes sense to relegate the scheme under this to the Schemes under a shared pattern of funding between the centre and states, the amount of cuts received are significant and to an extent worrisome.

Under the umbrella programme "Swachh Bharat Abhiyaan" (which includes sanitation and Drinking Water) the allocation for 2014-15 was 15025.50 crores, which has now been reduced to Rs. 6000 crores only. Under this broad heading, the National Rural Drinking Water Programme, for which the 2014-15 allocation for "Central assistance to state plans" was 10890.50 crores, has now been cut down to Rs. 2500, making it only 22% of what it was in the previous year.

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The second sub-heading under this is the Swachh Bharat Abhiyan, which now has allocations of Rs. 3500 crores in 2015-16, reduced from Rs. 4135 crores.

The above reduction is in the Union Budget 2015-16. In the Ministry's specific Demand for Grants for 2015-16, it is important to note that under the Major Head No. 2215, for "Water Supply and Sanitation", Rs. 1230 crores has been demanded for Swachh Bharat Abhiyan. So, in light of this, it is significant that a bulk of this demand - Rs.1010 crores, has been asked only for "Advertising and Publicity". This is an extremely worrying pattern, because this is not true just for Swachh Bharat but for the National Rural Drinking Water Programme as well, whose failure to match targets has been earlier focused on. Under the NRDWP, the total demand is Rs. 1080 crores, of which the maximum Rs. 774.5 crores, is demanded, again for 'advertisement and publicity', while only 35 crores have been kept for Grants-in-Aid (General).

Thus, coming back to Swachh Bharat, this depicts a picture of a government that is focusing primarily on the promotion of its schemes instead of the implementation, and this is a cause for genuine worry. While it is understandable that awareness for issues of sanitation are a must, for a healthy lifestyle choice that is being targeted, and while it is also understood that these are primarily state subjects and for that one the devolution of untied funds to the states are made (following the Fourteenth Finance Commission's recommendations", the statistics on India's condition, as stated by me above, make it clear that it is implementation that we need first. There is no point in promoting a Swachh Bharat Abhiyaan without giving the people of India the means to maintain that Swachh Bharat. And while it is the states that will have to implement it, perhaps more help to the states would have been appreciated.

Against, while drastic cut in the Budget will perhaps be explained by the fact that the states have more money, it is crucial to understand that it also implies a shirking of responsibility by the Centre, as far as the issue of Drinking Water and Sanitation are concerned, And given the statistics, that is not advisable. As per the

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Ministry of Water Resources, India has 18% of the world's population but has only 4% of total usable water resources. As per a UN report published on water conservation in March 2014, India will face the consequences if it will not plan for water conservation. The report had predicted that by 2025, nearly 3.4 billion people will be living in 'water-scarce' countries and the situation would become grim in the next 25 years. The report added that due to its unique geographical position in South Asia, Indian sub-continent may face the brunt of the crisis and India would be at the centre of this conflict.

In this context, it is important to remember that India is signatory to the United Nations' Millennium Development Goals, of which the seventh MDG is "Water and Sanitation". As part of the Millennium Development Goals (MDG), developing countries and donor governments committed to halving the proportion of people without sustainable access to safe drinking water and basic sanitation by 2015. But even till 2012, 768 million people across the globe still do not have access to safe drinking water and 2.5 billion do not have access to adequate sanitation. India is one of those faulty countries right now, who are far from achieving their targets, and are slow on progress. While countries like Iran, Kuwait and Mexico have already met their target, according to the Report on Water and Sanitation targets under UN MDG by the World Health Organization, India is not just far behind, it is not even "on track" for achieving the target, as per WHO. The 2014 report by WHO estimates that the proportion of the 2012 population that gained access to sanitation since 1995 has been only 20%. Even in the 2014 report, 48% of India, urban and rural combined, practiced open defecation.

In conclusion, then, the task at hand may be extremely daunting, but it is the government's responsibility to ensure that the targets are achieved, and the schemes implemented. With respect to this, as far as Budgets are concerned, it is then of utmost importance, that rather than focusing centre's resources on only publicity, actual implementation be taken care of, because something as basic as

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safe drinking water for the people and proper sanitation cannot be put on the backburner.

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SHRI VINCENT H. PALA (SHILLONG): First of all, I would say that this is a very disappointing Budget if you look at the budget from different heads from different Departments, especially social sector where people of India are getting lesser and lesser allocation. If you look at the last five years' Budget allocation, it has decreased to almost 56 per cent. This is very disappointing. This is the true colour of this Government. If you look at the corporate side, the allocation of money has increased and if you look at the social sector, the allocation has become less and less. In next five or ten years, there will be huge gap between the rich and the poor. This may create problem and this may create confusion in the country. Therefore, I urge the Government to rethink and rework on the Budget.

I come from the State of Meghalaya where there is heaviest rainfall in the world. So, we have plenty of water and at the same time it stops raining for six months a year. So until and unless we use the water judiciously, we may have a problem. I have a few suggestions for the Minister. Just as we have IAS and IPS, we should also have Water Engineering Service, so that we can approach the water in a very scientific way and the Ministry and the Department can work together and plan properly.

I also think another very important thing is that we do have a shortage of water but more than that is the usage and utilisation of water which is very important and the management of water is very important. So, we must have a clear notification especially to the new buildings how to conserve water, how to harvest water so that we can use it especially in the rural areas.

There are plenty of water disputes between different States. It has to be clearly earmarked for each area in the legislation. We also have maximum of almost 30 per cent to 40 per cent leakage of water. We have to look into this and we must have proper infrastructure; then only we can utilise whatever water we have and save. We should involve even the panchayats and villages so that they can take active part and can help us in conserving water.

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A lot of entities in the corporate sector are ready to contribute. We must give them a fair chance so that we can build storage at different areas and also work in different areas for sanitation. Also, in every household, be it an old or a new building, we must encourage them to install storage facilities. I think, the Government and the Department of Science and Technology should develop a technology where they can design an instrument in such a way to store and harvest water and treat water so that we do not use much of the river water. These are the few things which we have to do on water.

Regarding Swachh Bharat, I can see that the Prime Minister has made a lot of promises for 400 million toilets to be built and 113 million households to be covered within 2nd of October, 2019. So, I would like to know from the Minister – I think they are not serious as none of them is here – how will they do it and what programme will have to complete this in 7,00,000 villages and in 607 districts. These are a few things I would like the Minister to clarify and let us know how this Budget will be utilised.

Thank you very much.

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डॉ. महेन्द्र नाथ पाण्डेय (चन्दौली) : सभापति महोदय, आपने मुझे इतने महत्वपूर्ण विषय पर बोलने का अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

स्वच्छता और पेयजल, ये दो मुख्य विषय आज अनुदान मांगों पर चर्चा में हैं। महात्मा गांधी ने इस देश में दो बड़े सपने देखे। एक सपना उन्होंने अंग्रेजों के खिलाफ क्विट इंडिया का देखा, वह सपना तो उनकी अगुवाई में देश में पूरा हुआ, लेकिन उनका एक दूसरा सपना क्लीन इंडिया का था। वह क्लीन इंडिया का सपना उनका पूरा नहीं हुआ। मेरे कांग्रेस के साथी मेरी बात को अन्यथा नहीं लेंगे, महात्मा गांधी का जो क्लीन इंडिया का सपना था, उस सपने को, उस विज़न, उस दृष्टिकोण, उनके चश्मे को कांग्रेस के लोगों ने संग्रहालय में रखकर अपना शेष सपना पूरा करने का काम किया, उस सपने को कांग्रेस के लोग भूल गये।

मैं माननीय मोदी जी को धन्यवाद देना चाहूंगा, उनको धन्यवाद देना चाहूंगा, उनका अभिनन्दन करना चाहूंगा, हमारे देश के यशस्वी प्रधानमंत्री माननीय नरेन्द्रभाई मोदी जी का कि उन्होंने उस चश्मे को आज स्वच्छता का प्रतीक बना करके, आज स्वच्छ भारत का प्रतीक बनाकर के घर-घर, गांव-गांव, यहां तक कि देश की सीमाओं से बाहर भी उन्होंने इस सपने को पहुंचाया है। शुरू में लग रहा था कि क्या देश का प्रधानमंत्री को, कुछ एलीट क्लास के लोगों को, कहीं-कहीं भारत के प्रधानमंत्री को शौचालय के बारे में अमेरिका, आस्ट्रेलिया में क्या बात करनी चाहिए, लेकिन आज यह जन-आन्दोलन बन चुका है और सारा समाज आज इससे जुड़ चुका है। जन-आन्दोलन का प्रभाव आज इतना है कि आज हम और आप जैसे लोग भी यदि गाड़ी में चल रहे हैं और केला खाते हैं तो किसी जमाने में छिलका कार की खिड़की से बाहर फेंक दिया करते थे, लेकिन आज सौ बार सोचते हैं कि देश का प्रधानमंत्री हमें स्वच्छता की प्रेरणा दे रहा है, हम उसे अपने हाथों से डस्ट बिन में फेंकते हैं, यह एक जन-आन्दोलन बना है। मैं माननीय मोदी जी को इसे जन-आन्दोलन बनाने के लिए, प्रेरणा देने के लिए बधाई देता हूँ।

महोदय, स्वच्छता के संबंध में जो बात आ रही है, इसमें एक चीज़ समझने की जरूरत है। सरकार की तरफ से जो प्रयत्न हो रहे हैं, जिस पर आज चर्चा हो रही है, वह इसका केवल एक पक्ष है। दूसरा पक्ष यह है कि इसके लिए जनता जागरूक हो और इसमें सहभागी हो। जनता को इसके लिए प्रेरित करने का काम हो रहा है और जनता को प्रेरित करने से इसमें सफलता मिलेगी।

महोदय, ग्रामीण विकास की पत्रिका 'कुरुक्षेत्र' में छपी वर्ष 2011 की एक रिपोर्ट के अनुसार हमारे देश के ग्रामीण क्षेत्रों के आधे से अधिक घरों में मोबाइल था, लेकिन शौचालय केवल एक-तिहाई घरों में ही

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थे। जिस तरह मोबाइल आज सुविधा और उपभोग की नहीं, बल्कि जरूरत की चीज़ बन गयी है। उसी तरह लोगों को शौचालय के बारे में समझाने और प्रेरणा देने की जरूरत है।

16.41 hrs.**(Hon. Deputy Speaker in the Chair)**

स्वच्छता स्वास्थ्य के लिए उपयोगी है। मैं आपको यह जानकारी देना चाहूंगा कि आज स्वच्छता की मुहिम देश के कोने-कोने तक पहुंच चुकी है। मैं चन्दौली संसदीय क्षेत्र से आता हूँ। वह कृषि का क्षेत्र है। अनेक माननीय सांसदों के क्षेत्रों में कठिनाइयां आती होंगी। आप उस समय की कल्पना कीजिए जब आप शाम में गाड़ियों से जाते हैं और सड़कों के किनारे हमारी माताएं, हमारी बहूएं, हमारी बेटियां शौच के लिए बैठी रहती हैं। जब आपकी गाड़ी की रोशनी पड़ती है तो वे किस दुर्दशा में उठती हैं और गाड़ी के आगे बढ़ने के बाद फिर बैठ जाती हैं। जब आप इसकी कल्पना करेंगे तो आपका मन खुद सिहर जाएगा। यह परिस्थिति अभी भी है। हम जिस इलाके से आते हैं, वहां यह परिस्थिति आम तौर पर है।

महोदय, मैं आपके माध्यम से माननीय मंत्री जी को यह सुझाव देना चाहूंगा कि व्यक्तिगत शौचालयों पर बल देने के साथ-साथ सामूहिक शौचालयों पर भी बल देने की जरूरत है। यह बात उठ सकती है कि व्यक्तिगत शौचालय सफल होते हैं। लेकिन, मेरा यह मानना है कि व्यक्तिगत शौचालय के साथ-साथ सामूहिक शौचालय भी सफल हो सकते हैं। अभी हम लोग समिति के दौर पर तमिलनाडु गए थे। वहां हम लोगों ने देखा कि वहां सामूहिक शौचालय बहुत ही सफल रहे हैं। जब ग्रामीण क्षेत्रों में समाज का हिस्सा जब खुले में शौच करने के लिए जाता है तो वह एक निश्चित खुले क्षेत्र में ही जाता है और वह सामूहिक रूप से जाता है। महिलाएं सुबह में अपने परिवार का समूह बनाकर ही जाती हैं। यह हमारे ग्रामीण जन-जीवन का एक चलन है, आदत है, नेचर है। मैं सुझाव देना चाहूंगा कि हम इसके लिए जो राशि निर्धारित करते हैं, उसमें एक निश्चित राशि ग्रामीण शौचालय के रख-रखाव के लिए हो। ग्राम सभा और जो भी एजेंसी उसका निर्माण करें, यदि उसके बीच एक एम.ओ.यू. करके ग्राम सभा को थोड़ी राशि देकर उन्हें बाध्य कर दें कि इसकी साफ-सफाई और इसके रख-रखाव की जिम्मेदारी आपकी है, तो निश्चित तौर से यह अभियान सफल हो सकता है। व्यक्तिगत शौचालय और सामूहिक शौचालयों में हमें सफलता मिल सकती है।

पेयजल पर आज की इस चर्चा में बहुत सारे माननीय सदस्यों ने बहुत मूल्यवान बातें कही हैं। मैं आपका ध्यान इस पर आकर्षित करना चाहूंगा कि इस क्षेत्र में भी हमारी सरकार ने बहुत सार्थक पहल किया है। यह हमारे देश का दुर्भाग्य है कि हम वर्ष 1951-56 की प्रथम पंचवर्षीय योजना से पेयजल के लिए राशि दे रहे हैं। अब तक, आज़ादी के 67 वर्षों में 1,73,950 करोड़ रुपये से अधिक की राशि पेयजल पर खर्च की गयी है और फिर भी हम पेयजल के क्षेत्र में वैसी सफलता नहीं प्राप्त कर पाए हैं, जो ग्रामीण क्षेत्रों में

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होनी चाहिए। हमारी सरकार ने जो लक्ष्य निर्धारित किया है, उसके तहत वर्ष 2017 तक 50% परिवारों को पाइपलाइन से पेयजल उपलब्ध कराया जाएगा। इस पर सरकार ने विशेष ध्यान दिया है, क्योंकि हैंड पम्प के पानी की तुलना में ज्यादा गहराई का पानी पीना स्वास्थ्य की दृष्टि से ज्यादा उपयोगी है। वर्ष 2022 तक 90% परिवारों तक पेयजल पहुंचाने का लक्ष्य है।

मैं माननीय मंत्री जी से यह कहना चाहूंगा कि हमारे क्षेत्र वाराणसी में चोलापुर, चिरहीगांव, हरहुआ, पिण्डरा, काशी विद्यापीठ, सेवापुरी, आराजीलाइन, कपसेठी ब्लॉक और चन्दौली में चन्दौली, नियामताबाद, बरहनी, चहनियां, धानापुर, सकलडीहा, शहाबगंज, चकिया, नौगढ़ ब्लॉक और इसके साथ-साथ भदोही जिले और गाजीपुर जिले के भी ब्लॉक्स पेयजल की कठिनाइयों से जूझ रहे हैं। उन सबमें ग्रामीण समूह पेयजल योजना बनाये जाने की जरूरत है। कुछ नगर पंचायतें भी इससे अलग हटकर मुगलसराय नगर पालिका, सैयदराजा, चन्दौली आदि में एडिशनल पेयजल योजनाओं को बनाए जाने की जरूरत है। आज इन विषयों पर ध्यान केन्द्रित करने के साथ-साथ इसे भी करने की जरूरत है। ... (व्यवधान)

HON. DEPUTY SPEAKER: Please wind up.

डॉ. महेन्द्र नाथ पाण्डेय : मुझे एक मिनट और दें। मैं आपका सम्मान करते हुए कहना चाहूंगा कि पानी का विषय बहुत महत्वपूर्ण है। रहिमन पानी राखिए, बिन पानी सब सून, पानी गए न उबरे मोती मानस चून। यह पानी का विषय है, इस नाते आपसे थोड़ी सी प्रार्थना करना चाहूंगा कि आज यह सारी जो शुद्ध पेयजल की कवायद है, इसमें हमारी सरकार और हमारे अगुवा माननीय मोदी जी अभिनन्दन के पात्र हैं कि उन्होंने स्वच्छता को एक आन्दोलन बनाया है। पेयजल के लिए कुछ कठिनाईयाँ उठीं, हो सकता है कि दो-चार परसेंट बजट में कमी इस आवंटन में हो, लेकिन इस बात पर लोगों का ध्यान नहीं जा रहा है कि 13वें वित्त आयोग के बाद जो 14वां वित्त आयोग आया, उसकी सिफारिशों को हमने बिना एक इंच कटौती किए शत-प्रतिशत मानकर के 42 परसेंट राशि राज्यों को दी है। उसके बाद और 5 परसेंट ग्राम पंचायतों और नगर पंचायतों को दिया। आज कुल सकल समेकित भारत की संचित निधि का 47 परसेंट से ऊपर हम गाँवों को दे रहे हैं, राज्यों को दे रहे हैं तो हम राज्यों से अपील कर सकते हैं कि इस राशि को उस राशि में क्लब करके इन योजनाओं को सफल बनाएं। इस अभियान पर हमारे माननीय मोदी जी चल रहे हैं कि अगर राज्य मजबूत होंगे तो देश मजबूत होगा। राज्यों से भी यह निवेदन करने की जरूरत है कि आप और हम मिलकर इस समस्या का समाधान करें। इसमें कई सरकारों ने अच्छा काम किया है। माननीय खड़गे जी बैठे हैं। कर्नाटक की सरकार ने स्वच्छता के क्षेत्र में अच्छा काम किया है, ... (व्यवधान) मध्य प्रदेश की सरकार ने अच्छा काम किया है।

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मैं अंत में यही कहूंगा कि सर्वे भवन्तु सुखिनः सर्वे सन्तु निरामयाः, सर्वे भद्राणि पश्यन्तु, मा कश्चिद् दुःख भाग्भवेत्। ... (व्यवधान) इसी के साथ मैं अनुदान मांगों का समर्थन करता हूँ।

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***SHRI SHER SINGH GHUBAYA (FEROZEPUR):** I thank you, Hon'ble Deputy Speaker Sir, for giving me the opportunity to participate in the debate and discussion on the Demands for Grants under the control of the Ministry of Drinking Water and Sanitation.

Sir, there is an acute shortage of drinking water in our country. Potable water for everyone is still a pipe-dream although several decades have passed since we gained our independence. All the Hon'ble Members of this august House have expressed their concern regarding this problem. About 20 years ago, the people of the rural areas were using the water from the local canals, ponds etc. for drinking purpose too. At that time, these sources of water were relatively clean and had not been contaminated. So, the people could do so. They did not fall ill even when they used water from these sources for drinking. However, now, these sources of water have been badly polluted. Things have gone from bad to worse.

Sir, I represent Ferozepur Parliamentary Constituency. Punjab is the land of the five rivers. However, the condition of drinking water in Punjab is pitiable nowadays. All the sources of water have been polluted. However, I thank our Chief Minister Sardar Prakash Singh Badal who has connected the drinking water facilities in the villages to the R.O. system. However, we need a central scheme regarding drinking water. It will help the people of Punjab tide over the water-crisis.

Hon'ble Deputy Speaker Sir, the Malwa region of Punjab is in the grip of the deadly disease of cancer. The sources of water in this region are contaminated. The contaminated water includes carcinogenic compounds that lead to cancer among those who use this water. People of all villages of this region are dying a slow and painful death due to cancer. The poor people are condemned to use this polluted water for drinking purpose. Due to rampant poverty, they cannot get themselves treated. This area is badly affected by cancer due to polluted water.

* English translation of the speech originally delivered in Punjabi.

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Sir, the Bathinda-Bikaner train, has been nicknamed 'Cancer Express' as a lot of passengers of this train suffer from cancer. The State Government has limited funds at its disposal. It has tried its best to set up some cancer treatment institutes. However, the need of the hour is to set up some world-class cancer treatment hospitals. This is where the Centre can bail out Punjab and come to the relief and succour of affected people. Mobile laboratories should do regular check-ups in this regard.

Sir, Hon'ble Prime Minister Modi ji is a highly experienced person. His vision and planning is commendable. Punjab needs a special package and some world-class hospitals to treat the patients of cancer.

Sir, as Haryana and Himachal Pradesh were carved out of Punjab, we also lost some of our rivers to these states. Sutlej and Beas rivers still flow through Punjab. However, some cities located at the banks of these rivers are releasing deadly pollutants and chemical effluents into these rivers, thereby contaminating their water. Some canals carry the water of these rivers to Haryana and Rajasthan. These states are dependant for their drinking water needs on these canals. So, I urge upon the Central Government to launch water-cleanliness campaigns for the rivers of Punjab too on the lines of Ganga cleanliness campaign. Water treatment plants and sewage treatment plants should be set up at various places by the banks of these rivers. Especially, river Sutlej needs to be de-polluted.

Sir, my constituency shares 150 km. long border with Pakistan and river Sutlej flows through the area. In the district Fazilka of this area, about 25 to 30 villages are suffering from a peculiar problem. Sewage flows into the river from every-where. During the season of flood, the excess water flows into Pakistan. However, the Pakistanis close the gates of the barrage at their end for six months. Thus, the polluted water gets collected in the area and seeps below the ground. 20 years ago, residents of the area could get drinking water from the hand-pumps. However, nowadays, they cannot get clean drinking water even at the depth of 400

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feet. So, this area badly needs a plant that can treat water and make it worth drinking.

Sir, sanitation is another matter of grave concern. Peanuts like Rs.2500, Rs.5000 or Rs.7000 are provided for construction of a toilet. This is a cruel joke. Due to price-rise and inflation, even the installation of flush system takes more than Rs.25000 to 30000/-. So, I appeal to the Central Government to release adequate funds for this purpose. It is not possible now to defecate in the open as all the land has been taken up for the purpose of agriculture.

Sir, I thank Hon'ble Prime Minister Modi ji and Jaitley ji for the funds allotted for the purpose of sanitation. However, more money should be earmarked for this purpose.

Sir, Ferozpur Constituency has the second largest Scheduled Caste population in Punjab. This is a border area. These people have no source of livelihood. They have to bear the brunt of wars and natural calamities like floods. They live below poverty-line. Hence, the need of the hour is to take special care of the drinking water, sanitation, health etc. needs of these people. They must be provided these essential facilities.

In the end, I support the Demand for Grants of this ministry and thank the Central Government for its efforts.

Thank you.

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श्रीमती मीनाक्षी लेखी (नई दिल्ली) : उपाध्यक्ष महोदय, जहां तक पीने के पानी और शौचालय का संबंध है, वह सीधे तौर पर किसी भी व्यक्ति के स्वास्थ्य से जुड़ा हुआ है। अगर हम दिल्ली का विषय लें, क्योंकि मैं दिल्ली से आती हूँ, दिल्ली के आंकड़ों के मुताबिक तकरीबन साढ़े दस प्रतिशत जनसंख्या खुले में शौच के लिए जाती है। दिल्ली की पानी की जरूरत 1500 मिलियन गैलन प्रतिदिन की है जिसमें से केवल 818 मिलियन गैलन पानी दिल्ली अपना बनाती है और बाकी पानी बाहर से आता है। इस कमी को पूरा करने के लिए पानी के टैंकर्स का इस्तेमाल किया जाता है। दिल्ली जल बोर्ड ने तीन प्राइवेट एजेंसीज़ को यह काम दिया हुआ है। दिल्ली में पानी की पाइप वाटर सप्लाई 49 प्रतिशत के आसपास ग्रामीण इलाकों में है और 81 प्रतिशत के आसपास शहरी इलाकों में है। यहां साढ़े दस प्रतिशत ऐसे घर हैं जहां कोई भी शौचालय नहीं है। कहीं शौचालय बिना पानी के है और कुछ शौचालयों में पानी नहीं है। दिल्ली की कोई रिपोर्ट हमें प्राप्त नहीं हुई जहां पैसों के आधार पर या वाकई कोई काम हुआ हो और उसकी कोई रिपोर्ट बनी हो। उसका कारण है कि निर्मल भारत अभियान के तहत दिल्ली को बाहर रखा गया था क्योंकि निर्मल भारत अभियान केवल ग्रामीण इलाकों पर लागू होता था। ऐसे में अब भारत सरकार का कदम है जिसमें मिनिस्ट्री ऑफ ड्रिंकिंग वाटर एंड सैनिटेशन का स्वच्छ भारत अभियान लागू हो रहा है और इसके लिए मैं सरकार को धन्यवाद देना चाहती हूँ, क्योंकि शौचालय की समस्या केवल ग्रामीण इलाकों की नहीं है बल्कि बहुत भारी मात्रा में शहरी इलाकों की समस्या है।

वर्ष 2001 के सैन्सस के मुताबिक तकरीबन 19.58 प्रतिशत ऐसे लोग हैं जिनके पास शौचालय उपलब्ध नहीं है। दिल्ली में पानी से जुड़ी हुई बीमारियों में वायरल हैपाटाइटिस, डायरिया, टॉइफॉयड हैं। चाइल्ड राइट एंड यू (CRY) की रिपोर्ट के मुताबिक तकरीबन 52 प्रतिशत झुग्गी-बस्ती में रहने वाले बच्चे खुले में शौच के लिए जाते हैं। यह एक बहुत ही शर्म का विषय है।

जागोरी एक महिलाओं का ग्रुप है जिसकी स्टडी के मुताबिक वर्ष 2013 में उनका इलाका बवाना और भिलसवा गया था जहां पाया गया कि सरकार मात्र 40 रुपये प्रति व्यक्ति पानी पर खर्च करती है और 110 रुपये प्रति व्यक्ति स्वच्छता, शौचालय, सैनिटेशन पर खर्च करती है। उससे रिलेटेड लोगों में लो इनकम 3052 रुपये प्रति महिला के रूप में आती है। इससे संबंधित सबसे बड़ा नुकसान जो मेरे से पूर्व वक्ताओं ने भी सामने रखा कि बच्चों की कॉग्नेटिव डैवलपमेंट में कमी, गर्ल चाइल्ड की पढ़ाई में कमी, खास तौर पर एडोलेसेंट लड़कियों को एक उम्र के बाद जहां शौचालय नहीं है वहां नहीं जाने की वजह से गॉयनोकॉलिजिकल और तमाम तरीके के इन्फैक्शन्स होते हैं। हाथ धोना, भोजन में स्वच्छता, इस बार यूएन का डब्ल्यूएचओ की तरफ से है कि भोजन की स्वच्छता हो। घरों में स्वच्छता के कारण एक-तिहाई तक

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डायरिया कम कर सकते हैं। सेफ तरीका जिसमें शौच का प्रबंध करें, उससे 37 प्रतिशत तक बीमारी को रोका जा सकता है। मैं सबसे पहले इस सब काम के लिए मंत्रालय को धन्यवाद देना चाहती हूँ जिन्होंने अर्बन सैनिटेशन के लिए 1000 करोड़ रुपये का बजट दिया क्योंकि एक नैगलैक्टेड एरिया था। इन फंड्स में से एक बहुत बड़ा हिस्सा राज्यों को दिया गया। अगर दिल्ली की नजर से देखा जाए तो पानी और शौचालय उपलब्ध कराने के लिए खास तौर पर दिल्ली जल बोर्ड एक नोडल एजेंसी है।

17.00 hrs.

उसका कार्यक्षेत्र राज्य सरकार के पास है। उसमें सबसे ज्यादा दिक्कतें दिल्ली से जुड़ी हुई हैं। मंत्रालय ने गांवों में पीने का पानी उपलब्ध कराने के लिए अलग से स्कीम बनाई है। दिल्ली शहर डेन्सली पोपुलेटेड शहर है, यहां गर्मियों के दौरान पीने की पानी की समस्या हो जाती है। मात्र 250 टैंकर उपलब्ध कराने से काम नहीं चलेगा। सीएजी रिपोर्ट के मुताबिक तकरीबन 24.8 प्रतिशत घर ऐसे हैं जहां पीने का पानी उपलब्ध नहीं है। दिल्ली जल बोर्ड के कई अधिकारियों के खिलाफ केस भी दर्ज हुए, कोर्ट ने कई बार उनको फटकार भी लगाई, कुछ अधिकारियों को जेल भेजने तक की भी नौबत आई। लोगों को कम दाम पर पानी मिल सके, इसके लिए सरकार ने अभी भी कोई कारगर कदम नहीं उठाया है बल्कि पैसे को सब्सिडी के रूप में बांटने की कोशिश की गई है। पैसे को पाइप वॉटर सप्लाई पर लगाना चाहिए था। जहां पानी का पाइप नहीं है वहां पाइप लगाया जाए, कई जगहों पर सेनिटेशन के लिए पानी की कमी है, कई जगहों पर पाइपों से दूषित पानी की सप्लाई होती है। जब स्ट्रॉंग वॉटर ड्रेन में आता है तो वह यमुना को भी प्रदूषित करता है और इससे पानी की उपलब्धता भी कम होती है। पानी का इस्तेमाल किस तरह से करना है उस पर कोई काम नहीं हुआ है।

आईआईटी दिल्ली ने वर्ष 2013 में एक प्रोजेक्ट बनाया था। डिसेल्टिंग का भी कोई काम नहीं हुआ, बारिश के दिनों जल जमाव हो जाती है। पानी को हार्वेस्ट के लिए यूज करने की भी कोई योजना नहीं है। सिवेज वॉटर प्लांट पर भी कोई काम नहीं हुआ है, स्वच्छता के लिहाज से भी कोई काम नहीं हुआ है। केन्द्र सरकार राज्य सरकारों को मजबूर करें क्योंकि जब तक इस व्यवस्था को ठीक नहीं किया जाएगा तब तक न हम पेयजल की व्यवस्था कर पाएंगे और न ही शौचालयों के लिए पानी की व्यवस्था कर पाएंगे। इसके लिए सिस्टेमिक तरीके से काम करने की आवश्यकता है। केवल पैसा देना अपने आप में काफी नहीं है, बल्कि पैसा खर्च कैसे हो इसका प्रबंधन करना ज्यादा जरूरी है। अगर कोई राज्य सरकार उस प्रबंधन में गलती कर रही है तो उसमें केन्द्र सरकार को हस्तक्षेप करना चाहिए। 600 करोड़ रुपये पिछले बजट में भी मिला था लेकिन आज तक उस एलोकेशन का कोई हिसाब नहीं मिला। केन्द्र सरकार को प्रबंधन के नजरिए से काम करना चाहिए। दिल्ली में वॉटर टेबल के ऊपर भी ध्यान देना चाहिए, वॉटर पाइप या ड्रेन में

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हो रही लीकेज पर ध्यान देना चाहिए। आप कितना ही बजट दें अगर उस पर ध्यान नहीं दिया गया तो बजट का पैसा पानी की तरह बहता रहेगा। सही प्रबंधन और पॉलिसी बनाकर इसकी रोकथाम की जा सकती है।

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***श्रीमती जयश्रीबेन पटेल (मेहसाणा):** गंदगी हमारा राष्ट्रीय रोग है हमें उसे देश से निकालने के लिए, धेय बनाकर अभियान की तरह शासन, प्रजाजन, महाजन तीनों को एक साथ सहयोग करके जुट जाना होगा।

राष्ट्रपति महात्मा गांधी जी ने कहा था कि स्वच्छता स्वतंत्रता से ज्यादा महत्वपूर्ण है। राष्ट्रपति महात्मा गांधी जी ने क्विट इंडिया (भारत छोड़ो) का नारा 1942 में दिया था वह सपना तो पूरा हो गया। अब स्वतंत्र राष्ट्र के तौर पर 67 वर्ष के बाद भी हम सभी को शौचालय की सुविधा उपलब्ध नहीं करा सके। निःसंदेह स्वच्छ भारत की सोच के लिए खुले में शौच एक बड़ी चुनौती है। जनगणना 2011 के मुताबिक 16 करोड़ 90 लाख ग्रामीण घरों में से 11 करोड़ 30 लाख घरों में शौचालय नहीं हैं। यानी इन घरों के निवासी खुले में शौच करते हैं।

हमारे दृष्टिबन्त प्रधानमंत्री श्री नरेन्द्र मोदी जी ने शौचालय के लिए लोगों की सोच बदलने के लिए 2 अक्टूबर 2014 से लेकर 2019 तक, गांधी बापू की 150वीं जन्म जयंती तक स्वच्छ भारत अभियान शुरू करवाया है और गांधी बापू के क्विट इंडिया नारे को बदल कर क्लीन इंडिया के सपने को पूरा करने का दारोमदार प्रजाजन और शासन दोनों के सहयोग से अपने कंधों पर ले लिया है। माननीय प्रधानमंत्री जी ने स्वच्छता को स्वभाव बना देने का एक नारा लगाया है। सभी कंपनियाँ भी अपने सीएसआर के तहत शौचालय के लिए फंड सरकार को देने के लिए आगे आई है।

मोदी सरकार ने स्वच्छ भारत मिशन को पूरा करने के लिए एक नीतिगत पहल की है। उसके क्रियान्वयन के लिए सही ढांचा तैयार किया है और सांसद आदर्श ग्राम योजना के तहत उनको मुख्य कार्यक्रम के तहत लिया गया है। इसके लिए मैं सरकार को धन्यवाद देती हूँ।

सामाजिक तौर पर सामूहिक शादी में और गुजरात जैसे राज्यों में तो स्थानिक स्वराज के इलेक्शन में जो उम्मीदवार बनता है उसके लिए घर में शौचालय होना अनिवार्य बना दिया है-यह सुधार देश भर के राज्यों में लागू करना चाहिए। समूह शादी से देश भर में इतनी जागरूकता आई है कि कन्याएं शादी से पहले यह निश्चित करती हैं कि ससुराल में शौचालय है कि नहीं।

पेयजल आपूर्ति की कवरेज में तेजी लाने के लिए भारत सरकार ने राज्यों/संघ राज्य क्षेत्रों की सहायता करने हेतु त्वरित ग्रामीण जल आपूर्ति कार्यक्रम (एआरडब्ल्यूएसपी) के माध्यम से वर्ष 1972-73 में जल क्षेत्र में प्रमुख पहल की। योजना अवधियों के शुरू होने से लेकर अब तक केन्द्र और राज्य सरकारों द्वारा इस क्षेत्र में 173950 करोड़ रुपए से अधिक की राशि का निवेश किया गया है।

* Speech was laid on the table.

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12वीं पंचवर्षीय योजना में मंत्रालय द्वारा महिलाओं और बच्चों पर विषैले जल के प्रभाव को कम करने के लिए ग्रामीण क्षेत्रों में पाइप द्वारा जल आपूर्ति के प्रावधान किए गए हैं। एनआरडीडब्ल्यू के अंतर्गत समग्र राष्ट्रीय आवंटन की 5 प्रतिशत राशि पेयजल स्रोतों के रासायनिक संदूषण से प्रभावित राज्यों और जापानी एन्सेफलाइटिस (जेई)/एक्यूट सन्सेफलाइटिस सिण्ड्रोम (एईएस) से प्रभावित बसावटों वाले उच्च प्राथमिकता वाले जिलों के लिए निर्धारित की जाती है।

जल, स्वच्छता, स्वास्थ्य, पोषण और मानव कल्याण के बीच सीधा संबंध है। संदूषित पेयजल का उपयोग, मानव मल का अनुपयुक्त निपटान, व्यक्तिगत और भोजन संबंधी साफ-सफाई में कमी, ठोस और तरल अपशिष्ट का अनुपयुक्त निपटान आदि भारत जैसे विकासशील देश में अनेक बीमारियों के प्रमुख कारण रहे हैं। स्वच्छता कवरेज, जो स्वास्थ्य की सुरक्षा के लिए जीवन का एक हिस्सा होना चाहिए हमारे देश में अपर्याप्त है। मेरी मांग है कि सरदार सरोवर प्रोजेक्ट अंतरराज्यीय बहुआयामी बड़ी परियोजना है इसका मुख्य उद्देश्य गुजरात और राजस्थान के पानी की जरूरत वाले सूखाग्रस्त और रेगिस्तानी क्षेत्रों में पानी एवं जीवन की जरूरतों को पूरा करने का है। सरदार सरोवर योजना सिंचाई वाले क्षेत्र में से 75 प्रतिशत इलाका सूखाग्रस्त क्षेत्र का विस्तार कार्यक्रम तथा रेगिस्तानी विकास कार्यक्रम के तहत आता है। सिंचाई के कुल विस्तार क्षेत्र 18.45 लाख हैक्टर में से 5.08 लाख हैक्टर (27.56 प्रतिशत) सूखाग्रस्त क्षेत्र और 8.73 लाख हैक्टर (47.13 प्रतिशत) रेगिस्तानी क्षेत्र आता है।

भारत सरकार द्वारा 2010 में सरदार सरोवर योजना के लिए रु. 39240.45 करोड़ (2008-9 की कीमतों के मुताबिक) के रिवाइज किए अनुमानों को मंजूरी मिली थी। सरदार सरोवर योजना की बाकी रह गई कैनल के कामों के लिए वित्तीय वर्ष (2012 से 2015-16) को पूर्ण करने के लिए एक्सीरिलेटिड इरिगेशन बैनिफिट प्रोग्राम (एआईबीपी) के तहत केन्द्रीय वित्तीय सहायता के लिए जल संसाधन मंत्रालय-भारत सरकार और गुजरात सरकार के बीच दिनांक 16.10.2012 को एओयू हुए थे।

एआईबीपी की दिसम्बर, 2006 को लागू की गई मार्गदर्शिका के मुताबिक सूखाग्रस्त विस्तार को 90 प्रतिशत केन्द्रीय सहायता मिलती है और रेगिस्तान विस्तार कार्यक्रम के तहत आ रहे क्षेत्र को इसमें शामिल नहीं किया गया। हकीकत में रेगिस्तान विस्तार जहां बारिश नियमित और अनियमित है तथा मिट्टी में वेज की स्थिति सूखाग्रस्त विस्तार की तुलना में बहुत खराब होती है।

इस संदर्भ में माननीय मुख्यमंत्री गुजरात राज्य द्वारा माननीय प्रधानमंत्री को 17.1.2011, 17.5.2011, 21.6.2011 और 3.8.2013 को पत्राचार किया और इसके तहत सरदार सरोवर योजना के रेगिस्तान क्षेत्र को सूखाग्रस्त क्षेत्र के मुताबिक 90 प्रतिशत वित्तीय सहायता देने के लिए विनती की है। क्योंकि भारत सरकार की कैबिनेट कमेटी ऑन इनफ्रास्ट्रक्चर द्वारा रेगिस्तान विस्तार को भी

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सूखाग्रस्त विस्तार के मुताबिक एआईबीपी के मुताबिक सहायता देने की रूपरेखा में सुधार करके पंजाब की 2 और कर्नाटक की 1 परियोजना को 2010 में मंजूरी दी गई है।

भारत निर्माण के तहत निर्धारित लक्षांक को पूरा करने के लिए और नेशनल डेवलपमेंट काउंसिल की दिसंबर 2012 की मीटिंग में तय किए गए लक्षांक के मुताबिक कृषि क्षेत्र निर्धारित विकास दर को बढ़ाने में सरदार सरोवर योजना अपना उचित योगदान देगी। अगर इसकी ये मांग स्वीकार की गई तो।

अमेरिकी पर्यावरणविद थॉमस कोस्टिगन कहते हैं कि आधा करोड़ लोग पेयजल के अभाव से संबंधित बीमारियों के कारण दम तोड़ देते हैं इसमें आधे 5 वर्ष से कम आयु के होते हैं। यानी प्रति 12 सैकेंड में एक बच्चा स्वच्छ जल के अभाव में मर जाता है। यह खतरे की घंटी है, इसकी आवाज सुनकर हमें जाग जाना चाहिए। स्वच्छ पेयजल को सुलभ बनाने के लिए गुजरात की तरह सरदार जल संचय अभियान चलाना चाहिए। जिसके परिणामस्वरूप सौराष्ट्र में पानी का जल स्तर ऊपर आया है। निजी और पब्लिक निर्माण के जो भवन बनते हैं उनमें बारिश के पानी को संचय करने के लिए भूगर्भ टंकी बनाने के लिए सब्सिडी देना जरूरी कर देना चाहिए।

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श्री दुष्यंत चौटाला (हिंसार) : उपाध्यक्ष महोदय, आपने पेयजल और स्वच्छता पर बोलने का मौका दिया, धन्यवाद। यह बहुत ही महत्वपूर्ण विषय है और सदन का हरेक सदस्य इस विषय पर बोलना चाहता है। देश और प्रदेश की सरकार द्वारा पीने के पानी की व्यवस्था को सुधारने के लिए करोड़ों रुपये खर्च किए जा रहे हैं। आज देश में सबसे ज्यादा बीमारी दूषित पानी पीने की वजह से होती है। देश में वॉटरजनित बीमारियों में बढ़ोत्तरी होती जा रही है। केन्द्र सरकार कहती है कि हरेक व्यक्ति को देश में 70 लीटर प्रति दिन पानी मिलना चाहिए। मगर कई इलाके ऐसे हैं जहां दस लीटर पानी भी मिलना मुश्किल है। मेरे खुद लोक सभा क्षेत्र के 40 गांवों के लोग छः महीने धरने पर बैठे रहे, क्योंकि उनके गांवों तक हमारी सरकार पीने का पानी नहीं पहुंचा पायी। हमारे मंत्री चौधरी वीरेन्द्र सिंह के गांव के पड़ोस में रहने वाले बारह गांव ऐसे हैं, जिनमें आज भी पीने के पानी की किल्लत है।

उपाध्यक्ष महोदय, मैं आपके संज्ञान में लाना चाहता हूं कि सरकार को केवल मात्र पानी पहुंचाने तक की सोच नहीं रखनी चाहिए, बल्कि पानी को संभालने की भी सोच रखनी चाहिए। हम बड़े-बड़े वाटर बक्सों पर नारे लिख देते हैं कि जल ही जीवन है, मगर क्या पर्याप्त मात्रा में हमारे पास जल है? आज दिन-प्रतिदिन नहरों से करोड़ों लीटर पानी समुद्र की ओर जा रहा है, मगर हमारे पास उपयुक्त साधन नहीं हैं कि हम उनके ऊपर बांध बना सकें और केनाल सिस्टम के तहत उस पानी को सूखे क्षेत्र तक पहुंचा पायें।

महोदय, मेरे से पूर्व बोलने वाले सभी सांसदों ने गंगा की सफाई की बात की थी। यमुना नदी भी हरियाणा, दिल्ली, उत्तर प्रदेश में विकास और पीने के पानी की पूर्ण उपलब्धता में बड़ा अहम योगदान देती है। मगर जैसे ही दिल्ली से यमुना नदी फरीदाबाद जिले और पलवल होते हुई राजस्थान में गुडगांव केनाल के तहत या फिर गंगा नदी में मिलती है, तो वहां पीने के पानी के ऐसे हालात हैं कि कैंसर और हैपेटाइटिस सी जैसी बीमारियां हम वहां पर रहने वाले लोगों को मुफ्त में देने का काम कर रहे हैं। उसी तरह अगर पिंजौर की घघर नदी की बात करें तो वह जब हरियाणा में घुसती है और पंजाब होते हुए सिरसा जिले में घुसती है, तो वहां भी इसी तरह की बीमारियां पीने के पानी में पहुंच रही हैं। आज केवल मात्र गंगा की सफाई करने की बात नहीं है। हमारे देश में हर नदी, जिसे बड़े-बड़े इंडस्ट्रियलिस्ट कैमिकल डालकर खराब कर रहे हैं, मुझे लगता है कि उस बारे में हमारी सरकार को कदम उठाने चाहिए। सरकार को पर्याप्त मात्रा में ऐसे साधन उपलब्ध कराने चाहिए, जिसके तहत हम इन नदियों की सफाई कर पायें और प्रत्येक व्यक्ति तक, जैसे सरकार कहती है कि 70 लीटर क्वालिटी का पानी हम उनके घर तक पहुंचाने का काम कर पायें।

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मेरे से पूर्व घुबाया जी बता रहे हैं कि पंजाब सरकार ने आर.ओ. सिस्टम लगाने का काम किया है। मैंने माननीय मंत्री जी से एक प्रश्न पूछा था। सरकार ने मेरे प्रश्न नम्बर 2667 के जवाब में कहा कि हमारे देश में 2961 आर.ओ. सिस्टम है, जिसमें 1876 आर.ओ. सिस्टम केवल मात्र पंजाब में हैं। मैं पंजाब सरकार को बधाई दूंगा कि उन्होंने यह सोच रखी कि आर.ओ. सिस्टम जैसी टेक्नोलॉजी हम लोगों तक पहुंचायें। अगर हरियाणा की बात करें, तो केवल मात्र वहां दस आर.ओ. सिस्टम हैं। जब मैंने पता लगाया तो ये दस वह हैं, जो मेरे पिताजी द्वारा सिरसा जिला परिषद से फंड लेकर ढिवाली हल्के में हमारी सरकार ने लगाने का काम किया गया था। उसके बाद एक भी नया आर.ओ. सिस्टम हरियाणा सरकार ने नहीं लगाया। मैं केन्द्र सरकार से मांग करूंगा कि वह आर.ओ. सिस्टम के लिए लोगों, प्रदेश सरकारों और स्पेशली सांसदों को एकस्ट्रा ग्रांट दिलाने का काम करें, जिसके तहत जहां-जहां क्वालिटी का पानी नहीं है, वहां हम लोगों को पीने के पानी के लिए आर.ओ. सिस्टम प्रोवाइड कर सकें।

जहां तक सेनिटेशन की बात आती है, तो आज सुबह भी स्वच्छ भारत का मुद्दा उठा। यह मुद्दा बहुत बड़ा है। सरकार द्वारा स्वच्छता के लिए दो परसेंट सेस भी सर्विस टैक्स पर लगा दिया गया है। मैं आप सबसे पूछना चाहता हूं कि नैशनल हाईवे नम्बर वन, जो अमृतसर से लेकर दिल्ली तक आता है, क्या सरकार बतायेगी कि उस पूरे नैशनल हाईवे नम्बर वन पर एक भी शौचालय सरकार द्वारा बनाया गया है, ताकि विदेशों से आने वाले हमारे मेहमान उस सुविधा को यूज कर पायें? क्या सरकार द्वारा पीने के पानी की सुविधा दी गयी है? आप विदेशों में जायेंगे तो हर नैशनल हाईवे पर आपको रेस्ट एरियाज मिलेंगे, जहां आपको टायलेट और पीने के पानी की सुविधा उनकी सरकार मुफ्त में देने का काम करती है। लेकिन केवल मात्र भारत ही ऐसा देश है, जहां सरकार द्वारा नैशनल हाईवेज पर एक भी सरकारी टायलेट बनाने का काम नहीं किया गया। मैं मांग करता हूं कि सरकार हाईवे अथारिटी और मिनिस्ट्री से बात करके नैशनल हाईवे पर इस तरह की सुविधाएं उपलब्ध कराए ।

जहां तक पीने के पानी की व्यवस्था की बात है, विदेशों में दूर से पाइप लाइन द्वारा पीने का पानी शहरों और गांवों तक पहुंचाया जाता है। मेरी मांग है कि सरकार इस प्रकार की पाइप लाइन बिछाने का काम करे। हरियाणा में आने वाले समय में पीने के पानी की व्यवस्था और बिगड़ेगी। हम सरकार से बहुत बार अपील कर चुके हैं सतलुज -यमुना लिंक, हांसीभुटाना लिंक या यमुना पर जो तीन डैम बनने हैं, उनकी स्पीड बढ़ाई जाए ताकि लोगों को भविष्य में पीने के पानी की पर्याप्त सुविधा मिल सके। मैं जींद म्युनिसिपल कार्पोरेशन का उदाहरण देना चाहता हूं, लोग पोर्टेबल टायलेट की बात कह रहे हैं, यह उन लोगों की सोच है, उन्होंने कितना सराहनीय काम किया है, सरकार द्वारा टायलेट बनाने के लिए म्युनिसिपल कार्पोरेशन को जमीन नहीं मिली तो रेहड़ियों पर पोर्टेबल टायलेट बनाकर शहर में घुमाने शुरू कर दिए। मुझे लगता है कि

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हमें रेहड़ियों की जरूरत नहीं पड़ेगी। डीआरडीओ आर्गेनाइजेशन जिस तरह की सुविधाएं दे रही है, उस तरह के टाएलेट हर शहर में पर्याप्त मात्रा में बनने चाहिए।

आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपको बहुत धन्यवाद देता हूँ।

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***डॉ. वीरेन्द्र कुमार (टीकमगढ़):** मैं पेयजल और स्वच्छता मंत्रालय की अनुदान मांगों का पुरजोर समर्थन करता हूँ। मांगों से स्पष्ट है कि कुल 5243.87 करोड़ रुपए का बजटीय प्रावधान किया गया है जिसमें योजना घटक के तहत 5236 करोड़ रुपए और गैर-योजना घटक के अंतर्गत 7.87 करोड़ रुपए का प्रावधान किया गया है। पेयजल और स्वच्छता मंत्रालय को दो प्रमुख केन्द्रीय स्कीमों के कार्यान्वयन की जिम्मेदारी सौंपी गई है। ये स्कीमों राष्ट्रीय ग्रामीण पेयजल कार्यक्रम और स्वच्छ भारत मिशन है जिनके माध्यम से राज्य सरकारों को देश के ग्रामीण क्षेत्रों में स्वच्छ पेयजल प्रदान करने और वर्ष 2019 तक शत-प्रतिशत ग्रामीण स्वच्छता हासिल करने का लक्ष्य निर्धारित किया गया है। मंत्रालय की रणनीतिक योजना के अनुसार कम से कम 50 प्रतिशत ग्रामीण आबादी को वर्ष 2017 तक पाईप के जरिए जल की आपूर्ति करने का लक्ष्य रखा गया है जिससे गुणवत्ता की कोई समस्या न रहे। देश की पहली पंचवर्षीय योजना से लेकर वर्तमान योजना के इन दीर्घ 67 वर्षों के बावजूद भी पेयजल की मात्रा और गुणवत्ता की समस्याएं अभी बनी हुई हैं। माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी की चिंताएं इन सभी महत्वपूर्ण विषयों को लेकर सर्वविदित हैं तथा सरकार द्वारा इन स्कीमों का आत्म निरीक्षण करके ग्रामीण आबादी की मूलभूत आवश्यकता स्वच्छ और सुरक्षित पेयजल उपलब्ध कराने हेतु व्यापक प्रबंध किए जा रहे हैं। जैसाकि देश के तमाम पर्यावरण विशेषज्ञ आकलन कर रहे हैं कि उसके मद्देनजर आगामी वर्षों में महानगरों के साथ-साथ देश के सुदूर ग्रामीण इलाकों में पानी का घोर अभाव होने की संभावना है। जिस तरीके से पानी का दोहन हो रहा है उसके चलते भू-जल का स्तर निरंतर नीचे गिरता जा रहा है। महानगरों में कंक्रीट की सड़कों का जाल होने की वजह से बारिश का पानी भी पृथ्वी के भू-गर्भ में नहीं पहुंच पाता है और इसलिए भू-जल निरंतर नीचे गिरता चला जा रहा है। उक्त परिस्थितियों में अगर अन्य कुछ वर्षों को ध्यान में रखकर पानी की उपलब्धता पर नजर डालें तो एक भयावह स्थिति दिखाई पड़ती है। ऐसा प्रतीत होता है कि दुनिया में अगले युद्ध की संभावना पानी की मारा-मारी को लेकर होने वाली है।

इन स्थितियों के चलते मेरा सरकार से आग्रह है कि एक व्यापक जन जागरूकता अभियान देश में जल संरक्षण के लिए चलाया जाना चाहिए, जिसमें जल संरक्षण के विभिन्न तरीकों का प्रयोग करते हुए तथा सरकारी एवं गैर-सरकारी सहभागिता सुनिश्चित करके जल संरक्षण की दिशा में प्रभावी कदम उठाए जाने चाहिए।

स्वच्छ भारत मिशन इस मंत्रालय का एक अन्य अत्यंत महत्वाकांक्षी कार्यक्रम है। माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी ने राष्ट्रपिता महात्मा गांधी की जयंती पर इस कार्यक्रम की शुरुआत की है।

* Speech was laid on the table.

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इस पावन अभियान का शुभारंभ करते हुए माननीय प्रधानमंत्री जी ने अपने संबोधन में कहा था कि महात्मा गांधी का 'क्विट इंडिया' का सपना तो पूरा हो गया लेकिन उनके क्लीन इंडिया के सपने को पूरा करने का दारोमदार हम पर है। इस कार्यक्रम को सफल बनाने हेतु उन्होंने राजनीतिक संकीर्णताओं से ऊपर उठकर देश को निर्मल बनाने की सभी देशवासियों से अपील की थी। सरकार देश को स्वच्छ बनाने के इस मिशन को न केवल अपना भरपूर वित्तीय समर्थन दे रही है बल्कि कार्पोरेट जगत से भी अपेक्षा की गई है कि वह सामाजिक दायित्व के तहत खर्च होने वाली अधिकांश राशि को भी देश में सफाई के काम और शौचालय निर्माण पर व्यय करें। माननीय प्रधानमंत्री जी ने स्वच्छ भारत मिशन को एक समयबद्ध कार्यक्रम के तहत पूरा करने हेतु राष्ट्रपिता महात्मा गांधी की 150वीं जयंती वर्ष 2019 तक पूरा करने की समय सीमा निर्धारित कर दी है। उनकी यह दूरदर्शी पहल अभिनंदनीय है।

दुनियाभर में जितनी भी संस्कृतियां विकसित हुईं, जल की उपलब्धता उनके विकास का मूल आधार रहा। यही कारण है कि प्राचीन नगर नियोजकों ने नगरों के अंदर भी जल संग्रहण भंडारण तथा जल निकासी के बीच परस्पर तालमेल बिठाए रखने पर पूरा जोर दिया था। परन्तु आधुनिक नगर नियोजन के समक्ष पेश आ रही प्रमुख चुनौतियां पानी, बिजली, भीड़, कचरा और पार्किंग हैं।

स्वच्छ भारत मिशन के तहत देश के विद्यालयों में कन्याओं के लिए शौचालय बनाने की जिम्मेदारी जहां मानव संसाधन विकास मंत्रालय के तहत आने वाले स्कूलों शिक्षा और साक्षरता विभाग को सौंपी गई है वहीं आंगनबाड़ी शौचालयों के मामले में ये काम महिला और बाल विकास मंत्रालय द्वारा किया जाएगा। इंदिरा आवास योजना में चालू शौचालय बनाने का प्रावधान होगा जिसके लिए स्वच्छ भारत मिशन से पैसा दिया जाएगा। यह एक स्वागत योग्य कदम है।

अंत में मैं एक बार पुनः एक साफ सुथरे और विकसित भारत का स्वप्न देखने वाले अपने युग दृष्टा प्रधानमंत्री माननीय श्री नरेन्द्र मोदी जी का इन ऐतिहासिक कार्यक्रमों के लिए हार्दिक धन्यवाद देते हुए तथा अनुदान मांगों का एक बार पुनः परजोर समर्थन करते हुए अपनी बात का समाप्त करता हूँ।

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***श्री सुमेधानन्द सरस्वती (सीकर):** मैं पेयजल पर अनुदान मांगों के संदर्भ में अपने विचार एवं मेरे क्षेत्र की समस्याओं एवं आवश्यकताओं को लिखित में प्रस्तुत कर रहा हूँ। निवेदन यह है कि मनुष्य जीवन में वायु के पश्चात सर्वाधिक पानी का महत्व है। भोजन से अधिक शुद्ध जल शरीर के लिए आवश्यक है। मेरा निर्वाचन क्षेत्र सीकर भी पेयजल की समस्या से जूझ रहा है। पिछले कुछ वर्षों से आठ विधान सभा क्षेत्रों में से सात विधान सभा क्षेत्र ड्राई (डार्क जोन) घोषित हो चुके हैं। नित्य प्रति भूजल का स्तर नीचे जा रहा है। साथ ही भूमिगत पेयजल में फ्लोराइट तथा अन्य ऐसे खनिज जो स्वास्थ्य के लिए हानिकारक हैं, बढ़ते जा रहे हैं। पानी की पूर्ति एवं मेरे क्षेत्र में शुद्ध पानी कैसे प्राप्त हो इस विषय में मैं कुछ सुझाव एवं निवेदन व्यक्त कर रहा हूँ।

1. पीने के पानी हेतु छतों से वर्षा के पानी को संग्रहित करके उसे टांकों में डाला जावे। वर्षा का जल सर्वाधिक शुद्ध होता है। टैंक (टांका) बनाने हेतु सरकार अनुदान दे ताकि लोग पानी संग्रह कर सकें। यह योजना ग्रामों में सफल हो सकती है। पहली इसी तरह पानी संग्रह किया जाता था।
2. नदियों को जोड़ने के कार्य को गति दी जाए। सूखे क्षेत्र (जहां वर्षा कम होती है) उन स्थानों पर बांध बनाकर पानी डाला जाए। नदियों में पानी बहने से तथा बांधों में पानी इकट्ठा होने से भूमिगत जल का स्तर ठीक रहेगा तथा भूमि से भी जल मिल सकेगा।
3. मेरे क्षेत्र में यमुना, घघर तथा व्यास व सतलुज नदियों का पानी लाया जा सकता है।
4. नहरों को पक्का किया जावे ताकि पानी का रिसाव न हो सके।

अतः उपरोक्त विषयों पर विचार किया जावे ताकि कम खर्च में शुद्ध जल मिल सके।

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श्री हरीश मीना (दौसा) : माननीय उपाध्यक्ष जी, आपने मुझे इस महत्वपूर्ण विषय पर बोलने का मौका दिया, इसके लिए मैं आपका बहुत आभारी हूँ। हिंदुस्तान में एनडीए सरकार, माननीय मोदी जी की सरकार है। इसने दो अहम मुद्दे पेयजल और स्वच्छता को प्राथमिकता दी है और इसके लिए सरकार धन्यवाद की पात्र है। विदेशों में हिंदुस्तान की गिनती होती है तो हिंदुस्तान गरीब देश के रूप में पहचाना चाहता है। मैं सरकार को धन्यवाद देना चाहता हूँ कि स्वच्छता को एक अभियान के रूप में चलाकर घर-घर, गांव-गांव तक पहुंचाया है। इससे भारत में सफाई की तरफ ज्यादा ध्यान दिया जाएगा और विदेशों में भारत की छवि सुधरेगी।

मैं राजस्थान से आता हूँ, मेरा निर्वाचन क्षेत्र दौसा है। राजस्थान शुरु से ही रेगिस्तानी प्रदेश रहा है, यहां पानी की कमी रही है लेकिन इसके बावजूद भी पेयजल उपलब्ध होता था। यह बड़ी विडंबना है कि आजादी के इतने सालों बाद आदमी पीने के पानी के लिए तरस रहा है। मेरा सरकार से आग्रह है कि इसकी व्यवस्था करे। हर नागरिक का मूलभूत अधिकार है कि उसे पेयजल उपलब्ध हो। हर सरकार का यह कर्तव्य है, सरकार की प्राथमिकता है कि हर भारतीय नागरिक को शुद्ध पेयजल उपलब्ध कराया जाए।

मैं अपने निर्वाचन क्षेत्र दौसा की बात कहना चाहता हूँ। यह पिछड़ा जिला है। जिला मुख्यालय का सबसे बड़े कस्बे दौसा में 36 से 38 घंटे में एक बार आधे घंटे के लिए पानी आता है। जब शहर के जिला मुख्यालय की यह स्थिति है तो आप गांव की स्थिति के बारे में सोच सकते हैं। राजस्थान में खेती के साथ पशुधन अर्थव्यवस्था का महत्वपूर्ण हिस्सा है। आदमी के लिए पानी नहीं है, खेती के लिए पानी नहीं है, पशुधन के लिए पानी नहीं है। यहां के लोगों का जीवनयापन बहुत मुश्किल से चल रहा है। आम आदमी परेशान है। मैं कहना चाहता हूँ कि पानी की राजनीति न हो, पानी को अभियान के रूप में देखा जाए। हर पार्टी इसका समर्थन करे और योजना को लागू करे। यहां पानी है ही नहीं और जो पानी मिलता है वह फ्लोराइड युक्त होता है। इससे बच्चे जवानी से पहले ही बूढ़े हो जाते हैं, हड्डियां कमजोर हो जाती हैं, तरह-तरह की बीमारियां पैदा हो जाती हैं। मेरी मांग है कि शुद्ध पीने योग्य पानी उपलब्ध कराना सरकार का कर्तव्य है। यह संवेदनशील सरकार है, गरीबों के लिए सोचती है। मुझे पूरा भरोसा है कि सरकार इस पर ध्यान देगी।

राजस्थान सरकार से योजना केंद्र सरकार के पास आई हुई है। मेरा आग्रह है कि इस पर केंद्र सरकार सहानुभूतिपूर्वक विचार करे। दस वर्षीय योजना पेश की है, उसके लिए आवश्यक संसाधन उपलब्ध कराए जाएं ताकि राजस्थान के गांव और शहरों में पानी पहुंच सके। राजस्थान में कोई नदी नहीं है, 12 महीने बहने वाली एक ही चंबल नदी है। यह इंटर स्टेट रिवर है, बहुत राज्यों का इस पर क्लेम है। राजस्थान में

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पानी का कोई स्थायी स्रोत नहीं है। मैं केंद्र सरकार से आग्रह करता हूँ कि राजस्थान को विशेष दर्जा दिया जाए। राज्य सरकार का ही दायित्व नहीं है, केंद्र सरकार का भी दायित्व है कि भारत के हर नागरिक को शुद्ध पानी उपलब्ध कराया जाए। मेरा आग्रह है कि विशेष योजना बनाई जाए।

मैं आपके माध्यम से सरकार से आग्रह करूंगा कि राजस्थान के लिए पीने के पानी के लिए विशेष पैकेज दिया जाए। मेरा निर्वाचन क्षेत्र दौसा दिल्ली और जयपुर के काफी नजदीक है। जयपुर से 40 कि.मी. दूर पर दौसा स्थित है। दिल्ली से 125 कि.मी. की दूरी पर मेरा निर्वाचन क्षेत्र शुरू हो जाता है। वहां पर पीने के पानी की काफी गंभीर समस्या है। यह पूरे देश के लिए तथा हर सरकार के लिए एक चिंता का विषय है। मैं मानता हूँ कि जो सरकार गरीबों और अपने नागरिकों की समस्याओं पर ध्यान देती है, वही सरकार सफल होती है और मोदी जी के नेतृत्व वाली हमारी सरकार भी ऐसी ही है। मैं आशा करता हूँ कि सरकार हमारे निर्वाचन क्षेत्र के लिए पीने के पानी की व्यवस्था करेगी। धन्यवाद।

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***श्री सुनील कुमार सिंह (चतरा):** पेयजल एवं स्वच्छता मंत्रालय की अनुदानों की मांगों 2015-16 का समर्थन करते हुए मैं माननीय मंत्री जी का ध्यान अपने राज्य झारखंड और लोक सभा क्षेत्र चतरा की ओर आकर्षित करना चाहता हूँ। मंत्रालय द्वारा 12.03.2015 में लोक सभा दिए गए को एक अतांरकित प्रश्न के उत्तर के अनुसार 01.04.2014 की स्थिति के अनुसार पाईप द्वारा जलापूर्ति से कवर की गई बसावटों तथा आबादी की कुल संख्या के तहत झारखंड में मात्र 12707 बसावटों की 5863080 आबादी ही कवर की गई है जो प्रदेश की आबादी का मात्र 21.93 प्रतिशत ही है। जबकि अन्य राज्यों यथा गुजरात में 93.99, हरियाणा में 96.83, हिमाचल प्रदेश में 94.67, कर्नाटक में 96.55, केरल में 99.30, पंजाब में 95.08, तमिलनाडु में 99.23 प्रतिशत कुल आबादी पाईप लाईन द्वारा जलापूर्ति द्वारा कवर की जाती है। जबकि इसका राष्ट्रीय औसत 52.28 प्रतिशत है। इन आंकड़ों से स्पष्ट हो जाता है कि झारखंड में पेयजल की उपलब्धता की दिशा में बहुत कार्य किया जाना है। विदेशी सहायता से भी क्रियान्वित की जा रही पेयजल परियोजनाओं का अध्ययन करने से यह स्पष्ट हो जाता है कि झारखंड की स्थिति इस दृष्टि से भी दयनीय है। जहां केरल में 2391.90 करोड़ रुपए, पंजाब में 154 मिलियन अमेरिकी डॉलर, महाराष्ट्र में 224 मिलियन अमेरिकी डॉलर, आंध्र प्रदेश में 334.33 करोड़, तेलंगाना में 318.60 करोड़ रुपए, पश्चिमी बंगाल में 1173.1 करोड़ रुपए, तमिलनाडु में 1585.6 करोड़ रुपए की परियोजनाएं विश्व बैंक और जेआईसीए के माध्यम से चल रही है, वहाँ असम, बिहार, झारखंड और उत्तर प्रदेश जो कम आय वाले राज्य हैं और साथ ही जिनकी ग्रामीण पेयजल आपूर्ति की स्थिति दयनीय है इनके लिए विश्व बैंक की सभी राज्यों के सम्मिलित जल निधि कार्यों के लिए मात्र 500 अमेरिकन डॉलर का कार्य चल रहा है। जिससे इन राज्यों की मात्र 75 लाख आबादी लाभांवित होगी।

मानसून की संभावित कमी और झारखंड राज्य की पठारी संरचना के कारण इस साल गर्मियों में भयंकर जल संकट उत्पन्न होने वाला है। राज्य के चतरा, लातेहार, पलामू, गढ़वा जिले अभी से ही पेयजल की कमी का संकट झेल रहे हैं। एक ओर जहां भूजल का स्तर काफी नीचे गिर रहा है, वहीं दूसरी ओर जलाशयों की स्थिति अत्यंत दयनीय है। ज्ञातव्य हो कि यह पठारी क्षेत्र है। इन जिलों की आधी से अधिक आबादी को पेयजल के लिए 50 मीटर से अधिक की दूरी तय करनी पड़ती है। अतः स्वच्छ पेयजल उपलब्ध करवाने के लिए राष्ट्रीय ग्रामीण पेयजल कार्यक्रम (एनआरडीडब्ल्यूपी) के तहत इन जिलों पर विशेष ध्यान देना होगा। साथ ही यहां का भूजल आर्सेनिक व फ्लोराईड, लवणता के कारण प्रदूषित हो रहा है।

* Speech was laid on the table.

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वर्ष 2011-2022 तक की अवधि के लिए ग्रामीण पेयजलापूर्ति हेतु मंत्रालय द्वारा तैयार की गई कार्ययोजना के अंतर्गत वर्ष 2017 तक 50 प्रतिशत ग्रामीण परिवारों को पाईप द्वारा जलापूर्ति तथा 35 प्रतिशत ग्रामीण परिवारों को घरेलू नल कनेक्शन द्वारा कवर करने का लक्ष्य है जबकि 2022 तक 90 प्रतिशत ग्रामीण परिवारों को पाईप द्वारा जलापूर्ति तथा 80 प्रतिशत ग्रामीण परिवारों को घरेलू नल कनेक्शन से कवर करने का लक्ष्य है। इस लक्ष्य को प्राप्त करने के लिए चतरा, लातेहार, पलामू और गढ़वा जिले में अभी से कार्यक्रम की शुरु की जानी चाहिए।

मैं मंत्रालय के ध्यान में यह लाना चाहूंगा कि मेरा संसदीय क्षेत्र आजादी के बाद से ही जल संकट से प्रभावित रहा है। यहां उल्लेखनीय है कि जल स्रोतों की कमी नहीं है, परन्तु उनका उपयोग पेयजल, सिंचाई एवं अन्य आवश्यकताओं की दृष्टि से नहीं हो पा रहा है। उल्लेखनीय है कि लातेहार जिले के कुटक्कू के उत्तर कोयल पर निर्माणाधीन परियोजना पिछले 42 सालों से लंबित है। इस परियोजना के पूर्ण होने से लातेहार और पलामू में जहां जल के स्तर में उल्लेखनीय सुधार होगा वहीं पेयजल और सिंचाई के लिए जल की उपलब्धता होगी।

झारखंड के चतरा, लातेहार, पलामू में पहले से सौर ऊर्जा के माध्यम से चल रही जलापूर्ति की योजनाओं की समीक्षा करनी चाहिए। साथ ही इन योजनाओं को इन क्षेत्रों में सही तरीके से लागू किया जाए तो सौर ऊर्जा के माध्यम से जल की आपूर्ति ग्रामीण क्षेत्र में काफी कारगर और कम खर्च पर ज्यादा समय चलने वाली हो सकती है।

स्वच्छता सुविधाओं की कमी जनस्वास्थ्य एवं पर्यावरण के लिए गंभीर चुनौतियों में से एक है। साफ पानी और स्वच्छता की कमी बहुत सारी बीमारियों के लिए सबसे अधिक जिम्मेवार है। जल और स्वच्छता की महत्ता को मानते हुए संयुक्त राष्ट्र ने स्वच्छता और जल को 2010 में मानवाधिकार घोषित किया था। एनएसएसओ द्वारा वर्ष 2012 के दौरान स्वच्छता सुविधाओं से युक्त परिवारों की संख्या दर्शाने वाले संकेत के अनुसार झारखंड में 95 हजार परिवार ग्रामीण क्षेत्र में तथा 177 हजार परिवार शहरी क्षेत्र में शौचालय की सुविधा से वंचित है। इस प्रकार राज्य में शौचालयों की सुविधा प्रदान करना एक चुनौती का कार्य है। स्वच्छ भारत मिशन के तहत 2 अक्टूबर, 2019 तक ग्राम पंचायतों को खुले में शौच से मुक्ति दिलवाने के लिए स्वच्छ भारत मिशन (ग्रामीण) शुरू किया गया है। यहां यह ध्यान रखने योग्य है कि झारखंड राज्य में जल संकट का अभाव है, इसलिए बायोटॉयलेट के निर्माण को प्राथमिकता देनी चाहिए। राज्य के विद्यालयों में भारत सरकार के विभिन्न उपक्रमों यथा सीसीएल, एनटीपीसी, एनबीसीसी इत्यादि द्वारा शौचालय निर्माण का कार्य चल रहा है परन्तु एक ओर जहां इन उपक्रमों के माध्यम से निर्मित हो रहे शौचालयों की लागत प्रति शौचालय 1.25 लाख रुपए से अधिक है वहीं दूसरी ओर इसके परिचालन की

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कोई अवधि सुनिश्चित नहीं होने के कारण इनके जल्दी ही निष्क्रिय हो जाने का खतरा है। जबकि भारत सरकार के डीआरडीओ द्वारा प्रस्तावित बायोटॉयलेट पर प्रति इकाई खर्च 50 हजार रुपए से अधिक नहीं है। साथ ही इसका रखरखाव सुगम और आसान है। अतः डीआरडीओ के मॉडल को स्वच्छता की दृष्टि से ग्रामीण क्षेत्र में प्रश्रय देना चाहिए क्योंकि इस मॉडल से कम खर्च में हम अधिक से अधिक शौचालयों का निर्माण कर सकेंगे। इस दृष्टि से झारखंड पर विशेष ध्यान देना चाहिए।

मैं पेयजल एवं स्वच्छता मंत्रालय से मांग करूंगा कि केन्द्र सरकार 1999 से गांवों में शौचालय बनाने के लिए धन दे रही है। इस धन से 2014 के पूर्व तक 9 करोड़ 73 लाख शौचालय बनाने का दावा किया गया है। लेकिन पेयजल एवं स्वच्छता मंत्रालय के 2012 के सर्वेक्षण से पता चलता है कि इनमें से कम से कम 2.764 करोड़ शौचालयों का वास्तविक जमीन पर कोई वजूद ही नहीं है और 1.415 करोड़ शौचालय बेकार पड़े हुए हैं जिनका इस्तेमाल नहीं हो रहा है। इसका सीधा सा अर्थ है कि 4.179 करोड़ से अधिक शौचालयों के निर्माण पर जो भी पैसा खर्च हुआ है, उससे शौचालय बनाने का लक्ष्य सरकारी फाइलों में भले पूरा हो गया हो लेकिन इसे बनाने का लक्ष्य पूरा नहीं हुआ है। सच तो यह है कि इनमें से कुछ शौचालय गोदाम बन गए हैं। पेयजल और स्वच्छता मंत्रालय के स्रोत के अनुसार गुम हो चुके या निष्क्रिय हो चुके शौचालयों का प्रतिशत झारखंड में 72.01 प्रतिशत, उत्तर प्रदेश में 62.14 प्रतिशत, उड़ीसा में 95.82 प्रतिशत है। मैं पिछली केन्द्र की सरकारों द्वारा शौचालयों के निर्माण में की गयी अनियमितता की जांच की मांग करता हूँ क्योंकि आजादी के 67 साल बाद भी भारत के 67 प्रतिशत ग्रामीण घरों में आज भी शौचालय की सुविधा नहीं है और 78 प्रतिशत जल-मल सीधे नदियों में गिरता है। करीब 60 करोड़ भारतीय खुले में शौच करते हैं। भारत से गरीब देश भी इस मामले में बेहतर हालत में है। भारत में जहां 48 प्रतिशत लोग खुले में शौच करते हैं वहीं अफगानिस्तान में 15 प्रतिशत, बांग्लादेश में 30 प्रतिशत, कांगों में 8 प्रतिशत बुरुंडी में 3 प्रतिशत। शौचालय के न होने से बच्चों में कुपोषण होता है। सिक्किम और केरल जहां सर्वाधिक शौचालय की सुविधा उपलब्ध है वहां कुपोषण का दर मात्र 15.9 प्रतिशत और 6.8 प्रतिशत है जबकि बिहार और ओडिशा जहां के ग्रामीण क्षेत्र शौचालय की सुविधा से वंचित हैं वहां कुपोषण का दर 82.4 प्रतिशत और 85.9 प्रतिशत है। सफाई व्यवस्था की कमी के कारण भारत में जीडीपी का 6.4 प्रतिशत मेडिकल जरूरतों पर खर्च हो जाता है। अच्छी सफाई व्यवस्था प्रतिवर्ष 6000 रुपए आमदनी बढ़ा सकती है। इसलिए आवश्यक है कि सामाजिक और सामुदायिक पहल के माध्यम से शौचालय के निर्माण और इस्तेमाल को प्रेरित करके ही हम भारत को विकसित और उन्नत बना सकते हैं। प्रधानमंत्री नरेन्द्र मोदी जी ने जो भारत को वैश्विक पटल पर सर्वोपरि बनाने का लक्ष्य रखा है उसे हम उनके स्वच्छ भारत अभियान के माध्यम से ही प्राप्त कर सकते हैं।

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***श्री भैरों प्रसाद मिश्र (बांदा):** मैं पेयजल एवं स्वच्छता मंत्रालय द्वारा रखी गई अनुदान मांगों का समर्थन करता हूँ। साथ ही माननीय प्रधानमंत्री जी तथा माननीय मंत्री जी को धन्यवाद देना चाहता हूँ कि उन्होंने देश में स्वच्छता का जो विशेष अभियान चलाया है उससे देश का बहुत लाभ हुआ है और लोग स्वच्छता के लिए प्रेरित हुए हैं। उन्होंने इसके लिए कुछ करने का मन बनाया है उससे दूरगामी परिणाम होंगे। लोगों को स्वच्छ पेयजल मिले इसके लिए बजट में विशेष प्रावधान किए गए हैं। देश में राष्ट्रीय ग्रामीण पेयजल कार्यक्रम में 17,3950 करोड़ रुपए अभी तक व्यय किए जा चुके हैं लेकिन अभी भी 2011 की जनगणना के सर्वे के अनुसार 22.10 प्रतिशत आबादी के पास 500 मी. से अधिक दूरी पर उनके पेयजल स्रोत हैं। यह आंकड़े दुर्भाग्यपूर्ण है। यह दर्शाता है कि इस योजना में दिए गए धन का बड़ी मात्रा में दुरुपयोग किया गया है। मैं जिस बुन्देलखंड क्षेत्र से आता हूँ वहां पर इन योजनाओं में अभी तक हजारों करोड़ रुपयों की फर्जी योजनाएं बनाकर लूट की गई है। हैंडपंप लगाने से लेकर पाइप पेयजल योजनाओं में भारी अनियमिततायें हैं। कम गहराई के हैंडपंप लगाकर पूरा पैसा निकाला गया। पाइप लाइन बिछाने व टंकी बनाने में घटिया सामान आदि लगाया गया। फर्जी योजनाएं बनायी गई। इसकी सी.बी.आई. जांच की जरूरत है। अब नए ढंग से साढ़े बारह लाख रुपए की लागत से उन बसावटों पर सौर ऊर्जा के माध्यम से पानी देने की योजना बनाई गई है, जहां बिजली नहीं है। मेरा अनुरोध है कि वहां उस बसावट को बिजली भी उपलब्ध करा दी जाए और पेयजल व्यवस्था भी हो ऐसी दोनों विभागों को मिलकर योजना बनानी चाहिए। बुन्देलखंड क्षेत्र में भूजल के गिरते स्तर को ठीक करने के लिए मनरेगा को जोड़ना चाहिए जिसके अंतर्गत खेत का पानी खेत में व गांव का पानी गांव में ही रोकने की योजना बनाना चाहिए। स्वच्छता के लिए बायो टॉयलेट योजना को प्राथमिकता देना होगा। ग्रामीण व शहरों में शौचालय हेतु अनुदान राशि बढ़ानी होगी। प्लास्टिक के कचरे के निपटान की विशेष व्यवस्था करानी चाहिए। स्वच्छता कार्यक्रमों को मनरेगा से जोड़ा जाना चाहिए।

* Speech was laid on the table.

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***SHRI JITENDRA CHAUDHURY (TRIPURA EAST):** I like to share my few observances on the budget of drinking Water & Sanitation for the year 2015-16. While we are considering this budget for adoption, must look into the following features of the country that 103.8 million families are lacking safe drinking water. One out of our two children are malnourished. Only 33% of our population having the access to traditional sanitation. 21% of diseases are water relates and nearly 80% of unnatural deaths caused due to water borne diseases. So, the budgetary planning of drinking Water & Sanitation should be a comprehensive in one hand and with a long term perspective to cater the need of 1.6 billion population expected by 2050.

It is very unfortunate and shocking that since UPA's time and now NDA, despite of exhorting popular slogans nothing achievable programmes are being undertaken. PM, Narenara Modi's Swachh Bharat Programme is apparently good as a vision, but not tuned to mission. The budgetary slash in comparison to the previous years shall obviously dwarf the vision.

I appeal to the Government, to prepare a perspective plan to cover all the hamlets in the country by safe drinking water, both quality and quantity wise and to provide sulabh latrines to all the household and public places by next three years. There should not be any fees or charges for drinking water and the entire programme should be completed under mission mood.

Application of latest science and technology, both in sanitation programme and creating drinking water sources, preserving the traditional sources and rain water harvesting should be given priority. The technology should be based on the choice of the community and driven by massive awareness generation and public acceptance.

As I come from Tripura, a hilly state, the funding norms prescribed by the Central Government found very negative and unaffordable. I appeal, states should not be burdened for DW&S like programmes, if they are self sufficient

* Speech was laid on the Table

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otherwise. Government of Tripura has been implementing a holistic and time bound programme to cover each and every household by Sulabh toilet, stop open defecation and provide 24x7 safe drinking water sources upto to the hill top. The Government of India may extend its support generously that the programme is achieved within stipulated time.

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श्री भगवंत मान (संगरूर): माननीय उपाध्यक्ष जी, मैं आपको बहुत बहुत धन्यवाद देता हूँ कि आपने मुझे इस महत्वपूर्ण विषय पर बोलने का समय दिया।

पानी पर जो चर्चा चल रही है, अलग अलग सांसदों ने अपने अपने क्षेत्र की समस्याएं यहां पर रखी हैं। मैं पंजाब से हूँ और पंजाब का नाम दरियाओं पर आधारित होकर 'पांच आब' यानी पांच दरिया है। लेकिन मुझे बड़े दुख के साथ कहना पड़ता है कि आज पंजाब का पानी पीने और सिंचाई के लायक नहीं रहा। जब भी हम अपने क्षेत्र में जाते हैं, सबसे पहले गांव वालों की एक ही मांग होती है कि हमारे गांव में पीने के पानी की समस्या है और हमारे गांवों में आर.ओ. सिस्टम लगना चाहिए लेकिन आर.ओ. सिस्टम पंजाब में लग भी रहे हैं लेकिन आर.ओ. उस समस्या का हल नहीं है क्योंकि हमारे पंजाब में कुछ जगह ऐसी भी हैं जहां पानी में यूरेनियम मिला हुआ है। वहां के पानी में कई हैवी टॉक्सिन्स भी पाये गये हैं जिनको पीने की वजह से लोगों को बहुत सी बीमारियां हो रही हैं। फिरोजपुर जिले में फाजिलकट और जो फिरोजपुर बॉर्डर जिला है, वहां पर 30-35 गांव ऐसे हैं जहां पर हैंड-पंप में काले रंग का पानी आता है क्योंकि फैक्टरीज का प्रदूषित पानी जो दरियाओं में डाल दिया जाता है, वह उनके पानी के स्तर तक चला गया है और उसके कारण काला पानी आता है। वहां के हर घर में व्हील चेयर है और छोटे-छोटे बच्चों के बाल सफेद हो गये हैं। 9-10 साल की उम्र में बच्चे अंधे हो रहे हैं, कोई बच्चे गूंगे हो जाते हैं। ये बच्चे जन्म से ऐसी बीमारियों के शिकार नहीं थे लेकिन पानी ही इसकी मेन वजह है क्योंकि वहां पानी में यूरेनियम पाया जाता है। कुछ एनजीओज ने इसकी खोज की है लेकिन न तो पंजाब सरकार और न ही केन्द्र सरकार इस विषय में कोई व्यवस्था कर पाई है। राज्यों के जो पौल्यूशन बोर्ड हैं, वे भी अपना काम ठीक ढंग से नहीं कर रहे हैं। हर फैक्टरी के लिए यह नियम है कि अगर वह अपना प्रदूषित पानी किसी नदी में या नाले में या दरिया में डालेंगे तो उनकी फैक्टरी का लाइसेंस कैंसिल हो सकता है। लेकिन बड़े दुख से कहना पड़ता है कि पंजाब में हर नदी, नाले और दरिया का पानी काला है। पहले अंग्रेज काले पानी की सजा देते थे लेकिन अब आजादी के बाद हमारे नागरिकों को काले पानी की सजा मिल रही है।

पंजाब एक ऐसा सूबा है जिसने देश को अनाज के मामले में आत्मनिर्भर बनाया। लेकिन आज पंजाब में सिंचाई की योजना भी फेल हो चुकी है। पंजाब का पानी का स्तर 300-450 फुट से नीचे चला गया है। किसान के लिए ट्यूबवैल लगाना बहुत ही खर्चीला साबित हो रहा है। पंजाब में पीने का पानी और सिंचाई के पानी को बचाने की बहुत आवश्यकता है और तुरन्त बचाने की आवश्यकता है। किसी भी सिटी का मास्टर प्लान अर्बन डेवलपमेंट मिनिस्ट्री के पास पड़ा है या स्टेट अथोरिटीज़ के पास पड़ा है। नये

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शौचालयों और सिवरेज का प्रबंध रुका हुआ है, लोगों को उनकी किस्मत पर छोड़ दिया गया है। आज पंजाब रंगला पंजाब नहीं रहा है। आज पंजाब कैंसर की मार से जूझ रहा है। आज पंजाब के हर गांव में हेपेटाइटिस-सी के मामले सामने आ रहे हैं। इसका सीधा कारण पीने का पानी है। मैं आपसे आग्रह करता हूँ कि सिंचाई सिस्टम को ठीक किया जाए और घग्गर नदी हर साल बाढ़ से मार करती है। जितना पैसा उसकी सफाई के लिए रख लिया जाता है या जितना मुआवजा कागजों में दे दिया जाता है, अगर उससे आधा भी एक डेम बनाने में लगाया जाए तो लहरागागा, मूनक और सरदूलगढ़ के गांव घग्गर की मार से बच सकते हैं। उस पानी को हम सिंचाई के लिए और पीने के लिए भी इस्तेमाल कर सकते हैं। इसके लिए लॉग टर्म प्लानिंग की जरूरत है आज पंजाब पानी के लिए तरस रहा है। गुरु नानक देव जी ने अपनी वाणी में लिखा है- पवन गुरु, पानी पिता, माता धरत महत। उन्होंने पानी को पिता का, हवा को गुरु का और धरती को माता का दर्जा दिया है। अगर हमने जमीन के नीचे के पानी को नहीं सम्भाला, उसके लिए कोई अच्छी प्लानिंग नहीं की तो पंजाब जल्दी ही रेगिस्तान बन जाएगा। पंजाब जो खेती के लिए जाना जाता है, वह आज प्यासा है, वह आज पानी के लिए तरस रहा है। इसके लिए केन्द्र सरकार को चाहिए कि वह राज्य सरकार से मिलकर, क्योंकि पंजाब में अकाली दल-बीजेपी की सरकार है और केन्द्र में भी अकाली दल बीजेपी का भागीदार है। पंजाब के लिए विशेष पैकेज दिया जाए ताकि पंजाब को दोबारा पंजाब बनाया जा सके।

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***SHRI BHARTRUHARI MAHTAB (CUTTACK):** A direct relationship exists between water, sanitation, health, nutrition and human well being. Consumption of contaminated drinking water, improper disposal of human excreta, lack of personal and food hygiene and improper disposal of solid and liquid waste have been the major causes of many diseases in our country. Though a lot of work has been done in the field of providing safe drinking water in the past, still the objective is not fully achieved. Union Government's first intervention in the rural water sector, started in 1972-73 through the Accelerated Rural Water Supply Programme (ARWS). Later, it has undergone many avatars and now we have a Ministry of Drinking Water and Sanitation since 13th July, 2011. It's vision is to provide safe and adequate drinking water for all, at all times in rural India.

The strategic plan for drinking water supply and sanitation in rural areas have a timeline. By 2017, it is to be ensured that at least 50% of rural households are provided with piped water supply and 35% of rural households have piped water supply with a household connection. By 2017, the plan is to ensure that 50% of Gram Panchayats attain the status of open Defecation Free Status. By 2022, i.e. in another 5 years the strategy is to provide drinking water facilities in at least 90% of rural households with piped water supply and 80% of rural households have piped water supply with a household connection and less than 10% use public taps and less than 10% use handpumps.

As against the target of 4 lakh 34 thousand, 664 rural habitations for coverage during the 12th Five Year Plan, the coverage achieved in 2 lakh 81 thousand 55. However, due to slippage of fully covered habitations to partially covered habitations in the year 2013-14, the target of habitations to be covered has increased as well as new habitations have been marked. In terms of coverage of rural habitations those with full population covered with provision of safe and adequate drinking water are only about 76% which means 24% of population don't

* Speech was laid on the Table

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have access to safe drinking water. Clean drinking water should be high on policy agenda.

I would state that today, because of depletion of underground water, problems of fluoride in drinking water in various states has become a major problem. Problem of fluoride in States like Bihar, Odisha, Karnataka, Maharashtra, Uttar Pradesh, Kerala, Chhattisgarh, West Bengal, Jharkhand, Gujarat, Assam, Haryana, Tamil Nadu etc. has become acute. As on 18th April, 2014, as reported by states, there were 78,506 rural habitations affected with arsenic, fluoride, iron, salinity or nitrate problems in one or more drinking water sources. In my constituency Cuttack, Bhapur Block has fluoride content. Drinking Water supply is a state subject. Though state Governments are vested with the powers to plan, execute and implement drinking water supply schemes. Union Ministry is supposed to review the implementation of National Rural Drinking Water Programme periodically. Regular monitoring is necessary.

Another issue that needs attention is there is a strong presence of fluoride in the country's ground water. It would be no exaggeration to suggest that India is floating on fluoride because of its geology and unscientific human interventions, such as extensive mining and massive withdrawal of ground water. Ground Water borne arsenic and fluoride in rural India can harm foetus. Under nourished children born to malnourished mothers can be physically under developed, some are even crippled and intellectually deficient. The crisis might worsen in future.

There was a time when efforts were made to provide bacteria-free drinking water by sinking tube wells in rural areas. But this has posed the danger of arsenic and fluoride poisoning. The traditional culture of collecting rain and flood waters in tanks, lakes, and rivers and using them for cultivation and domestic purposes was rational as such water is free from arsenic and fluoride, science and technology cannot offer any solution to the removal of these two deadly toxins but traditional water harvesting technology with the removal of microbes and pesticides residues is the only reasonable solution that can be envisaged.

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A modern scientific solution to the arsenic problem does exist and is practiced in some parts of Europe and America. It is called the in-situ remediation or subterranean arsenic removal that periodically injects air or oxygen through the tubewell pipes that keep the arsenic banned up with the acquitter ferric iron and arsenic free water can be pumped out. But the actual implementation of such technology needs committed scientists and technologists. Both the expertise and the political will are lacking here in India. I would urge upon the Government to take appropriate steps in consultation with respective states.

I am reminded of the Resolution which was adopted on 28th July, 2010 by the Union Nations General Assembly in its Sixty Fourth Session recognizing the safe and clean drinking water and sanitation as a human right that is essential for the full enjoyment of life and all human rights. Present Government has committed itself to Swachh Bharat to make the country free of open defecation by the year 2019, which incidentally happens to be the 150th birth Anniversary of Mahatma Gandhi.

The Scheme is no doubt ambitious and imperative at this juncture but extremely difficult to achieved keeping in view the traditional mindsets of the people as also financial constraints being faced by the government. It is said India leads the world in open defecation with around 550 million defecating in the open every day. This also means that around 270 to 300 million women and girls sit out in the open in all types of weather and are in constant threat of being watched. Coming to the schools, it was found from a DSE 'report of 2013-14 that 1.9 lakh schools did not have girl's toilets or their toilets are non-functional. Then there are 1.7 lakh schools that have no boys' toilets or toilets are unusable. The biggest reason why toilets fail in rural areas is due to lack of tap water and cleaning facilities.

A study titled 'The Economic Impacts of Inadequate Sanitation in India' undertaken by the water and sanitation programme of the World Bank revealed some startling figures, estimating that the economic impact of inadequate

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sanitation in the country amounts to an astronomical figure of Rs. 2.44 trillion which is around 6.4 per cent of the GDP. The per person annual impact comes to around Rs. 2180.

Despite economic growth, government latrine construction and increasing recognition among policy makers that open defecation constitutes a health and human capital crisis, it remains stubbornly widespread in rural India. Latrine construction is not enough to substantially reduce open defecation. A person who litters a road or any public place actually suffers from a behavioural aberration. He may be conscious of the fact that he is doing something that is wrong, and his conscious may also prick him. Public littering can be curbed substantially only if civil society can make the offender feel ashamed of himself. There is a distinction between public and private space. Not that, Indians are basically imperious towards cleanliness or indifferent to hygiene. We do keep our homes clean. Mahatma Gandhi's concern over sanitation was not merely a question of personal hygiene or even municipal cleanliness, it was also associated with the holistic understanding of the relationship between individual society and the state.

Sanitation is a concept that encompasses water supply, safe disposal of human waste, waste water and solid waste, control of vectors of diseases, domestic and personal hygiene. It is one of the basic determinants of the quality of life and the Human development index. Millennium Development Goal have called upon its signatory to halve by 2015 the proportion of people without sustainable access to safe drinking water and basic sanitation. Despite overall progress towards achieving the MDGs, the world seems nowhere near the sanitation target of 75 per cent. Swachh Bharat Abhiyan signals the beginning of the largest national programme on sanitation. It's not by providing money for this programme to construct toilets that open defecation can stop, it is also to recognize that in villages, so also in urban areas, many households do not have space to construct toilets. So in villages, plan be made to construct community toilets with running water.

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Gandhi ji had said 'Everyone must be his own scavenger. Sanitation has a strong connection with human dignity and well being. It is the key determinant in poverty alleviation and can lead to the fulfillment of human rights. The community feeling to achieve the greater good can help attain the objectives of Swachh Bharat.

We should always keep in mind that proper sanitation along with clean water is among the most powerful machines for reducing child mortality. They are to diarrhoea what immunization is to measles or polio. In addition to saving lives, upstream investment in sanitation and water make economic value because they would reduce the downstream costs faced by health systems.

The whole idea is to keep the neighbourhood environment clean and hygienic and the whole community has to be make aware and fully involved in the process. Then only we can have a Swachh Bharat and Bring down the quantum of water borne and sanitation related diseases.

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***श्रीमती रंजनबेन भट्ट (वडोदरा):** मैं माननीय पेयजल एवं स्वच्छता मंत्री को अभिनंदन और धन्यवाद देना चाहती हूँ कि आपने देश में गांवों और शहर में जन-जन तक पानी और देश में स्वच्छता लाने के लिए एक अभियान चलाया है।

भारत सरकार ने पेयजल आपूर्ति की कवरेज में तेजी लाने के लिए राज्यों/संघ राज्यों क्षेत्रों की सहायता करने हेतु त्वरित ग्रामीण जल आपूर्ति कार्यक्रम के माध्यम से वर्ष 1972-73 में जल क्षेत्र में प्रमुख पहल की - योजना अवधियों के शुरु होने से लेकर अब तक केन्द्र और राज्य सरकारों के द्वारा इस क्षेत्र में 173950 करोड़ रुपए से अधिक राशि का निवेश किया गया है।

शहरी क्षेत्रों में सतही जल स्रोतों पर निर्भरता की तुलना में ग्रामीण क्षेत्रों में केवल एक स्रोत अर्थात् भू-जल पर ही अधिक निर्भरता है। हमारे गुजरात सरकार ने प्रत्येक गांव और प्रत्येक घर में नल से पानी मिल सके, ऐसा प्रयोजन किया है। गांव में पीने का पानी और खेतों के लिए भी छोटे-छोटे चेक डेम और केनाल बनाकर गांव के दूरदराज में रहने वाले मानवों तक पानी पहुंचाने का काम भारत के प्रधानमंत्री ने गुजरात में किया है। मैं माननीय प्रधानमंत्री जी को धन्यवाद देना चाहती हूँ कि उन्होंने माननीय गांधी जी के "स्वच्छ भारत" के सपने को पूर्ण करने के लिए पहल की है। स्वच्छता के लिए जन जागृति लाना बहुत जरूरी है और यह काम माननीय प्रधानमंत्री जी ने किया है और भारत के लोग स्वच्छता से जुड़ गए हैं। साथ में स्वच्छता की दृष्टि से शौचालय हर एक गांव में घर-घर में होना चाहिए, वो भी अत्यंत जरूरी है। हमारी गुजरात सरकार सबसे प्रथम हर घर में शौचालय बन जाए, इस प्रयत्न में जुड़ चुकी है। अंत में प्रधानमंत्री जी और पेयजल और स्वास्थ्य मंत्रालय को अभिनंदन देना चाहती हूँ। आप और हम साथ मिलकर देश को स्वच्छ बनाने में जुड़ जाएं और देश को स्वच्छ बनाने की शपथ लें।

* Speech was laid on the table.

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श्री गणेश सिंह (सतना) : महोदय, आज सदन ग्रामीण विकास विभाग के स्वच्छता एवं पेयजल की अनुदान मांगों पर चर्चा कर रहा है। यह विषय बहुत ही महत्वपूर्ण है और इसका सीधा संबंध आम आदमी से है क्योंकि यह बुनियादी जरूरत का विषय है। आज हमारी सरकार ने एक मिशन के रूप में इस विषय को लिया है। हमारे प्रधानमंत्री जी ने महात्मा गांधी जी के उस कार्य को, जिसे पिछली सरकारों को पूरा करना था लेकिन वे सरकारें इस कार्य को पूरा नहीं कर पाईं, हमारी सरकार ने इस काम को पूरा करने का संकल्प लिया है। वर्ष 2019 तक जब देश महात्मा गांधी जी के जन्म दिवस का 150वां वर्ष मनाएगा, तब तक हमारा देश पूरी तरह से स्वच्छ भारत के रूप में बन जाएगा, यह संकल्प लेकर हमारी सरकार काम कर रही है।

उपाध्यक्ष महोदय, जहां तक स्वच्छता का संबंध है, इसका अभियान हमारे प्रधानमंत्री जी ने शुरू किया है। आज देश के विभिन्न भागों से, राज्य सरकारों के विभागों की तरफ से भी और सामाजिक संगठनों की तरफ से भी उनको पूरा सहयोग मिल रहा है। जब हमारे प्रधानमंत्री जी ने झाड़ू अपने हाथ में उठाया, उसके बाद देखा गया कि देश का चाहे कितना भी बड़ा ओहदेदार व्यक्ति क्यों न हो सभी ने आगे बढ़कर उसमें हिस्सा लिया। अधिवक्ता, न्यायाधीश, उद्योगपति, साहित्यकार, छात्र, महिला-पुरुष सभी लोगों ने इस अभियान में हिस्सा लिया। जिस तरह से सभी देशवासियों ने इस अभियान को अपने हाथों में लिया है, उससे लगता है कि यह अभियान निश्चित रूप से पूरा होगा। इसके साथ-साथ ग्रामीण क्षेत्रों में पंचायतों को इसका दायित्व मिला है, लेकिन पंचायतें इस कार्य को करने में सक्षम नहीं हैं। मैं ग्रामीण विकास मंत्री जी से कहूंगा कि उनकी मनरेगा योजना है। मनरेगा योजना को ग्रामीण स्वच्छता के साथ जोड़ना चाहिए। मैं यह नहीं कहता हूँ कि पूरी तरह से उन्हें आजादी मिले लेकिन कुछ न कुछ मजदूरों की संख्या तय की जानी चाहिए कि ग्रामीण क्षेत्रों में पंचायतों को अधिकार मिलें ताकि वे वहां की स्वच्छता का विशेष रूप से खयाल रख सकें। आज गांवों में पहले जैसा वातावरण नहीं रह गया है। यह बात अलग है कि जब सरकार ने इस अभियान को शुरू किया तो इसमें बहुत मात्रा में लोग जुड़ गए हैं। अगर इसके साथ मनरेगा को जोड़ेंगे तो निश्चित रूप से सफलता मिलेगी। आज वाटर लेवल दिनोंदिन नीचे जा रहा है। हमारे पिछले जल प्रबंधन के जो अभियान थे, राजीव गांधी वाटर मिशन चला था लेकिन वे सभी संरचनाएं आज टूटी पड़ी हैं। जो पानी रोकने की व्यवस्था थी, मुझे लगता है कि पानी का संग्रहण न होने के कारण काफी नुकसान हुआ है और वर्षा जल को रोकने में हम सक्षम नहीं हो पाए हैं। इस बारे में सरकार को पुनः विचार करना चाहिए कि जो पुरानी संरचनाएं बरसात के जल को रोकने के लिए बनी थीं उनके प्रबंधन की जिम्मेदारी फिर से ग्राम

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पंचायतों को दी जाए ताकि वे उसका रखरखाव कर सकें। अक्सर देखा जाता है कि पूरी बरसात खत्म हो जाती है, लेकिन स्टाप डैम का दरवाजा बंद नहीं होता है। जब पंचायतों से या विभाग के अधिकारियों से पूछते हैं तो वे कहते हैं कि इसे लगाने के लिए हमारे पास धनराशि नहीं है। वाटर शेड के लिए अरबों रुपए खर्च किए गए थे। अभी हमारे साथी चर्चा कर रहे थे कि बहुत-सी संस्थाओं ने वाटर शेड का काम किया था। निश्चित तौर पर आज भी वे संरचनाएँ मौजूद हैं, जो पहाड़ों में कंटूर ट्रंच बने थे। कंटूर ट्रंच फिलिंग हो गये, अब उनको पुनः गहरा करने की जरूरत है। मैं समझता हूँ कि जल प्रबंधन आज आवश्यक हो चुका है, आने वाले समय में पूरे देश में भयंकर स्थिति होने वाली है, वाटर लेवल अत्यंत नीचे जा रहा है रहा है, पानी प्रदूषित हो रहा है, उसका रखरखाव कैसे करें? अभी रेलवे ने सफाई और पेयजल का अभियान अपने हाथों में लिया है। निश्चित तौर पर इससे सफाई के परिणाम हमारे सामने आ रहे हैं। अब रेलवे स्टेशन भी ठीक दिखने लगे हैं, ट्रेनों के डिब्बों में भी इसका असर दिखाई पड़ रहा है। लेकिन यह बात सही है कि आज भी रेलवे स्टेशनों में पानी जितना साफ-सुथरा मिलना चाहिए, वह नहीं मिल रहा है। आर.ओ. वाटर की जो बात चली है, निश्चित तौर से उसकी जरूरत है। ग्रामीण क्षेत्रों में जो कुपोषण है, बीमारी है, वह गंदा पानी पीने के कारण है। उसे रोकने के उपाय हमें और मजबूती के साथ करना चाहिए। जिस प्रकार से प्रधानमंत्री श्री नरेन्द्र मोदी जी ने आज पूरे देश का ध्यान इस ओर आकर्षित किया है, उसके लिए वे बधाई के पात्र हैं। यह अभियान पूरी तरह से सफल हो। यह कार्यक्रम सिर्फ सरकारों का न रह जाए, बल्कि यह जनांदोलन बने, इससे आम जनता को, हम सब को जुड़ना पड़ेगा। न हम गंदगी करेंगे, न ही किसी को गंदगी करने देंगे। इस सिद्धांत को लेकर चलेंगे, तो निश्चित तौर पर हम लोग सफल होंगे।

आपने मुझे इस विषय पर बोलने का अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

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SHRI E.T. MOHAMMAD BASHEER (PONNANI): Sir, at the outset, I would like to join with the anxiety expressed by my friends from this side on the drastic Budget cut which has affected these very important departments. This shows that the Government is not at all serious about drinking water and sanitation. This action on the part of the Government is highly objectionable.

My first suggestion in this regard is that the Central Government in association with the State Governments should do very serious scrutiny on unspent balance on various schemes. According to the official documents in respect of the National Rural Drinking Water Programme and the Swachh Bharat Abhiyan, the unspent balance as on 31st December 2014 is very high. The unspent balance in respect of NRDWP is about Rs. 4,326.46 crore. In respect of SBA, it is about Rs. 2,75,345.81 lakh. It is very serious. We have to examine as to why there is this much of unspent balance. I would like to know whether there is any structural deficiency in these Schemes. What exactly is the reason for this unspent balance? I think the Government should seriously look into it.

If we analyze these issues we come to know that the *per capita* availability of quality drinking water is reducing in an alarming way. Recently, I read an article which says that if there will be a Third World War that will be on drinking water. An era may come when people will fight for drinking water on the streets. The way this problem is increasing, this situation can become alarming.

Now, I come to sustainability of drinking water. We all know that sustainability of drinking water is also reducing like anything. We have to give due priority to that also. Similarly, contamination of drinking water is a major threat and health hazard to the mankind and other creatures. There is no stringent regulatory system on water management. That also is a problem to be addressed urgently. There is no holistic approach on implementation of water management and sanitation schemes. That also is very important.

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Another important issue is lack of community involvement in such schemes. Actually, that is an essential ingredient for the successful implementation of these schemes.

Coming to the Ministries' strategic plan for the years from 2011 to 2022, I have gone through that. They have made some target or some timeframe for the implementation of these schemes.

Sir, I suggest that formation of a Perspective Plan from State level to District level and to the village level is very much required. The Government should have a time bound action plan in this regard.

Another important point, which I would like to emphasize, is the need of ensuring participatory planning. We all know that participatory planning is about planning at the grassroots level, involvement of the local bodies and involvement of other institutions. It is a must.

Water quality management, sustainability, sanitation, arresting of over exploitation of water resources, prevention of wrong utilization of drinking water resources for non drinking activities and preservation of water resources are very much significant and important. So, village level planning is a must for the effective implementation of all these projects.

Water regulatory system will have to be made very effective. Conjunctive use of rainwater, groundwater and surface water have to be developed. Water security planning and implementation by ensuring cost-effective and optimal scheme design to reduce O&M requirements have to be made. That is also very important.

Another point which I would like to mention, which my other friends have mentioned, is about drinking water. How safe is our drinking water? As my friends have mentioned, there are all kinds of pollution and poisons are there in drinking water. It has been mentioned that approximately 20,000 water quality affected habitation are affected with excess arsenic, fluoride, heavy metals toxic elements, pesticides and fertilisers. We are all saying that the pieces of CFL bulbs

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are adding mercury in water and soil. This is a very alarming situation. That kind of pollution is taking place.

Sir, I will end my speech with one more point, that is, weak legislation and enforcement of water quality standards and testing protocols. There are several legislations at the State level and also at the national level. We have to review them and see how to make them very effective. Not only that but also we have to ensure involvement of our NGOs, youth organizations and others in implementation of these projects.

Towards the end, I would like to mention one more thing, which is my last point. We are all talking about the health of our budding generation, our youth and our kids. I would like to mention that the Integrated Child Development Scheme is the centre for safeguarding the health of our budding generation. In that Scheme also, you have made a drastic cut in the budget. I would like to mention to the Government that it is a very dangerous signal that you have shown. ICDS allocation should not be reduced. The Government has to take a pledge on that. In a nutshell, we have to think loudly on all these things.

Sir, we must have a two-day national programme on sanitation and drinking water project in our coastal areas. That is also a very important point.

With these few words, I conclude my speech. Thank you.

HON. DEPUTY SPEAKER: I would like to inform the Members that those who would like to lay their written speeches on the Table of the House may do so. That is allowed. The hon. Minister is going to reply soon. I cannot call all the names of the hon. Members whose names are in the list. Therefore, I am suggesting to the Members who have written speeches can lay their speech on the Table.

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*श्रीमती संतोष अहलावत (झुंझुनू): मैं Demand for Grant under the control of the Ministry of Drinking Water and Sanitation के पक्ष में अपने विचार व्यक्त करना चाहती हूं। माननीय प्रधान मंत्री जी का मैं धन्यवाद करना चाहती हूं जिन्होंने महत्वपूर्ण विषय पर ध्यान केन्द्रित किया है तथा प्रभावी कार्य योजना बनाकर गंभीर समस्या को दूर करने का प्रयास किया है। कहा जाता है -

‘रहिमन पानी राखिये, बिन पानी सब सून,

पानी गये ना उबरे मोती, मानस, चून’

रहीम जी के उक्त दोहे से जीवन में पानी का महत्व समझ आता है। चन्द दिन खाना खाये बिन रहा जा सकता है, मगर कुछ घंटे पानी ना मिले तो प्राण पखेरू उड़ सकते हैं।

आजादी के 66 वर्ष बाद भी देश के लोगों को शुद्ध पीने का पानी ना मिले यह बड़ी गंभीर चुनौती है। ‘क्वालिटी पानी’ के बदले इतना प्रदूषित पानी पीने को मिल रहा है जो गंभीर बीमारियों का कारण बन रहा है और कितनी ही जिंदगियां बेमौत जा रही है। केन्द्र या राज्य कौन सी सरकार का जिम्मा पीने का पानी उपलब्ध कराने का है, सवाल यह नहीं है। सवाल है देश के नागरिकों के साथ कब न्याय होगा, समझ नहीं आता।

मेरे संसदीय क्षेत्र झुंझुनू में 2005 (सन) में डार्क जोन में आया था। पड़ौसी राज्य हरियाणा से टैंकर्स से आखिर कब तक लाकर जिंदा रह सकते हैं। 1200 तथा 1500 फीट नीचे भी जमीन में पानी नहीं है। थोड़ा बहुत पानी है वह पीने योग्य नहीं है। सिंचाई की बात कौन करे। पीने के पानी के अभाव में कहीं लोगों को पलायन ना करना पड़ जाए।

झुंझुनू में कोई बरसाती नदी भी नहीं है। ना ही बारहमासी नदी है। यमुना जल बंटवारे का मसला भी 20 वर्षों से लटका पड़ा है।

कुंभा नहर लिफ्ट परियोजना जो तारानगर हैड से झुंझुनू को पानी दिया जा सकता है। केन्द्र सरकार कुछ धन उपलब्ध करवाएं ताकि झुंझुनू जिले को बचाया जा सके।

केन्द्र सरकार, हरियाणा सरकार, राजस्थान सरकार भाजपा की है। पहली बार यह संयोग बना है। अतः अब यमुना के पानी में झुंझुनू का हिस्सा मिले, ऐसे प्रयास होने चाहिए।

शौचालय बनाने का काम जिस प्रकार युद्ध स्तर पर चल रहा है परंतु शौचालयों में पानी की व्यवस्था होना अत्यंत आवश्यक है। या फिर बायो-शौचालय बनाये जाए।

* Speech was laid on the Table.

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अंत में, सरकार के प्रयासों की प्रशंसा करते हुए झुंझुनू जिले के लिए शुद्ध पेयजल की मांग करती हूँ।

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***डॉ. रमेश पोखिरयाल निशंक (हरिद्वार):** वर्ष 2015-16 के बजट के माध्यम से सरकार देश के प्रत्येक नागरिक का सर्वांगीण विकास करने के लिए एवं सर्वश्रेष्ठ समृद्ध भारत का निर्माण करने के लिए कृतसंकल्प है। यशस्वी प्रधानमंत्री श्री नरेन्द्र मोदी टीम इंडिया के माध्यम से राज्यों का समुचित प्रतिनिधित्व देने, भारत को विकास, खुशहाली और समृद्धि के शिखर तक ले जाने के लिए संकल्पबद्ध है। केन्द्र की अगुवाई में वर्ष 2022 में जब भारत अपनी स्वाधीनता की 75वीं वर्षगांठ मनाएगा तब तक स्वस्थ, स्वच्छ और समृद्ध भारत का सपना साकार हो जाएगा।

जैसाकि इस सदन में चर्चा हुई है और संपूर्ण विश्व ने माना है कि पिछले एक साल से कम समय में एनडीए सरकार के सुधारवादी कदमों से आज मंदी की मार झेल रहे विश्व परिदृश्य में भारत का उदय एक उभरते सितारे के रूप में तथा एक आर्थिक शक्ति के रूप में हो रहा है।

महात्मा गांधी जी ने स्वच्छता के महत्व को रेखांकित करते हुए कहा था "स्वच्छता राजनीतिक स्वतंत्रता से अधिक महत्वपूर्ण है।" मेरा पूरा विश्वास है कि प्रधानमंत्री नरेन्द्र भाई मोदी जी के अजसवी नेतृत्व में हमारे हरे-भरे निर्मल स्वस्थ ग्राम समृद्ध विकसित भारत की केन्द्रीय इकाई बन पाएंगे।

मैं ग्रामीण विकास, पंचायती राज, पेयजल एवं स्वच्छता मंत्री श्री चौधरी वीरेन्द्र सिंह जी को तथा उनके मंत्रालय को पेयजल एवं स्वच्छता विभाग में अभिनव एवं विकासोन्मुखी योजनाओं हेतु बधाई देना चाहता हूँ।

दुर्भाग्य है कि विश्व में सबसे अधिक खुले में शौच करने वाले लोग भारत में ही हैं। विश्व स्वास्थ्य संगठन की 2014 की रिपोर्ट के अनुसार भारत में आज भी 59.7 करोड़ लोग खुले में शौच जाते हैं। वर्ष 2019 तक भारत को खुले में शौच मुक्त बनाने का लक्ष्य रखा गया है।

यह अत्यंत हर्ष का विषय है कि पहली बार सरकार ने स्वच्छता अभियान को एक जन आंदोलन के रूप में चलाने में सफलता पाई है। केवल वर्ष 2014-15 में 50 लाख से अधिक शौचालयों का निर्माण किया गया।

वर्ष 2015-16 में स्वच्छ भारत अभियान के तहत देश के 627 जिलों को आच्छादित करते हुए 3625 करोड़ रुपए का प्रावधान किया गया है। मौजूदा बजट 2015-16 में ग्रामीण क्षेत्रों में पेयजल उपलब्ध कराने हेतु 2611 करोड़ रुपए आवंटित किए गए हैं। जल और स्वच्छता कार्यक्रम के अध्ययन में पाया गया

* Speech was laid on the table.

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है कि स्वच्छता के अभाव में भारतीय अर्थव्यवस्था पर 32 हजार करोड़ रुपए का बोझ पड़ता है जो कि भारतीय जीडीपी का 6 प्रतिशत है।

शहरी क्षेत्रों में स्वच्छ भारत अभियान के तहत 4041 शहरों में स्वच्छता अभियान चलाकर 37.7 करोड़ लोगों को लाभ पहुंचाया जाएगा जिसमें 62000 करोड़ रुपए का व्यय होने का अनुमान है। वर्ष 2019 तक ग्राम्य क्षेत्रों की स्वच्छता हेतु 1,34000 करोड़ रुपए का आंकलन किया गया है। वर्ष 2019 में जब देश राष्ट्रपिता महात्मा गांधी का 150वां जन्म दिवस मनाएगा उस समय शत-प्रतिशत खुले में शौच से मुक्ति का लक्ष्य रखा गया है जो अपने आप में बहुत ही महत्वपूर्ण है।

मैं माननीय मंत्री जी से आग्रह करना चाहता हूं कि अपने इस स्वच्छता कार्यक्रम में समस्त नदियों और जल स्रोतों को विशेष रूप से शामिल किया जाए। विशेषकर हिमालयी राज्यों के लिए जल स्रोतों का संरक्षण, संवर्द्धन जरूरी है। आपसे विनम्र अनुरोध है कि गंगा, यमुना समेत मुख्य नदियों और अन्य सहायक नदियों के किनारे बसे सभी ग्राम पंचायतों की वरीयता के आधार पर शिनाख्त कर खुले में शौच मुक्त बनाने हेतु कार्य योजना पर तेजी से कार्य किया जाना चाहिए। इसके अलावा सभी नगर पालिकाओं/स्थानीय निकायों को निजी क्षेत्रों के साथ मिलकर जगह-जगह शौचालय बनाकर घरों के किनारे बसे आश्रमों एवं अन्य सीवरेज लाइनों को नदियों में जाने से रोकने हेतु तुरन्त कार्रवाई करनी चाहिए। गंगा और यमुना तटों से शुरू कर यह योजना देश की अन्य नदियों पर लागू की जा सकती है।

पर्वतीय दुर्गम क्षेत्रों में परम्परागत जल स्रोत सूखने की बड़ी समस्या से जूझ रहे हैं। जलवायु परिवर्तन, अनियोजित जल विकास विलुप्त होते वन इसका मुख्य कारण हैं। मेरा विनम्र अनुरोध है कि समूचे हिमालयी क्षेत्र के राज्यों में प्राथमिकता के आधार पर सर्वेक्षण कराकर प्राकृतिक जल स्रोतों के संरक्षण संवर्द्धन के लिए प्रयास किया जाना चाहिए। इसके अतिरिक्त अभी स्रोतों को रिचार्ज किए जाने की नितांत आवश्यकता है।

मेरा माननीय मंत्री जी से आग्रह है कि भारतीय अंतरिक्ष अनुसंधान संस्थान के सहयोग से आधुनिकतम प्रौद्योगिकी का उपयोग कर हमारे पेयजल स्रोतों का संरक्षण कर जल की गुणवत्ता की निगरानी हेतु सशक्त तंत्र स्थापित किया जाना चाहिए।

मेरी सरकार से यह मांग है कि स्वच्छ पर्याप्त पेयजल उपलब्ध कराने और उसका समुचित अनुसंधान करने हेतु उत्तराखंड और हिमाचल प्रदेश जैसे पर्वतीय राज्यों को जम्मू-कश्मीर और पूर्वोत्तर राज्यों की तर्ज पर 90/10 अनुपात में धनराशि का आवंटन किया जाना चाहिए।

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मैं माननीय मंत्री जी से अनुरोध करना चाहता हूँ कि उत्तराखण्ड एवं हिमाचल प्रदेश की भौगोलिक विषमताएं कहीं भी जम्मू-कश्मीर या पूर्वोत्तर राज्यों से कम नहीं हैं। पूर्वोत्तर राज्यों की तरह हम भी सामरिक रूप से अत्यंत महत्वपूर्ण होने के साथ दुर्गम और पारिस्थितिकी की दृष्टि से संवेदनशील हैं।

आपदा ग्रस्त क्षेत्रों में विशेष रूप से जल आपूर्ति बहाल करने हेतु विशेष कार्य योजना बनाई जानी चाहिए। क्योंकि आपदा प्रभावित क्षेत्रों में महीनों तक जल आपूर्ति बहाल नहीं हो पाती है। पेयजल की गुणवत्ता सुनिश्चित करने हेतु सभी जिलों में पर्याप्त रूप से सुसज्जित प्रयोगशालाएं स्थापित नहीं हो पाई हैं। मेरा आग्रह है कि इस पर युद्धस्तर पर कार्य किया जाना चाहिए।

जैसाकि आपको विदित है कि जीवनदायिनी, पतितपावनी एवं सभी व्याधियों को हरने वाली, परम-पावन गंगा व यमुना के तटों पर बसे ऋषिकेश, हरिद्वार, दिल्ली, आगरा, कानपुर, इलाहाबाद, बनारस आदि नगरों को संपूर्ण विश्व आस्था और आध्यात्मिकता का स्रोत मानता है। जहां ये अपनी प्राकृतिक छटा, मनोहारी गंगा तटों, आरतियों के नयानाभिराम दृश्यों एवं विभिन्न आश्रमों अखाड़ों का केन्द्र होने के कारण पूरे विश्व से पर्यटकों को आकर्षित करते हैं वहीं गंगा, यमुना नदी के तटों पर दिन-प्रतिदिन बढ़ती गंदगी हमारे स्वास्थ्य पर विपरीत प्रभाव डालती है वहीं स्वच्छता का गिरता स्तर अंतर्राष्ट्रीय स्तर पर पर्यटकों के माध्यम से हमारी प्रतिष्ठा को क्षति पहुंचाता है। पूरी कड़ाई के साथ नदियों में कोई भी अपशिष्ट पदार्थ डाले जाने पर प्रतिबंध लगे और तटों पर जल की गुणवत्ता सुनिश्चित की जाए। स्वच्छता मंत्रालय प्रभावी एवं जबाबदेह निगरानी तंत्र की स्थापना करे। अंत में मैं एक बार पुनः माननीय मंत्री जी को उनके मंत्रालय के उत्कृष्ट कार्यों के लिए बधाई और धन्यवाद देता हूँ और अनुरोध करता हूँ कि भारत भारतमाल उत्तराखण्ड पर विशेष ध्यान देकर हरिद्वार को विशेष पैकेज प्रदान किया जाए।

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श्री जनार्दन सिंह सीग्रीवाल (महाराजगंज) : उपाध्यक्ष महोदय, आज बहुत ही महत्वपूर्ण विषय पर यहां चर्चा हो रही है।

महोदय, महात्मा गांधी जी ने जिस भारत का सपना देखा था, उसमें सिर्फ राजनैतिक आजादी ही नहीं थी, बल्कि एक स्वच्छ एवं विकसित देश की कल्पना भी थी। महात्मा गांधी ने गुलामी की जंजीर को तोड़कर मां भारती को आजाद कराया, लेकिन अब हमारा कर्तव्य है कि हम गन्दगी को दूर करके भारत मां की सेवा करें।

महोदय, भारत सरकार ने अलग से 13 जुलाई, 2011 को पेयजल और स्वच्छता मंत्रालय का गठन किया था। लेकिन उस समय से लेकर आज तक जितनी गम्भीरता से इस विषय को लेना चाहिए था, केन्द्र सरकार द्वारा नहीं लिया गया है। यही कारण है कि आज आजादी के 68 वर्ष बाद भी हम भारत में शुद्ध पेयजल और स्वच्छता के लिए लड़ाई लड़ रहे हैं और लोग पीने के पानी के लिए तरस रहे हैं। हम इस बात को भी स्वीकार करते हैं और कहते हैं कि जल ही जीवन है। यह चर्चा भी सुनने को मिलती है कि अगर अगला विश्व युद्ध हुआ तो वह पानी के लिए होगा, क्योंकि जल संकट काफी बढ़ रहा है।

हमारे देश में खासकर ग्रामीण इलाकों में शौचालय एक प्रमुख समस्या है। ग्रामीण क्षेत्रों की अधिकतर महिलाएं आज भी खुले में शौच जाने के लिए विवश हैं और अंधेरा होने का इंतजार करती हैं कि कब अंधेरा हो और वे बाहर शौच के लिए जा सकें। इस तरह का कष्ट आज हमारे देश की ग्रामीण महिलाएं झेलने को विवश हैं।

जहां तक स्वच्छता की बात है, भारत के प्रधान मंत्री जी को मैं बधाई देना चाहता हूं कि उन्होंने देश में सर्वव्यापी स्वच्छता कवरेज हासिल करने के लिए 2 अक्टूबर, 2014 को स्वच्छ भारत मिशन की शुरुआत की। यह कोई साधारण बात नहीं है। महात्मा गांधी जी ने एक सपना देखा था, उसे पूरा करने के लिए भारत के प्रधान मंत्री जी ने कहा है कि हम 2 अक्टूबर, 2019 तक पूरे भारत को स्वच्छ भारत बनाएंगे और भारत में स्वच्छता स्तरों को उन्नत बनाने का काम करेंगे। खुले में शौच प्रथा से मुक्ति दिलाने के लिए ही उन्होंने स्वच्छ भारत मिशन की शुरुआत की है। इसमें हमें पूरे देश की जनता को जागरूक करने की ओर अग्रसर होना चाहिए। हम इस प्रकार का दोषारोपण एक-दूसरे पर नहीं कर सकते कि भारत सरकार क्या कर रही है या राज्य सरकारें क्या कर रही हैं, देश की सवा सौ करोड़ जनता को इसके लिए आंदोलित होना पड़ेगा और स्वच्छ भारत बनाने के लिए सबको प्रयास करना पड़ेगा, तब हम महात्मा गांधी जी के सपने को साकार करने का काम कर सकेंगे।

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शुद्ध पेयजल आज भी देश के लिए एक बहुत बड़ी चुनौती है। शहरों की बात अलग है, लेकिन ग्रामीण क्षेत्रों में बिल्कुल नहीं मिल पा रहा है। आज भी वहां लोगों को कुओं और चापाकल का पानी पीकर गुजारा करना पड़ता है और ये कुएं और चापाकल 20 फीट से 60 फीट तक गहरे कराए जाते हैं, लेकिन तब भी शुद्ध पेयजल नहीं मिल पाता है। गांवों के लोग अशुद्ध पानी पीने को विवश हैं और इससे उन्हें कई प्रकार की बीमारियों से भी जूझना पड़ता है। जब वे अशुद्ध पानी पीकर बीमार होते हैं, उन्हें पेट की बीमारियां होती हैं, तब वे डॉक्टर के पास जाते हैं और डॉक्टर कहता है कि आप शुद्ध पानी पीओ, आर.ओ. वाला पानी पीओ या 200 फीट गहरे कुएं का पानी पीओ। लेकिन देहात में आज भी इसकी कोई व्यवस्था नहीं है।

मैं भारत सरकार के इससे सम्बन्धित मंत्रालयों से कहना चाहूंगा कि इसे अलग से एक अभियान के रूप में लिया जाए। स्वच्छता और शुद्ध पेयजल के लिए आप राज्यों को पैसा दे रहे हैं, जिलों को पैसा दे रहे हैं, लेकिन अपने माननीय सदस्यों को इस बारे में पता नहीं है। इसलिए आप हमें और सदन को बताएं कि किस जिले में स्वच्छता और शुद्ध पेयजल के लिए कितना पैसा दे रहे हैं। इसकी जानकारी न होने सही लोगों तक इसका फायदा नहीं पहुंच पा रहा है। आप भी जानते हैं कि पंचायत स्तर पर चापाकल का कार्य तयशुदा मानकों के अनुसार नहीं कराया जाता है। कम गहराई पर ही चापाकल लगा दिए जाते हैं, जिससे आने वाले दिनों में उसका लाभ लोगों को नहीं मिल पाएगा। जहां तक स्वच्छता की बात है, कई लोग एक जगह थोड़ी सी सफाई करके उसका फोटो खींचकर उसे प्रकाशित करा देते हैं कि हमने सफाई कर दी। इसलिए इस कार्य की मानिट्रिंग करने की जवाबदेही भारत सरकार सांसदों को दे, जिससे हम इन कार्यों पर निगरानी रख सकें। इस तरह से मानिट्रिंग होगी, तो जो सपना महात्मा गांधी ने देखा था, हमारे प्रधान मंत्री जी ने देखा है, उसे धरती पर लाकर देश की सवा सौ करोड़ जनता को लाभ पहुंचाने का काम कर सकें।

महोदय, यह एक महत्वपूर्ण विषय है और यह स्वास्थ्य से भी जुड़ा हुआ है। स्वच्छता से ही जीवन स्वस्थ रहता है। यदि स्वस्थ रहना है तो हमें स्वच्छ भी रहना होगा। इसके लिए हमें शुद्ध पेय जल की व्यवस्था लोगों के लिए करनी होगी। हमारे लिए हो जाए या सदन के सदस्यों के लिए हो जाए या बड़े लोगों के लिए पीने के पानी की व्यवस्था हो जाए, इससे देश को कहीं लाभ नहीं होने वाला है। हमें ग्रामीण क्षेत्रों में, जहां आज भी लोग कुएं का पानी और गढ़े हुए चापाकल का पानी पीने के लिए बाध्य हैं, उनके लिए पीने के पानी की व्यवस्था करनी होगी। इसके अलावा आज भी माताएं और बहनें शौच जाने के लिए अंधेरे

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का इंतजार करती रहती हैं, उनके लिए इस मिशन को पूरा करना है और इसको पूरा करने के लिए हमें देश को आंदोलित करना होगा। देश के सवा सौ करोड़ लोगों को इसके लिए अपना लक्ष्य बनाना होगा, तब महात्मा गांधी का सपना साकार होगा और हमारे माननीय प्रधानमंत्री जी का जो उद्देश्य है, वह पूरा हो सकेगा। धन्यवाद।

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***SHRI RAMESHWAR TELI (DIBRUGARH):** The Swachh Bharat Abhiyan launched by our Hon'ble Prime Minister Shri Narendra Modi is undoubtedly a historical step towards total sanitation in our country. With the active participation of people from all walks of life, this Abhiyan will certainly ensure a clean India in the next five years. The clean India campaign, thus, is a unique step towards achieving Gandhiji's vision of a truly clean India. However, we need to do a lot for achieving our goals. Madam, I come from Dibrugarh in Assam which is surrounded by about 200 tea gardens. The tea workers live in a very pathetic condition. They don't have toilets in their houses as a result of which they go for open defecation. In the absence of scientific toilets, poor people have no other alternative but to go to nearby fields or jungles to answer nature's calls. The people living in tea garden areas are also facing the problem of drinking water facilities. It is really unfortunate that even after 67 years of Independence, our people do not have access to safe drinking water.

Most of the people are affected by water borne diseases. Chemical contamination is also prevalent in these areas. I, therefore, urge upon the Government to allocate more funds for construction of toilets for every households. At the same time, I would also like to request the Ministry to make provision for safe drinking water in the tea garden areas of my constituency which will go a long way in making the Swachh Bharat Abhiyan a great success.

* Speech was laid on the Table

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***श्रीमती रमा देवी (शिवहर):** आजादी के 68 वर्ष बाद भी देश की आधी से अधिक आबादी खुले में शौच करती है जो चिन्ता का विषय है। हमारे प्रधानमंत्री ठीक ही बोले कि देवालय से ज्यादा जरूरत शौचालय की है क्योंकि शरीर स्वस्थ नहीं रहेगा तो देवालय में प्रार्थना में ध्यान नहीं होता है। निर्मल भारत का सपना ही है। स्वास्थ्य से जुड़ा है- शुद्ध जल और शौचालय, जैसे टेलीवीजन, मोबाईल की जरूरत है उसी तरह शौचालय को जरूरत बनाए। सबसे ज्यादा जरूरत महिलाओं को है, गांव में रहती लड़कियां जो स्कूल जाती हैं, उनके लिए है। आज हमारी सरकार ने जो बीड़ा उठाया है वह पहले की सरकार नहीं कर पाई।

जिस तरह पूर्व प्रधानमंत्री श्री अटल बिहारी वाजपेयी जी ने स्वर्णिम योजना के तहत गांव में सड़कें पहुंचाई, आज हमारे देश के प्रधानमंत्री ने स्वच्छता और सफाई के लिए स्वयं झाड़ू उठाया ताकि लोगों में जागरूकता आए। आज उन्होंने अपने मंत्रियों को विशेष रूप से पेयजल और स्वच्छता पर कार्य करने तथा उसके लिए विशेष पैसा देने का काम दिया है।

राष्ट्रपिता महात्मा गांधी जी ने 90 वर्ष पहले नव जीवन पत्रिका में लिखा था कि हमारी कई बीमारियों का कारण हमारे शौचालयों की स्थिति और किसी जगह व हर जगह शौच करने की बुरी आदत है। बाद में उन्होंने यह भी कहा कि जहां स्वच्छता होती है वहां देवता निवास करते हैं। आजादी के 68 वर्ष बीतने के बाद भी देश की बहुसंख्यक आबादी स्वच्छ पेयजल एवं स्वच्छता से वंचित है। एनएसएसओ (नेशनल सैम्पल सर्वे ऑर्गनाइजेशन) के आंकड़े बताते हैं कि आज भी 59.4 प्रतिशत ग्रामीण परिवारों में शौचालय नहीं है। यानि ये परिवार खुले में शौच करने पर विवश हैं। आजादी के बाद से कांग्रेस पार्टी के शासन काल में पेयजल एवं स्वच्छता पर पर्याप्त ध्यान नहीं दिया। आज हालात यह है कि हमारी 59.4 करोड़ आबादी खुले में शौच करती है। देश की 44 प्रतिशत माताएं ऐसी हैं जो अपने बच्चों का मल खुले में फेंकती हैं। सरकार की तरफ से जो जागरूकता फैलाने का कार्य होना चाहिए था वह नहीं हुआ। जब हमारे प्रधानमंत्री श्री मोदी जी ने देश की बागडोर अपने हाथ में ली तो उन्होंने पेयजल एवं स्वच्छता पर सबसे ज्यादा ध्यान दिया है।

2 अक्टूबर को स्वच्छता अभियान की शुरुआत के मौके पर प्रधानमंत्री जी ने कहा कि भारत के प्रत्येक नागरिक को स्वच्छता की कमी के कारण करीब 6500 रुपए का अतिरिक्त नुकसान झेलना पड़ता है। अपर्याप्त स्वच्छता की वजह से वर्ष 2006 में 2.44 खरब रुपए के नुकसान होने का अनुमान लगाया गया। अपर्याप्त स्वच्छता का पहला असर स्वास्थ्य से जुड़ा हुआ है। जिसमें डायरिया जैसी बीमारियों से बच्चों की मौत, चिकित्सा पर होने वाले खर्च, पानी पीने लायक बनाने पर खर्च इत्यादि है।

* Speech was laid on the table.

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वैसे तो भारत सरकार और राज्य सरकारों द्वारा वर्ष 1972-73 से अब तक करीब पौने दो लाख करोड़ से अधिक की राशि पेय जल आपूर्ति पर खर्च की गई है। परन्तु, आंकड़े बताते हैं कि आज भी 15 प्रतिशत भारतीय स्वच्छ पेयजल से वंचित हैं। जिनमें मात्र 30.8 प्रतिशत ग्रामीण परिवार नलों से पेयजल प्राप्त कर रहे हैं। 12वीं पंचवर्षीय योजना में ग्रामीण क्षेत्रों में स्वच्छ पेयजल आपूर्ति का सेवा स्तर मौजूदा 40 लीटर प्रति व्यक्ति प्रतिदिन से बढ़ाकर 55 लीटर प्रति व्यक्ति प्रतिदिन किया गया है जो संतोष का विषय है।

जल, स्वच्छता, पोषण और मानव कल्याण के बीच सीधा संबंध है। स्वच्छता कवरेज, जो स्वास्थ्य की सुरक्षा के लिए जीवन का एक हिस्सा होना चाहिए हमारे देश में अपर्याप्त है। एनएसएसओ, 2012 की रिपोर्ट के अनुसार 40.6 प्रतिशत ग्रामीण परिवारों के पास ही स्वच्छता की सुविधाएं प्राप्त हैं। आज हमारी केन्द्र सरकार के प्रयास से गांवों में सम्पूर्ण स्वच्छता कवरेज हासिल करने पर जोर दिया जा रहा है ताकि खुले में मल त्याग की प्रवृत्ति को पूर्णतः समाप्त किया जा सके और ग्रामीणों को वास्तव में स्वास्थ्य लाभ प्राप्त हो सके। केन्द्र की सरकार ने वर्ष 2019 तक सभी ग्रामीण परिवारों को स्वच्छता की सुविधाएं उपलब्ध कराने का संकल्प लिया है। जो एक अच्छा कदम है। वर्ष 2022 तक 90 प्रतिशत परिवारों को पाईप द्वारा जलापूर्ति तथा 80 प्रतिशत ग्रामीण परिवारों को घरेलू नल कनेक्शन से कवर करने का जो लक्ष्य रखा गया है उससे भी स्थिति में काफी सुधार होगा।

आज केन्द्र सरकार के सहयोग के कारण कई राज्यों में विदेशी सहायता से पेयजल परियोजनाओं का क्रियान्वयन हो रहा है। यह हर्ष का विषय है। आज उत्तराखंड को विदेशी सहायता से 120 मिलियन डॉलर, महाराष्ट्र को 224 मिलियन डॉलर, पंजाब को 154 मिलियन डॉलर, केरल को करीब 2400 करोड़ रुपए एवं 241 मिलियन डॉलर, आन्ध्र प्रदेश को 334 करोड़ रुपए, तेलंगाना को 318 करोड़ रुपए, असम, बिहार, झारखंड को 500 मिलियन डॉलर, पश्चिम बंगाल को 1173 करोड़ रुपए, राजस्थान को 2212 करोड़ रुपए और तमिलनाडु को 1585 करोड़ रुपए पेयजल आपूर्ति के लिए मिले हैं।

शहरों में आबादी के विस्फोट ने पानी की मांग बढ़ा दी है। जिस ढंग से शहर खेती के पानी को खींच रहे हैं उससे जलापूर्ति पर दबाव बढ़ता जा रहा है। आज समय की सबसे बड़ी आवश्यकता है "वाटर मैनेजमेंट"। नहीं तो वह दिन दूर नहीं जब अन्य युद्ध की तरह पानी युद्ध भी होगा। सरकार का दायित्व मांग और आपूर्ति में संतुलन बिठाने का है। आज हमारे देश में प्रति व्यक्ति पानी की खपत दस लाख 89 हजार लीटर प्रति वर्ष है। आने वाले वर्षों में पानी की खपत और बढ़ने वाली है। क्योंकि, हमारी आबादी भी बढ़ती जा रही है। आज स्वच्छ जल उपलब्धता बड़ा प्रश्न बनकर उभरा है। भारत का संविधान अनुच्छेद 21 के तहत देश के नागरिकों को जीवन का अधिकार देता है। ऐसे में सभी नागरिकों को स्वच्छ पेयजल

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जीवन का अधिकार है। वैसे तो विश्व में 70 फीसदी भाग जल से भरा हुआ है परन्तु वास्तव में ढाई फीसदी जल ही मानव के उपयोग के लायक है।

बहुराष्ट्रीय कंपनियां जल का अपने फायदे के लिए दोहन कर रही हैं। वहीं आम लोगों को पीने का पानी प्राप्त करने में शुल्क देना पड़ता है। जो मौलिक अधिकारों का उल्लंघन है। एक ओर जहां देश की बड़ी आबादी को स्वच्छ पेयजल मुहैया नहीं है वहीं पानी का व्यापार करने वाली कम्पनियां देश का प्राकृतिक संसाधन पानी बेचकर मुनाफा करने में लगी हैं। इस प्रवृत्ति पर अंकुश लगाना जरूरी है।

जल एक विलुप्त हो रही सम्पदा है और इसका उपयोग अत्यंत सूझ-बूझ से किया जाना चाहिए। हमें निश्चित ही इसे संरक्षित रखना होगा। पानी की कमी को वर्षा जल को जमा कर पूरा किया जा सकता है। देश में हर साल 37 करोड़ हेक्टेयर मीटर वर्षा जल प्राप्त होता है जबकि देश का कुल क्षेत्रफल 32 करोड़ 80 लाख हेक्टेयर मीटर है। यदि देश की महज 5 प्रतिशत जमीन पर 5 मीटर गहराई में वर्षा जल जमा किया जाए तो औसतन 100 लीटर पानी प्रति व्यक्ति पूरे देश में दिया जा सकता है।

जहां तक नदियों से होने वाली पानी की आपूर्ति का मामला है तो तमाम तरह के प्रदूषण मिलने के कारण नदियां अत्यधिक प्रदूषित हो चुकी हैं। देश में 14 बड़ी, 55 मझोली, सैंकड़ों दूसरी छोटी-छोटी नदियां हैं जिन्हें हर दिन लाखों लीटर सीवेज, औद्योगिक तथा कृषि क्षेत्र से निकले कचरे का सामना करना पड़ता है।

आशा की किरण एवं स्वच्छ पेयजल एवं स्वच्छता का सम्पूर्ण समाधान मुझे मोदी जी के नेतृत्व वाली एनडीए की सरकार में दिखता है। वैसे तो स्वच्छता राज्य का विषय है परन्तु देश हित में और समाज हित में जो केन्द्र सरकार ने प्रयास किए हैं उसके लिए वे बधाई के पात्र हैं। यह सुनने में और अच्छा लगा है कि आने वाले 5 वर्षों में 1.2 करोड़ शौचालय निर्मित होंगे। केन्द्रीय स्वच्छ पेयजल एवं स्वच्छता मंत्रालय के अनुपूरक मांगों का मैं भरपूर समर्थन करती हूं।

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***SHRI C.R. CHAUDHARY (NAGAUR):** I would like to welcome hon'ble Prime Minister and Finance Minister Sir for taking due care of drinking water and sanitation for the Nation. I write in favour of the budget and specially Demands for Grants of the Drinking Water and Swachta.

The utmost necessity is of the safe water to all. I am from Nagam of Rajasthan, where there is acute shortage of quality water. There is fluoride belt in the district. Almost all the villages of the district comes under this fluoride. The general public suffers from the orthopedic problems because of fluoride. I would like to thanks the Chief Minister of Rajasthan to allocate Rs. 2050 crore for bringing the Indira Gandhi canal water to the areas of the district which were identified for phase II.

I would like to urge upon the hon'ble Minister to give a special package to the Rajasthan Government for providing safe and canal water in this brackish belt of the State.

Secondly, I would like to request the hon'ble Minister for drinking water and sanitation to develop the traditional sources of water *i.e.* water tanks. Most the population of my district were dependent on water tanks which were rain fed. Later on with the augmentation of tube-wells these traditional sources dried up and were not cared properly. Government should provide some special fund to renovate these water tanks so that the people can get sweat and safe water.

I would like to welcome the steps taken by hon'ble Prime Minister for sanitation "Swach Bharat" is the flagship scheme of our hon'ble Prime Minister. Hon'ble Prime Minister announced on 15th August that by 15th of August, 2016 every school will have the toilet facilities for boys and girls separately. In the last seven months a lot of work has been done under this project. In my parliamentary constituency I have also contributed for this from MPLAD. All M.Ps and public representatives are contributing for this public welfare scheme.

* Speech was laid on the Table

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On 2nd October, 2014, hon'ble Prime Minister also announced that no house in the country will be without Latrine in the country by 2nd October, 2019. I would like to thank the Central Government and hon'ble Prime Minister for increasing the subsidy amount from Rs. 10,000.00 to Rs. 12,000/- for construction of latrine.

A massive awareness campaign is being launched and everyone in the nation is being involved in it. It is the first time when every citizen of this nation voluntary involve in this scheme and treat it as a mission.

One can find the lot of changes in our villages and cities. Everyone is changing his habit and feel that cleanliness (Swachta) is essential for health.

I would like to bring to the kind notice of the hon'ble Minister the following points to take further care.

- (i) The amount of subsidy for constructing the latrines are to be increased. At least Rs. 15,000/- should be given for construction of each latrine.
- (ii) The responsibilities should be fixed on Municipalities and PRIs to see that the target of 100% houses with latrine should be achieved by 2nd October, 2019.
- (iii) All government, public sector establishment and public places should be kept neat and clean.

I hope and wish that by 2019, India should look like a very clean country. It should seem like the advanced nation of the Europe. "Swach Bharat Swasth Bharat".

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***श्रीमती कृष्णा राज (शाहजहाँपुर):** आज शहरों में ग्रामीण इलाके से पलायन बढ़ रहा है। हालांकि शहरों में ग्रामीणों को कोई बेहतर स्वच्छ माहौल भले ही नहीं मिल पाता हो फिर भी गांवों में रोजगार की कमी उन्हें शहर जाने के लिए मजबूर करती है। यदि स्वच्छ और स्वस्थ गांव की अर्थव्यवस्था मजबूत होगी तो ग्रामीण शहरों की ओर पलायन नहीं करेंगे। 2 अक्टूबर, 2014 को माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी ने देशवासियों को संकल्प दिलाया था कि महात्मा गांधी जी ने जिस भारत का सपना देखा था उसमें आजाद भारत के साथ स्वच्छ भारत एवं विकसित भारत की कल्पना थी। आजादी के 67 वर्ष के बाद भी देश की आधी से अधिक आबादी खुले में शौच जाती है जो वास्तव में चिंता का विषय है। 2011 की जनगणना के आधार पर भारत की जनसंख्या 121 अरब है। भारत की करीब 72.2 प्रतिशत जनसंख्या 6 लाख 38 हजार गांवों में रहती है। जिसमें वर्ष 2012-13 के सर्वेक्षण के अनुसार 40.35 प्रतिशत परिवारों को ही शौचालय की सुविधा दी जा सकी है। यह आंकड़ा भी महज कागजों पर ही है जमीनी हकीकत कुछ और है। किन्तु स्वच्छ भारत करने के लिए पहले हमें अपने विचारों को स्वच्छ करना होगा। विचारों को स्वच्छ करने हेतु आज सबको प्रोत्साहित करने की आवश्यकता है। मेरा मानना है कि यदि आज भारत के लोगों के विचार पूर्णतः स्वच्छ हो जाएं तो मैं समझती हूँ स्वच्छता अभियान में लगने वाले करोड़ों रूपए के राजस्व की बचत हो जाएगी। भारतवासी स्वयं ही अपने को तथा संपूर्ण देश को स्वच्छता की ओर ले जाएंगे।

मेरे संसदीय क्षेत्र शाहजहाँपुर में भी आज तक न गांवों में और न शहरों में शौचालयों की व्यवस्था हुई है। जबकि केवल कागजों में दर्शाया गया है। ऐसा संपूर्ण उत्तर प्रदेश में है। इसकी पुनः जांच कराकर इसपर कार्यवाही किए जाने की नितांत आवश्यकता है।

मेरे संसदीय क्षेत्र ही नहीं संपूर्ण उत्तर प्रदेश में पेयजल एवं जल का भारी संकट व्याप्त है और आने वाला समय भीषण गर्मी का होगा ऐसे में इंडिया मार्का हैंडपम्पों का मरम्मत कार्य करना अतिआवश्यक है। साथ ही राष्ट्रीय ग्रामीण पेयजल कार्यक्रम के तहत पाइप लाइन द्वारा जलापूर्ति करना नितांत आवश्यक है। इन्हीं शब्दों के साथ मैं बजट अनुदान का समर्थन करती हूँ।

* Speech was laid on the table.

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SHRI N.K. PREMACHANDRAN (KOLLAM): Sir, water is the basic human right and it is the natural asset which belongs to the whole humanity. In India, the right to have safe water is a right which is guaranteed under the Constitution. By virtue of Article 21 of the Constitution, life and personal liberty is protected under Article 21. Right to life means right to safe drinking water also. That is the judgement given by the hon. Supreme Court also. That means right to have safe adequate water is the right which is guaranteed under the fundamental right in Article 21 of the Constitution. Considering this aspect, let us analyse this Demands for Grants for Water and Sanitation. I am not going into the aspect of sanitation. I am confining my speech only to the drinking water sector.

Sir, it is really shocking to know that the financial allocation has been slashed from Rs. 11,000 crore in 2014 to Rs. 2,611 crore this year. What is the justification? There was a 14th Finance Commission award and the devolution of financial powers to the State Government. I want to know whether that alone be the justification for cutting of this social sector spending. What is the justification? I am not going into the details. Even in the Presidential Speech, it is mentioned. I am not going into the details of the speech because of lack of time. In Para 11, hon. President had said in Joint Session of Parliament.

“Each drop of water is precious. My Government is committed to give high priority to water security.”

So many announcements were made in the first speech of His Excellency, for and on behalf of the Government in the Joint Session of Parliament. It is being stated that:-

“By harnessing rain water through Jal Sanjay and Jal Sinchan, we will nurture water conservation and good water recharge also.”

So many announcements were made in these two Presidential Speeches and Budget but unfortunately, no thrust is given for the water conservation so as to get adequate drinking water.

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I would like to highlight two issues in respect of water sector. First of all, I would like to urge upon to the new Government that at least to discuss whether drinking water comes under Rural Development Ministry or the drinking water comes under the Urban Development Ministry or water is being governed and managed by the Water Resources Ministry? What is it? More than twelve Ministries are dealing with water. There are urban drinking water and rural drinking water. My suggestion and submission to the Government is let the drinking water come under the Ministry of Water Resources and let there be a comprehensive subject so as to have a National Water Policy and subsequent action thereon. That is the first suggestion which I would like to make.

There are two issues which I want to make. One is with regard to the availability of water. Whatever be the fund allocation – whether it is Rs. 11,000 crore or Rs. 25,000 crore; suppose there is no water, what is the meaning of allocating funds? That will be only for engineering projects. So, availability of adequate water is a number one issue and the number two is the quality. These two points are well elucidated by my learned friends from both sides. So, regarding the availability of water, we are going to face an acute shortage;. I am leaving all the statistical data. It is a very alarming situation which we are going to face. So, what is the need of the hour is conservation of water. Is this Government giving any importance or prominence to conservation of water? Nothing is being done. There is no new innovative programme as far as water conservation is concerned, except that of the first speech made by His Excellency, the President in the Joint Session of Parliament.

HON. DEPUTY SPEAKER: Please conclude.

SHRI N.K. PREMACHANDRAN: Sir, I will now come with bullet points.

So, my suggestion is that prominence and thrust should be given to rain water harvesting. I would like to place this on record that what the model scheme implemented by Madam Jayalalithaa as the Chief Minister in the State of Tamil

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Nadu, we can very well replicate in respect of rain water harvesting, ground water recharging and also surface water protection.

Also, what about the rivers, the surface water? When we talk about surface water, the rivers are dying. You are only concerned about the Ganga River. You are not concerned about the other rivers. The rivers in the country are dying because of unauthorized encroachment, pollution and uncontrolled sand mining. Rejuvenation of the rivers is also necessity of the hour.

An hon. friend from Tamil Nadu was talking about inter-linking of river and it is there even in the President's Address also. I am totally opposed to the proposal for inter-linking of rivers, especially the Pampa-Achenkovil-Vypar River inter-linking project. My suggestion to the hon. Minister as well as to the Government is that in order to conserve the rivers, some river basin authority or some legislation is required. The National Water Policy of the then UPA Government specifically stated about the Wetland Conservation Authority as well as the River Conservation Authority. Unfortunately, it has not come into effect. Kindly look into it and have a legislation so as to have a River Basin Authority as well as Wetland Conservation Authority.

I have so many other points but I will conclude by pointing out one point to the hon. Minister. We are pumping crores and crores of rupees for engineering water supply projects. Why do we not replicate the model of Rajendra Singh? He has experienced it in the State of Rajasthan and in so many other places. Right to have tapped water is not a fundamental right but right to have access to water is a fundamental right. The Government as well as the agencies concerned should facilitate so as to have access to water and not to have tapped water. Those engineering projects will only cost money and not provide drinking water. So, that point may be taken into consideration in respect of conservation and quality of water. With these words, I conclude. Thank you very much.

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***SHRI PREM SINGH CHANDUMAJRA (ANANDPUR SAHIB):** I would like to mention the following points regarding drinking water and sanitation:-

Firstly, hilly areas of Punjab had been declared KAWDC areas. The Government of India should provide incentives and benefit especially for drinking water and irrigation water supply on the lines of hilly States. These areas should be given 90% subsidy as the hilly States get.

Secondly the Government of India should clear Rs.762 crore project submitted by the Punjab Government for the treatment of village ponds;

Thirdly the Government of India should release Rs.266 crore to the Punjab Government for 1829 R.Os in 1926 villages and

Fourthly, all the drinking water projects whose share money has been deposited should be cleared by the World Bank as early as possible.

* Speech was laid on the Table.

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HON. DEPUTY SPEAKER: Now Shri Ram Prasad Sarmah. You are given only three minutes because the Minister has to reply now.

SHRI RAM PRASAD SARMAH (TEZPUR): Sir, I come from Assam. Assam is very much neglected. North-East is the most neglected area. I come from Tezpur parliamentary constituency.

Sir, the problem of drinking water is very serious, particularly, in my constituency which is dominated by tea tribes. There the problem of drinking water is very serious. Sanitation is a serious problem. Even my MPLAD fund is going to drinking water projects, digging up of wells and for providing Tara pumps and hand pumps. So, I would request the Government of India through the Minister to help the people of Assam in the core sector of drinking water and sanitation. In about 500 schools, there is no toilet. Girls get dropped out due to lack of toilets. In another 500 schools, the toilets are not usable. They are in so bad condition. So, the money given by the Government of India is either wasted or misused; and there is lot of corruption in the Department of Public Health Engineering. I would also request the Government of India to institute an inquiry into the funds which were allocated time and again to that Department to find out where the funds were going.

The Rs.12,000 Annamayya latrine project is also not working well in Assam. Funds are siphoned off and swindled away and people are left high and dry without any good sanitation and good potable drinking water. There is fluoride and arsenic contaminated water in our State. Children are born handicapped. They cannot grow well. They are suffering because of that. Even adults are becoming handicapped due to arsenic and fluoride water. So, I would request the Government of India as well as the Minister in the Ministry of Drinking Water and Sanitation to help the people of Assam and the North-East. We have got 52 rivers flowing through Assam yet there is no drinking water provided to the people of Assam and the North-East. Thank you.

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SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): Sir, I fully subscribe to the views expressed by my senior colleague Shri N.K. Premachandran in respect of the right of people with regard to providing clean drinking water. Sir, the United Nations General Assembly in its 64th Session on 28th July, 2010 has passed a resolution stating right to safe and clean drinking water and sanitation as a human right. That is why providing clean drinking water is the paramount consideration for any Government.

If we look at the budgetary allocation given by the Union Government for this year, we get utterly disappointed. They have not taken it as a priority sector. Hon. Members, who have expressed their views, have clearly mentioned how the quantum of amount for drinking water and sanitation has been reduced.

I would like to mention that 85 per cent of drinking water availability in rural areas depends upon borewells. But, unfortunately, more than 80 per cent of the borewells, which were dug, have failed. Now the borewells dug even more than thousand feet down are not giving sufficient water. The only option left to the Government is to rejuvenate the underground water. That is why they should give more thrust for recharging of underground water, put up more percolation tanks and more check dams. They should conserve water through various other methods also. Moreover, instead of depending upon the single source of providing drinking water to rural areas, we should also think of multiple sources. For this, the only way left to the Government is to preserve and make use of underground water.

Sir, the Bengaluru city has got 1.20 crore population. More than 50 per cent of the population comes from outside the State. We are able to provide drinking water only to 70 lakh people. Nearly 50 lakh people are not able to get sufficient drinking water. The only option left to the Government of Karnataka is to see that they should get water from Cauvery river for drinking purposes. That is the only option available. It is the duty and responsibility of the Government of Karnataka to provide clean drinking water to the people residing in Bengaluru.

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My request to the hon. Members of Parliament from Karnataka even in the Treasury Benches to put more pressure on the Government of India to tap more water from Cauvery river. It is necessary to build Makedatu project at Cauvery river.... (*Interruptions*) Therefore, I urge upon the Government of India to see that more funds are allocated for this. ... (*Interruptions*) This scheme is also sanctioned to see that Benglurians are provided with safe drinking water. ... (*Interruptions*) The Government of India should come forward to give sanction to Makedatu project, which is only for the purpose of drinking water. That is the balance which is required. ... (*Interruptions*) We are not causing any damage and we are not causing any hurt to other States. We are prepared to provide the share which Tamil Nadu requires. Therefore, I urge upon the Members from Karnataka even from the other side also to come to the rescue of the Government of Karnataka and see that this plan is sanctioned. Thank you, Sir.

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***श्री वीरेन्द्र कश्यप (शिमला) :** मैं पीने का पानी व स्वच्छता के संबंध में मंत्रालय को निम्नलिखित सुझाव देना चाहूँगा ।

1. पीने के पानी का शुद्ध जल भारत के सभी लोगों को उपलब्ध करवाया जाये विशेष तौर पर ग्रामीण क्षेत्र में इसकी बहुत आवश्यकता है क्योंकि गाँवों में आज भी बहुत से स्थानों पर गंदा पानी, गंदे तालाबों से पानी पीने के प्रयोग किया जा रहा है । इसके लिए एक जन आंदोलन तैयार कर केन्द्र व प्रदेश की सरकारों को अपना अधिकाधिक बजट दिये जाने की प्रावधान करना जरूरी है ।
2. देश के प्रधानमंत्री श्री नरेन्द्र मोदी जी ने स्वच्छता पर विशेष ध्यान दिया है । जिस तरह से उन्होंने 15 अगस्त 2014 को देश को संबोधित करते हुए आह्वान किया था कि देश को साफ-सुथरा बनाने की आवश्यकता है और स्वयं उन्होंने हाथ में झाड़ू लेकर सारे देश को यह संदेश दिया कि हम सभी को इस अभियान में पड़ना है और हमें खुशी है कि इस अभियान के माध्यम से सभी प्रदेशों में जनता आज इस अभियान के साथ जुड़ चुकी है ।
3. गाँव-गाँव के हर शहर में शौचालय बने इसके लिये जरूरी है कि हर पंचायत, म्युनिसिप्लिटी, व एनजीओ तथा हर व्यक्ति इस ओर अपना योगदान दे और इसे अपनी प्राथमिकता समझे कि इसके गांव में, शहर में शौचालय बने । इसके लिये सरकार को भी चाहिए कि इस मद के लिये अधिकाधिक धन राशि का बजट में प्रवाधान करे और एनजीओ, के माध्यम से तथा कारपोरेट सेक्टर के माध्यम से सी एस एफ का आने वाले 2019 तक , तब तक इसका अभियान लिया गया है, उसका पैसा इसके लिये लगाये जाने का प्रावधान किया जाये ।
4. सरकार के माध्यम से पुराने पीने के सभी स्रोतों के पुनः चालू किये जाने का अभियान किया जाए।

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***श्रीमती प्रियंका सिंह रावत (बाराबंकी):** देश के प्राकृतिक संसाधनों पर लगातार गहराते संकट को मुख्य रूप से तीन हिस्सों - जल, जंगल और जमीन में बांटकर देखा जाता है। इनमें जीवन के लिए अति ही आवश्यक जल पर आया संकट सर्वविदित है। कहा तो यहां तक जाता है कि दुनिया में अगला विश्वयुद्ध जल को लेकर ही होगा। इसकी बानगी देश के अलग-अलग हिस्सों में हम जब-तब देखते भी रहते हैं। कहीं जल को लेकर हाहाकार मचता है तो कहीं जल लेने की लड़ाई में हत्याएं तक हो जाती हैं। लेकिन इन सबके बावजूद देश में जल को लेकर पर्याप्त जागरूकता नहीं देखी जा रही है। ऐसे में जल के प्रति हमारी उदासीनता इस संकट को भयावह बनाने में ही योगदान कर रही है। उल्टे कई हलकों में जल पर कब्जे को लेकर सतत् चेतना के स्तर पर प्रयास होते रहते हैं।

व्यावसायीकरण के दौर में बुरी नजर इस प्राकृतिक संसाधन पर भी है। शहरी इलाकों में इसका व्यवसाय शुरू हो चुका है। नदियों पर कब्जे के प्रयास पूरे मनोयोग से व्यावसायिक प्रतिष्ठानों द्वारा चल रहे हैं। जल पर अधिकाधिक कब्जे की होड़ का ही परिणाम है कि संसाधन लोगों की पहुंच से दूर होता जा रहा है। शुद्ध पेयजल शायद ही आम लोगों के लिए बचा है। उस पर भूमि के अंदर के गिरते जलस्तर और उसमें जहरीले तत्वों के सम्मिश्रण से हो रहा प्रदूषण रही-सही कसर को भी पूरा कर रहा है।

वर्तमान में देश में भूजल स्तर की स्थिति बहुत ही भयावह हो चुकी है। कहीं इसमें भारी गिरावट है तो कई राज्यों में इसमें आर्सेनिक और फ्लोराइड जैसे खतरनाक तत्वों की मात्रा बढ़ती जा रही है। केन्द्रीय भूमि जल बोर्ड और अन्य संगठनों की रिपोर्टों के अनुसार, उत्तर भारत में बिहार, उत्तर प्रदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में इसमें काफी गिरावट देखी जा रही है। उधर पंजाब, हरियाणा को देखें तो हरित क्रांति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मात्रा में सिंचाई वाली किस्मों का चलन हुआ। इसमें बड़ी मात्रा में बोरवेल द्वारा गहराई से पानी से दोहन हुआ। इसका परिणाम है कि इन राज्यों में भूजल का स्तर काफी नीचे चला गया है या कई स्थानों पर खत्म ही हो गया है। दक्षिण की चट्टानी जमीन के अंदर तो जल उपलब्धता का और बुरा हाल है।

हाल ही में रिपोर्ट आई है की दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर प्रदेश की शान कहे जाने वाले ग्रेटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी है। इन मौतों की वजह है कैंसर। जहरीले पानी की वजह से गांव के गांव कैंसर की कब्रगाह में तब्दील हो रहे हैं। जहरीले पानी से सबसे ज्यादा त्वचा की बीमारियां हो रही हैं। लिवर और आंत को कैंसर हो रहा है। पेट की और भी कई बीमारियां हो रही हैं।

* Speech was laid on the table.

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गंगा किनारे बसे कानपुर से लेकर बनारस, आरा, भोजपुर, पटना, मुंगेर, फरुखा और पश्चिम बंगाल तक के कई शहरों में गंगा के दोनों तटों पर बसी आबादी में आर्सेनिक से जुड़ी बीमारियां बढ़ रही हैं। उत्तर प्रदेश के बलरामपुर, श्रावस्ती, बहराईच, चन्दौली, गाज़ीपुर, गोस्वपुर, बस्ती, सिदार्थनगर, संत कबीर नगर, उन्नाव, बरेली और मुरादाबाद जिलों में पानी में आर्सेनिक की मात्रा खतरे के निशान को पार कर गई है जबकि रायबरेली, मिर्ज़ापुर, बिजनौर, मेरठ, संत रविदास नगर, सहारनपुर और गोंडा में भी पानी में आर्सेनिक की मात्रा बढ़ रही है। पश्चिमी यूपी में हिंडन की सहायक नदियों काली और कृष्णा के किनारे बसे गांवों में कैंसर का कहर है। इस पानी को पीने से एनीमिया, मुंह में जलन, लकवा, याद्दाश्त की कमी, लिवर और फेफड़ों का कैंसर जैसी गंभीर बीमारियां हो रही हैं। उत्तर प्रदेश में कुल सात हजार से ज्यादा बस्तियों में पानी पीने के लायक नहीं है। कहीं पेयजल में फ्लोराइड है तो कहीं नाइट्रेट की मात्रा ज्यादा है। राज्य में कुल 1 लाख 27 हजार बस्तियों में से 26 जिलों की 7 हजार से ज्यादा बस्तियों में 11569 जल स्रोतों में फ्लोराइड की मात्रा जरूरत से ज्यादा है।

हाल ही में हमने विश्व जल दिवस (22 मार्च) मनाया है, संयुक्त राष्ट्र सहस्राब्दी लक्ष्य घोषित किए जा रहे हैं, लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही है। उच्चतम न्यायालय ने भी शुद्ध पेयजल को जीवन के मौलिक अधिकार का विस्तृत आधार माना है पर दूषित पेयजल की वजह से मौत की ऐसी खबरें आने वाले गंभीर जल संकट के खतरे का संकेत दे रही है।

आर्सेनिक के जहर वाला पानी नमकीन हो जाता है। अगर आर्सेनिक मिले पानी को लम्बे समय तक पीया जाए तो इससे कई भयंकर बीमारियां होनी शुरू हो जाती है। पानी में घुलित आर्सेनिक कैंसर के कई रूप, त्वचा कैंसर और किडनी फेल होने जैसी बीमारियों का कारक है। आर्सेनिक के प्रभाव से गॉल ब्लैडर में कैंसर हो सकता है। आर्सेनिक और नाइट्रेट के कारण मनुष्य का इम्यून सिस्टम प्रभावित होता है। इससे समय से पहले वृद्धावस्था के लक्षण नजर आते हैं। इम्यून सिस्टम प्रभावित होने पर मस्तिष्क में कैंसर का खतरा बढ़ जाता है। आर्सेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता है। आर्सेनिक से प्रदूषित जल के सेवन से धमनियों से संबंधित बीमारियां होने और परिणामस्वरूप दिल का दौरा पड़ने और पक्षाघात के खतरे बढ़ जाते हैं। वैज्ञानिकों के अनुसार उन्होंने शरीर में आर्सेनिक के निरन्तर प्रवेश का मस्तिष्क से जुड़ी धमनियों में सिकुड़न और अलचीलेपन से प्रत्यक्ष संबंध पाया है। अमेरिकन हार्ट एसोसिएशन में छपी अनुसंधान रिपोर्ट में आर्सेनिक और कई जल अशुद्धियों को रक्त वाहिनियों से जुड़े रोगों का कारण बताया गया है।

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ऐसी भयावह स्थिति में एक खाई शहरी और ग्रामीण इलाकों के बीच, अमीर और गरीब के बीच बढ़ती जायेगी जहां आने वाली नयी पीढ़ी आर्सेनिक के खतरों से पीड़ित होगी। संभवतः उनका बौद्धिक स्तर निम्न एवं शारीरिक और मानसिक विकलांगता उन्हें सक्षम और सुविधा सम्पन्न शहरी अमीर लोगों के मुकाबले आज के प्रतियोगी युग में पीछे रहने को मजबूर करेगी। शिक्षा, स्वास्थ्य एवं रोजगार की अंधी दौड़ में ऐसे लोग पिछड़ जायेंगे, जिससे आने वाले समय में सामाजिक सद्भाव का माहौल निश्चित रूप से बिगड़ सकता है।

मैं सरकार से मांग करती हूँ कि गरीब एवं ग्रामीण जनता को स्वच्छ एवं आर्सेनिक आदि विषैले तत्वों से मुक्त पेयजल मुहैया कराने के लिए एक व्यापक देशव्यापी कार्यक्रम तत्काल शुरू किया जाए जिसमें प्रत्येक ग्राम सभा में एक पानी की टंकी के द्वारा उन्नत तकनीक से स्वच्छ किया गया पेयजल उपलब्ध कराया जा सके तो जनता को भी काफी सुविधा रहेगी। हर घर में शौचालय के साथ-साथ हर गांव में स्वच्छ पेयजल की उपलब्धता सुनिश्चित कर हम देश को भविष्य के खतरे से बचाने में कामयाब हो सकें तो एक स्वस्थ, सुंदर और साक्षर भारत का हमारा सपना साकार हो सकेगा और हम अपने स्वच्छ भारत अभियान को सम्पूर्ण स्वच्छ भारत अभियान बनाकर और भी कारगर एवं प्रभावी बना सकेंगे।

देश के प्रधानमंत्री जी ने लालकिले पर तिरंगा झंडा फहराते समय देश की जनता को स्वच्छ भारत अभियान के लिए प्रेरित किया कि हमारे देश की बहन, बेटियां, बहु देश का सम्मान है यह हमारी नैतिक जिम्मेदारी बनती है कि हम उन्हें स्वच्छ शौचालय उपलब्ध कराए ताकि उन्हें खुले में शौच के लिए न जाना पड़े। जब वह घर से बाहर शौच के लिए जाती है तो ज्यादातर उनके साथ दुर्व्यवहार किया जाता है। देश के पहले ऐसे प्रधानमंत्री हैं, जिन्होंने परिवार की बहन, बेटियों के लिए यह निर्मल कदम उठाया है, जो बड़ा ही सराहनीय है, जिसका पूरा देश समर्थन करता है।

जनपथ बाराबंकी के शौचालयविहीन परिवारों की संख्या वंचित बीपीएल परिवार 1,77,011; वंचित एपीएल परिवार-2,32,231; कुल वंचित परिवार-4,09,242 तथा बाराबंकी में कुल निवासी परिवारों की संख्या 4,85,671 है। मेरा माननीय मंत्री जी से निवेदन है यह समस्या मेरे संसदीय क्षेत्र बाराबंकी की है जो बड़ी समस्या है। इस परेशान से वहां की जनता को मुक्ति मिले, मेरा निवेदन है।

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***श्रीमती अंजू बाला (मिश्रिख):** यह बहुत महत्वपूर्ण मुद्दा है जिस पर मुझे अपने विचार रखने का अवसर मिला, क्योंकि स्वच्छता और जल के बिना जीवन जीना मुश्किल ही नहीं नामुमकिन है।

जल के बिना जीवन नहीं अगर पानी नहीं है तो कुछ नहीं है। परन्तु यहां पानी है, वो भी दूषित जिसमें जीवन अस्त-व्यस्त है। योजनाएं आती हैं परन्तु वह कभी सफल नहीं हो पाती। यह सोचने का विषय है। वह चाहे जल की हो या शौचालय की हो हम अभी तक इन योजनाओं का लाभ नहीं उठा पाए हैं।

वर्तमान में देश में जलस्तर की स्थिति बहुत ही भयावह हो चुकी है। कई राज्यों में इसमें आर्सेनिक और फ्लोराइड जैसे खतरनाक तत्वों की मात्रा बढ़ती जा रही है। केन्द्रीय भूमि जल से और अन्य संगठनों की रिपोर्टों के अनुसार बिहार, उत्तर प्रदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में काफी गिरावट देखी जा रही है।

उधर पंजाब, हरियाणा को देखें तो हरित क्रांति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मात्रा में सिंचाई वाली किस्मों का चलन हुआ। प्रधानमंत्री जी ने स्वच्छता और पेयजल की ओर बहुत अच्छे कदम बढ़ाए हैं जो सराहनीय है। इसीलिए मैं प्रधानमंत्री जी का धन्यवाद करती हूँ।

परन्तु हाल ही में रिपोर्ट आई है कि दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर प्रदेश की शान कहे जाने वाले ग्रेटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी है। इन मौतों की वजह है - कैंसर और जहरीले पानी से सबसे ज्यादा त्वचा की बीमारियां हो रही हैं। पेट की और कई अन्य बीमारियां हो रही हैं।

मैं यह कहना चाहती हूँ कि कुछ पंजाब के लोग मेरे पास आए थे जिन्होंने यह बताया कि वहां पर पानी बहुत खराब हो चुका है। वहां के लोगों को कैंसर की बीमारी हो रही है। यहां पर एक ट्रेन खासतौर से कैंसर, पीड़ितों के लिए ही लगाई गई है। ऐसे राज्यों को खासकर ध्यान में रखा जाए। पानी को दूषित करने वाले कार्यों पर रोक लगानी चाहिए। जिससे होने वाले नुकसान से बचा जा सके, क्योंकि दूषित जल पीने से हर बीमारी को बुलावा देने जैसा काम होता है।

हाल ही में हमने विश्व जल दिवस मनाया है, संयुक्त राष्ट्र सहस्त्राब्दी लक्ष्य घोषित किए जा रहे हैं। लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही है।

* Speech was laid on the table.

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मैं अपनी सरकार से मांग करती हूँ कि गरीब एवं ग्रामीण जनता को स्वच्छ एवं आर्सेनिक आदि विषैले तत्वों से मुक्त पेयजल मुहैया कराने के लिए उचित कदम तत्काल उठाए जाएं जिससे होने वाली समस्या से निजात मिल सके।

मैं अपने क्षेत्र की कुछ समस्याएं आपको बताना चाहती हूँ, अर्थात् उनके लिए मांग करना चाहती हूँ। जो इस प्रकार हैं - पानी की टंकी; जहां आबादी कम हो स्वच्छ पेयजल के गहरी बोरिंग के हैंडपंप; पानी से होने वाली बीमारियों की जांच व उपचार की सुविधा; गांवों में गंदे पानी की निकासी का प्रबंध; कस्बों व बड़े गांवों में सार्वजनिक शौचालय का निर्माण तथा उनके प्रबंधन की व्यवस्था; व्यक्तिगत शौचालय बनाने वालों को आर्थिक सहायता तथा मेरे क्षेत्र के सभी सरकारी व प्राइवेट स्कूलों में शौचालय निर्माण।

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***श्री अजय निषाद (मुजफ्फरपुर):** जिस प्रकार पूर्व प्रधानमंत्री स्व. लाल बहादुर शास्त्री जी ने "जय जवान, जय किसान" का नारा दिया और देश के किसानों ने इसे चुनौती के रूप में लिया और भारत खाद्यान्न के मामले में आत्मनिर्भर हुआ उसी प्रकार महात्मा गांधी ने नारा दिया "अंग्रेजों भारत छोड़ो" और पूरा देश जाग उठा और अंग्रेजों को भागना पड़ा और देश आजाद हुआ, ठीक उसी तरह हमारे माननीय प्रधानमंत्री जी ने "मेक इन इंडिया" और "स्वच्छ भारत मिशन" का नारा देकर सभी देशवासियों का दिल जीत लिया है और आज यह एक आन्दोलन का रूप ले चुका है। इसकी सराहना पूरी दुनिया में हो रही है "स्वच्छ भारत मिशन" को पूरा करने का लक्ष्य महात्मा गांधी की 150वीं जयन्ती 2019 तक रखा गया है। मैं समझता हूँ यह हरेक भारतवासी का कर्तव्य बन गया है। इसे पूरा करने के लिए तन-मन-धन से जुटने की आवश्यकता है।

देश को खासकर गांवों को सिर्फ सफाई कर्मचारियों के सहारे भारत को स्वच्छ नहीं बनाया जा सकता है। इसमें जन-जन को लगना होगा। दुनिया के नक्शे पर आज हम साफ-सफाई के मामले में सबसे निचले पायदान पर हैं। यदि स्वच्छ भारत मिशन को हम सभी ने मिलकर लिया तो निश्चय ही भारत दुनिया के सबसे उपरी पायदान पर होगा।

देश में आज भी पुरुष, बच्चे और महिलाएं खुले में शौच के लिए जाते हैं। इस स्थिति को बदलने के लिए निश्चय ही एक अभियान की जरूरत है जिसे हमारे प्रधानमंत्री ने एक चैलेंज के रूप में लिया है। राजनीति से ऊपर उठकर हम सभी भारतवासी यदि इसे पूरा करना चाहें तो हम निश्चय ही कामयाब होंगे। यदि हम भारत मां की संतान हैं तो निश्चय ही न गन्दगी करूंगा और न गन्दगी करने दूंगा यह दृढ़ निश्चय करना ही होगा।

मुझे यह बताते हुए खुशी एवं गर्व महसूस हो रहा है कि मेरे संसदीय क्षेत्र मुजफ्फरपुर के सकरा विधान सभा के अंतर्गत पैगम्बापुर पंचायत में 85 प्रतिशत से अधिक शौचालय का निर्माण हो चुका है। मैं मानता हूँ कि यह बिहार का पहला पंचायत होगा जहां 100 प्रतिशत शौचालय होंगे।

स्वच्छ जल स्वस्थ जीवन के लिए बहुत ही आवश्यक है। क्योंकि दूषित जल पीने से बहुत सारी बीमारियां होती हैं। आज देश के अंदर दूषित पानी पीने के लिए लोग मजबूर हैं। खासकर उत्तर बिहार के अधिकांश भागों में भूमिगत जल, जो मानव जाति के पीने के पानी का मुख्य स्रोत है, उसमें आयर्न एवं आर्सेनिक की मात्रा बहुत अधिक है जिसके चलते आम जन घेंघा एवं अन्य रोगों से ग्रसित हो रहे हैं।

मैं चाहूंगा कि व्यापक स्तर पर जल की गुणवत्ता की जांच की व्यवस्था करायी जाए ताकि लोगों को दूषित पानी पीने से निजात मिल सके। ग्रामीण भारत में पेयजल सुस्था सुनिश्चित करने की

* Speech was laid on the table.

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आवश्यकता है। इसके लिए एम्बेसडर के रूप में निचले स्तर पर प्रशिक्षित कर्मियों को लगाया जाना चाहिए। आज भी गांवों में लोग कुएं का दूषित पानी पीने के लिए मजबूर हैं। मैं चाहूंगा कि स्वच्छ जल की आपूर्ति के लिए कुएं की जगह व्यापक स्तर पर हैंड पाईप व पाईप लाईन की व्यवस्था की जानी चाहिए। मेरे संसदीय क्षेत्र मुजफ्फरपुर शहर के पास से गंडक नदी गुजरती है जिसका पानी काफी दूषित हो चुका है, उसकी सफाई कराने के लिए भी केन्द्र सरकार को नदी सफाई योजना के तहत व्यवस्था करनी चाहिए और विशेष अनुदान देने की व्यवस्था भी की जानी चाहिए।

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***श्री गजेन्द्र सिंह शेखावत (जोधपुर) :** दुनिया के कुल उपलब्ध पेयजल या पीने योग्य जल (Potable water) से भारत में कुल 4% ही उपलब्ध है तथा मैं जिस प्रदेश राजस्थान से आता हूँ वहाँ तो स्थिति और भी भयावह है। थार मरुस्थल का हिस्सा होने के कारण मात्र 1% हिस्सा ही हमारे पास है। महोदय, देश में उपलब्ध इस 4% पीने योग्य जल की वास्तविक स्थिति की चर्चा की जाए तो गंगा से यमुना तक तथा कृष्णा से कावेरी तक नदियों का पानी खतरनाक स्तर तक प्रदूषित है तथा किसी भी प्रकार से पीने योग्य (Potable) की श्रेणी में नहीं रखा जा सकता। राजस्थान में तो मात्र चंबल में ही पीने योग्य पानी है और वही एकमात्र बारह महीने बहने वाली नदी है। भूमिगत जल के स्रोतों से मिलने वाले जल में भी फ्लोराइड से लेकर आर्सेनिक तक अनेक रसायनों का स्तर मानक से कई सौ प्रतिशत अधिक है। लोग असमय बूढ़े, विकलांग व बीमार हो रहे हैं।

आमजन को पेयजल के रूप में स्वच्छ जल उपलब्ध करवाना सरकार का प्राथमिक दायित्व होना चाहिए तथा इस विषय को राजनीति से ऊपर उठकर हम सभी को गंभीर चिंतन इस पर किए जाने की आवश्यकता है।

मेरे प्रदेश राजस्थान में पेयजल की विभिन्न ग्रामीण योजनाओं के लिए पिछले कई वर्षों से एनआरडीडब्ल्यूपी के तहत अनुदान राशि केन्द्र सरकार द्वारा उपलब्ध करवाई जा रही थी। पिछले वर्षों में दी जाने वाली इस राशि से हमने कई बड़ी परियोजनाएं प्रदेश में आरंभ की। जिनके दूरगामी परिणाम होना अपेक्षित है। वर्ष 2013-14 एवं 2014-15 में कुल क्रमशः 1687 एवं 953 योजनाएं 860 व 845 करोड़ रुपये लागत की स्वीकृत की गई है। विगत वर्षों में इस योजना में अपेक्षित अनुदान के कारण से राज्य सरकार पर 5842 करोड़ से ज्यादा की देनदारियां खड़ी हो गई है। ऐसी परियोजनाओं एवं उनसे जुड़े हजारों ग्रामीणजनों का भविष्य अंधकारमय हो गया है। महोदय, यहां यह कहना भी उल्लेखनीय है कि ये सभी परियोजनाएं राज्य स्तरीय कमेटी द्वारा सभी औपचारिकताओं को पूरा करने के बाद स्वीकृत की गई है। इस देनदारी में से 1400 करोड़ के लगभग तो बड़ी योजनाओं व दीर्घकालिक योजनाओं की है। वर्तमान में इन परियोजनाओं को पूरा करने मात्र के लिए हमें 2200 करोड़ रूपयों की आवश्यकता है।

वर्ष 2015-16 के वित्त मंत्री द्वारा प्रस्तुत बजट व सदन में रखी मांगों के अनुरूप राजस्थान को इस वर्ष इस मद में मात्र 300 करोड़ रुपये मिलने की संभावना है जोकि न केवल अपर्याप्त है अपितु वर्षों से प्यासे लोगों के साथ अन्यायपूर्ण भी है।

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इससे पूर्व भी छोटे व मध्यम शहरों की ढांचागत परियोजनाओं के लिए केन्द्र सरकार द्वारा (यूआईडीएसएसवाई) में जो 80% अनुदान दिया जाता था जिनके माध्यम से इन शहरों को पेयजल व स्वच्छता के लिए Infrastructure तैयार करने की सुविधा मिलती थी, को यकायक बंद कर दिए जाने से न केवल चालू परियोजनाएं बीच में अटक गई हैं वरन नई परियोजनाएं बनाकर इन छोटे शहरों को सुविधा प्रदान करना केवल राज्य सरकारों अथवा स्थानीय निकायों के पास उपलब्ध सीमित संसाधनों के चलते संभव नहीं है ।

राजस्थान विशेष प्रकृति का क्षेत्र है । पूर्व में इसे जल संसाधन के रूप में विशिष्ट प्रकृति का मानते हुए सिंचाई व पेयजल के लिए विशेष सहायता के रूप में 80% अनुदान केन्द्र सरकार द्वारा दिया जाता था किंतु 2011 में तत्कालीन केन्द्र सरकार द्वारा एकतरफा निर्णय करते हुए राजस्थान को विशिष्ट प्रकृति से बाहर करने व इसका दर्जा बदल देने से हमारी इस प्रकार की सभी चालू परियोजनाओं एवं निर्माणाधीन प्रक्रियाओं का भविष्य अंधकारमय हो गया है ।

पेयजल व सीवर तंत्र के विकास के लिए राजस्थान सरकार ने देश की सरकार से आगामी दस वर्षों के लिए प्रतिवर्ष 7000 करोड़ रुपये की दर से 70000 रुपये की मांग की है । केन्द्र सरकार से अनुरोध है कि मैंने जिन चालू परियोजनाओं का जिक्र किया है उनको पूरा करने एवं आने वाली परियोजनाओं के लिए केन्द्र सरकार इस वर्ष एकमुश्त 12000 करोड़ व आगे आने वाले वर्षों में प्रतिवर्ष 7000 करोड़ रुपये की सहायता प्रदान कर राजस्थान के लोगों को इस गंभीर संकट से उबरने में सहयोग करे ।

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* **SHRI B.N. CHANDRAPPA (CHITRADURGA):** The allocation for drinking water and sanitation in the Budget is very meagre. The Government of India should have taken this as priority sector and provide more grants. But the people of this country by looking at the allocation are disappointed. By studying the mindset of the Government of India and by looking at the budgetary allocation one can easily come to the conclusion that the Government of India is not taking drinking water and sanitation as priority sector. The basic needs for any individual to survive on this earth are Water, air and Food. Water means potable and safe drinking water.

The Ministry of Drinking Water and Sanitation administers two centrally sponsored schemes viz. National Rural Drinking Water programme for providing safe drinking water and Swachh Bharat Mission – Gramin for providing improved sanitation facilities in the rural areas of the country.

Groundwater is an essential and vital component of our life support system. Hence, it is our duty and responsibility to preserve and recharge the underground water. Over exploitation of underground water is causing severe problem in providing drinking water in the rural areas. Hence we should think of preservation of ancient water bodies. Much thrust should be given to build check dams to enable storage of water allowing more percolation and recharge of underground water. Rain water harvesting is another important subject which the Government should look upon. The present scenario in the country where in most part of the country digging borewells upto one thousand feet or more is simply becoming futile exercise. We may get water or we get water with flouride which cannot be consumed. Hence we should move away from single source of water to multiple source.

Construction of RO plants for providing safe drinking water in rural areas is getting more popular. Only constraint is providing funds. The Government of India should show its magnanimity in providing sufficient funds. As we discussed earlier drinking water should be a flagship programme. It should get top priority.

* Speech was laid on the Table

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Bengaluru, a cosmopolitan city in Karnataka and the adjacent areas are facing acute drinking water problem. Hence providing minimum quantum of drinking water to the people of Bengaluru and adjacent areas, the only source is Cauvery river. Even the Hon'ble Supreme Court has also clarified that the drinking water issue will not come the way of inter-state river dispute. Hence construction of balancing reservoir near Mekedatu in Karnataka for providing drinking water to the city of Bengaluru and nearby areas is necessary and imminent.

Construction of toilets under Swachh Bharat Abhiyan is also important for the health and social obligation of the rural India. The Government should provide more and sufficient funds to this programme. To make this programme a success, Government of India should provide more funds for drinking water. Without water, the programme of construction of toilets will not be a success. Social obligation insists that the people living in rural areas should be provided with sufficient water facilities.

With these few facts I conclude my speech.

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***श्री विनोद कुमार सोनकर (कौशाम्बी):** आजादी के 68 वर्ष बीत जाने के बावजूद आज तक हम देशवासियों को स्वच्छ पेयजल उपलब्ध नहीं करा पाए हैं, बड़ी गंभीर बात है। जहां एक और भारत को सोने की चिड़िया के नाम से बुलाया जाता रहा है, वहीं हम आज पेयजल के संकट से जूझ रहे हैं। भारत जैसे देश के लिए पेयजल संकट बहुत ही हास्यस्पद बात है।

मैं कौशाम्बी लोकसभा से चुनकर आया हूँ। जिसमें कौशाम्बी जनपद की तीन विधान सभाएं और प्रतापगढ़ की दो विधान सभाएं आती हैं। बड़े दुःख के साथ कहना पड़ता है कि मेरा क्षेत्र बहुत ही पिछड़ा हुआ है। मेरे क्षेत्र के बहुत से गांव फ्लोराईड से प्रभावित हैं जिससे अनेक गंभीर बीमारियां उत्पन्न हो रही हैं।

मैं माननीय मंत्री जी से निवेदन करना चाहता हूँ कि मेरे निर्वाचन क्षेत्र की पांचों विधान सभाओं में केन्द्र सरकार की एक विशेष टीम भेजकर इसकी जांच कराए एवं जो भी गांव फ्लोराईड से प्रभावित पाए जाएं वहां पर तत्काल भारत सरकार की पाईप पेयजल योजना के तहत वहां पानी की टंकी एवं बोरिंग करायी जाए और पाइप के माध्यम से जल उपलब्ध कराया जाए।

* Speech was laid on the table.

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***DR. MAMTAZ SANGHAMITA (BARDHMAN DURGAPUR):** Safe drinking water and sanitation is a major issue in India. Water borne diseases like cholera, Typhoid takes lives of lakhs of children and people in India each year and excreta carrier diseases like hook worm infection leads to anemia of about 60-70% children women and all. This has got serious implications on Indian lives; increase medical cost as well as indirect implications on economy. Moreover in many places, ground water contains poisonous chemicals like arsenic, fluoride etc. Surface water specially river water is polluted by industrial wastes, sewerage products and other materials like plastic and even dead bodies etc. While thinking about supply of pure drinking water, the Government should look into this problem and make projects and places according to necessity. Where ground is a major source, there should be measures for testing and purifying system. Where there is surface water, it is better to supply mostly surface water.

For pure surface drinking water from river specially in urban areas, the sewerage must undergo special treatment to be less hazardous. Where there is industrial waste, the factor itself should be liable to make the water supply safe by special treatment. In rural areas and where there is space, special tankers, ponds or reservoirs to be reserved for drinking water and harvesting of water can be done in these places. In our State that is West Bengal, there is plenty of possibility of surface water and our Government is trying to supply piped safe drinking water in most of the places including rural areas. Our State Head Shrimati Mamta Banerjee's slogan *Jal Dhara, Jal Bharo* is very popular in West Bengal. Arsenic is a big problem in West Bengal. Surface water projects regarding testing of drinking water is best for us.

* Speech was laid on the Table

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Regarding poison as chemical special treatment for safe water should get priority. In Middle East, specially in Saudi Arabia, there is extreme scarcity of drinking water. They have doing special treatment to sea water and making it drinkable. India is having sea in two sides. The Government of India must think about some sort of a project of making sea water drinkable.

So far, sanitation and building of Shauchalaya in every home may be a good idea. We can supply water to be used after defecation and washing of toilet. It is almost impossible in coming day scenario because gradually there will be scarcity of water.

In rural areas, instead of sanitary modern toilets, Pit toilets are introduced with proper cover. It needs less water and pits can be closed after 2 to 5 years and 2nd pit is can be used. By the time next pit is used only. 1st pit should be used. By the time next pit is used only, the 1st pit waste is ready as fertilizer. I think this is suitable in village set up. For urban areas, especially in slum areas, biotechnical community toilets may be more useful and cost effective. Provision of toilets by high way and other long route roads is very much necessary specially for children and women's health. I know that for India, the country of million and millions it is a huge task. But the Government can increase the budget provision and think about the necessary projects like how to make drinking water pollution free and make it suitable easy for useable toilets. Swachh Bharat dream may partly come true if in hill areas Jharna water is made as the harvesting material. There should be a holistic approach with other associated co-linked departments of all the States.

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***SHRI T.G. VENKATESH BABU (CHENNAI NORTH):** At the outset, I would like to thank for giving me an opportunity to express my views on Demands for Grants for the Ministry of Drinking Water and Sanitation for the year 2015-16.

On perusal of the demands for the year 2015-16, even a layman will understand the meagre allocation of Rs. 5243.87 crore (Plan component Rs. 5236 crore and Non-Plan Component Rs. 7.87 crores) made to this very important Ministry for reasons best known to the Government.

This Ministry administers two flagship schemes National Rural Drinking Water Programme and Clean India Movement/Swachh Bharat Mission (Gramin). Committee on Rural Development headed by our eminent and learned member, Dr. P. Venugopal Sir. The Parliamentary Committee has expressed complete dissatisfaction over the poor allocation made to this important Ministry of Drinking Water and Sanitation. The committee has gone a mile further and suggested that the Ministry should approach the NITI Aayog and Ministry of Finance with apt justifications to ensure allocation of additional funds for the current financial year so that future development plans are not hampered and the targets fixed are achieved on time.

Drastic reduction in Plan allocation to the two major Centrally Sponsored Schemes of National Rural Drinking Water Programme (NRDWP) and Swachh Bharat Mission (Gramin) SBM (G) through which support is extended to the State Governments in their endeavour to provide safe drinking water in the rural areas of the country and achieving 100% rural sanitation coverage by 2019 will unnecessarily burden the State Governments. These noble aims will remain a distant dream with the present allocation and it would be for the Government to come forward to see that the allocation is increased substantially at least to the previous years' Budget allocation. The Government should also ensure that the Budget allocation is actually spent unlike the last year where the Revised Estimates have shown non-spending of huge portion of the Budget Estimates.

* Speech was laid on the Table

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I urge upon the Government to revisit allocation to the Ministry and raise it at reasonable levels commensurate with the requirement of quantum of funds required for Plan allocation to State Governments to meet the objectives of safe drinking water to rural population and open defecation-free rural areas at the earliest.

Here I would like to offer an humble advice that the Central Government should also emulate the good example set by the Government of Tamil Nadu guided by Makkalin Mudalvar, Puratchi Thalaivi Amma in promoting Green Toilets much before the launch of the Central Schemes like Swachh Bharat Mission etc.

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ग्रामीण विकास मंत्री, पंचायती राज मंत्री तथा पेयजल और स्वच्छता मंत्री (श्री चौधरी बीरेन्द्र सिंह):

उपाध्यक्ष महोदय, बजट वर्ष 2015-16 में ग्रामीण आंचल में ड्रिंकिंग वाटर और सैनिटेशन, इन दो सुविधाओं को प्रदान करने के लिए जो डिमांड्स हैं, उस पर बहुत से माननीय सदस्यों ने अपने विचार रखे हैं।

जैसी पार्लियामेंट्री डेमोक्रेसी में प्रथा है कि आप किसी डिमांड पर बोलना चाहते हैं तो कट मोशन लाकर ही बोल सकते हैं, तो सौ-सौ रूपए के कट मोशन भी बहुत से साथी लेकर आए, लेकिन बोले उसके रिवर्स में। मैं सभी माननीय सदस्यों का धन्यवाद करूँगा कि कट मोशन के बावजूद भी सभी की एक राय थी कि वर्ष 2015-16 का जो बजट है, उसमें रूरल सैनिटेशन और ड्रिंकिंग वाटर के अंदर बजट में जो प्रावधान किए गए हैं, वे बहुत कम हैं। मैं यह कह सकता हूँ कि यह एक ऐसी माँग है, जिस पर सारा सदन पूरे तौर पर सहमत है कि वर्ष 2015-16 के बजट में जो प्रावधान है, उसको कम मानकर उसको और बढ़ाया जाए। यह भी माना गया कि सोशल सेक्टर में जो भी कटौती अगर है, तो वह देश की बहुत बड़ी जनसंख्या को प्रभावित करती है।

महोदय, अगर आप देखें तो डिमांड में जो पीने के पानी का, पोर्टेबल वाटर का प्रावधान है, उसमें वर्ष 2014-15 में जो बजट के रिवाइज्ड एस्टीमेट्स थे, उसमें 9250 करोड़ का प्रावधान था और इस बार वह 2611 करोड़ का प्रावधान रहा। इसी प्रकार से सफाई के लिए, सैनिटेशन के लिए बाई एंड लार्ज वर्ष 2013-14 में बजट में 4260 करोड़ का प्रावधान किया गया, लेकिन रिवाइज्ड बजट में उसका प्रावधान 2300 करोड़ का किया गया। लगभग-लगभग दो हजार करोड़ रूपए कम कर दिए गए। इसी प्रकार से वर्ष 2014-15 में भी 4260 करोड़ का प्रावधान होने के बावजूद रिवाइज्ड एस्टीमेट 2850 करोड़ के रहे। वर्ष 2015-16 में जो प्रावधान है, वह 2625 करोड़ का है, जो लगभग-लगभग 2014-15 के रिवाइज्ड एस्टीमेट के बराबर है।

मैं सबसे पहले यह कहना चाहूँगा कि जो भी प्रावधान हैं, उसमें मैं भी मानता हूँ कि कमी है, लेकिन अगर आप यह देखें कि एक प्रयास किया गया और बहुत बड़ा प्रयास किया गया, देश के प्रधानमंत्री जी ने 15 अगस्त को यह ऐलान किया कि महात्मा गाँधी जी के 150वें जन्म दिन पर यह देश श्रद्धांजलि के रूप में उनको, जहाँ तक स्वच्छता की बात है, उनको एक श्रद्धांजलि देगा। जैसा कि एक आदरणीय सदस्य ने कहा, शायद सौगत राय जी ने कहा कि महात्मा जी खुले में शौच को लेकर उस वक्त, आज से 70-75 साल पहले भी बड़े चिंतित थे और तब उन्होंने स्वच्छता की बात कही थी। अगर आज और उस समय को आप देखें तो गाँव के अंदर जो कॉमन लैंड है, वह बहुत होती थी और पॉपुलेशन वन थर्ड होती

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थी, जो आप की पॉपुलेशन है, लगभग-लगभग हर गाँव की पॉपुलेशन उस वक्त वन थर्ड या वन फोर्थ होती थी।

18.00 hrs.

बाहर शौच जाने के लिए भी महात्मा जी ने कहा कि अगर जाएँ तो कम से कम जाकर उस पर मिट्टी डालनी चाहिए। उस समय के बुजुर्गों को भी इस बात का अहसास था और वे ऐसा करते भी थे। गाँवों के चारों तरफ इतना जंगल होता था कि महिलाओं को भी किसी पर्दे की आवश्यकता नहीं होती थी। लेकिन आहिस्ता-आहिस्ता आबादी बढ़ी।

HON. DEPUTY SPEAKER: Mr. Minister, just a minute. Now, it is 6 o'clock. If the House agrees, then we can extend the time of the House for one hour till the Minister's reply is over and also passing of the Demands for Grants.

... (Interruptions)

SEVERAL HON. MEMBERS : Yes, Sir.

HON. DEPUTY SPEAKER: Okay.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Sir, after the reply and the motion is over we can take up the Demands for Grants for the Ministry of Chemicals and Fertilizers. It can be initiated from the other side, and then we can wind up the House accordingly so that we can carry it forward tomorrow.

HON. DEPUTY SPEAKER: Okay, but first let the Minister reply.

श्री चौधरी बीरेन्द्र सिंह : माननीय उपाध्यक्ष महोदय, गाँवों की आबादी बढ़ी और आबादी बढ़ने से कॉमन लैंड पर एनक्रोचमेंट हुई। कॉमन लैंड पर एनक्रोचमेंट होने से वहाँ के जंगल कटे। मैं यह कह सकता हूँ जो शायद संसदीय भाषा में ठीक न हो, लेकिन आज के दिन वे सब गाँव नंगे हो गए हैं। यह भी सही है जो प्रधान मंत्री जी ने कहा कि हम महात्मा जी की इस बात को याद करके कोई ऐसा कार्यक्रम इस देश को दें ताकि 2 अक्टूबर, 2019 को उनके जन्मदिवस पर स्वच्छ भारत की जो कल्पना वे करते थे, स्वच्छ गाँव की कल्पना वे करते थे, वह हमने करके दिखाया। आज के दिन सबसे बड़ा सवालिया निशान यह है कि क्या सरकार के प्रयत्नों से, सैन्ट्रल गवर्नमेंट की मदद से, राज्य सरकारों की मदद से, एन.जी.ओज़ की मदद से

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या और जो कम्युनिटीज़ हैं, उनकी मदद से क्या हम कुछ कर सकेंगे? इसी बात को ध्यान में रखते हुए हमें इस मुहिम को कामयाब करना है। मुझे अच्छी तरह से याद है कि लाल बहादुर शास्त्री जी जब देश के प्रधान मंत्री थे, तो उन्होंने यह बात कही थी कि हम सोमवार को एक वक्त का खाना नहीं खाएँगे क्योंकि देश में खाद्यान्नों की कमी है। प्रधान मंत्री की इस बात को देश ने अपनाया। मैं भी उस वक्त स्टूडेंट था। मुझे भी यह लगा कि मुझे भी एक वक्त का खाना नहीं खाना चाहिए, हालांकि राजनीतिक तौर पर मैं इसका महत्व नहीं समझता था। मेरा अपना मानना यह है कि आज अगर हम स्वच्छ भारत की कल्पना करते हैं जिसमें पीने के पानी की व्यवस्था करें और इस देश को स्वच्छता के लिए जिसको कह सकते हैं कि ओपन डेफेकेशन प्री करें, तो वह संभव है क्योंकि प्रधान मंत्री की यह बात आज देश के हर आदमी के मन में है। इस बात को लेकर प्रेम जी ने जो बात कही कि - “There is no need to have engineering facilities to provide piped water. The basic thing is to provide water.”. I do not agree with that. We have committed it, and then we say that by 2022 we would be providing quality water to the entire population of our country at least piped water to 90 per cent of the population of our villages and taped water to 80 per cent of the population.

In the last election when I was moving around in my Constituency, I could see that every village, wherever I went for tea, they opened mineral water and poured it into the glass. Why is this so? It is because now you cannot remain immune to such things. As a young man, I used to have water from my village pond, but now no young man from one's village can afford to drink from the pond. So, this is our basic need, and this is our commitment that we must provide quality water to our rural population.

दूसरी बात मैं यह कहूँगा कि हर सदस्य का यह मानना था कि इस बजट में जो प्रावधान किया गया है, इसमें हम कुछ नहीं कर सकेंगे और some of the Members have suggested and they were of the opinion that with this budget the Central Government wants to run away from its responsibility. But this is not a fact. The basic responsibility still lies with the State Government because both drinking water and sanitation are State subjects.

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I also subscribe to what our friends from all corners have said with one voice that the budget estimates are not up to the expectation. That is what they feel. This is the same report which I am hearing that the Standing Committee has also come out with the same view.

Still, I would like to explain one thing at length. Please do not go by the budget estimates of this scheme, which is a flagship programme of Shri Narendra Modi Government. We have five other identified resources where we are thinking that we may get good support. One is, if you remember, the Finance Minister in his Budget Speech made it clear that there might be a situation where he might impose a cess on drinking water and sanitation during the Budget time in 2015-16. That is one source where we are expecting that we may get sufficient funds.

The other thing is Swachh Bharat Kosh. I do not know how much amount would be coming into Swachh Bharat Kosh because the main contribution would be from the corporate sector and from others like the banks and so on. In somebody's assessment which was conveyed to me, if it is followed in the right spirit, then it may swell up to Rs. 20,000 crore. This Swachh Bharat Kosh is also one of the source from where we hope that we may get some of our share.

One of the Members from Andhra Pradesh, from Prakasham District, made a point that the groundwater in that district is full of fluoride right from 1937, that it was tested and people are suffering from a lot of diseases because of the quality of water. This is not the case of one particular district. More Members from West Bengal and Bihar expressed their concern that arsenic is a big problem in their areas. मैं इसके बारे में इतना जरूर कहना चाहूंगा कि आप यह मानकर चलें कि आने वाले समय में आज के दिन हम सरफेस वाटर के सिर्फ 15 परसेंट का इस्तेमाल कर रहे हैं। Rest 85 per cent, we are using underground water for our drinking purposes. As has been explained by the Member from West Bengal, and also by one of my friends from Haryana, on one hand, the underground water table is depleting every day, and on the other, it is no more potable for human consumption. यह बड़ा सीरियस इश्यू है और इसके लिए हमें रास्ते

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तलाश करने पड़ेंगे कि हम सरफेस वाटर का कैसे इस्तेमाल करें? अभी एक माननीय सदस्य ने कहा कि पिछली सरकारों में अब तक लगभग एक लाख 80 हजार करोड़ रुपये पीने का पानी और स्वच्छता के लिए खर्च हुए हैं। आज भी दो लाख करोड़ रुपये की जरूरत है, अगर हम यह चाहें कि हमें सरफेस वाटर से ही हमें अपने गांवों के लोगों को पीने के पानी की सुविधा देनी है। उसके लिए मैं सभी माननीय सदस्यों को यह कहूंगा कि आप अपने राज्य सरकार को कहें कि अगर वे बड़े स्तर पर बल्क सरफेस वाटर का इस्तेमाल करना चाहते हैं तो वह एक्सटर्नल फंडिंग से ही संभव हो जाएगा।

I would assure all the Members of the House that most of the external funding is sanctioned in a better way when the Ministry is involved. When some State Government directly tries to have funding from the IMF or the World Bank or some other Association, then it is somehow difficult. So, I would commit on the floor of the House that we would see that if some proposal comes from any of the States, we would be doing our best.

I would be taking up this plea that if we go by the recommendations of the 14th Finance Commission, then naturally the devolution of funds would be from 32 per cent to 42 per cent. It is also a fact that whenever we try to find out from the respective State Government about their priority, they are still undecided. They would rather ask us about our priority because they are apprehending that in some of the schemes, we may reduce our share. But let the thing be cleared from the State Government. One thing is there which you would also appreciate. I am not just talking of the devolution from 32 per cent to 42 per cent. I am saying that funds amounting to Rs. 2,00,000 crore plus would be going to gram panchayats. As you have seen in one of the newspapers, every gram panchayat in one year would be entitled for a minimum of Rs.17 lakhs. If the size of the village is three times to that of an ordinary village, they may even get Rs.1.00 crore. What we want is that the funds should also be utilised at least for the drinking water purposes. If the State Government is capable of taking water works to a particular point, then let that particular gram panchayat decide to share the burden of taking it from that particular point to their village and to provide household taps or

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provide piped water. If this arrangement is there, then there would be no dearth of funds. This is what I can visualise.

Hon. Members wanted to know certain things about their respective areas or their State. Hon. Member Prof. Saugata Roy from West Bengal gave certain very good suggestions. He was very particular about piped water supply in the villages. If you go by 2011 census, we had only 30 per cent of the villages covered under piped water supply. As of 1st April, 2015, it has gone up by 50 per cent which means a 20 per cent increase in the past less than one year period. ... *(Interruptions)*

As far as arsenic problem is concerned, as part of a long-term solution for West Bengal a project has been taken up for one District at a cost of Rs.1300 crore. With such type of projects we can reduce the impact of arsenic. In certain cases we have achieved some very important targets also. In West Bengal itself about 11,600 habitations were affected by arsenic problem. As on 1st of April, 2014, arsenic problem in 1124 villages was treated. The total arsenic-affected habitations are 9970 in West Bengal out of 11,600 and 220 fluoride and 9000 where there is iron content also. But iron content is not as dangerous as arsenic and fluoride problem.

Some Members talked about sanitation. To achieve the target of defecation-free country, six crore more toilets are to be constructed in the rural areas. This is the target. If we are to achieve that target, our one year target should be more than a crore toilets. In the last four months we were able to construct 37 lakh toilets. ... *(Interruptions)* That point you raised when you were saying that there should be some water and there should be some tank for that water. Actually if we drifted from Nirmal Bharat to Swachh Bharat Mission, that was the only intention. The raising of fund allocation for one toilet from Rs.10,000 to Rs.12,000 was to ensure that the additional amount of Rs.2,000 is available for other facilities like water tank, washing of hands, etc. But still, one thing is very important on which I may not be able to persuade my Ministry. What I think is, if we want that a

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system should be functional and sustainable, then there must be some incentive to the beneficiary or to the user. This can only be possible if we decide that let there be some sample survey after three or six months or a year. The hon. Member made it a point as to why Nirmal Bharat which was started in Maharashtra was changed? The change was only because we wanted to increase the amount and the second very important thing is that MGNREGA was part of the ... (*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): How can you do it without money?

SHRI CHAUDHARY BIRENDER SINGH: How can I make you understand what is CSR, what is 2 per cent cess and what is Rs 2 lakh crore? I have made it clear that these are the sources from where we hope of getting sufficient funds. This is what I think and the Swachha Bharat being a mission, I hope the Finance Minister also realizes it. You have rightly asked that if we are to construct six crore toilets, from where are we to bring the funds? In his commitment in the Budget speech this year, the Finance Minister told that we would see that six crore toilets are constructed upto 2019.... (*Interruptions*)

One of the hon. Members has given me in writing that those facilities which are provided in the hill States or in difficult areas where there are extremist activities, should also be provided in Punjab as some areas of Punjab are in a way difficult area and they should be treated on the same footing. That question is under consideration and we hope that this is not only in Punjab but in other States also, maybe some parts of Telangana, maybe some parts of Maharashtra, which are difficult areas which can be treated as hill areas also.

If we are in a position to make sure that every house is provided tap water or if we are in a position that piped water should be made available in villages, then if the drainage system or liquid and solid waste management system is not in place, it may have other effects also.

When there is a dearth of water, there may not be sanitation problem in the villages but when water is in plenty naturally sanitation problem arises. For that,

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we have provided funds up to Rs. 12 lakh for solid waste management projects where the population is 300 and up to Rs. 20 lakh where the population is 500.

I can say that we would keep in mind the suggestions by hon. Members. It is also a fact as you have mentioned about Sao Palo where the population of that city is more than two crore. This is a question which is a concern of everybody. I must share that the Ministry which is on the job of cleaning Ganga, I am of the opinion that Ganga is one river but there are many other rivers. Take the case of Yamuna. In Yamuna, at one point of time, when there is monsoon, the discharge is more than three lakh cusecs and that remains between one lakh cusecs and three lakh cusecs for almost three months. If it is tapped on the upper reaches of the river the flow of the river around the year would not be more than 36 lakh cusecs. It all depends on the flow of the river and the extent of pollution. These are the factors which should be kept in mind.

I still remember Shri Vajpayee's vision of garlanding canal. This may be achieved in the future but one thing which could be thought of and which should be started is that such projects should be considered projects of national importance. The pollution of any of the big rivers could be reduced to such an extent when the tributaries are pollution-free. Tributaries can be pollution-free only when they are not perennial. If they are perennial, the perennial system can sustain only when the glaciers are in place. If the glaciers are reducing in size, we may face a problem.

The basic thing to make sure is this. As one of the Members was mentioning, there was a struggle, a confrontation between two parties: one who was to fetch water and another who was to look after and did not allow. This situation could be of a great dimension. So, any river where it is required, in any part of the country where we have a natural reservoir should be re-looked, revisited, renovated and rejuvenated. Then, we can say that we would be able to maintain our underground water level and also to see that the problem – maybe fluoride or arsenic – can also be reduced to a great extent.

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With these words, I conclude. Thank you.

DR. P. VENUGOPAL (TIRUVALLUR): You did not mention about Tamil Nadu. ... (*Interruptions*)

HON. DEPUTY SPEAKER: You come to your seat and raise it; not from there.

... (*Interruptions*)

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I would like to ask the hon. Minister something. In the last Parliament Session, I had raised a question about the Kuttanad drinking water project. ... (*Interruptions*)

HON. DEPUTY SPEAKER: You raise a question for clarification. Do not give a speech.

... (*Interruptions*)

SHRI KODIKUNNIL SURESH: I would like to invite the attention of the hon. Minister regarding the drinking water supply scheme in Kuttanad. In the last Session the hon. Minister had given an assurance in this House that that project will be taken up with the World Bank.

SHRI CHAUDHARY BIRENDER SINGH: I still remember having given you the assurance and the assurance was that your State Government will take up the case. They will bring the case to us and we will see that it is given green signal by any of the agency, maybe the World Bank. You only committed to take the responsibility that your State Government will come forward with this case.

DR. P. VENUGOPAL : Minister Sir, what about Tamil Nadu? It is the tail end of the country where most of the people, 25,000 people from Chennai, use sea water only after desalination. We have two desalination plants in Chennai. Recently our Government has allotted Rs.1,900 crore for the village people, particularly belonging to Thoothukudi and Ramanathapuram districts. In this regard what is the Central Government's contribution to our State?

SHRI P.P. CHAUDHARY (PALI): Sir, the current status of the Ministry of Drinking Water and Sanitation is that it is basically a nodal Ministry for the overall policy, planning, funding and coordination of the flagship programmes. So

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far as water and sanitation are concerned, there is no quarrel on the point that both are State subjects. Water situation by 2020 depend on the availability of water. When water is a State subject and we have a large number of disputes on river water, like Cauvery dispute, how we will achieve this. In my opinion water should be brought under the Concurrent List. It should also be brought under the Directive Principles of State policy so that both the Centre and the State are in a position to legislate with respect to sanitation. If this is done we may be able to achieve by 2020 complete facility for drinking water and sanitation. How will we overcome this situation if there is a dispute on river water between different States because providing water depends on the availability of water?

SHRI P. KARUNAKARAN (KASARGOD): Sir, the hon. Minister has explained the serious situation with regard to the drinking water. Drought is one of the reasons for it and lack of rain is another reason. It also differs from State to State. The Government should make a demarcation on this issue. This year two States, Rajasthan and Andhra Pradesh, especially the Rayalaseema and Anantapur districts, have been adversely affected. I have visited that place. It is very terrible to see that people are not getting water even to drink. Will the Government pay special attention, especially to Anantapur District, as people are adversely affected there?

SHRI TATHAGATA SATPATHY: Sir, I have two quick points.

HON. DEPUTY SPEAKER: You are allowed to ask only one clarification.

SHRI TATHAGATA SATPATHY : I will ask one clarification in two parts. Part 'a' is that wherever there is Central Government funding for Urban Local bodies there should be a mandatory rider with it that they must go in for rain water harvesting. This is in urban areas which the Ministry must seriously think about. I would like to have an answer if the Minister has thought about it.

The second point is part 'b', it is not a second question. Sir, in rural areas the Government of India had a scheme called Swajaldhara where the villagers used to pay 10 per cent and the Government contributed 90 per cent. It was,

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Vajpayee ji's Government and not Shri Modi's Government, the earlier NDA Government which had started that programme. It used to give 90 per cent of the funding and 10 per cent used to be contributed by the villagers. So, the villagers had the feeling of ownership. You will be surprised, Mr. Minister, that a lot of these projects, in Odisha at least, were very well implemented and are still working. But today the Ministry has completely scrapped Swajaldhara Programme. I would like to know whether for the rural areas the Government is contemplating to rejuvenate, like he said re-invent and re-modify, the Swajaldhara Programme.

SHRI N.K. PREMACHANDRAN: Sir, I think the hon. Minister has misunderstood me and has misquoted me. So, I would like to clarify my position. I said that providing drinking water through taps require a huge amount of money. In the last 67 years, we have not been able to achieve half the target and he is expecting that by 2022, 80 to 90 per cent of the population will be provided with tapped water. For this, a huge amount of money is required. My point is that instead of giving thrust to that, we should have right to access to water. That is why, I had suggested the model of Rajender Singh of Rajasthan and Attapadi Hills Area Development Scheme in Palakkad, Kerala. For water conservation and rain water harvesting, we can replicate Tamil Nadu. If you are ready to provide drinking water through taps to all the people in the country, I fully support that. But we all know that practically it is not possible because of financial constraints. So, I would like you to clarify the position.

As regards rural drinking water programme, 50:50 was the State's share. So, what would be the fate of the Rural Drinking Water Programme when a drastic cut is there and what would be the share of the State Governments?

SHRI K.H. MUNIYAPPA (KOLAR): I thank the hon. Minister because he is so concerned about addressing the problem of water which is going to the sea. He mentioned Yamuna river. I would like to appreciate his concern. Like that, water from so many rivers is going to the sea. If you make a proper plan to address it,

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the problem of water will be solved. I invite the hon. Minister to come to my own districts of Kolar and Chikkaballapur where the water table has gone down by 1500 feet and every drop of water contains fluoride. People are suffering from bone cancer and children are suffering from teeth cancer. The situation is serious. In another 5-10 years the whole of Kolar and Chikkaballapur districts are going to be desert. The Government of Karnataka is trying to get more money from the Government of India. May I request the hon. Minister to visit that area to see the prevailing situation? He should address this problem.

SHRI CHAUDHARY BIRENDER SINGH: Sir, should I answer to all the Members?

HON. DEPUTY SPEAKER: It is up to you.

SHRI CHAUDHARY BIRENDER SINGH: Sir, actually I cited Yamuna just as an example. Otherwise, I think every river should be treated like this. There should be some sort of dam so that water can be regulated. That is what I said.

As far as the version of Shri Premachandran is concerned, he wants water as fundamental right but he is not concerned about quality water. But I am opposed to this. I want that quality water should be our fundamental right.

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HON. DEPUTY SPEAKER: I shall now put Cut Motion No. 4 relating to the Ministry of Drinking Water and Sanitation moved by Prof. Saugata Roy to the vote of the House.

The cut motion was put and negatived.

HON. DEPUTY SPEAKER: I shall now put the Demand for Grant relating to the Ministry of Drinking Water and Sanitation to the vote of the House.

The question is:

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2016, in respect of the head of Demand entered in the Second column thereof against Demand No. 30 relating to the Ministry of Drinking Water and Sanitation.”

The motion was adopted.

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HON. DEPUTY-SPEAKER: Now, the House will take up item no. 11 – Demands for Grants for the Ministry of Chemicals and Fertilizer.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Sir, let it be taken up tomorrow...
(Interruptions)

HON. DEPUTY-SPEAKER: The time is there up to 7 o'clock. We have already extended the House for one hour. We can continue for another 20 minutes.

SHRI K.C. VENUGOPAL: Sir, it can be taken up tomorrow.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, in the Business Advisory Committee which was held on Monday the time allotted for discussion on this Ministry was allotted three hours and that is why Demands for Grants in respect of two Ministries were listed in today's Order Paper. My suggestion would be that let the Member initiate the discussion and then it can be carried over to the next day.

HON. DEPUTY-SPEAKER: That is what I am saying. We can continue for another 20 minutes and then we can adjourn.

SHRI BHARTRUHARI MAHTAB: In all discussion on Demands for Grants for six Ministries have been decided but we have five days.

श्री अर्जुन राम मेघवाल (बीकानेर): आपने ठीक कहा कि बिजनैस एडवाइजरी कमेटी में डिसाइड हुआ था कि तीन घंटे एक सब्जेक्ट के लिए दिए जाएंगे, लेकिन आपने यह भी कहा था कि छः सब्जेक्ट डिसकस करना चाहते हैं। हम चाहते हैं कि आधा घंटा डिसकस हो जाए क्योंकि छः विभागों की डिमांड्स हैं, नहीं तो आगे चलकर दिक्कत आएगी।

SHRI K.C. VENUGOPAL: Sir, because of the absence of the Minister today in the afternoon, the House had to take up Matters under Rule 377.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTHKUMAR): Sir, I am very much present in the House.

SHRI MALLIKARJUN KHARGE (GULBARGA): He has not mentioned it for you. He referred to what happened earlier in the day.

Sir, we are cooperating since morning till evening, till the House adjourns. We are not averse to discussing it. You can discuss it. But at least you make sure

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that 75 Members should be here in the House. You take that responsibility. We are ready even to sit up to 10 o'clock. I am mentioning this because you can dispense with the lunch hour and we can start the discussion on this. कोरम नहीं हुआ था, सात मिनट घंटी बजी, मिनिस्टर नहीं आए थे इसलिए नियम 377 लिया गया।... (व्यवधान) देखिए, आप इस पर आर्ग्यूमेंट नहीं कर सकते। आप विटनैस हैं। मिनिस्टर के नहीं आने के कारण नियम 377 लिया गया जो एक घंटे के बजाय 40 मिनट चला। आप हमें मत बताइए, आपको मालूम है। The Treasury Benches wants to put all blame on us as if they are ready and we are not willing. It should not happen. If you are willing, then you continue. You may take the sense of the House. Due to compulsion they may say that they are agreeable but internally I know that they want the discussion to take place tomorrow. Tomorrow's lunch hour can be dispensed with and we can continue with the discussion.

श्री अर्जुन राम मेघवाल : शुरुआत तो इन्हीं को ही करनी थी, ये इन्टरस्टिड नहीं हैं। इसके बाद छः डिपार्टमेंट्स की डिमांड्स चर्चा में आएगी या नहीं आएगी क्योंकि 28 को गिलोटिन है।

HON. DEPUTY-SPEAKER: Should we continue?

श्री अर्जुन राम मेघवाल : आप सात बजे तक हाउस कर दीजिए।

HON. DEPUTY SPEAKER: Prof. Thomas, are you ready for discussion now?

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE: If they want to put the blame on us, then I request Prof. Thomas to start the discussion now. ... (*Interruptions*)

श्री अर्जुन राम मेघवाल : अगर खड़गे साहब के और विपक्ष के यही सेंटीमेंट्स हैं तो ऐसे ही ठीक है।... (व्यवधान)

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श्री मल्लिकार्जुन खड़गे : जब कोरम नहीं होता है, तब आप हमें बुलाते हैं।... (व्यवधान)

श्री अर्जुन राम मेघवाल : अगर आप कल लंच स्किप करने के लिए तैयार हैं, तो ठीक है।

SHRI MALLIKARJUN KHARGE: Yes.... (*Interruptions*)

HON. DEPUTY SPEAKER: The House stands adjourned to meet again at 11 a.m. tomorrow.

18.46 hrs

The Lok Sabha then adjourned till Eleven of the Clock on
Thursday, April 23, 2015/Vaisakha 3, 1937 (Saka).
